



सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

INDEX

Friday 2nd July, 2021

Sl.Nos.	Court	Time	Benches	Page No. ----- Daily
1.	--	--	NOTICE	1-9
2.	--	10.30 A.M.	The Chief Justice & Mr. Justice S. Kumar	10
3.	--	10.30 A.M.	Mr. Justice Ashwani Kumar Singh & Mr. Justice Anil Kumar Sinha	37
4.	--	10.30 A.M.	Mr. Justice Vikash Jain & Mr. Justice Anjani Kumar Sharan	46
5.	--	After D.B. or at 2.15 P.M. whichever is earlier	Mr. Justice Vikash Jain	48
6.	--	10.30 A.M.	Mr. Justice Ahsanuddin Amanullah	56
7.	--	10.30 A.M.	Mr. Justice Rajendra Kumar Mishra	67
8.	--	10.30 A.M.	Mr. Justice Chakradhari Sharan Singh	72
9.	--	10.30 A.M.	Mr. Justice Prabhat Kumar Jha	85
10.	---	10.30 A.M.	Mr. Justice Ashutosh Kumar	95
11.	--	10.30 A.M.	Mr. Justice Sudhir Singh	103
12.	--	10.30 A.M.	Mr. Justice Birendra Kumar	115
13.	--	10.30 A.M.	Mr. Justice Rajeev Ranjan Prasad	122
14.	--	4.15 P.M.	Mr. Justice S. Kumar	123
15.	--	10.30 A.M.	Mr. Justice Madhuresh Prasad	124
16.	--	10.30 A.M.	Mr. Justice Mohit Kumar Shah	125
17.	--	After D.B. or at 2.15 P.M. whichever is earlier	Mr. Justice Anjani Kumar Sharan	136
18.	--	After D.B. of 10.30 A.M.	Mr. Justice Anil Kumar Sinha	142
19.	--	10.30 A.M.	Mr. Justice Prabhat Kumar Singh	155
20.	--	10.30 A.M.	Mr. Justice Partha Sarthy	156

NOTICE – XIV (July/21)

Kindly take notice, that in strict compliance of Notice – XIII (June/21), in matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com. In addition, hard copy shall be served in the Office of learned AG. Similarly, in matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID drknsinghasg@gmail.com. In addition, hard copy shall be served in the Office of learned ASG.

As proof of compliance, **a copy of the email reflecting the sent mail** to the office of the A.G. or the A.S.G., as the case maybe, should be scanned and uploaded with the petition.

In case of non-compliance, the application/ petition shall not be processed and shall be treated as defective, w.e.f. 05th July, 2021 (Monday).

By order of Hon'ble The Chief Justice

Sd/-

**Registrar (List) I/C
Patna High Court**

The 1st July, 2021

NOTICE - X (June) / 2021

1. All matters listed in the daily cause list shall be taken up **exclusively through the virtual mode** and from the respective offices at the residences of the Hon'ble Judges **in pre lunch and post lunch session**. Link for hearing to all concerned shall be sent accordingly.
2. Only such of those cases which are "**digitally filed or digitized**" shall be taken up. No physical file shall be supplied.
3. Following **Hon'ble Single Benches** would be taking up hearing of **Criminal matters**:
 1. Hon'ble Mr. Justice Ashwani Kumar Singh
 2. Hon'ble Mr. Justice Ahsanuddin Amanullah
 3. Hon'ble Mr. Justice Rajendra Kumar Mishra
 4. Hon'ble Mr. Justice Prabhat Kumar Jha
 5. Hon'ble Mr. Justice Ashutosh Kumar
 6. Hon'ble Mr. Justice Sudhir Singh
 7. Hon'ble Mr. Justice Birendra Kumar
 8. Hon'ble Mr. Justice Arvind Srivastava
 9. Hon'ble Mr. Justice Rajeev Ranjan Prasad
 10. Hon'ble Mr. Justice S. Kumar
 11. Hon'ble Mr. Justice Madhuresh Prasad
 12. Hon'ble Mr. Justice Anjani Kumar Sharan
 13. Hon'ble Mr. Justice Anil Kumar Sinha
 14. Hon'ble Mr. Justice Prabhat Kumar Singh
 15. Hon'ble Mr. Justice Partha Sarthy

Following **Hon'ble Single Benches** would be taking up hearing of **Civil matters**:

1. Hon'ble Mr. Justice Vikash Jain
 2. Hon'ble Mr. Justice Chakradhari Sharan Singh
 3. Hon'ble Mr. Justice Anil Kumar Upadhyaya
 4. Hon'ble Mr. Justice MohitKumar Shah
4. All **tied up matters** shall be taken up on **every Wednesday** or on all other days at 2.15 P.M. and cases of other category would be listed also.

5. All the Court Masters shall make progress in CIS **on daily basis**. In charge Court Master Section shall take appropriate steps in that direction.
6. The Joint Registrar-cum-Addl. P.P.S. / Deputy Registrar-cum-Senior Secretary / Assistant Registrar-cum-Secretary / Senior Personal Assistant / Personal Assistant of the respective Benches shall upload judgments / orders on the given link of the official website of the Patna High Court under the caption:

“Judicial orders passed during the pandemic period”
(<http://patnahighcourt.gov.in/PandemicOrderByDate2.aspx>)

Any such **judgment / order** uploaded on that link shall be deemed **authenticated to be acted upon**.

NOTICE – XI (June/21)

As directed, kindly take notice that all Regular Bail and Anticipatory Bail matters except defective filing have been allocated to **“respective Hon’ble Benches”**.

NOTICE – XII / (June) / 2021

Kindly take notice that, **an additional mode of payment of Court Fees** in Patna High Court has been enabled through the ePay portal of Hon’ble Supreme Court <https://pay.ecourts.gov.in>.

A **user manual for ePayment of Court Fees** in Patna High Court may also be accessed at:

<http://patnahighcourt.gov.in/pdf/UPLOADED/4993.PDF>

Kindly take notice that **from 21.06.2021**, payment of **Court Fee shall become mandatory** for filing of all cases in Patna High Court and online payment of same may be made through ePay link.

This Notice shall be in supersession of all the previous notices in this regard.

NOTICE – XIII (June/21)

Procedure for mentioning, e-filing, listing and hearing of Urgent/Specified matters through Virtual Mode.

Mentioning of Matters Listed/Allocated before Respective Bench

1. As directed, please take notice that **mentioning for urgent hearing of cases** running on the cause-list of the respective Hon'ble Bench may be made before the very same Hon'ble Bench by the learned counsel on notified registered e-mail* not later than by 4 P.M, on court working days at:

<http://patnahighcourt.gov.in/pdf/UPLOADED/4759.PDF>

2. As directed, please take notice that **mentioning for rectification of typographical error** in the Judicial Order shall be made before the respective Hon'ble Bench by the learned counsel on notified registered e-mail*

*Notified registered e-mail of the Court Master(s) attached with the Hon'ble Judge(s) along with their names

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble The Chief Justice	Mr. Ashok Kumar	Courtmaster01@gmail.com
2	Hon'ble Mr. Justice Ashwani Kumar Singh	Mr. Chittaranjan Kumar	Courtmaster8@gmail.com
3	Hon'ble Mr. Justice Vikash Jain	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
4	Hon'ble Mr. Justice Ahsanuddin Amanullah	Mr. Faizul Haque	Courtmaster31@gmail.com
5	Hon'ble Mr. Justice Rajendra Kumar Mishra	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
6	Hon'ble Mr. Justice Chakradhari Sharan Singh	Mr. Manoj Bihari Singh	Courtmaster14@gmail.com
7	Hon'ble Mr. Justice Prabhat Kumar Jha	Mr. Faiz Ali	Courtmaster35@gmail.com
8	Hon'ble Mr. Justice Ashutosh Kumar	Mr. Ajit Kumar	Courtmaster36@gmail.com
9	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar Mr. Sourabh Kumar Singh	Courtmaster17@gmail.com
10	Hon'ble Mr. Justice Birendra Kumar	Mr. Navalesh Kumar	Courtmaster18@gmail.com
11	Hon'ble Mr. Justice Arvind Srivastava	Mr. Mukesh Tiwary	Courtmaster19@gmail.com
12	Hon'ble Mr. Justice Anil Kumar Upadhyay	Mr. Sunil Kumar Mishra	Courtmaster20@gmail.com
13	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. SheoGee Pandey	Courtmaster37@gmail.com
14	Hon'ble Mr. Justice Sanjay Kumar	Mr. Vimlesh Kumar	Courtmaster40@gmail.com
15	Hon'ble Mr. Justice Madhuresh Prasad	Mr. Shashi Bhushan Singh	Courtmaster68@gmail.com
16	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
17	Hon'ble Mr. Justice Anjani Kumar Sharan	Mr. Mukesh Kumar Singh	Courtmaster38@gmail.com
18	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
19	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
20	Hon'ble Mr. Justice Partha Sarthy	Mr. Uttam Kumar	Courtmaster033@gmail.com

Mentioning for urgent listing of unlisted matters

1. Mentioning of urgent, unlisted matters shall now be only in writing, sent on e-mail ID: ementioning.phc-bih@gov.in in the prescribed format:

<http://patnahighcourt.gov.in/pdf/UPLOADED/4760.PDF>

2. Only those Mention slips which are complete in all respects, and received till 1:00 P.M. shall be considered for the day.
3. Such mention slips shall be considered and decision taken by Hon'ble the Chief Justice or his nominee(s). For the present such nominee(s) are jointly Hon'ble J.A.D.-I and Hon'ble J.A.D.-II, two senior most Puisne Judges of this Court. The order passed on such mention slips shall be immediately notified on the Website of the High Court of Judicature at Patna.

Video-Conferencing

For hearing through Virtual Mode, all concerned shall be sent a link with a PIN to enable the stakeholders to get connected and facilitate consideration of the matter by video conference via Cisco Webex Meetings, Microsoft Teams or any other application.

Registrar (IT) shall enable and ensure flawless and un-interrupted hearing of the case by video conferencing. In case of any difficulty in the registration process, the helpline number 14632 can be availed of between 10:30 A.M. to 03:30 P.M.

<http://patnahighcourt.gov.in/ViewPDF.aspx?File=UPLOADED/4758.PDF>

eFiling

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>
<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asqi.patna@yahoo.com **In addition, hard copy shall be served in the Office of learned ASG.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

By order of Hon'ble The Chief Justice

The 21st June, 2021

**Sd/-
Registrar (List)
Patna High Court**

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble Mr. Justice Ashwani Kumar Singh	Sri RaushanSudhakar	9304282149
2	Hon'ble Mr. Justice Vikash Jain	Sri Ravi Shanker Kumar	6202149258
3	Hon'ble Mr. Justice AhsanuddinAmanullah	Md Rizwan Hussain	7903696627
4	Hon'ble Mr. Justice Rajendra Kumar Mishra	Sri Dharmraj Kumar	8083003006
5	Hon'ble Mr. Justice ChakradhariSharan Singh	Sri Vishwajeet Kumar	7903995614
6	Hon'ble Mr. Justice Prabhat Kumar Jha	Sri Jitendra Kumar	9097652910
7	Hon'ble Mr. Justice Ashutosh Kumar	Sri Kumar Vimlesh	9708937204
8	Hon'ble Mr. Justice Sudhir Singh	Sri Sanjay Kumar Pandey	9955903529
9	Hon'ble Mr. Justice Birendra Kumar	Sri Tinku Kumar	9523800610
10	Hon'ble Mr. Justice Arvind Srivastava	Sri Abhijeet Kumar	7739374242
11	Hon'ble Mr. Justice Anil Kumar Upadhyay	Sri Mukesh Kumar	9771199289
12	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Sri Ravi Shankar Rajak	9693352667
13	Hon'ble Mr. Justice Sanjay Kumar	Sri Vishal Gaurav	7352819019
14	Hon'ble Mr. Justice Madhuresh Prasad	Sri Manish Kumar	9973982714
15	Hon'ble Mr. Justice Mohit Kumar Shah	Sri Sunil Kumar	9334082560
16	Hon'ble Mr. Justice Anjani Kumar Sharan	Md.Reyaz Ansari	7739222221
17	Hon'ble Mr. Justice Anil Kumar Sinha	Sri ShashankSumit	9334442667
18	Hon'ble Mr. Justice Prabhat Kumar Singh	Sri Nishant Kumar	8294252459
19	Hon'ble Mr. Justice ParthaSarthy	Sri Suman Kant Jha	6203569306

PATNA HIGH COURT	10	Friday 2nd July 2021 D.B.-I
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The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

The Chief Justice &
Mr. Justice S. Kumar

Daily Cause list of cases to be taken up in the following manner:

Monday and Tuesday	Essentially, PIL Matters and assigned matters
Wednesday and Thursday	Essentially, Tax Matter and assigned matters
Friday	Essentially, Matters relating to validity of the Act and assigned matters

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
1.	L.P.A/843/2019 LPA	4 THE STATE OF BIHAR vs SANJEEV KUMAR PANDEY @ SANJEEV PANDEY	SANJAY PRASAD (AG TO AKASH CHATURVEDI AAG 4)		
2.	L.P.A/1533/2019 LPA	5 CHANDRA KISHOR PRASAD vs THE STATE OF BIHAR	HARENDRA KUMAR		
3.	CWJC/785/2021 Sale tax matter VALIDITY OF ACT	3 FOOD CORPORATION OF INDIA vs THE STATE OF BIHAR	SACHIDA NAND KISHORE LALIT KISHORE (AG) PD. SINHA		
4.	CWJC/1665/2021 Sale tax matter VALIDITY OF ACT	2 FOOD CORPORATION OF INDIA, vs THE STATE OF BIHAR	SACHIDA NAND KISHORE LALIT KISHORE (AG) PD. SINHA		
5.	CWJC/1829/2021 SALES TAX ACT/VAT	1 M/S J.K.M. INFRA PROJECTS LIMITED, vs UNION OF INDIA	SANJEEV KUMAR RAJEEV SHEKHAR RAJEEV RANJAN	DR.K.N.SINGH (ASG) VIKASH KUMAR(SC11)	
6.	CWJC/1910/2021 VALIDITY OF ACT	2 M/S GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	LALIT KISHORE (AG)	
With CWJC/1800/2021 VALIDITY OF ACT	2 M/S GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY-CUM- COMMISSIONER OF COMMERCIAL TAXES,	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	LALIT KISHORE (AG)		
With CWJC/2820/2021 VALIDITY OF ACT	2 M/S. GLOBAL INDIA MARKETING CO. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA PAWAN KUMAR SINGH	LALIT KISHORE (AG)		
With CWJC/4200/2021 VALIDITY OF ACT	2 M/S K C INDANE SEVA vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	LALIT KISHORE (AG)		

PATNA HIGH COURT	11	Friday 2nd July 2021	D.B.-I
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With CWJC/4260/2021 VALIDITY OF ACT	2 M/S BOUNSI INDANE, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRACHI PALLAVI SATYABIR BHARTI	LALIT KISHORE (AG)
With CWJC/4444/2021 VALIDITY OF ACT	2 M/S SHILA INDANE AGENCY vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI	LALIT KISHORE (AG)
7. CWJC/2026/2021 SALES TAX ACT/VAT	1 M/S J.K.M. INFRA PROJECTS LIMITED vs UNION OF INDIA	SANJEEV KUMAR RAJEEV SHEKHAR RAJEEV RANJAN	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) VIKASH KUMAR(SC11)
8. CWJC/2168/2021 SALES TAX ACT/VAT	1 BASANTA KUMAR JENA, vs THE STATE OF BIHAR	PARIJAT SAURAV	LALIT KISHORE (AG) VIKASH KUMAR(SC11)
9. CWJC/3046/2021 VALIDITY OF ACT	2 BHARAT PETROLEUM CORPORATION LTD. vs STATE OF BIHAR	D.V.PATHY	LALIT KISHORE (AG)
10. CWJC/3286/2021 SALES TAX ACT/VAT	2 BROADSON COMMODITIES PVT. LTD., vs UNION OF INDIA THROUGH THE COMMISSIONER,	D.V.PATHY	DR. K. N. SINGH (ASG) ANSHAY BAHADUR MATHUR VIKASH KUMAR(SC11)
11. CWJC/3367/2021 VALIDITY OF ACT	2 AWASIYA VIDYALAYA (KALYAN VIBHAG) SHIKSHAK SANGH, vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10)
12. CWJC/3460/2021 VALIDITY OF ACT	2 M/S TECHNO ELECTRICALS AND ENGINEERING COMPANY LTD. vs STATE OF BIHAR	D.V.PATHY	LALIT KISHORE (AG)
13. CWJC/4400/2021 M.V. TAXATION / EN	2 UPENDRA KUMAR SINHA vs PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST AND CX	PRAKASH SAHAY	
14. CWJC/4419/2021 VALIDITY OF ACT	2 HCL INFOSYSTEMS LTD., vs STATE OF BIHAR THROUGH THE COMMISSIONER OF STATE TAX,	D.V.PATHY	LALIT KISHORE (AG)
15. CWJC/5636/2021 VALIDITY OF ACT	2 KOMAL MEDICAL AGENCY vs UNION OF INDIA	D.V.PATHY SADA SHIV TIWARI	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) ANSHUMAN SINGH
16. CWJC/6509/2021 M.V. TAXATION / EN	2 M/S SHASHIKANT SINGH vs THE UNION OF INDIA	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	DR. K. N. SINGH (ASG)
17. CWJC/7684/2021 SELECTION , NON GA	2 SAISTA BAKHTIYAR vs THE STATE OF BIHAR	JAWED GAFFAR KHAN	PRASHANT PRATAP (GP2)
18. CWJC/7793/2021 INCOME TAX	2 MANI MEHROTRA vs CENTRAL BOARD OF DIRECT TAXES, THROUGH ITS CHAIRMAN	D.V.PATHY SADASHIV TIWARI	

MATTER -1

19. CR. WJC/487/2021 226,227 F. For Release of	1 ASHOK SINGH @ ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME (POLICE), GOVT. OF BIHAR, PATNA	KRISHNA KANT SINGH	A.G.
20. CWJC/11885/2021 EXCISE ACT (STATE)	1 ANKIT KUMAR vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA ARUN KUMAR LAL	LALIT KISHORE (AG)
21. CWJC/11940/2021 PIL- Education	1 RAJNIKANT PATHAK vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	LALIT KISHORE (AG)

FOR ORDERS

22. CWJC/3472/2021 TO PROVIDE WAY/PA PIL- Road Construc	1 BRAHMA NAND TYAGI vs THE STATE OF BIHAR	ANIRUDH MISHRA AMIT KUMAR MISHRA	LALIT KISHORE (AG)
23. CWJC/4034/2021 PIL- Encroachment	1 RANJIT KUMAR YADAV vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE (AG)
24. CWJC/4261/2021 PIL- Encroachment	1 SHIVJI SINGH vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	LALIT KISHORE (AG)
25. CWJC/4273/2021 PIL- Others	1 UDAY RAY vs THE STATE OF BIHAR	RAJA RAM RAI	LALIT KISHORE (AG)
26. CWJC/4282/2021 PIL- Encroachment	1 DASARATH PRASAD, vs THE STATE OF BIHAR THROUGH THE SECRETARY,	VAGISHA PRAGYA VACA KNAVI	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)

PATNA HIGH COURT	12	Friday 2nd July 2021	D.B.-I
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27. CWJC/4286/2021 PIL- Financial Irr	1 INTEKHAB AHMAD vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	LALIT KISHORE (AG) YOGENDRA PRASAD SINHA (AAG7) RAVI BHUSHAN VERMA
28. CWJC/4300/2021 PIL- Financial Irr	1 SURESH KUMAR vs THE STATE OF BIHAR	ABHISHEK ANAND MADHURI KUMARI	ASHUTOSH RANJAN PANDEY (AAG15) NIVEDITA NIRVIKAR ASHUTOSH RANJAN PANDEY (AAG15)
29. CWJC/4310/2021 PIL- Others	1 BIHAR TRUCK OWNER ASSOCIATION vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SUJIT KUMAR SINGH	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
30. CWJC/4337/2021 PIL- Others	1 MANAUR ALAM vs UNION OF INDIA, THROUGH THE SECRETARY,	AMIT PANDEY	DR.K.N.SINGH (ASG)
31. CWJC/4378/2021 PIL- Others	1 NANDU RAM, vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	RAJIV RANJAN RANANJAY KUMAR	LALIT KISHORE (AG)
32. CWJC/4631/2021 PIL- Encroachment	1 AWDHESH KUMAR JHA vs THE STATE OF BIHAR	RANJAN KUMAR JHA SATYA PRAKASH SANJEEV KUMAR @DEEPAK SAHAY	LALIT KISHORE (AG)
33. CWJC/4639/2021 writ pil PIL- Others	1 MINA DEVI vs THE STATE OF BIHAR	VINOD KUMAR	LALIT KISHORE (AG)
34. CWJC/4705/2021 PIL- Education	1 GIRISH KUMAR RAO, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	ABHINAY PRIYADARSHI RITESH KUMAR	LALIT KISHORE (AG) GIRIJISH KUMAR
35. CWJC/4733/2021 PIL- Others	1 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR CHUNNU KUMAR SHANKAR KUMAR	LALIT KISHORE (AG)
36. CWJC/4769/2021 PIL- Others	1 RAKESH KUMAR vs THE STATE OF BIHAR AND OTHERS	SUNIL KUMAR	LALIT KISHORE (AG)
37. CWJC/4776/2021 public interest I PIL- Others	1 NITIN KUMAR AGRAWAL, vs UNION OF INDIA THROUGH CHAIRMAN RAILWAY BOARD,	KRISHNA MOHAN MISHRA PRASOON KUMAR	DR. ANAND KUMAR
38. CWJC/4816/2021 PIL- Financial Irr	1 VISHAL KUMAR vs THE STATE OF BIHAR	ALOK RANJAN	LALIT KISHORE (AG) DR. ANAND KUMAR
39. CWJC/4821/2021 PIL- Others	1 ANJANI KUMAR CHOUDHARY vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	LALIT KISHORE (AG)
40. CWJC/4887/2021 PIL- Encroachment	1 RAJEEV RANJAN vs THE STATE OF BIHAR	RAJEEV RANJAN (INPERSON)	LALIT KISHORE (AG)
41. CWJC/4949/2021 PIL- Others	1 BHAWESH KUAMR TEWARI vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	LALIT KISHORE (AG)
42. CWJC/4998/2021 PIL- Encroachment	1 SHIVNIWASH BHUSHAN @ GULLU SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	LALIT KISHORE (AG)
43. CWJC/5010/2021 p i l PIL- Others	1 PARASNATH RAM @ PARASNATH AMBEDKAR vs THE STATE OF BIHAR	ANUJ KUMAR	LALIT KISHORE (AG)
44. CWJC/5014/2021 public interest I PIL- Road Construc	1 MAHESH KUMAR AGRAWAL, vs UNION OF INDIA	KRISHNA MOHAN MISHRA PRASOON KUMAR	ABHINAY RAJ D.K.SINHA Y.P.SINHA (AAG7)
45. CWJC/5044/2021 PIL- Financial Irr	1 CHANDRA SHEKHAR AZAD vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG)
46. CWJC/5067/2021 PIL- Financial Irr	1 DINESH KUMAR SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	LALIT KISHORE (AG)
47. CWJC/5089/2021 PIL- Others	1 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR CHUNNU KUMAR SHANKAR KUMAR	LALIT KISHORE (AG) RAKESH KUMAR RAJNI KANT SINGH SAMEER SAWARN
48. CWJC/5162/2021 PIL- Education	1 ARVIND KUMAR, vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	BHOLA KUMAR AKSHANSH ANKIT	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
49. CWJC/5187/2021 PIL- Financial Irr	1 DR. LALAN PRASAD SINGH vs THE STATE OF BIHAR	JAI PRAKASH VERMA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
50. CWJC/5188/2021 PIL- Others	1 GAURAV KUMAR SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH SHATAKSHI SAHAY	LALIT KISHORE (AG)

PATNA HIGH COURT	13	Friday 2nd July 2021	D.B.-I
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51. CWJC/5252/2021 PIL- Others	1 OM PRAKASH SINGH vs THE STATE OF BIHAR	SUMAN KUMAR	LALIT KISHORE (AG)
52. CWJC/5253/2021 PIL- Financial Irr	1 KRISHNADEO MISHRA vs THE STATE OF BIHAR	VIRENDRA KUMAR	LALIT KISHORE (AG)
53. CWJC/5293/2021 PIL- Encroachment	1 RAMGOVIND RAY vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SURENDRA KUMAR MISHRA	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG12)
54. CWJC/5323/2021 PIL- Financial Irr	1 JITENDRA KUMAR UPADHYAY vs THE STATE OF BIHAR	MAHESHWAR PRASAD	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
55. CWJC/5371/2021 PIL- Others	1 NAVIN KUMAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	ANISH KUMAR	LALIT KISHORE (AG)
56. CWJC/5382/2021 PIL- Others	1 AJAY PRASAD AVOCATE (IN PERSON), vs THE STATE OF BIHAR	KAUSHAL KUMAR	LALIT KISHORE (AG)
57. CWJC/5383/2021 PIL- Encroachment	1 PREM KUMAR MISHRA vs THE STATE OF BIHAR	SURYA NARAYAN ROY	LALIT KISHORE (AG)
58. CWJC/5433/2021 PIL- Others	1 SHAHID ANSARI, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	LALIT KISHORE (AG)
59. CWJC/5489/2021 PIL- Encroachment	1 RAUSHAN KUMAR @ YUVRAJ SINGH, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY	ASHUTOSH NATH RAJEN SAHAY INDRAJESH KUMAR KUMAR NIKHIL	LALIT KISHORE (AG)
60. CWJC/5710/2021 PIL- Encroachment	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY RAJESH KUMAR PANDEY	LALIT KISHORE (AG) JAWED GAFFAR KHAN
61. CWJC/5718/2021 PIL- Others	1 MUNNA SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE (AG)
62. CWJC/5807/2021 PIL- Encroachment	1 JAI PRAKASH SINGH, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SAROJ KUMAR BINDU KUMARI	LALIT KISHORE (AG)
63. CWJC/5846/2021 PIL- Education	1 MD. ZAYEEMUDDIN vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	LALIT KISHORE (AG)
64. CWJC/5881/2021 PIL- Others	1 SUSHMA KUMARI vs THE STATE OF BIHAR	ALKA VERMA NAVNIT KUMAR	LALIT KISHORE (AG)
65. CWJC/5928/2021 PIL- Others	1 KEDAR RAY (SARPANCH) vs THE STATE OF BIHAR	AJAY KUMAR JHA	LALIT KISHORE (AG) AJAY(GA5)
66. CWJC/5931/2021 PIL- Others	1 NUTAN KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MURARI PRASAD SINHA SUDHIR KUMAR	LALIT KISHORE (AG)
67. CWJC/5935/2021 PIL- Others	1 SUDAMA RAM vs THE STATE OF BIHAR	YOGENDRA KUMAR DWIVEDI	LALIT KISHORE (AG)
68. CWJC/5983/2021 PIL- Education	1 RAJIV RANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG) RITESH KUMAR
69. CWJC/6020/2021 PIL- Others	1 FAIR PRICE DEALERS ASSOCIATION SANGH vs THE STATE OF BIHAR	SANGEET DEOKULIAR MD. ANIS AKHTAR	LALIT KISHORE (AG) SHAILENDRA KUMAR SINGH
70. CWJC/6066/2021 PIL- Others	1 NIJAMUDDIN ALI vs UNION OF INDIA	SUSHMITA MISHRA RAKESH KR. PANDEY SURYA NARAYAN SAH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RABINDRA KUMAR PRIYADARSHI
71. CWJC/6067/2021 PIL- Financial Irr	1 SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR	ARVNENDRA KUMAR THAKUR SUKRITI KUMARI SACHIN THAKUR ABHAY KUMAR THAKUR	LALIT KISHORE (AG)
72. CWJC/6068/2021 PIL- Others	1 MD. MUSTAQUE ALAM @ MD. MUSTAK ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG)
73. CWJC/6088/2021 PIL- Others	1 SUNIL SHAHI vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ARUN ANJANA	PUSHKAR NARAIN SHAHI (AAG6) AMIT SHRIVASTAVA GIRISH PANDEY SANJEEV NIKESH
74. CWJC/6104/2021 PIL- Financial Irr	1 MOHAMMAD AYUB vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA	AJAY KUMAR RASTOGI (AAG10) ANUKRITI JAIPURIYAR

PATNA HIGH COURT	14	Friday 2nd July 2021	D.B.-I
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75. CWJC/6112/2021 PIL- Education	1 DINESH KUMAR SINGH vs THE UNION OF INDIA	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA SUNIL KUMAR SANJAY SINGH	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) GIRIJISH KUMAR
76. CWJC/6211/2021 PIL- Others	1 SARVDEO SHARMA vs THE STATE OF BIHAR	RANJAN KUMAR JHA SATYA PRAKASH MIRTYUNJAY KUMAR MISHRA	LALIT KISHORE (AG)
77. CWJC/6255/2021 Civil Writ PIL- Road Construc	1 ARUN KUMAR TIWARI vs THE STATE OF BIHAR	BINOY KUMAR SINHA ANOP KUMAR PANDEY	LALIT KISHORE (AG)
78. CWJC/6263/2021 PIL- Education	1 RAJ KISHOR THAKUR vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	LALIT KISHORE (AG)
79. CWJC/6272/2021 PIL- Others	1 MOHAMMAD SERAJUL HAQUE vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE (AG)
80. CWJC/6277/2021 PIL- Others	1 SHRI KRISHNA SINGH vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT
81. CWJC/6291/2021 PIL- Road Construc	1 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SHANKAR KUMAR	LALIT KISHORE (AG) BINITA SINGH
82. CWJC/6333/2021 PIL- Others	1 PANKAJ KUMAR PANKAJ vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA RITIKA RANI RITU RAJ ANIRUDH KUMAR SINHA	S.RAZA AHMAD (AAG5)
83. CWJC/6361/2021 PIL- Encroachment	1 INDRAJIT SINGH vs THE STATE OF BIHAR	KUMAR RAJEEV VINAY PRAKASH MISHRA	LALIT KISHORE (AG)
84. CWJC/6367/2021 PIL- Encroachment	1 SHIV NARAYAN YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	LALIT KISHORE (AG)
85. CWJC/6423/2021 PIL- Others	1 SUBHASH PRASAD YADAV vs THE UNION OF INDIA	SURAJ SAMDARSHI AVINASH SHEKHAR RANJAN PRAKASH	DR. K. N. SINGH (ASG) RADHIKA RAMAN
86. CWJC/6426/2021 PIL- Medical/Healt	1 AMRENDRA KUMAR SINGH vs THE STATE OF BIHAR	NIRAJ KUMAR KUMAR DHIRENDRA PRATAP SINGH	LALIT KISHORE (AG)
87. CWJC/6466/2021 PIL- Others	1 RAMBALAK PASWAN, vs THE STATE OF BIHAR	RAJIV RANJAN SINGH SHANKAR KUMAR ANKIT KATRIAR	LALIT KISHORE (AG)
88. CWJC/6469/2021 PIL- Encroachment	1 DINESHWAR PRASAD vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	LALIT KISHORE (AG)
89. CWJC/6659/2021 PIL- Road Construc	1 BHOLA YADAV vs THE STATE OF BIHAR	DILEEP KUMAR SINGH RIKESH SINHA	MD.KHURSHID ALAM (AAG12)
90. CWJC/6675/2021 PIL- Others	1 DHIRAJ KUMAR @ HARIVANSH NARAYAN vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	PUSHKAR NARAIN SHAHI (AAG6)
91. CWJC/6679/2021 PIL- Education	1 AHSAN RAZA vs THE STATE OF BIHAR	SANJAY KUMAR SARVA DEO SINGH	LALIT KISHORE (AG)
92. CWJC/6685/2021 PIL- Civic / Munic	1 SOHAN KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR @ RAVINDRA KR RAI	LALIT KISHORE (AG)
93. CWJC/6785/2021 PIL- Others	1 MANOJ KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	LALIT KISHORE (AG)
94. CWJC/6853/2021 PIL- Education	1 ADITYA KUMAR, vs B.N. MANDAL UNIVERSITY,	BINODANAND MISHRA	LALIT KISHORE (AG) RITESH KUMAR
95. CWJC/6861/2021 PIL- Encroachment	1 BHAGWAN MISHRA vs THE STATE OF BIHAR	KRIPA NAND JHA	LALIT KISHORE (AG)
96. CWJC/6875/2021 PIL- Others	1 SANTOSH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA	LALIT KISHORE (AG)
97. CWJC/6888/2021 PIL- Others	1 FAKIRA PRASAD vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA AJAY KUMAR	LALIT KISHORE (AG)
98. CWJC/6910/2021 PIL- Others	1 GAU GYAN FOUNDATION vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG)
99. CWJC/6932/2021 PIL- Education	1 BAIDYA NATH PRASAD SINGH vs THE STATE OF BIHAR	NAGENDRA RAI KOSHALENDRA RAI	LALIT KISHORE (AG) GIRIJISH KUMAR
100. CWJC/6945/2021 PIL- Education	1 SURESH KANT SAWARN vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG)
101. CWJC/6947/2021 PIL- Others	1 MANORANJAN PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA	LALIT KISHORE (AG)

PATNA HIGH COURT	15	Friday 2nd July 2021	D.B.-I
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102. CWJC/6960/2021 PIL- Others	1 GAU GYAN FOUNDATION THROUGH ITS MEMBER JOSHINE ANTONY, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RITIKA RANI RITU RAJ	LALIT KISHORE (AG)
103. CWJC/6962/2021 PIL- Others	1 VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE THROUGH ITS GENERAL SECRETARY vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	RITIKA RANI RITU RAJ	LALIT KISHORE (AG)
104. CWJC/6975/2021 PIL- Others	1 VIRENDRA KUMAR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	AJAY (GA5)
105. CWJC/7030/2021 PIL- Civic / Munic	1 VINDESHWAR PRASAD @ VINDESHWAR GOPE, vs THE GOVERNMENT OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	LALIT KISHORE (AG)
106. CWJC/7066/2021 PIL- Others	1 VIJAY KUMAR UPADHYAY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	LALIT KISHORE (AG)
107. CWJC/7088/2021 PIL- Others	1 VIJAY KUMAR vs THE STATE OF BIHAR	PURUSHOTAM SHARMA	GYAN PRAKASH OJHA (GA7) ARUN KUMAR ARUN PIYUSH LALL LALIT KISHORE
108. CWJC/7111/2021 PIL- Others	1 ROHIT KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	LALIT KISHORE (AG)
109. CWJC/7144/2021 PIL- Others	1 VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE THROUGH ITS GENERAL SECRETARY vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	ARVIND KUMAR SHARMA RITU RAJ RITIKA RANI	LALIT KISHORE (AG)
110. CWJC/7153/2021 PIL- Road Construc	1 RANJIT SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SONI	LALIT KISHORE (AG)
111. CWJC/7203/2021 PIL- Others	1 RAJESH RANJAN vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	LALIT KISHORE (AG)
112. CWJC/7206/2021 PIL- Education	1 AMRAPALI SERVICES LIMITED vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	VIJAY KUMAR SINGH SANTOSH KUMAR	SMT. SHILPA SINGH (GA12) GYAN SHANKAR
113. CWJC/7237/2021 PIL- Others	1 AKHILESH KUMAR ASTHANA vs THE UNION OF INDIA	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) ANSHUMAN SINGH
114. CWJC/7255/2021 PIL- Others	1 MD. FAISAL AHMAD vs THE STATE OF BIHAR	SURAJ NARAIN YADAV PRAMOD RAJPATI MASOOM ALAM	PRABHAT KUMAR VERMA (AAG3)
115. CWJC/7278/2021 PIL- Education	1 ARUN KUMAR YADAV vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG) RITESH KUMAR
116. CWJC/7310/2021 PIL- Others	1 MUKESH PASWAN vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD	LALIT KISHORE (AG)
117. CWJC/7320/2021 PIL- Others	1 RANJAN KUMAR vs THE STATE OF BIHAR	HARISH CHANDRA PATEL SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR	LALIT KISHORE (AG)
118. CWJC/7324/2021 PIL- Encroachment	1 MD. MERAJUDDIN @ MD. MERAJ vs THE STATE OF BIHAR	SHAILESH KUMAR	LALIT KISHORE (AG)
119. CWJC/7335/2021 PIL- Education	1 BALRAM CHAUDHARI vs THE STATE OF BIHAR	ALOK JITENDRA KUMAR RAI	LALIT KISHORE (AG) GIRIJISH KUMAR
120. CWJC/7340/2021 PIL- Others	1 MANOJ KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	LALIT KISHORE (AG)
121. CWJC/7347/2021 PIL- Financial Irr	1 AJIT KUMAR SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	LALIT KISHORE (AG)
122. CWJC/7394/2021 PIL- Encroachment	2 KALICHARAN SAH vs THE STATE OF BIHAR	ANAND KUMAR SINGH PURUSOTTAM KUMAR SINGH DHARMENDRA KUMAR	SMT.SHILPA SINGH (GA12)
123. CWJC/7435/2021 PIL- Others	2 RAJSH PAL, vs THE STATE OF BIHAR	BHIM SEN PRASAD SHAMBHU SHARAN SINGH	LALIT KISHORE (AG)

PATNA HIGH COURT	16	Friday 2nd July 2021	D.B.-I
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124. CWJC/7468/2021 PIL- Financial Irr	2 SHITAL PASWAN vs THE STATE OF BIHAR	KRIPA NAND JHA	LALIT KISHORE (AG)
125. CWJC/7527/2021 PIL- Civic / Munic	2 RAM RATAN SINGH vs THE STATE OF BIHAR	ARUN KUMAR	LALIT KISHORE (AG)
126. CWJC/7565/2021 PIL- Others	2 KAMESHWAR MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	AJAY KUMAR RASTOGI (AAG10) PRASOON SINHA
127. CWJC/7615/2021 PIL- Education	2 KESHAB KISHOR VATSA vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	LALIT KISHORE (AG)
128. CWJC/7669/2021 PIL- Financial Irr	2 AKHILESH KUMAR PANDEY vs THE STATE OF BIHAR	SHEO JEE MISHRA	LALIT KISHORE (AG)
129. CWJC/7699/2021 PIL- Others	2 AJIT KUMAR YADAV @ AJIT KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BINDHYACHAL RAI VIKASH KUMAR 'V.KUMAR'	PUSHKAR NARAIN SHAHI (AAG6)
130. CWJC/7794/2021 PIL- Financial Irr	2 AKHIL BHARTIYA VIDHYARTHI PARISHAD vs THE OFFICE OF THE CHANCELLOR OF THE UNIVERSITIES,BIHAR	NAWAL KISHOR SINGH ABINASH KUMAR	RITESH KUMAR DR. ANAND KUMAR
131. CWJC/7808/2021 PIL- Encroachment	2 DINESH YADAV @ DINESH KISHOR YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	LALIT KISHORE (AG)
132. CWJC/7828/2021 PIL- Others	2 MAHENDRA SAH vs THE STATE OF BIHAR	AYUSH KUMAR KUNDAN KUMAR RANJEET KUMAR	LALIT KISHORE (AG)
133. CWJC/7857/2021 PIL- Others	2 DEEPAK KUMAR RAO ALIAS DEEPAK KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR JHA	RAJ BALLABH PRASAD YADAV (AAG11) MUKESH KUMAR
134. CWJC/7865/2021 PIL- Financial Irr	2 MUKESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA RITIKA RANI RITU RAJ	PUSHKAR NARAIN SHAHI (AAG6)
135. CWJC/7875/2021 PIL- Encroachment	2 DHUPAN PASWAN vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	LALIT KISHORE (AG)
136. CWJC/8015/2021 PIL- Encroachment	2 MAHESHWAR PRASAD, ADVOCATE PATNA HIGH COURT vs THE STATE OF BIHAR,	MAHESHWAR PRASAD	KAMESHWAR PRASAD GUPTA (GP10)
137. CWJC/8053/2021 PIL- Medical/Healt	2 RAJU YADAV vs THE UNION OF INDIA	RAJESH KUMAR PANDEY SANDEEP JHA	DR. KRISHNA NANDAN SINGH (ASG) S.D. YADAV (AAG9) BINAY KUMAR PANDEY KUMAR PRIYA RANJAN
138. CWJC/8085/2021 PIL- Encroachment	2 BADRI NARAYAN SINGH vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV KRISHNA KANT PANDEY VINOD KUMAR	AJAY (GA5)
139. CWJC/8108/2021 PIL- Others	2 RAM KISUN SAH vs THE STATE OF BIHAR	PRAKRITITA SHARMA	LALIT KISHORE (AG)
140. CWJC/8112/2021 PIL- Civic / Munic	2 MADAN PRASAD @ MADAN KUMAR SANEHEE vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY TARKESHWAR NATH THAKUR HARSHIT GRIYAGHEY	YOGENDRA PRASAD SINHA (AAG7)
141. CWJC/8115/2021 PIL- Financial Irr	2 NAVEEN KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	BIJENDRA KUMAR SINGH DHIRENDRA SINGH	ANJANI KUMAR (AAG4)
142. CWJC/8120/2021 PIL- Encroachment	2 PARSURAM YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	LALIT KISHORE (AG)
143. CWJC/8151/2021 PIL- Civic / Munic	2 PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	PARWEJ KHAN YUGAL KISHORE	PUSHKAR NARAIN SHAHI (AAG6)
144. CWJC/8213/2021 Cwjc PIL- Others	2 ARUN KUMAR UPADHYAY vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	LALIT KISHORE (AG)
145. CWJC/8257/2021 PIL- Encroachment	2 VIDYA DEVI vs THE STATE OF BIHAR	KAUSHAL KUMAR AJAY PRASAD	LALIT KISHORE (AG)
146. CWJC/8260/2021 PIL- Others	2 BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	DILIP KUMAR	LALIT KISHORE (AG) DR. K. N. SINGH (ASG)
147. CWJC/8284/2021 PIL- Others	2 GAURAV KUMAR SINGH vs THE PATNA HIGH COURT,	SUMEET KUMAR SINGH SHATAKSHI SAHAY	LALIT KISHORE (AG)
148. CWJC/8293/2021 PIL- Others	2 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SHANKAR KUMAR	LALIT KISHORE (AG)

PATNA HIGH COURT	17	Friday 2nd July 2021	D.B.-I
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149. CWJC/8324/2021 PIL- Financial Irr	2 RAJENDRA SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SANJAY KUMAR	LALIT KISHORE (AG)
150. CWJC/8399/2021 PIL- Others	2 RAKESH KUMAR PASWAN vs THE STATE OF BIHAR THROUGH ITS SECRETARY NAGAR VIKAS AND AWAS VIBHAG,	MD. SOBAN ASGHAR MOHAMMED ABU HAIDAR	LALIT KISHORE (AG)
151. CWJC/8430/2021 PIL- Others	2 KAUSHLENDRA KUMAR SUMAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	ASHUTOSH SINGH VIDHAN CHANDRA PATHAK	LALIT KISHORE (AG)
152. CWJC/8448/2021 PIL- Financial Irr	2 RAM KUMAR SINGH vs THE UNION OF INDIA THROUGH THE SECRETARY,	MANOJ KUMAR MANOJ SURYA NARAYAN YADAV	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
153. CWJC/8503/2021 PIL- Others	2 PATNA ZILA SUDHAR SAMITTEE vs THE STATE OF BIHAR	SANJAY KUMAR	KINKAR KUMAR (SC9) PRASOON SINHA
154. CWJC/8516/2021 PIL- Medical/Healt	2 GANESH KUMAR vs THE UNION OF INDIA	AMBUJ KUMAR CHANDRA DR. JUHI CHOUDHARY	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) BINAY KUMAR PANDEY
155. CWJC/8529/2021 PIL- Encroachment	2 MUNNI KHATOON vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE,	RAJEEV KUMAR SINGH PRANAB KUMAR	LALIT KISHORE (AG)
156. CWJC/8553/2021 PIL- Encroachment	2 VIRENDRA KUMAR CHAUDHARY vs THE STATE OF BIHAR	ARBIND KUMAR SINGH VIKASH KUMAR 'V.KUMAR' BINDHYACHAL RAI	VINAY KIRTI SINGH (GA2)
157. CWJC/8561/2021 vii others PIL- Others	2 AMARENDRA KUWAR vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	LALIT KISHORE (AG)
158. CWJC/8619/2021 PIL- Encroachment	2 AMARNATH JHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	GAURAV GOVIND	LALIT KISHORE (AG)
159. CWJC/8723/2021 PIL- Others	2 JITENDRA KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY HANSRAJ	LALIT KISHORE (AG)
160. CWJC/8766/2021 PIL- Others	2 VEERA YADAV vs THE STATE OF BIHAR	AKASH KESHAV DEEPAK KUMAR SINGH	LALIT KISHORE (AG)
161. CWJC/8826/2021 PIL- Others	2 KALYAN KISHORE PURNENDU, vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	DEVENDRA KUMAR	LALIT KISHORE (AG)
162. CWJC/8827/2021 PIL- Encroachment	2 ISHWARCHAND PRASAD vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	LALIT KISHORE (AG)
163. CWJC/8842/2021 PIL- Encroachment	2 PRASHANT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SHARMA	LALIT KISHORE (AG)
164. CWJC/8843/2021 PIL- Civic / Munic	2 DHARMENDRA SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR DIPAK	LALIT KISHORE (AG)
165. CWJC/8879/2021 direction PIL- Financial Irr	2 DAYANAND PRASAD vs THE PRINCIPAL SECRETARY	AKASH CHATURVEDI	LALIT KISHORE (AG)
166. CWJC/8899/2021 p i l PIL- Education	2 SUDHANSHU SHEKHAR PANDEY vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	LALIT KISHORE (AG)
167. CWJC/8951/2021 PIL- Road Construc	2 ADVOCATE PRAVEEN KUMAR vs THE UNION OF INDIA	ADVOCATE. PRAVEEN KUMAR (IN PERSAN)	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
168. CWJC/8957/2021 PIL- Financial Irr	2 VIJAY KUMAR JHA vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	LALIT KISHORE (AG)
169. CWJC/9006/2021 PIL- Encroachment	2 GAURAV KUMAR SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	LALIT KISHORE (AG)
170. CWJC/9022/2021 PIL- Others	2 RUSI KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	LALIT KISHORE (AG) SANJEEV NIKESH AMIT SHRIVASTAVA GIRISH PANDEY
171. CWJC/9084/2021 PIL- Others	2 NAND KISHOR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY,	AVANINDRA KUMAR JHA NARENDRA KUMAR SINHA ANAND KUMAR TIWARI JITENDRA ACHARYA PURUSHOTTAM KUMAR JHA	PUSHKAR NARAIN SHAHI (AAG6) DR. ANAND KUMAR DR. KRISHNA NANDAN SINGH (ASG)
172. CWJC/9093/2021 PIL- Encroachment	2 SATYADEO PRASAD vs THE STATE OF BIHAR, THROUGH THE SECRETARY,	KAUSHAL KUMAR AJAY PRASAD	LALIT KISHORE (AG)

PATNA HIGH COURT	18	Friday 2nd July 2021	D.B.-I
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173. CWJC/9110/2021 PIL- Others	2 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR MD. NASIR SHANKAR KUMAR	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
174. CWJC/9137/2021 PIL- Others	2 OM PRAKASH KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR	LALIT KISHORE (AG)
175. CWJC/9154/2021 PIL- Others	2 GAURAV KUMAR SINGH, vs THE STATE OF BIHAR	SUMEET KUMAR SINGH SHATAKSHI SAHAY	LALIT KISHORE (AG)
176. CWJC/9157/2021 PIL- Road Construc	2 RAMASHRAY CHAUDHARY vs THE STATE OF BIHAR	SHILPI KESHRI ANAND VARDHAN	LALIT KISHORE (AG)
177. CWJC/9176/2021 PIL- Others	2 DEVENDRA CHOUDHARY vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	LALIT KISHORE (AG)
178. CWJC/9203/2021 PIL- Financial Irr	2 HARE RAM YADAV vs THE STATE OF BIHAR, THROUGH CHIEF SECRETARY,	BARUN KUMAR CHOUDHARY SANDEEP JHA	PUSHKAR NARAIN SHAHI (AAG6)
179. CWJC/9226/2021 PIL- Others	2 RAJ BALAM PARVAT vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	AJAY (GA5)
180. CWJC/9252/2021 PIL- Financial Irr	2 AMIT KUMAR SINGH, vs THE UNION OF INDIA	VINAY MISTRY	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
181. CWJC/9279/2021 PIL- Encroachment	2 NAGESHWAR RAI, vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH KUNAL RANJAN	LALIT KISHORE (AG)
182. CWJC/9292/2021 PIL- Others	2 DR. ASHISH KUMAR SINHA, vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	LALIT KISHORE (AG) PRASOON SINHA
183. CWJC/9300/2021 PIL Matter PIL- Others	2 ALI HUSSAIN SIDDIQUI vs THE UNION OF INDIA	NAVIN KUMAR RAKESH KUMAR JHA	MANISH KUMAR (GP4) DR.K.N.SINGH (ASG) LALIT KISHORE GIRIJISH KUMAR
184. CWJC/9332/2021 PIL- Encroachment	2 MANJU DEVI, vs THE STATE OF BIHAR	CHANDRA MAULI CHAURASIA DEEPAK KUMAR	LALIT KISHORE (AG)
185. CWJC/9338/2021 PIL- Education	2 VIVEK KUMAR GUPTA vs THE STATE OF BIHAR	ANJANI KUMAR VISHAL KUMAR SINGH SHASHWAT CHIRANJEEVI SUMAN KARTIK SATISH	LALIT KISHORE (AG)
186. CWJC/9342/2021 PIL- Others	2 NAWAL KISHORE GUPTA, vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE (AG)
187. CWJC/9410/2021 PIL- Others	2 NAGENDRA PRASAD CHAUDHARY, vs THE STATE OF BIHAR	ARUN KUMAR SANDHYA KUMARI SINHA	LALIT KISHORE (AG)
188. CWJC/9413/2021 PIL- Others	2 KOTESHWAR NATH DHAM TRUST vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG)
189. CWJC/9417/2021 PIL- Others	2 DR. DULAR BABU THAKUR vs THE UNION OF INDIA	NIRBHAY PRASHANT PRAVASHANKAR MISHRA	DR.K.N.SINGH (ASG) LALIT KISHORE (AG)
190. CWJC/9418/2021 PIL- Encroachment	2 SUSHMA KUMARI vs THE STATE OF BIHAR	ALKA VERMA	LALIT KISHORE (AG)
191. CWJC/9455/2021 PUBLIC INTEREST L PIL- Education	2 SYED ARIF QULI @ SYED ARIF TULI vs PATLIPUTRA UNIVERSITY	SHIVJEE SINGH SUBODH PRASAD	DR. ANAND KUMAR
192. CWJC/9458/2021 PIL- Financial Irr	2 SHIV PRAKASH RAI vs THE STATE OF BIHAR	MADHU PRASUN PRATYUSH KUMAR	LALIT KISHORE (AG)
193. CWJC/9537/2021 PIL- Others	2 MADHURENDRA KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	
194. CWJC/9582/2021 PIL- Financial Irr	2 GANPAT KUMAR MEHTA @ GANPAT KUMAR vs THE STATE OF BIHAR	SITA RAM PRASAD	LALIT KISHORE (AG)
195. CWJC/9591/2021 PIL- Others	2 VINOY KUMAR SINGH, vs THE UNION OF INDIA	BRISKETU SHARAN PANDEY SHITANSHU SHEKHAR MISHRA	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
196. CWJC/9599/2021 PIL- Others	2 RAJENDRA PRASAD SINGH vs THE UNION OF INDIA	IRSHAD AHMAD KHAN	DR. K. N. SINGH (ASG)
197. CWJC/9630/2021 PIL- Others	2 RAMLAKHAN PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	AJIT KUMAR (GA9)
198. CWJC/9644/2021 PIL- Encroachment	2 GANESH LAL DAS vs THE STATE OF BIHAR	SANJAY KUMAR JHA DHIRENDRA NATH JHA AMRENDRA KUMAR JHA	LALIT KISHORE (AG)

PATNA HIGH COURT	19	Friday 2nd July 2021	D.B.-I
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199. CWJC/9683/2021 PIL- Education	2 BINDESHWAR SINGH COLLEGE, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	OM PRAKASH KUMAR SIDDHARTHA PRASAD KAUSTUBH	LALIT KISHORE (AG)
200. CWJC/9714/2021 PIL- Others	2 NAVIN KUMAR SINHA vs THE STATE OF BIHAR	BHOLA KUMAR AKSHANSH ANKIT	LALIT KISHORE (AG)
201. CWJC/9729/2021 PIL- Encroachment	2 RAM LALA RAI vs THE STATE OF BIHAR	SHIV PRATAP PUNIT KUMAR DHANESHWAR VASHIST	LALIT KISHORE (AG)
202. CWJC/9739/2021 PIL- Financial Irr	2 SANJAY KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN	AJIT KUMAR (AG9) SHRI PRAKASH SRIVASTAVA
203. CWJC/9747/2021 PIL- Financial Irr	2 UMESH YADAV vs THE STATE OF BIHAR	SURAJ NARAIN YADAV NIKHILESH KUMAR MASOOM ALAM	LALIT KISHORE (AG)
204. CWJC/9768/2021 PIL- Others	2 VINAY KUMAR JHA vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	LALIT KISHORE (AG)
205. CWJC/9773/2021 PIL- Education	2 RAM SURAT SAHANI vs THE STATE OF BIHAR	MAYANK RUKHAIYAR HIMANSHU KUMAR AKELA	SMT. SHILPA SINGH (GA12)
206. CWJC/9814/2021 PIL- Others	2 ARUN KUMAR SAHU vs THE UNION OF INDIA	CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
207. CWJC/9872/2021 PIL- Others	2 RAVINDRA RAY vs THE STATE OF BIHAR	KUNAL TIWARY GAUREN ALI ANIKET SINGH	HARISH KUMAR (GP8)
208. CWJC/9881/2021 PIL- Education	2 MR. PANKAJ KUMAR BARANWAL, vs DEPARTMENT OF EDUCATION, STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	DEEPAK KUMAR SINGH AKASH KESHAV	LALIT KISHORE (AG) GIRIJISH KUMAR
209. CWJC/9882/2021 PIL- Others	2 KHETI BACHAO GAON BACHAO JANSANGRAH SAMITI, SARAIYA vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH	YOGENDRA PRASAD SINGH (AAG 7)
210. CWJC/9891/2021 allotment of the PIL- Others	2 SUNIL KUMAR vs THE DISTRICT ELECTION OFFICER-CUM- DISTRICT MAGISTRATE	ANUJ KUMAR RAVI KANT KUMAR	LALIT KISHORE (AG)
211. CWJC/9900/2021 PIL- Others	2 BASANT KUMAR CHOUDHARY vs GOVERNMENT OF BIHAR	ARVIND KUMAR RAJEEV RANJAN RAM PRAKASH KUMAR SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG)
212. CWJC/9901/2021 PIL- Others	2 PURUSHOTAM JHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE (AG)
213. CWJC/9931/2021 PIL- Encroachment	2 DEEPAK KUMAR SINHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	MD. KHURSHID ALAM (AAG12)
214. CWJC/9955/2021 PIL- Others	2 AJAY KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY FOOD AND CIVIL SUPPLY,	SUJEET KUMAR GUPTA	S. RAZA AHMAD (AAG5)
215. CWJC/10001/2021 PIL- Others	2 MOHD. NURUL HODA vs THE STATE ELECTION COMMISSION	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	LALIT KISHORE (AG)
216. CWJC/10018/2021 PIL- Others	2 SHIO JEE CHAURASIYA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH MEENA RANI	RAGHWANAND (GA11)
217. CWJC/10031/2021 PIL- Encroachment	2 SHYAM KISHOR YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUBODH KUMAR BARNWAL ARVIND KUMAR SINHA	LALIT KISHORE (AG)
218. CWJC/10063/2021 PUBLIC INTEREST L PIL- Others	2 VISHAL VIKRAM RANA vs THE HIGH COURT OF JUDICATURE AT PATNA	VISHAL VIKRAM RANA	S. D. YADAV (AAG9)
219. CWJC/10096/2021 PIL- Financial Irr	2 MANOJ KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN	PUSHKAR NARAIN SHAHI (AAG6)
220. CWJC/10113/2021 PIL- Financial Irr	2 SANJEET KUMAR JHA, vs THE STATE OF BIHAR	MD. KAMALUDDIN	PUSHKAR NARAIN SHAHI (AAG6)

PATNA HIGH COURT	20	Friday 2nd July 2021	D.B.-I
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221. CWJC/10114/2021 PIL- Others	2 ADITYA KHAN vs THE UNION OF INDIA THROUGH THE SECRETARY,	SURAJ KUMAR PRAMOD MISHRA	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
222. CWJC/10134/2021 PIL- Others	2 SANJAY KUMAR ROY vs THE UNION OF INDIA THROUGH THE SECRETARY,	SANJAY KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
223. CWJC/10173/2021 PIL- Others	2 GULAM JAFAR ALI vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY,	SYED ASGHER NAJMI	LALIT KISHORE (AG)
224. CWJC/10198/2021 PIL- Others	2 PRIYA KUMARI vs UNION OF INDIA	BAIDYA NATH THAKUR	LALIT KISHORE (AG)
225. CWJC/10199/2021 PIL- Others	2 ABHIMANYU KUMAR vs THE STATE OF BIHAR	MADHU PRASUN	LALIT KISHORE (AG)
226. CWJC/10205/2021 PIL- Others	2 RAMPOLICE RAUT vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA NIRAJ KUMAR SOURAV SUMAN	LALIT KISHORE (AG)
227. CWJC/10206/2021 PIL- Encroachment	2 RAVINDRA SINGH KAMTA, vs THE STATE OF BIHAR	ROHIT KUMAR MANISH KUMAR NO 13	LALIT KISHORE (AG)
228. CWJC/10211/2021 PIL- Civic / Munic	2 CHANDRABHAN SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY- CUM - PRINCIPAL SECRETARY,	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	LALIT KISHORE (AG)
229. CWJC/10227/2021 PIL- Financial Irr	2 KHUSHILAL MAHATO vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	LALIT KISHORE (AG)
230. CWJC/10241/2021 PIL- Others	2 ABHIMANYU KUMAR vs THE STATE OF BIHAR	MADHU PRASUN	LALIT KISHORE (AG)
231. CWJC/10253/2021 PIL- Others	2 BANDI ADHIKAR AANDOLAN vs THE PRINCIPAL SECRETARY,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	LALIT KISHORE (AG)
232. CWJC/10268/2021 PIL- Education	2 VIRENDRA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	LALIT KISHORE (AG)
233. CWJC/10299/2021 PIL- Encroachment	2 KANAK KUMARI vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA AALEKH ANAND SOURAV SUMAN	LALIT KISHORE (AG)
234. CWJC/10304/2021 PIL- Others	2 KRISHNANDAN MAHTO vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH GHANSHYAM CHOUDHARY	PRABHAKAR JHA (GP27)
235. CWJC/10306/2021 PIL- Encroachment	2 UMA BAITHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY JYOTI KUMAR SINHA MADAN KUMAR ABHISHEK KUMAR	SAJID SALIM KHAN (SC25)
236. CWJC/10310/2021 PIL- Others	2 SHAIL KUMARI DEVI vs THE CHIEF SECRETARY, GOVERNMENT OF BIHAR,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	LALIT KISHORE (AG)
237. CWJC/10311/2021 PIL- Medical/Healt	2 KUMARI VAISHNAVI vs THE UNION OF INDIA THROUGH THE SECRETARY,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RAJESH KUMAR VERMA
238. CWJC/10335/2021 PIL- Others	2 BACHPAN BACHAO ANDOLAN vs THE STATE OF BIHAR	VATSAL VERMA AAKASH SHASHANK CHANDRA	LALIT KISHORE (AG)
239. CWJC/10363/2021 PIL- Others	2 SANJAY SINGH vs THE STATE OF BIHAR	YUGAL KISHORE	LALIT KISHORE (AG)
240. CWJC/10418/2021 PIL- Others	2 JITENDRA SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR NIRALA SURYAKANT KUMAR	LALIT KISHORE (AG)
241. CWJC/10453/2021 PIL- Others	2 YUVA JAGRITY SWAYAM DEVI SAHAYATA SANSTHAN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR ARBIND KUMAR SINGH	PUSHKAR NARAIN SHAHI (AAG6)
242. CWJC/10479/2021 PIL- Others	2 ANIL RAVIDAS vs THE STATE OF BIHAR,	SATYA PRAKASH PARASAR	PUSHKAR NARAIN SHAHI (AAG6)

PATNA HIGH COURT	21	Friday 2nd July 2021	D.B.-I
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243. CWJC/10483/2021 PIL- Education	2 SAROJ KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SAROJ KUMAR	LALIT KISHORE (AG)
244. CWJC/10532/2021 PIL- Education	2 SHIVESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	KULDEEP KUMAR AMAR NATH YADAV	LALIT KISHORE (AG) DR. ANAND KUMAR
245. CWJC/10537/2021 PIL- Others	2 GAURAV KUMAR SINGH vs THE UNION OF INDIA	SUMEET KUMAR SINGH SHATAKSHI SAHAY NIKHIL SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
246. CWJC/10545/2021 PIL- Medical/Healt	2 JAN JAGRAN SHAKTI SANGATHAN (JJSS) vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL KUMAR SINGH SHASHWAD AKANKSHA MALYA	LALIT KISHORE (AG)
247. CWJC/10576/2021 PIL- Civic / Munic	2 MANOJ KUMAR vs THE STATE OF BIHAR THROUGH THE CHIER SECRETARY OF URBAN DEVELOPMENT AND BUILDING DEPARTMENT,	RAM SANDESH ROY	LALIT KISHORE (AG)
248. CWJC/10636/2021 PIL- Financial Irr	2 C.A. SANJAY K. JHA vs THE STATE OF BIHAR	SUGANDHA PRASAD DAYA SHANKER PRASAD	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
249. CWJC/10692/2021 PIL- Encroachment	2 DEEPAK KUMAR RAI vs THE STATE OF BIHAR	NAGENDRA RAI KOSHALENDRA RAI NAVIN NIKUNJ	LALIT KISHORE (AG)
250. CWJC/10721/2021 PIL- Others	2 BHARTIYA PANCHAYATI RAJ PARTY (LOKTANTRIK) vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE (AG) AMIT SHRIVASTAVA GIRISH PANDEY
251. CWJC/10765/2021 PIL- Others	2 ANUPAM PRABHAT SHRIVASTAVA vs THE UNION OF INDIA THROUGH THE HOME SECRETARY,	VISHAL KUMAR SINGH ANJANI KUMAR PUSHKAR PUSHP AKANKSHA MALVIYA ANJANI KUMAR SHASHWAT	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
252. CWJC/10785/2021 PIL- Others	2 SATYENDRA PRAKASH vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA	LALIT KISHORE (AG)
253. CWJC/10787/2021 PIL- Others	2 RABINDRA MOHAN PRASAD MADHUR vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	LALIT KISHORE (AG)
254. CWJC/10788/2021 PIL- Education	2 MD. ARIF vs THE STATE OF BIHAR	MD. ATAUR RAHMAN	LALIT KISHORE (AG)
255. CWJC/10795/2021 PIL- Encroachment	2 DHRUP RAI vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	LALIT KISHORE (AG)
256. CWJC/10818/2021 PIL- Others	2 MANAS PRAKASH vs THE STATE OF BIHAR	MANAS PRAKASH	LALIT KISHORE (AG)
257. CWJC/10838/2021 PIL- Financial Irr	2 PRAMOD KUMAR vs LIFE INSURANCE CORPORATION OF INDIA	CHANDRA MAULI CHAURASIA	RAJ DULAR SAH V.N.P. SINHA (EOU) LALIT KISHORE (AG) DR. K.N. SINGH (ASG) SAMEER SAWARN RAKESH KUMAR RAJNI KANT SINGH SONI SHRIVASTAVA
258. CWJC/10860/2021 PIL- Others	2 OM PRAKASH KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR (IN PERSON)	LALIT KISHORE (AG)
259. CWJC/10939/2021 PIL- Others	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD ASHOK KUMAR	LALIT KISHORE (AG)
260. CWJC/10940/2021 PIL- Others	2 SUBHASH PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE COMMISSIONER - CUM PRINCIPAL SECRETARY,	SURAJ SAMDARSHI	LALIT KISHORE (AG) NARESH DIKSHIT
261. CWJC/10967/2021 PIL- Financial Irr	2 UMA SHANKAR SHARMA vs THE STATE OF BIHAR	SHILPI KESHRI TARAKANT RISHI	LALIT KISHORE (AG)
262. CWJC/10986/2021 PIL- Medical/Healt	2 AMIT KUMAR AGARWAL vs THE UNION OF INDIA	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL KUMAR SINGH SHASHWAT AKANKSHA MALVIYA	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
263. CWJC/11003/2021 civil writ PIL- Others	2 RAMJAN ANSARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	LALIT KISHORE (AG)
264. CWJC/11007/2021 PIL- Others	2 RAJIV RANJAN SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	BIRENDRA KUMAR	LALIT KISHORE (AG)

PATNA HIGH COURT	22	Friday 2nd July 2021	D.B.-I
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265. CWJC/11042/2021 Public interest I PIL- Others	2 PANKAJ KUMAR SINGH @ PANKAJ SINGH RANA vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	VINAY KIRTI SINGH (GA 2)
266. CWJC/11072/2021 PIL- Education	2 KAMLESHWAR RAM vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR ARVNEDRA KUMAR THAKUR SUKRITI KUMARI	LALIT KISHORE (AG)
267. CWJC/11142/2021 PIL- Others	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	LALIT KISHORE (AG)
268. CWJC/11152/2021 PIL- Medical/Healt	2 VIJAY KUMAR SINGH vs UNION OF INDIA	VIJAY KUMAR SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) KISHORE KUMAR SINHA SHASHI SHEKHAR KUMAR PRIYA RANJAN
269. CWJC/11172/2021 PIL- Medical/Healt	2 EAST CENTRAL RAILWAY COOLIE CONGRESS (INTUC), vs THE MINISTRY OF RAILWAYS,	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL SINGH SHASHWAT	
270. CWJC/11180/2021 PIL- Encroachment	2 SHIVJEE MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	LALIT KISHORE (AG)
271. CWJC/11181/2021 PIL- Others	2 ABHAY KUMAR, vs THE UNION OF INDIA	RAUSHAN	DR. K. N. SINGH (ASG) KUMAR PRIYA RANJAN
272. CWJC/11192/2021 PIL- Road Construc	1 RAJENDRA RAY vs THE STATE OF BIHAR THROUGH THE SECRETARY,	SHAMBHU NATH	LALIT KISHORE (AG)
273. CWJC/11214/2021 PIL- Others	1 BINAY KUMAR BISHWAS vs THE STATE OF BIHAR	AJAY KUMAR	LALIT KISHORE (AG)
274. CWJC/11262/2021 PIL- Others	1 SHATRUGHAN PRASAD vs THE UNION OF INDIA	RANA SANJAY KUMAR SINGH	DR. K.N. SINGH (ASG)
275. CWJC/11312/2021 PIL- Others	1 ARYAN RAJ vs UNION OF INDIA THROUGH THE MINISTRY FOR AGRICULTURE AND FARMER WELFARE	DIWAKAR PRASAD SINGH	DR. K.N. SINGH (ASG) KUMAR PRIYA RANJAN
276. CWJC/11315/2021 PIL- Road Construc	1 RAM BAHADUR PANDEY vs UNION OF INDIA THROUGH THE MINISTRY OF RAILWAY,	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	DR. KRISHNA NANDAN SINGH (ASG) UDAY SHANKAR SHARAN SINGH (GP19)
277. CWJC/11331/2021 PIL- Road Construc	1 LAVKUSH ANUPAM vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY,	ABHISHEK KUMAR	LALIT KISHORE (AG)
278. CWJC/11394/2021 PIL- Others	1 SHIVANANDAN YADAV @ SHIV NANDAN YADAV vs THE STATE OF BIHAR	RUPESH KUMAR	LALIT KISHORE (AG)
279. CWJC/11410/2021 PIL- Others	1 NAVEEN KUMAR SINGH, vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG)
280. CWJC/11446/2021 PIL- Others	1 SEETA KANT THAKUR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	PUSHKAR NARAIN SINHA (AAG 6)
281. CWJC/11452/2021 PIL- Others	1 BHIKHARI YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR	PUSHKAR NARAIN SINHA (AAG 6)
282. CWJC/11477/2021 PIL- Others	1 BANDHUA MUKTI MORCHA (BIHAR) vs THE STATE OF BIHAR	AKASH KESHAV AKANSHA MALVIYA SHASHWAT DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	LALIT KISHORE (AG)
283. CWJC/11508/2021 PIL- Education	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	LALIT KISHORE (AG)
284. CWJC/11539/2021 public interest I PIL- Others	1 VIJAY KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR SINGH PRAMOD KUMAR SINGH	P. K. VERMA (AAG
285. CWJC/11542/2021 PIL- Others	1 BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	DILIP KUMAR RUPESH KUMAR	LALIT KISHORE (AG)
286. CWJC/11568/2021 PIL- Education	1 UJJAWAL KUMAR, SOCIAL WORKER vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	SMT. SHILPA SINGH (GA12) GIRIJISH KUMAR
287. CWJC/11599/2021 PIL- Civic / Munic	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJAN RAJNISH SHANDILYA	SUBHASH PRASAD SINGH (GA 3) DEVI DAS SRIVASTAVA
288. CWJC/11600/2021 PIL- Encroachment	1 SUNITA DEVI vs THE STATE OF BIHAR	INDRADEO PRASAD NAGENDRA KUMAR AJIT KUMAR	RAJ BALLABH PRASAD YADAV (AAG11)

PATNA HIGH COURT	23	Friday 2nd July 2021	D.B.-I
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289. CWJC/11611/2021 PIL- Encroachment	1	AJAY KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA MANOJ KUMAR SINGH	SAJID SALIM KHAN (SC25)
290. CWJC/11617/2021 PIL- Financial Irr	1	GAGANDEV RAM vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	PUSHKAR NARAIN SHAHI (AAG6)
291. CWJC/11642/2021 PIL- Others	1	ROHIT KUMAR, ADVOCATE, PATNA HIGH COURT, vs THE STATE OF BIHAR	MANISH KUMAR NO 13 NITU KUMARI ROHIT KUMAR	PRABHAT KUMAR VERMA (AAG3)
292. CWJC/11649/2021 PIL- Financial Irr	1	ABHISHEK KUMAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY	YUGAL KISHORE	ANJANI KUMAR (AAG 4)
293. CWJC/11669/2021 PIL- Education	1	SATISH KUMAR SHARMA vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA MANOJ KUMAR SINGH	(AAG15) KUMAR PRIYA RANJAN PRIYANK DEEPAK RAJENDRA KUMAR GIRI

MATTER -1

294. CWJC/7371/2021 M.V. TAXATION / EN	1	SHALINI SINGH vs THE STATE OF BIHAR	KAUSHAL KISHORE MISHRA ISSHAN SINGH SHUBHAM BAJAJ	VIKASH KUMAR (SC11)
295. CWJC/8427/2021 SALES TAX ACT/VAT	1	SHANKAR SINGH vs THE STATE OF BIHAR, THROUGH THE COMMISSIONER - CUM - PRINCIPAL SECRETARY,	KAUSHAL KISHORE MISHRA SHUBHAM BAJAJ ISSHAN SINGH	VIKASH KUMAR (SC11)
296. CWJC/8562/2021 SALES TAX ACT/VAT	1	MCNALLY BHARAT ENGINEERING CO. LTD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY CUM COMMISSIONER,	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY ALOK KUMAR JHA	LALIT KISHORE (AG)
297. CWJC/8595/2021 SALES TAX ACT/VAT	1	M/S AKASH AUTO PLANET, vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	LALIT KISHORE (AG) SUSHIL KUMAR (GP 22)
298. CWJC/8601/2021 SALES TAX ACT/VAT	1	SHANKAR SINGH vs THE STATE OF BIHAR	KAUSHAL KISHORE MISHRA ISSHAN SINGH SHUBHAM BAJAJ	VIKASH KUMAR (SC11)
299. CWJC/8810/2021 SALES TAX ACT/VAT	1	BAGESHWARI PRASAD vs THE UNION OF INDIA	SANJEEV KUMAR PRIYA RANJAN	DR.K.N.SINGH (ASG) VIKASH KUMAR (SC11) KAUSHLENDRA KUMAR SINHA ANSHUMAN SINGH APURV HARSH
300. CWJC/9019/2021 SALES TAX ACT/VAT	1	M/S NILKAMAL LTD. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
301. CWJC/9047/2021 SALES TAX ACT/VAT	1	M/S EFTI CONSTRUCTION vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
302. CWJC/9245/2021 SALES TAX ACT/VAT	1	PIDILITE INDUSTRIES LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR RANJAN PRAKASH PIYUSH RANJAN	LALIT KISHORE (AG)
303. CWJC/9356/2021 M.V. TAXATION / EN	1	M/S DAEWOO - L AND T JV vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG)
304. CWJC/9362/2021 INCOME TAX	1	SURESH PRASAD SAH vs THE UNION OF INDIA	NITESH KUMAR LAKSHMI KANT TIWARY	DR.K.N.SINGH (ASG)
305. CWJC/9382/2021 SALES TAX ACT/VAT	1	BABLU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	LALIT KISHORE (AG) APURV HARSH
306. CWJC/9463/2021 SALES TAX ACT/VAT	1	SUJEET KUMAR SINGH vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	LALIT KISHORE (AG) APURV HARSH
307. CWJC/9498/2021 M.V. TAXATION / EN	1	RAJ KUMAR SINGH, RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY MANJU JHA SADASHIV TIWARI	LALIT KISHORE (AG)
308. CWJC/9502/2021 SALES TAX ACT/VAT	1	DHARMENDRA KUMAR vs THE UNION OF INDIA	RAJU PRASAD	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
309. CWJC/9526/2021 ALL OTHER MATTER O	1	VINOD KUMAR SINGH vs GOODS AND SERVICE TAX	PRABHAT RANJAN SINGH NEERAJ KUMAR	DR.K.N.SINGH (ASG)

PATNA HIGH COURT	24	Friday 2nd July 2021	D.B.-I
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310. CWJC/9559/2021 SALES TAX ACT/VAT	1	MAA KALI TRADERS, vs STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI	LALIT KISHORE (AG)
311. CWJC/9561/2021 SALES TAX ACT/VAT	1	KASHISH DEVELOPERS LIMITED vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR YOGESH KUMAR SANTOSH KUMAR	LALIT KISHORE (AG)
312. CWJC/9567/2021 M.V. TAXATION / EN	1	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY MANJU JHA SADASHIV TIWARI	LALIT KISHORE (AG)
313. CWJC/9574/2021 M.V. TAXATION / EN	1	KASHISH DEVELOPERS LIMITED, vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR AYUSH KUMAR DILIP KUMAR SANTOSH KUMAR YOGESH KUMAR	LALIT KISHORE (AG)
314. CWJC/9578/2021 SALES TAX ACT/VAT	1	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY MANJU JHA SADASHIV TIWARI	LALIT KISHORE (AG)
315. CWJC/9610/2021 SALES TAX ACT/VAT	1	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs THE STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI MANJU JHA	LALIT KISHORE (AG)
316. CWJC/9635/2021 SALES TAX ACT/VAT	1	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY MANJU JHA SADASHIV TIWARI	LALIT KISHORE (AG)
317. CWJC/9667/2021 SALES TAX ACT/VAT	1	ASHOK KUMAR GUPTA vs THE UNION OF INDIA THROUGH THE PRINCIPAL CHIEF COMMISSIONER OF CENTRAL TAX,	KUNDAN KUMAR RANJEET KUMAR SANTOSH KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG)
318. CWJC/9721/2021 SALES TAX ACT/VAT	1	LUMBANI BEVERAGED PRIVATE LIMITED, vs THE STATE OF BIHAR	SURAJ SAMDARSHI RANJAN PRAKASH PIYUSH RANJAN VIJAY SHANKAR TIWARI	LALIT KISHORE (AG)
319. CWJC/9724/2021 INCOME TAX	1	MODEL SCHOOL, DALMIA NAGAR, AN ENGLISH MEDIUM CO- EDUCATIONAL SENIOR SECONDARY SCHOOL vs UNION OF INDIA THROUGH ITS FINANCE SECRETARY,	VIKASH KUMAR ANIL KUMAR SINGH	DR. K.N. SINGH (ASG)
320. CWJC/9741/2021 state taxation ma SALES TAX ACT/VAT	1	M/S SITARAM RAJESH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY CUM COMMISSIONER,	AMAN RAJA	LALIT KISHORE (AG)
321. CWJC/9776/2021 SALES TAX ACT/VAT	1	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED, vs STATE OF BIHAR THROUGH THE COMMISSIONER OF STATE TAX,	D.V.PATHY MANJU JHA SADASHIV TIWARI	LALIT KISHORE (AG)
322. CWJC/9777/2021 M.V. TAXATION / EN	2	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI MANJU JHA	LALIT KISHORE (AG)
323. CWJC/9793/2021 M.V. TAXATION / EN	2	RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI MANJU JHA	LALIT KISHORE (AG)
324. CWJC/9804/2021 SALES TAX ACT/VAT	2	SHRI SAI CHANDRA INFRAWELL PVT. LTD., vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL RAHUL	LALIT KISHORE (AG)
325. CWJC/9864/2021 goods and service SALES TAX ACT/VAT	2	M/S SITARAM RAJESH KUMAR vs THE STATE OF BIHAR	AMAN RAJA DINESH KUMAR GUPTA SANJEEV KUMAR	VIVEK PRASAD (GP7)
326. CWJC/9919/2021 M.V. TAXATION / EN	2	RAJENDRA PRASAD CHAURASIA vs THE STATE OF BIHAR	KAUSHAL KISHORE MISHRA ISSHAN SINGH SHUBHAM BAJAJ	VIKASH KUMAR (SC11)
327. CWJC/9980/2021 SALES TAX ACT/VAT	2	M/S. G.HARDWARE THROUGH SOLE PROPRIETOR SHAHNSHAH MUBARAK, vs THE UNION OF INDIA THROUGH SECRETARY,	SRIRAM KRISHNA ABHIJEET GAUTAM	DR. K. N. SINGH (ASG)
328. CWJC/10007/2021 CENTRAL EXCISE & S	2	NABI ISHRAT SECURITY AGENCY vs THE UNION OF INDIA THROUGH THE PRINCIPAL CHIEF COMMISSIONER OF CENTRAL TAX,	RANJEET KUMAR SANTOSH KUMAR AYUSH KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)

PATNA HIGH COURT	25	Friday 2nd July 2021	D.B.-I
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329. CWJC/10011/2021 SALES TAX ACT/VAT	2 LUMBANI BEVERAGES PRIVATE LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI VIJAY SHANKER TIWARI PIYUSH RANJAN RAJAN PRAKASH	LALIT KISHORE (AG)
330. CWJC/10029/2021 SALES TAX ACT/VAT	2 M/S BALAJEE ANNAPURNA PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	MRIGANK MAULI CHANDAN KUMAR SANJAY KUMAR SANKET VINAY MISTRY	SUBHASH PD. SINGH (GA3)
331. CWJC/10037/2021 SALES TAX ACT/VAT	2 RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI MANJU JHA	LALIT KISHORE (AG)
332. CWJC/10045/2021 SALES TAX ACT/VAT	2 M/S EFTI CONSTRUCTION vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
333. CWJC/10046/2021 SALES TAX ACT/VAT	2 AADHAR STUMBH TOWNSHIP PRIVATE LIMITED vs THE STATE OF BIHAR	KUMAR SHANU AMIT KUMAR	LALIT KISHORE (AG)
334. CWJC/10067/2021 SALES TAX ACT/VAT	2 M/S POWER HOUSE EQUIPMENTS PVT. LTD., vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY CUM-COMMISSIONER,	JAGDISH PRASAD SINGH PRAVIN KUMAR CHAUBEY	LALIT KISHORE (AG)
335. CWJC/10149/2021 SALES TAX ACT/VAT	2 M/S MADAN KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
336. CWJC/10172/2021 M.V. TAXATION / EN	2 M/S RAGINI KUMARI A PROPRIETORSHIP FIRM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY CUM COMMISSIONER,	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
337. CWJC/10183/2021 cwjc M.V. TAXATION / EN	2 AJIT KUMAR MITRUKA @ AJIT MITRUKA vs THE STATE OF BIHAR	RANDHIR KUMAR SINGH MANOJ KUMAR PANDEY	LALIT KISHORE (AG)
338. CWJC/10237/2021 SALES TAX ACT/VAT	2 M/S G.P. HARDWARE vs THE UNION OF INDIA	SRIRAM KRISHNA ABHIJEET GAUTAM PRAKRITITA SHARMA AMRISHA SRIVASTAVA	DR. K. N. SINGH (ASG) LALIT KISHORE (AG)
339. CWJC/10404/2021 WRIT M.V. TAXATION / EN	2 RITESH KUMAR SUMAN vs THE STATE OF BIHAR	ARCHANA SINHA ALOK KUMAR @ ALOK KR SHAHI	LALIT KISHORE (AG)
340. CWJC/10564/2021 SALES TAX ACT/VAT	2 M/S LINDE ENGINEERING INDIA PRIVATE LIMITED, vs THE STATE OF BIHAR THROUGH THE COMMISSIONER - CUM-SECRETARY, COMMERCIAL TAX DEPARTMENT,	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG)
341. CWJC/10587/2021 M.V. TAXATION / EN	2 SHIVAM JAN SWASTHYA DEVEM SARVANGIN VIKAS KENDRA, vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR RANJAN PRAKASH	LALIT KISHORE (AG)
342. CWJC/10674/2021 SALES TAX ACT/VAT	2 TRIDENT DIGITAL NETWORK vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	LALIT KISHORE (AG)
343. CWJC/10684/2021 motor vehicle tax M.V. TAXATION / EN	2 YUSUF KHAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	LALIT KISHORE (AG)
344. CWJC/10737/2021 SALES TAX ACT/VAT	2 M/S B.R. IRRIGATION SYSTEM vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
345. CWJC/10774/2021 M.V. TAXATION / EN	2 HILL LIFE CARE LIMITED vs THE UNION OF INDIA	RANJEET KUMAR PANKAJ KUMAR SANTOSH KUMAR AYUSH KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
346. CWJC/10775/2021 M.V. TAXATION / EN	2 M/S LAXMI ENTERPRISES vs THE UNION OF INDIA	KUNDAN KUMAR SANTOSH KUMAR RANJEET KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
347. CWJC/10929/2021 goods and service M.V. TAXATION / EN	2 M/S MAA DURGA LUBRICANT STORE, vs THE STATE OF BIHAR THROUGH COMMISSIONER CUM SECRETARY STATE TAX,	KRISHNA MOHAN MISHRA PRASOON KUMAR	LALIT KISHORE (AG)

PATNA HIGH COURT	26	Friday 2nd July 2021	D.B.-I
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348. CWJC/11004/2021 SALES TAX ACT/VAT	2	M/S GOPAL ENTERPRISES A PROPRIETORSHIP FIRM HAVING ITS PLACE OF BUSINESS AT SHIV MANDIR CHOWK, vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL RAHUL	LALIT KISHORE (AG)
349. CWJC/11018/2021 M.V. TAXATION / EN	2	M/S SAROJ KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
350. CWJC/11020/2021 civil writ M.V. TAXATION / EN	2	PRADEEP KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	LALIT KISHORE (AG)
351. CWJC/11025/2021 SALES TAX ACT/VAT	2	M/S CEAT LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956/2013 vs THE UNION OF INDIA	BRISKETU SHARAN PANDEY ABHISHEK KUMAR BHARAT RAICHANDANI	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
352. CWJC/11071/2021 M.V. TAXATION / EN	2	AADHAR STUMBH TOWNSHIP PRIVATE LIMITED, vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUMAR	LALIT KISHORE (AG)
353. CWJC/11073/2021 SALES TAX ACT/VAT	2	M/S SHIV KRISHNA ENTERPRISES vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI	LALIT KISHORE (AG)
354. CWJC/11182/2021 INCOME TAX	2	BIHAR ABHIKARAN PVT. LTD. vs UNION OF INDIA THROUGH SECRETARY	PRAKASH SAHAY	DR. K.N. SINGH (ASG)
355. CWJC/11199/2021 SALES TAX ACT/VAT	2	M/S SHIV KUMAR VERMA vs THE STATE OF BIHAR	AKASH CHATURVEDI VIJAY KUMAR SINGH	LALIT KISHORE (AG)
356. CWJC/11233/2021 M.V. TAXATION / EN	2	M/S JAI ALANKAR vs THE STATE OF BIHAR	PARIJAT SAURAV	LALIT KISHORE (AG)
357. CWJC/11280/2021 SALES TAX ACT/VAT	2	M/A CEAT LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956/2013 vs THE UNION OF INDIA	BRISKETU SHARAN PANDEY ABHISHEK KUMAR BHARAT RAICHANDANI	DR. K. N. SINGH (AG) LALIT KISHORE (AG)
358. CWJC/11292/2021 SALES TAX ACT/VAT	2	M/S SAROJ KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
359. CWJC/11293/2021 SALES TAX ACT/VAT	2	M/A CEAT LIMITED vs THE UNION OF INDIA	BRISKETU SHARAN PANDEY BHARAT RAICHANDANI ABHISHEK KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
360. CWJC/11294/2021 INCOME TAX	2	M/S PAWAPURI FUEL STATION vs UNION OF INDIA	PRAKASH SAHAY	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
361. CWJC/11305/2021 M.V. TAXATION / EN	2	AADHAR STUMBH TOWNSHIP PRIVATE LIMITED, vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUMAR	LALIT KISHORE (AG)
362. CWJC/11314/2021 ALL OTHER MATTER O	2	ROHIT KUMAR OJHA vs THE STATE OF BIHAR THROUGH COMMISSIONER,	PRAMOD KUMAR ABHISHEK PANDEY CHHOTE LAL NARAIN SINGH	VIKASH KUMAR (SC11)
363. CWJC/11321/2021 ALL OTHER MATTER O	2	AADHAR STUMBH TOWNSHIP PRIVATE LIMITED vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUNAL	LALIT KISHORE (AG)
364. CWJC/11345/2021 ALL OTHER MATTER O	2	M/S BHOLA SHARAN SINGH vs COMMISSIONER OF CGST AND CENTRAL EXCISE	D.V.PATHY MANJU JHA	
365. CWJC/11354/2021 SALES TAX ACT/VAT	2	M/S SHIV ENTERPRISES, MUZAFFARPUR vs THE UNION OF INDIA	AMARENDRA NATH VERMA KIRTI RANJAN	DR. K. N. SINGH (ASG)
366. CWJC/11366/2021 SALES TAX ACT/VAT	2	ROHIT KUMAR OJHA vs THE STATE OF BIHAR	PRAMOD KUMAR ABHISHEK PANDEY	VIVEK PRASAD (GP7)
367. CWJC/11392/2021 CUSTOM	2	M/S SHYAM TRADERS vs THE UNION OF INDIA	AMARENDRA KUMAR PATHAK	DR. K.N. SINGH (ASG)
368. CWJC/11396/2021 SALES TAX ACT/VAT	2	LUQUEMAN ALI SIDDIQUI vs THE STATE OF BIHAR	PARIJAT SAURAV	VIKASH KUMAR (SC11)
369. CWJC/11402/2021 SALES TAX ACT/VAT	2	M/S SAROJ KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	LALIT KISHORE (AG)
370. CWJC/11474/2021 M.V. TAXATION / EN	2	M/S PLATINUM ISPAT INDUSTRIES PRIVATE LIMITED vs THE STATE OF BIHAR	MRIGANK MAULI VENKATESH KIRTI SANJAY KUMAR VINAY MISTRY	RAJIV ROY (GP1)

PATNA HIGH COURT	27	Friday 2nd July 2021	D.B.-I
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371. CWJC/11487/2021 INCOME TAX	2 M/S DEEPSHREE PROPERTIES PVT. LTD. vs THE UNION OF INDIA	HEMANT KUMAR	DR. K. N. SINGH (ASG)
372. CWJC/11495/2021 M.V. TAXATION / EN	2 M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. vs UNION OF INDIA	ANUJIT SINHA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
373. CWJC/11514/2021 M.V. TAXATION / EN	2 M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. vs UNION OF INDIA, THROUGH ITS SECRETARY	ANUJIT SINHA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
374. CWJC/11516/2021 SALES TAX ACT/VAT	2 M/S BIDASARIA FENSTER SOLUTIONS UNDER PROPRIETORSHIP OF NITESH BIDASARIA vs THE STATE OF BIHAR	PRAKASH SAHAY	LALIT KISHORE (AG)
375. CWJC/11540/2021 motor vehicle tax M.V. TAXATION / EN	2 YUSUF KHAN vs THE STATE OF BIHAR	MUKESH KUMAR SINGH SHIOPUJAN SINGH	LALIT KISHORE (AG)
376. CWJC/11551/2021 INCOME TAX	2 CHANDRASEKHAR DEWALLA @ D. CHANDRASHEKHAR vs CENTRAL BOARD OF DIRECT TAXES	D.V.PATHY	
377. CWJC/11634/2021 SALES TAX ACT/VAT	2 INDRAJEET SINGH @ INDRAJIT vs GOODS AND SERVICE TAX COUNCIL ESTABLISHED UNDER ARTICEL 297 A OF CONSTITUTION OF INDIA,	NEERAJ KUMAR PRABHAT RANJAN SINGH	DR. K.N. SINGH (ASG)
378. CWJC/11694/2021 M.V. TAXATION / EN	2 M/S RAJDEEP RICE MILL PRIVATE LIMITED vs THE STATE OF BIHAR	MANOJ KUMAR RAJNANDAN KUMAR	LALIT KISHORE (AG)
379. CWJC/11714/2021 ALL OTHER MATTER O	2 RAJ KUMAR SINGH RAJA CONSTRUCTION PRIVATE LIMITED vs STATE OF BIHAR	D.V.PATHY SADASHIV TIWARI MANJU JHA	LALIT KISHORE (AG)
MATTER -2			
380. CWJC/5783/2020 VALIDITY OF ACT	2 ARUN KUMAR, vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	LALIT KISHORE (AG)
381. CWJC/6869/2020 VALIDITY OF ACT	2 RAJ NARAYAN RAY vs THE STATE OF BIHAR	BINDESHWAR SAH JITENDRA SINGH	LALIT KISHORE (AG)
382. CWJC/10313/2020 VALIDITY OF ACT	2 M/S HIMALAYA AGRO CHEMICALS PRIVATE LIMITED, vs THE UNION OF INDIA,	AVINASH SHEKHAR SURAJ SAMDARSHI RAJAN PRAKASH	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
383. CWJC/10498/2020 validity of rules VALIDITY OF ACT	2 SAMIR SARSWAT vs THE STATE OF BIHAR	SHRUTI SINHA	LALIT KISHORE (AG)
384. CWJC/8738/2021 VALIDITY OF ACT	2 M/S. SRI GOPIKRISHNA INFRASTRUCTURE PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH THE COMMISSIONER CUM SECRETARY,	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG)
385. CWJC/9064/2021 VALIDITY OF ACT	2 SHREE BAIDYANATH AUTOMOBILES, vs UNION OF INDIA THROUGH THE SECRETARY UNION OF INDIA THROUGH THE SECRETARY,	D.V.PATHY MANJU JHA	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10)
386. CWJC/9066/2021 VALIDITY OF ACT	2 M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA THROUGH THE SECRETARY,	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	DR. K. N. SINGH (ASG)
387. CWJC/9108/2021 VALIDITY OF ACT	2 GOBINDA CONTRUCTION vs UNION OF INDIA	D.V.PATHY SADASHIV TIWARI MANJU JHA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
388. CWJC/9566/2021 VALIDITY OF ACT	2 M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	DR.K.N.SINGH (ASG)
389. CWJC/9603/2021 VALIDITY OF ACT	2 M/S KESSAR VACINE DISTRIBUTORS vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	DR. KRISHNA NANDAN SINGH (ASG) LALIT KISHORE (AG)
390. CWJC/9611/2021 VALIDITY OF ACT	2 RAJ KISHORE SHARMA vs THE UNION OF INDIA	PARIJAT SAURAV	DR. K. N. SINGH (ASG) AJAY KUMAR RASTOGI (AAG 10)

PATNA HIGH COURT	28	Friday 2nd July 2021	D.B.-I
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391. CWJC/9717/2021 VALIDITY OF ACT	2 RAVINDRA NATH TIWARI vs THE STATE OF BIHAR	PRASHANT KUMAR AMBUJ NAYAN CHAUBEY	LALIT KISHORE (AG)
392. CWJC/9733/2021 VALIDITY OF ACT	2 TIRUPATI AGRICULTURAL COMMODITY BUSINESS AND MILLS, vs UNION OF INDIA	D.V.PATHY	DR. K. N. SINGH (AG)
393. CWJC/9837/2021 VALIDITY OF ACT	2 M/S AMBA TIRUPATI ZETETIC ENGINEERING PRIVATE LIMITED vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10)
394. CWJC/9848/2021 VALIDITY OF ACT	2 VARSHA KUMARI vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR PRAMOD KUMAR PRASAD	LALIT KISHORE (AG)
395. CWJC/9994/2021 VALIDITY OF ACT	2 M/S RANGOLI A PARTNERSHIP FIRM HAVING ITS PLACE OF BUSINESS HARSHWARDHAN ARCADE vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG 12)
396. CWJC/10032/2021 VALIDITY OF ACT	2 M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA, THROUGH THE SECRETARY	ANURAG SAURAV PRIYAJEET PANDEY ABHINAV ALOK	DR. K.N. SINGH (ASG)
397. CWJC/10044/2021 VALIDITY OF ACT	2 PAPPU ENTERPRISES vs UNION OF INDIA	D.V.PATHY	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
398. CWJC/10467/2021 VALIDITY OF ACT	2 SK. MD. HANIF vs THE STATE OF BIHAR	ARUN PRASAD AMBASTHA BINAY KUMAR SINHA	MD. KHURSID ALAM (AAG12)
399. CWJC/10589/2021 VALIDITY OF ACT	2 INDRADEEP KUMAR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	PUSHKAR NARAIN SHAHI (AAG6)
400. CWJC/11355/2021 VALIDITY OF ACT	2 SC/ST EMPLOYEES ASSOCIATION BIHAR HEAD OFFICE vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
401. CWJC/11373/2021 VALIDITY OF ACT	2 S. K. AUTOMOBILES, A PROPRIETARY CONCERN vs UNION OF INDIA	D.V.PATHY SADASHIV TIWARI	DR. K. N. SINGH (AG) LALIT KISHORE (AG)
402. CWJC/11399/2021 VALIDITY OF ACT	2 M/S C.K. INFRASTRUCTURES LTD. vs THE UNION OF INDIA THROUGH THE SECRETARY	GAUTAM KUMAR KEJRIWAL RAHUL	DR. K. N. SINGH (AG) LALIT KISHORE (AG)
403. CWJC/11443/2021 VALIDITY OF ACT	2 JAI PRAKASH NARAYAN vs THE STATE OF BIHAR	PRABHU NATH PATHAK	LALIT KISHORE (AG)
404. CWJC/11657/2021 VALIDITY OF ACT	2 MD. ISRAFIL vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	MD. KHURSHID ALAM (AAG12)
405. CWJC/11659/2021 VALIDITY OF ACT	2 MANTI DEVI vs THE STATE OF BIHAR	NARENDRA KUMAR	MD. KHURSHID ALAM (AAG12)
406. CWJC/11660/2021 VALIDITY OF ACT	2 JANAK SINGH vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA DHIRENDRA SINGH	RISHI RAJ SINHA (SC19)
407. CWJC/11664/2021 VALIDITY OF ACT	2 JANAK SINGH vs THE STATE OF BIHAR	NARENDRA KUMAR RAKESH KUMAR JHA	SAJID SALIM KHAN (SC25)
408. CWJC/11717/2021 VALIDITY OF ACT	2 DR. ASHISH KUMAR SINGH vs THE UNION OF INDIA	MAYURI KAMLESHWAR PANDEY	DR. K.N. SINGH (ASG) PRASOON SINHA LALIT KISHORE (AG)
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409. CWJC/9796/2020 EXCISE ACT (STATE)	6 LALVACHAN RAI vs THE STATE OF BIHAR	MADHUSUDAN RAI	LALIT KISHORE (AG) VIVEK PRASAD
410. CWJC/3957/2021 EXCISE ACT (STATE)	2 SUKHDEV SINGH vs THE STATE OF BIHAR	NEERAD PARASHAR VISHAL VIKRAM RANA	
411. CWJC/4033/2021 EXCISE ACT (STATE)	2 PARMOD KUMAR RAY vs THE STATE OF BIHAR	SHIVNANDAN BHARTI GAURAV KUMAR VERMA KALYANI SINGH PINTU KUMAR PATEL	LALIT KISHORE (AG)
412. CWJC/4067/2021 EXCISE ACT (STATE)	2 DOMA BIN, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BAIDYA NATH THAKUR	LALIT KISHORE (AG)
413. CWJC/4678/2021 EXCISE ACT (STATE)	2 SADANAND JHA vs THE STATE OF BIHAR	RATANAKAR JHA	LALIT KISHORE (AG)
414. CWJC/4819/2021 EXCISE ACT (STATE)	2 SUBE LAL CHOUHAN vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	LALIT KISHORE (AG)

PATNA HIGH COURT	29	Friday 2nd July 2021	D.B.-I
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415. CWJC/4826/2021 EXCISE ACT (STATE)	2 RAKESH MAHTO, vs THE STATE OF BIHAR THROUGH THE SECRETARY,	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	LALIT KISHORE (AG)
416. CWJC/5071/2021 EXCISE ACT (STATE)	2 PRINCE KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR BINOD SINGH SAUMITRA	LALIT KISHORE (AG)
417. CWJC/5092/2021 release to vehicl EXCISE ACT (STATE)	2 JAINDHAR YADAV @ JALANDHRA YADAV vs THE STATE OF BIHAR	RAJESH MOHAN HARE RAM SAH	LALIT KISHORE (AG)
418. CWJC/5192/2021 EXCISE ACT (STATE)	2 CHUNCHUN DEVI vs THE STATE OF BIHAR	HANS LAL KUMAR	LALIT KISHORE (AG)
419. CWJC/5717/2021 EXCISE ACT (STATE)	2 BHAVESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	LALIT KISHORE (AG)
420. CWJC/5998/2021 EXCISE ACT (STATE)	2 LALAN MANDAL @ LALO MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR JHA RAMA KANT PD. SINGH	LALIT KISHORE (AG)
421. CWJC/6070/2021 EXCISE ACT (STATE)	2 SHAMBHU KUMAR PODAR @ SHAMBHU KUMAR POTTADAR vs THE STATE OF BIHAR	RATANAKAR JHA	LALIT KISHORE (AG)
422. CWJC/6656/2021 EXCISE ACT (STATE)	2 MUKESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	LALIT KISHORE (AG)
423. CWJC/7447/2021 EXCISE ACT (STATE)	2 ABINASH KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	KUMAR MANISH (SC5)
424. CWJC/9244/2021 EXCISE ACT (STATE)	2 LAKHAN RAVIDAS vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	LALIT KISHORE (AG)
425. CWJC/9304/2021 EXCISE ACT (STATE)	2 JABIR HUSSAIN @ MD. JABIR HUSSAIN vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	LALIT KISHORE (AG)
426. CWJC/9306/2021 EXCISE ACT (STATE)	2 AFTAB ALAM vs THE STATE OF BIHAR	SYED ASGHER NAJMI	LALIT KISHORE (AG)
427. CWJC/9347/2021 EXCISE ACT (STATE)	2 GANESH PRASAD, vs THE STATE OF BIHAR	ALOK KUMAR JHA PRAKASH CHANDRA AGRAWAL	LALIT KISHORE (AG)
428. CWJC/9390/2021 EXCISE ACT (STATE)	2 MUN DUTTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ARVIND KUMAR SINHA SHRINATH MANJHI PANKAJ KUMAR SINHA	LALIT KISHORE (AG)
429. CWJC/9408/2021 EXCISE ACT (STATE)	2 VIJAY SINGH @ VIJAY LUXMAN SINGH vs THE STATE OF BIHAR	RANJAY KUMAR PATEL	LALIT KISHORE (AG)
430. CWJC/9438/2021 Release of vehicl EXCISE ACT (STATE)	2 KUMAR GAURAV vs THE STATE OF BIHAR	SANTOSH KUMAR RAJEEV RANJAN	KUMAR MANISH (SC5)
431. CWJC/9439/2021 release of vehicl EXCISE ACT (STATE)	2 DHEERAJ KUMAR JAISWAL vs THE STATE OF BIHAR	BIPIN KUMAR	LALIT KISHORE (AG)
432. CWJC/9444/2021 EXCISE ACT (STATE)	2 ANITA DEVI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE (AG)
433. CWJC/9472/2021 EXCISE ACT (STATE)	2 RAMDEV MAHTO vs THE STATE OF BIHAR	AMAL KUMAR SINHA	LALIT KISHORE (AG)
434. CWJC/9486/2021 EXCISE ACT (STATE)	2 RAJANI KANTA MAHTO vs THE STATE OF BIHAR	SHEO KUMAR PRASAD AMENDRA KUMAR	LALIT KISHORE (AG)
435. CWJC/9497/2021 EXCISE ACT (STATE)	2 PRADEEP KUMAR vs THE STATE OF BIHAR	ALKA SINGH	LALIT KISHORE (AG)
436. CWJC/9501/2021 EXCISE ACT (STATE)	2 RANJIT KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINHA DR. GAJENDRA SINGH SUSHANT KUMAR	LALIT KISHORE (AG)
437. CWJC/9505/2021 EXCISE ACT (STATE)	1 MANOJ KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	LALIT KISHORE (AG)
438. CWJC/9508/2021 EXCISE ACT (STATE)	1 SHAMBHU SHARAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD AMENDRA KUMAR	LALIT KISHORE (AG)
439. CWJC/9518/2021 EXCISE ACT (STATE)	1 KIRAN DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	VIVEK PRASAD (GP7)
440. CWJC/9548/2021 EXCISE ACT (STATE)	1 TIJU KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	LALIT KISHORE (AG)
441. CWJC/9562/2021 EXCISE ACT (STATE)	1 MD. INTISAR @ MD. INTISHAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	LALIT KISHORE (AG)
442. CWJC/9576/2021 EXCISE ACT (STATE)	1 SONI KUMARI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD AMRENDRA KUMAR	LALIT KISHORE (AG)

PATNA HIGH COURT	30	Friday 2nd July 2021	D.B.-I
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443. CWJC/9600/2021 EXCISE ACT (STATE)	1 SUMAN DEVI vs THE STATE OF BIHAR	MADHURENDRA KUMAR AVINASH	LALIT KISHORE (AG)
444. CWJC/9613/2021 EXCISE ACT (STATE)	1 PULIN KHIRHAR @ PULINDRA KHIRHAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	LALIT KISHORE (AG)
445. CWJC/9614/2021 EXCISE ACT (STATE)	1 LAKSHANDEV RAM vs THE STATE OF BIHAR	MADHURENDRA KUMAR AVINASH	LALIT KISHORE (AG)
446. CWJC/9618/2021 EXCISE ACT (STATE)	1 HAVELLS INDIA LTD. vs THE STATE OF BIHAR	SIDDHARTH HARSH	VIVEK PRASAD (GP7)
447. CWJC/9637/2021 EXCISE ACT (STATE)	1 NIRAJ KUMAR vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA SATISH KUMAR	VIKASH KUMAR (SC11)
448. CWJC/9669/2021 Release of Vehicl EXCISE ACT (STATE)	1 SUNNY KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	LALIT KISHORE (AG)
449. CWJC/9677/2021 EXCISE ACT (STATE)	1 MIRAN PAL vs THE STATE OF BIHAR	KUMARI ANUPAM	LALIT KISHORE (AG)
450. CWJC/9679/2021 EXCISE ACT (STATE)	1 TARA DEVI vs THE STATE OF BIHAR	MD. IRSHAD	LALIT KISHORE (AG)
451. CWJC/9685/2021 EXCISE ACT (STATE)	1 PRAKASH GOODS CARRIER AND CO., vs THE STATE OF BIHAR	SHEKHAR SINGH SATYENDRA RAI	LALIT KISHORE (AG)
452. CWJC/9700/2021 EXCISE ACT (STATE)	1 MOHAMAD TAYAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	LALIT KISHORE (AG)
453. CWJC/9713/2021 EXCISE ACT (STATE)	1 MD. DILVAR @ DILVAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	LALIT KISHORE (AG)
454. CWJC/9715/2021 Excise act EXCISE ACT (STATE)	1 JAYPRAKASH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	VIVEK PRASAD (GP7)
455. CWJC/9727/2021 EXCISE ACT (STATE)	1 SANJAY KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	LALIT KISHORE (AG)
456. CWJC/9728/2021 EXCISE ACT (STATE)	1 SANJAY KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	LALIT KISHORE (AG)
457. CWJC/9752/2021 EXCISE ACT (STATE)	1 THOGITI RAJESHWAR vs THE STATE OF BIHAR	NILESH KUMAR UDBHAV VAISHNAVI SINGH	LALIT KISHORE (AG)
458. CWJC/9755/2021 EXCISE ACT (STATE)	1 SUSHILA DEVI vs THE STATE OF BIHAR,	SUBODH KUMAR	LALIT KISHORE (AG)
459. CWJC/9757/2021 EXCISE ACT (STATE)	1 ABINASH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PARWEJ KHAN FAHAD KHURSHID	VIVEK PRASAD (GP7)
460. CWJC/9769/2021 EXCISE ACT (STATE)	1 ROOPENDRA SINGH BHADAURIA @ ROOPENDRA SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA VIVEK KUMAR	LALIT KISHORE (AG)
461. CWJC/9770/2021 EXCISE ACT (STATE)	1 LINGAMPALLY SHIVA CHARAN vs THE STATE OF BIHAR	NILESH KUMAR UDBHAV VAISHNAVI SINGH	LALIT KISHORE (AG)
462. CWJC/9775/2021 EXCISE ACT (STATE)	1 KARU KUMAR CHAUHAN vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR ARVIND KUMAR	LALIT KISHORE (AG)
463. CWJC/9782/2021 EXCISE ACT (STATE)	1 MANTOSH KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	LALIT KISHORE (AG)
464. CWJC/9783/2021 EXCISE ACT (STATE)	1 PRATIMA SINGH @ PRATIMA SINHA vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	LALIT KISHORE (AG)
465. CWJC/9790/2021 release of vehicl EXCISE ACT (STATE)	1 SONI DEVI vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	LALIT KISHORE (AG)
466. CWJC/9821/2021 EXCISE ACT (STATE)	1 MANOHAR LAL SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	LALIT KISHORE (AG)
467. CWJC/9842/2021 EXCISE ACT (STATE)	1 SANJEET TIWARI vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN	LALIT KISHORE (AG)
468. CWJC/9852/2021 EXCISE ACT (STATE)	1 AFASANA KHATUN vs THE STATE OF BIHAR	UDAY PRATAP SINGH	LALIT KISHORE (AG)
469. CWJC/9855/2021 writ EXCISE ACT (STATE)	1 PRIYANKA DEVI vs THE STATE OF BIHAR	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR RAJESH KUMAR	VIKASH KUMAR (SC 11)

PATNA HIGH COURT	31	Friday 2nd July 2021	D.B.-I
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470. CWJC/9879/2021 EXCISE ACT (STATE)	1 DEENA NATH PRASAD vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	LALIT KISHORE (AG)
471. CWJC/9888/2021 EXCISE ACT (STATE)	1 GAURAV KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	LALIT KISHORE (AG)
472. CWJC/9906/2021 EXCISE ACT (STATE)	1 SARASVATI KUVAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	LALIT KISHORE (AG)
473. CWJC/9909/2021 EXCISE ACT (STATE)	1 SADAN PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINHA	VIVEK PRASAD (GP7)
474. CWJC/9915/2021 EXCISE ACT (STATE)	1 AMIT KUMAR vs THE STATE OF BIHAR	VINOD GAUTAM	LALIT KISHORE (AG)
475. CWJC/9927/2021 EXCISE ACT (STATE)	1 SANTOSH KUMAR @ SANTOSH KUMAR MANDAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJESH KUMAR	LALIT KISHORE (AG)
476. CWJC/9934/2021 EXCISE ACT (STATE)	1 SUDAMA CHAUDHARY @ SUDAMA YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	UMESH KUMAR SINGH	LALIT KISHORE (AG)
477. CWJC/9943/2021 EXCISE ACT (STATE)	1 RUPA GUPTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUDHIR KUMAR SINHA	LALIT KISHORE (AG)
478. CWJC/9945/2021 EXCISE ACT (STATE)	1 MUKESH YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	LALIT KISHORE (AG)
479. CWJC/9946/2021 EXCISE ACT (STATE)	1 RAJESH MAHTO @ RAJESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	VIKASH KUMAR (SC11)
480. CWJC/9953/2021 EXCISE ACT (STATE)	1 SHAILENDRA KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	PARMESHVAR VISHWAKARMA	LALIT KISHORE (AG)
481. CWJC/9979/2021 VEHICLE RELEASE EXCISE ACT (STATE)	1 ROHIT KUMAR vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR SARBOTTAM KUMAR SARKAR	KUMAR MANISH (SC5)
482. CWJC/10036/2021 EXCISE ACT (STATE)	1 MAHESH BIND vs THE STATE OF BIHAR	SUDISH KUMAR	LALIT KISHORE (AG)
483. CWJC/10056/2021 EXCISE ACT (STATE)	1 RAMKRISHNA YADAV @ RAMKRISHN YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	VIKASH KUMAR (SC11)
484. CWJC/10057/2021 EXCISE ACT (STATE)	1 SAROJ KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO 13 KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR	LALIT KISHORE (AG)
485. CWJC/10069/2021 for the release o EXCISE ACT (STATE)	1 HARENDRA SAHNI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPARTMENT OF EXCISE DEPARTMENT,	AJAY KUMAR TIWARY	LALIT KISHORE (AG)
486. CWJC/10094/2021 EXCISE ACT (STATE)	1 RAVINDRA KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	VIVEK PRASAD (GP7)
487. CWJC/10121/2021 EXCISE ACT (STATE)	1 RAJENDRA SINGH vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	LALIT KISHORE (AG)
488. CWJC/10130/2021 EXCISE ACT (STATE)	1 BRAJESH KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	DEVENDRA KUMAR	LALIT KISHORE (AG)
489. CWJC/10132/2021 EXCISE ACT (STATE)	1 VINOD KUMAR @ BINOD MAHTO vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY EXCISE DEPARTMENT GOVERNMENT OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	KUMAR MANISH (SC5)
490. CWJC/10147/2021 EXCISE ACT (STATE)	1 PRAVIN KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	LALIT KISHORE (AG)
491. CWJC/10180/2021 for the unseal of EXCISE ACT (STATE)	1 SHIVJI PRASAD vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	LALIT KISHORE (AG)
492. CWJC/10196/2021 civil writ jurisd EXCISE ACT (STATE)	1 MUNNA RAO @ MUNNA vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	LALIT KISHORE (AG)
493. CWJC/10232/2021 EXCISE ACT (STATE)	1 RANVIR YADAV vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	LALIT KISHORE (AG)

PATNA HIGH COURT	32	Friday 2nd July 2021	D.B.-I
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494. CWJC/10239/2021 EXCISE ACT (STATE)	1	AMBRISH PADMANABH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY REGISTRATION EXCISE PROHIBITION DEPARTMENT,	NAND GOPAL MISHRA RAGHAWENDRA KUMAR MISHRA RINKI KUMARI	VIKASH KUMAR (SC11)
495. CWJC/10240/2021 EXCISE ACT (STATE)	1	VIBHESH RAJ vs THE STATE OF BIHAR	TEJ PRATAP SINGH	LALIT KISHORE (AG)
496. CWJC/10247/2021 EXCISE ACT (STATE)	1	KAPALESHWAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	LALIT KISHORE (AG)
497. CWJC/10263/2021 Release Matter Ex EXCISE ACT (STATE)	1	NAKUL KUMAR vs THE STATE OF BIHAR	MANISH KUMAR SINGH	LALIT KISHORE (AG)
498. CWJC/10266/2021 EXCISE ACT (STATE)	1	RANJEET KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	KUMAR MANISH (SC5)
499. CWJC/10271/2021 false implication EXCISE ACT (STATE)	1	PRAKASH KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	LALIT KISHORE (AG)
500. CWJC/10275/2021 EXCISE ACT (STATE)	1	KUMAR ABHISHEK vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	LALIT KISHORE (AG)
501. CWJC/10277/2021 constitution of i EXCISE ACT (STATE)	1	OSHIHAR RAM vs THE STATE OF BIHAR	YOGENDRA TIWARI YOGENDRA TIWARI	LALIT KISHORE (AG)
502. CWJC/10282/2021 EXCISE ACT (STATE)	1	PARWATI DEVI vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	MUKUL JEE ARVIND KUMAR SINGH	LALIT KISHORE (AG)
503. CWJC/10328/2021 EXCISE ACT (STATE)	1	UMESH CHAUDHARY vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	LALIT KISHORE (AG)
504. CWJC/10339/2021 for the release o EXCISE ACT (STATE)	1	JAI PRAKASH GIRI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	LALIT KISHORE (AG)
505. CWJC/10343/2021 EXCISE ACT (STATE)	1	MUKESH KUMAR SAH vs THE STATE OF BIHAR	MD. NAJMUL HODDA	LALIT KISHORE (AG)
506. CWJC/10351/2021 EXCISE ACT (STATE)	1	RAJESH YADAV @ RAJESH KUMAR BHADESHAR vs THE STATE OF BIHAR	JAGNNATH SINGH PRAVASHANKAR MISHRA	VIKASH KUMAR (SC11)
507. CWJC/10383/2021 EXCISE ACT (STATE)	1	DHARMESH KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	ASIF KALIM MAJIA MAHBOOB KHAN WASI AKHTAR	LALIT KISHORE (AG)
508. CWJC/10411/2021 EXCISE ACT (STATE)	1	SANJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH, THE PRINCIPAL SECRETARY,	AWADHESH KUMAR	LALIT KISHORE (AG)
509. CWJC/10427/2021 EXCISE ACT (STATE)	1	MAHENDRA PRASAD YADAV, vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN	LALIT KISHORE (AG)
510. CWJC/10433/2021 EXCISE ACT (STATE)	1	SUJIT KUMAR GIRI vs THE STATE OF BIHAR	PRATEEK TANDON	LALIT KISHORE (AG)
511. CWJC/10437/2021 Release of Vehicl EXCISE ACT (STATE)	1	NIKIT RAJ vs THE STATE OF BIHAR	ARUN KUMAR SANDHYA KUMARI SINHA	LALIT KISHORE (AG)
512. CWJC/10439/2021 excise act EXCISE ACT (STATE)	1	ANIL PRASAD vs THE STATE OF BIHAR	RANJANA SRIVASTAVA	LALIT KISHORE (AG)
513. CWJC/10458/2021 EXCISE ACT (STATE)	1	SUDHIR KUMAR @ SUDHIR KR. RAI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	VIVEK PRASAD (GP7)
514. CWJC/10468/2021 EXCISE ACT (STATE)	1	SHIVA KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR	KUMAR MANISH (SC5)
515. CWJC/10480/2021 EXCISE ACT (STATE)	1	MUNI DEVI vs THE STATE OF BIHAR	VEENA KUMARI JAISWAL	KUMAR MANISH (SC5)
516. CWJC/10482/2021 EXCISE ACT (STATE)	1	KAMLESH YADAV vs THE STATE OF BIHAR,	ASHOK KUMAR JHA SHAMS ALAM	KUMAR MANISH (SC5)
517. CWJC/10497/2021 EXCISE ACT (STATE)	1	RAVI KUMAR, vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SANJAY KUMAR SINGH	VIVEK PRASAD (GP 7)
518. CWJC/10498/2021 EXCISE ACT (STATE)	1	RUMA KUMARI, vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	VIVEK PRASAD (GP7)
519. CWJC/10503/2021 EXCISE ACT (STATE)	1	SANJAY KUMAR @ SANJAY KUMAR RAJ vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	KUMAR MANISH (SC5)
520. CWJC/10541/2021 EXCISE ACT (STATE)	2	RAJ KUMAR PANDIT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPARTMENT OF EXCISE,	ANUPA NAND JHA	LALIT KISHORE (AG)

PATNA HIGH COURT	33	Friday 2nd July 2021	D.B.-I
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521. CWJC/10577/2021 EXCISE ACT (STATE)	2 DINESH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR	LALIT KISHORE (AG)
522. CWJC/10581/2021 EXCISE ACT (STATE)	2 MINTU KUMAR RAY vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	LALIT KISHORE (AG)
523. CWJC/10591/2021 EXCISE ACT (STATE)	2 DEEPAK KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	LALIT KISHORE (AG)
524. CWJC/10596/2021 release of vehicl EXCISE ACT (STATE)	2 YOGENDRA PRASAD NISHAD vs THE STATE OF BIHAR	HARIDAYAL KUMAR	VIVEK PRASAD (GP7)
525. CWJC/10598/2021 EXCISE ACT (STATE)	2 RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	LALIT KISHORE (AG)
526. CWJC/10603/2021 EXCISE ACT (STATE)	2 PAPPU KUMAR YADAV vs THE STATE OF BIHAR	HANS LAL KUMAR DURGA CHAUDHARY @ DURGA SAW	LALIT KISHORE (AG)
527. CWJC/10624/2021 EXCISE ACT (STATE)	2 PRABHU KUMAR @ PRABHU RAM vs THE STATE OF BIHAR	JAI PRAKASH VERMA	VIKASH KUMAR (SC11)
528. CWJC/10638/2021 Constitution of I EXCISE ACT (STATE)	2 AMRESH THAKUR vs THE STATE OF BIHAR	BIRENDRA KUMAR	LALIT KISHORE (AG)
529. CWJC/10639/2021 release of vehicl EXCISE ACT (STATE)	2 RAVI KUMAR @ RAVI KUMAR CHOUHAN vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	LALIT KISHORE (AG)
530. CWJC/10657/2021 EXCISE ACT (STATE)	2 MUNNI LAL SHARMA vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH ARVIND KUMAR SINHA	LALIT KISHORE (AG)
531. CWJC/10678/2021 excise act. EXCISE ACT (STATE)	2 CHANDAN KUMAR vs THE STATE OF BIHAR	KANCHAN KUMARI	LALIT KISHORE (AG)
532. CWJC/10682/2021 release of vehicl EXCISE ACT (STATE)	2 WAHIDUL RAHMAN @ WAHIDUL HUSAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	LALIT KISHORE (AG)
533. CWJC/10704/2021 EXCISE ACT (STATE)	2 BINOD KUMAR vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	LALIT KISHORE (AG)
534. CWJC/10709/2021 EXCISE ACT (STATE)	2 NARESH KUMAR MANDAL @ NARESH MANDAL vs THE STATE OF BIHAR	GOPAL KUMAR JHA	KUMAR MANISH (SC5)
535. CWJC/10710/2021 EXCISE ACT (STATE)	2 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	VIKASH KUMAR (SC11)
536. CWJC/10742/2021 EXCISE ACT (STATE)	2 SUDHEER SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK	VIKASH KUMAR (SC11)
537. CWJC/10750/2021 EXCISE ACT (STATE)	2 OWNER OF THE VEHICLE DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR	LALIT KISHORE (AG)
538. CWJC/10759/2021 EXCISE ACT (STATE)	2 VISHAL KUMAR vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAJESH KUMAR	LALIT KISHORE (AG)
539. CWJC/10782/2021 EXCISE ACT (STATE)	2 SUJAY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	LALIT KISHORE (AG)
540. CWJC/10796/2021 EXCISE ACT (STATE)	2 SUNITA DEVI vs THE STATE OF BIHAR	AMIT NARAYAN RAJIV KUMAR BRAJESH SAHAY	VIVEK PRASAD (GP7)
541. CWJC/10798/2021 EXCISE ACT (STATE)	2 MAJID HUSAIN vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE (AG)
542. CWJC/10807/2021 EXCISE ACT (STATE)	2 SHANKAR KUMAR vs THE STATE OF BIHAR	SURAJ KUMAR	LALIT KISHORE (AG)
543. CWJC/10820/2021 EXCISE ACT (STATE)	2 RUPESH KUMAR @ SONU KUMAR, vs THE STATE OF BIHAR	BINOD KUMAR SINHA	LALIT KISHORE (AG)
544. CWJC/10832/2021 EXCISE ACT (STATE)	2 KUMAR PREM SHANKAR vs THE STATE OF BIHAR	SHAILENDRA PRASAD	VIKASH KUMAR (SC11)
545. CWJC/10833/2021 EXCISE ACT (STATE)	2 MURARI KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA	LALIT KISHORE (AG)
546. CWJC/10848/2021 release of vehicl EXCISE ACT (STATE)	2 GUPTESHWAR CHAUHAN vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	LALIT KISHORE (AG)
547. CWJC/10857/2021 EXCISE ACT (STATE)	2 VASU VISHWAS @ VASU VIHSWAS vs THE STATE OF BIHAR	SURESH PRASAD SAH @ BARANWAL	LALIT KISHORE (AG)
548. CWJC/10880/2021 EXCISE ACT (STATE)	2 SUBODH KUMAR @ SUBODH YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPLE SECRETARY,	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	LALIT KISHORE (AG)

PATNA HIGH COURT	34	Friday 2nd July 2021	D.B.-I
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549. CWJC/10883/2021 EXCISE ACT (STATE)	2 RAJ KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	LALIT KISHORE (AG)
550. CWJC/10908/2021 EXCISE ACT (STATE)	2 JITENDRA KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	LALIT KISHORE (AG)
551. CWJC/10916/2021 EXCISE ACT (STATE)	2 SURENDRA YADAV vs THE STATE OF BIHAR	MIRTYUNJAY KUMAR MISHRA	LALIT KISHORE (AG)
552. CWJC/10917/2021 EXCISE ACT (STATE)	2 RAJU KUMAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY,	ASHOK KUMAR BIMAL KUMAR	LALIT KISHORE (AG)
553. CWJC/10927/2021 EXCISE ACT (STATE)	2 GAJENDRA TIWARI vs THE STATE OF BIHAR	KUNDAN RATHORE ABHISHEK KUMAR	LALIT KISHORE (AG)
554. CWJC/10934/2021 EXCISE ACT (STATE)	2 DEV NANDAN YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE,	ANIL KUMAR SINGH	LALIT KISHORE (AG)
555. CWJC/10987/2021 EXCISE ACT (STATE)	2 SANOJ KUMAR YADAV vs THE STATE OF BIHAR	SANJU SINGH JAY RAM PRASAD	VIVEK PRASAD (GP7)
556. CWJC/10993/2021 withoutany reason EXCISE ACT (STATE)	2 KALYAN MANDAL vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	LALIT KISHORE (AG)
557. CWJC/11005/2021 EXCISE ACT (STATE)	2 SEEMA JAISWAL vs THE STATE OF BIHAR	SUBHASH KUMAR	LALIT KISHORE (AG)
558. CWJC/11016/2021 EXCISE ACT (STATE)	2 RAMAYAN RAM vs THE STATE OF BIHAR	PRATEEK TANDON	LALIT KISHORE (AG)
559. CWJC/11021/2021 EXCISE ACT (STATE)	2 MD. RAMJAN ALI @ RAMZAN ALI, vs THE STATE OF BIHAR,	ALOK KUMAR ALOK FIROZ AHMAD	LALIT KISHORE (AG)
560. CWJC/11026/2021 EXCISE ACT (STATE)	2 GANESH KUMAR SINGH vs THE STATE OF BIHAR	AMARENDRA KUMAR	LALIT KISHORE (AG)
561. CWJC/11029/2021 EXCISE ACT (STATE)	2 SUDHIR KUMAR, vs THE STATE OF BIHAR	SABAL KUMAR JHA	LALIT KISHORE (AG)
562. CWJC/11045/2021 EXCISE ACT (STATE)	2 RANJEET KUMAR YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	LALIT KISHORE (AG)
563. CWJC/11051/2021 EXCISE ACT (STATE)	2 GAURAV KUMAR vs THE STATE OF BIHAR	AKHILESHWAR PANDEY SANDEEP KUMAR KAUSHAL KUMAR ARGHESH KUMAR	LALIT KISHORE (AG)
564. CWJC/11052/2021 EXCISE ACT (STATE)	2 SHANIKANT KUMAR vs THE STATE OF BIHAR	RAJ KISHORE PRASAD UPENDRA PRASAD SINGH	LALIT KISHORE (AG)
565. CWJC/11066/2021 EXCISE ACT (STATE)	2 GARIMA JAIN vs THE STATE OF BIHAR	RAJ SHEKHAR	LALIT KISHORE (AG)
566. CWJC/11068/2021 EXCISE ACT (STATE)	2 RAJESH KUMAR SINHA vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	LALIT KISHORE (AG)
567. CWJC/11075/2021 EXCISE ACT (STATE)	2 MOHAN SAHNI vs THE STATE OF BIHAR	AMIT KUMAR JHA	LALIT KISHORE (AG)
568. CWJC/11101/2021 EXCISE ACT (STATE)	2 VIKASH KUMAR CHOUDHARY vs THE STATE OF BIHAR	DHRAMVEER	VIVEK PRASAD (GP 7)
569. CWJC/11116/2021 EXCISE ACT (STATE)	2 MUNILAL SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	LALIT KISHORE (AG)
570. CWJC/11117/2021 EXCISE ACT (STATE)	2 AJAY KUMAR vs THE STATE OF BIHAR	ANWAR KARIM	LALIT KISHORE (AG)
571. CWJC/11133/2021 EXCISE ACT (STATE)	2 PRAKASH CHOUDHARY, vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	LALIT KISHORE (AG)
572. CWJC/11136/2021 EXCISE ACT (STATE)	2 RANI DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	LALIT KISHORE (AG)
573. CWJC/11161/2021 EXCISE ACT (STATE)	2 SUJEET KUMAR @ SUJIT KUMAR vs STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA NAGENDRA KUMAR	LALIT KISHORE (AG)
574. CWJC/11171/2021 vehicle release EXCISE ACT (STATE)	2 VANDANA DEVI vs THE STATE OF BIHAR	ANUJ KUMAR RAKESH KUMAR	LALIT KISHORE (AG)
575. CWJC/11191/2021 EXCISE ACT (STATE)	2 SUMAN KUMAR SOURABH vs THE STATE OF BIHAR	MRIGENDRA KUMAR	LALIT KISHORE (AG)
576. CWJC/11195/2021 EXCISE ACT (STATE)	2 ANARJIT KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	LALIT KISHORE (AG)

PATNA HIGH COURT	35	Friday 2nd July 2021	D.B.-I
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577. CWJC/11202/2021 EXCISE ACT (STATE)	2 KANHAI KUMAR @ KANHAIYA KUMAR @ KANHAIYA SINGH vs THE STATE OF BIHAR	BIPIN KUMAR	LALIT KISHORE (AG)
578. CWJC/11205/2021 EXCISE ACT (STATE)	2 KRISHNA PD. SAHU vs THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTAWA JAGANNATH PRASAD	LALIT KISHORE (AG)
579. CWJC/11234/2021 EXCISE ACT (STATE)	2 SUDHIR KUMAR vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	LALIT KISHORE (AG)
580. CWJC/11266/2021 EXCISE ACT (STATE)	2 SUBASH KUMAR @ SUBHASH RAM vs THE STATE OF BIHAR	KARANDEEP KUMAR	LALIT KISHORE (AG)
581. CWJC/11267/2021 EXCISE ACT (STATE)	2 SURESH CHAUDHARY vs THE STATE OF BIHAR	KRISHNA DEO RAJ	LALIT KISHORE (AG)
582. CWJC/11275/2021 EXCISE ACT (STATE)	2 CHANDRAMA CHOUDHARY, vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	LALIT KISHORE (AG)
583. CWJC/11286/2021 vehicle release EXCISE ACT (STATE)	2 NEHAL KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRABHAT KUMAR SINGH	LALIT KISHORE (AG)
584. CWJC/11344/2021 EXCISE ACT (STATE)	2 SAROJNI DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	MD. NAJMUL HODDA	LALIT KISHORE (AG)
585. CWJC/11356/2021 EXCISE ACT (STATE)	2 BINA DEVI vs THE STATE OF BIHAR	PRABHAS RANJAN	LALIT KISHORE (AG)
586. CWJC/11365/2021 EXCISE ACT (STATE)	2 HARENDRA CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	LALIT KISHORE (AG)
587. CWJC/11369/2021 EXCISE ACT (STATE)	2 OM PRAKASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	UMESH KUMAR SINGH	LALIT KISHORE (AG)
588. CWJC/11372/2021 EXCISE ACT (STATE)	2 NILESH KUMAR vs THE STATE OF BIHAR	KAHKASHAN ALAM	LALIT KISHORE (AG)
589. CWJC/11379/2021 EXCISE ACT (STATE)	2 RUBI DEVI vs THE STATE OF BIHAR	RAJNISH CHANDRA	LALIT KISHORE (AG)
590. CWJC/11387/2021 RELEASE OF VEHICL EXCISE ACT (STATE)	2 SAHTEJ KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	LALIT KISHORE (AG)
591. CWJC/11390/2021 constitution of i EXCISE ACT (STATE)	2 PRABHU PRASAD GOND @ PRABHU PRASAD KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	LALIT KISHORE (AG)
592. CWJC/11405/2021 EXCISE ACT (STATE)	2 RAVI SHANKAR KUMAR KUSHWAHA @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	LALIT KISHORE (AG)
593. CWJC/11411/2021 EXCISE ACT (STATE)	2 LORIK RAY vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	LALIT KISHORE (AG)
594. CWJC/11424/2021 EXCISE ACT (STATE)	2 CHIKYALA SRIKANTH vs THE STATE OF BIHAR	SHASHANK SHEKHAR UDBHAV VAISHNAVI SINGH	LALIT KISHORE (AG)
595. CWJC/11426/2021 EXCISE ACT (STATE)	2 RANJEET PASWAN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	LALIT KISHORE (AG)
596. CWJC/11457/2021 EXCISE ACT (STATE)	2 NARESH SAHNI vs THE STATE OF BIHAR	DINESH KUMAR GUPTA	VIKASH KUMAR (SC11)
597. CWJC/11471/2021 EXCISE ACT (STATE)	2 PANKAJ SAH vs THE STATE OF BIHAR	UMESH KUMAR	VIVEK PRASAD (GP7)
598. CWJC/11472/2021 EXCISE ACT (STATE)	2 RANJAN KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	LALIT KISHORE (AG)
599. CWJC/11490/2021 for the release o EXCISE ACT (STATE)	2 BHULENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	LALIT KISHORE (AG)
600. CWJC/11500/2021 EXCISE ACT (STATE)	2 RANJU DEVI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR	LALIT KISHORE (AG)
601. CWJC/11519/2021 EXCISE ACT (STATE)	2 BACHCHU SINGH @ BACHU SHARMA vs THE STATE OF BIHAR	DHRAMVEER	LALIT KISHORE (AG)
602. CWJC/11532/2021 EXCISE ACT (STATE)	2 RANJIT KUMAR KUSHWAHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PRAVEEN KUMAR AGRAWAL SANTOSH KR. SINGH	LALIT KISHORE (AG)
603. CWJC/11545/2021 EXCISE ACT (STATE)	2 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	LALIT KISHORE (AG)

PATNA HIGH COURT	36	Friday 2nd July 2021	D.B.-I
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604. CWJC/11564/2021 EXCISE ACT (STATE)	2 SHYAM DEV vs THE STATE OF BIHAR	SHASHI CHANDRA PANDEY	VIVEK PRASAD (GP7)
605. CWJC/11567/2021 EXCISE ACT (STATE)	2 HULCHAL KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SHASHI CHANDRA PANDEY	VIVEK PRASAD (GP7)
606. CWJC/11570/2021 EXCISE ACT (STATE)	2 RAM BALI SINGH @ RAM BALI SINGH BHOKTA vs THE STATE OF BIHAR THE PRINCIPAL SECRETARY,	RUPA KUMARI YUGAL KISHORE	VIVEK PRASAD (GP7)
607. CWJC/11591/2021 EXCISE ACT (STATE)	2 MR. PAWAN KUMAR SINGH vs THE STATE OF BIHAR	APURV HARSH SUJIT KUMAR MANNU TRIPURARI	VIKASH KUMAR (SC11)
608. CWJC/11596/2021 EXCISE ACT (STATE)	2 GHANSHYAM SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY PROHIBITION,	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	VIVEK PRASAD (GP)
609. CWJC/11610/2021 EXCISE ACT (STATE)	2 MD. JAMAL vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	VIVEK PRASAD (GP7)
610. CWJC/11624/2021 EXCISE ACT (STATE)	2 BHOLA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SATYENDRA PRASAD	VIKASH KUMAR (SC11)
611. CWJC/11627/2021 EXCISE ACT (STATE)	2 NEJAM @ NIJAM QURESHI vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	VIVEK PRASAD (GP7)
612. CWJC/11631/2021 EXCISE ACT (STATE)	2 KARISHA SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	VIVEK PRASAD (GP 7)
613. CWJC/11662/2021 EXCISE ACT (STATE)	2 MURARI RAY vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	KUMAR MANISH (SC5)
614. CWJC/11691/2021 EXCISE ACT (STATE)	2 RANDHIR KUMAR vs THE STATE OF BIHAR	TABISH SHARFUDDIN	LALIT KISHORE (AG)
615. CWJC/11692/2021 EXCISE ACT (STATE)	2 RADICO KHAITAN LIMITED vs THE STATE OF BIHAR	SOURAV SUMAN AALEKH ANAND RAVI PRAKASH SANCHAY SRIVASTAVA	LALIT KISHORE (AG)
616. CWJC/11696/2021 EXCISE ACT (STATE)	2 MD. AFROJ vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	LALIT KISHORE (AG)
617. CWJC/11703/2021 EXCISE ACT (STATE)	2 MST. HEWALTI DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	KUMAR MANISH (SC5)
618. CWJC/11707/2021 EXCISE ACT (STATE)	2 KISHMOHAN SAHANI @ KISH MOHAN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	KUMAR MANISH (SC5)
619. CWJC/11716/2021 EXCISE ACT (STATE)	1 DINESH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	KUMAR MANISH (SC5)
620. CWJC/11730/2021 EXCISE ACT (STATE)	1 KALAWATI DEVI vs THE STATE OF BIHAR	PRATEEK TANDON	LALIT KISHORE (AG)
621. CWJC/11736/2021 EXCISE ACT (STATE)	1 AJEET KUMAR @ PAPPU vs THE STATE OF BIHAR	VIJAY ANAND	LALIT KISHORE (AG)
622. CWJC/11738/2021 EXCISE ACT (STATE)	1 SHYAM SAW vs THE STATE OF BIHAR	SAKET ANAND ABHAY KUMAR AJAY KUMAR CHHAYA KIRTI	KUMAR MANISH (SC5)

PATNA HIGH COURT	37	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Ashwani Kumar Singh &

Mr. Justice Anil Kumar Sinha

SNo Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Notice :- Please take notice that physical copy of the brief of the cases listed before the Bench must be served in the office of the Advocate General and receipt thereof be filed in the office of the High Court. Please take further notice that only those cases will be taken up in which the receipt of service of physical copy of the brief upon the office of the Advocate General is filed.

FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT

1.	CR. APP (DB)/519/2019 AGAINST CONVICATIO CR.APP(DB)	3 GULSHAN KUMAR @ KESHAV KUMAR @ GAUTAM KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR PRITISH KUMAR LAL	MANISH KUMAR NO2 SANJANA JAI SHANKER PRASAD
2.	CR. APP (DB)/1288/2019 R.I. FOR LIFE CR.APP(DB)	5 RAM SEVAK SINGH vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
3.	CR. APP (DB)/1330/2019 AGAINST CONVICATIO CR.APP(DB)	4 SATENDRA PRASAD vs THE STATE OF BIHAR	ANUJ KUMAR JAVED ASLAM KUMARI ANUPAM	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
4.	CR. APP (DB)/1354/2019 R.I. FOR LIFE CR.APP(DB)	4 ANIL TIWARY vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	KM. SHASHI BALA VERMA ASHOK KUMAR SUNIL KUMAR SINGH
5.	CR. APP (DB)/1532/2019 against convictio CR.APP(DB)	3 PRABHU SAHANI vs THE STATE OF BIHAR	KUSUM KUMARI MRIGENDRA KUMAR MAYANK BILOCHAN	MANISH KUMAR NO2 DILIP KUMAR TONDON PRATEEK TANDON
6.	CR. APP (DB)/1541/2019 against convictio CR.APP(DB)	3 SHASHI YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	KM. SHASHI BALA VERMA MANOJ KUMAR JHA
7.	CR. APP (DB)/1542/2019 against convictio CR.APP(DB)	3 MADAN SAHANI vs THE STATE OF BIHAR	KUSUM KUMARI MRIGENDRA KUMAR MAYANK BILOCHAN	ABHIMANYU SHARMA DILIP KUMAR TONDON PRATEEK TANDON
8.	CR. APP (DB)/1543/2019 against convictio CR.APP(DB)	3 VIRENDRA CHOUDHARY vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
9.	MJC/5125/2019	4 BINOD KUMAR SINGH vs THE UNION OF INDIA	SATISH KUMAR SINHA	S.D. SANJAY (ADSG)
10.	D. REF./1/2020 DEATH REFERENCE DEATH REF.	1 THE STATE OF BIHAR vs DURGAWATI DEVI	XXXXX	XXXXX
With	CR. APP (DB)/136/2021 DEATH SENTENCECR.APP(DB)	1 DURGAWATI DEVI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G. RANJEET KUMAR PANDEY AJAY MISHRA
11.	CR. APP (DB)/11/2020 IMPRISONMENT FOR CR.APP(DB)	2 JITENDRA YADAV vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR UDBHAV	AJAY MISHRA PATANJALI RISHI
12.	CR. APP (DB)/14/2020 Imprisonment for CR.APP(DB)	6 MOJAHID ANSARI @ MOZAHID @ MOZAHID ANSARI @ MD. MOJAHID ANSARI vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	KM. SHASHI BALA VERMA
13.	CR. APP (DB)/16/2020 R. I FOR LIFE CR.APP(DB)	4 SANGAL SWAMI @ VINAY KUMAR vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	DILIP KUMAR SINHA
With	CR. APP (DB)/359/2020 converted from Cr.CR.APP(DB)	2 HARE RAM YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	ABHA SINGH

PATNA HIGH COURT	38	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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14. CR. APP (DB)/31/2020 IMPRISONMENT FOR CR.APP(DB)	4 MANISH SHARMA @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	SANJAY SINHA MD. FAZLE KARIM	ABHIMANYU SHARMA UDAY CHAND PRASAD MANOJ KUMAR
15. CR. APP (DB)/37/2020 R.I for life CR.APP(DB)	3 RAM SWARTH YADAV @ SWARTH YADAV vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD	SHIWESH CHANDRA MISHRA MANOJ KUMAR PANDEY DR. MAYANAND JHA MANISH KUMAR NO2
16. CR. APP (DB)/40/2020 other conviction CR.APP(DB)	3 SUBHASH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	
17. CR. APP (DB)/52/2020 IMPRISONMENT FOR CR.APP(DB)	2 NIRBHAY LAL vs THE STATE OF BIHAR	PARMATMA SINGH	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
18. CR. APP (DB)/56/2020 converted from Cr CR.APP(DB)	3 AWADH KISHORE SINGH vs THE STATE OF BIHAR	VIKAS RATAN BHARTI INDRAJESH KUMAR	ABHA SINGH
19. CR. APP (DB)/65/2020 IMPRISONMENT FOR CR.APP(DB)	3 JAGARNATH YADAV @ MISHRAJI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	DR. MAYANAND JHA
20. CR. APP (DB)/86/2020 R.I. FOR LIFE CR.APP(DB)	2 HASINA KHATOON vs THE STATE OF BIHAR	ANIL KUMAR	MANISH KUMAR NO2
With CR. APP (DB)/148/2020 R.I. FOR LIFECR.APP(DB)	2 ANIL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	MANISH KUMAR NO2
21. CR. APP (DB)/97/2020 IMPRISONMENT FOR CR.APP(DB)	5 AVINASH KUMAR @ AVINASH SINGH vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD SINGH@SANJAY	AJAY MISHRA SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR
With CR. APP (DB)/114/2020 R.I For LifeCR.APP(DB)	5 MUKESH SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD. SINGH	KM. SHASHI BALA VERMA SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR
With CR. APP (DB)/234/2020 IMPRISONMENT FOR LCR.APP(DB)	2 KALLU KUMAR @ KALLU SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	SATYA NARAYAN PRASAD SATISH KUMAR AMARENDRA KUMAR DILIP KUMAR DILIP KUMAR SINHA HANSRAJ
22. CR. APP (DB)/120/2020 imprisonment for CR.APP(DB)	2 MITHILESH KUMAR @ TUNTUN @ MITHILESH PRASAD vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA MANOJ KUMAR	
23. CR. APP (DB)/123/2020 against convictio CR.APP(DB)	3 ANIL PASWAN vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	ABHIMANYU SHARMA
24. CR. APP (DB)/131/2020 Imprisonment for CR.APP(DB)	2 SUMITRA DEVI @ SUBHADRA DEVI vs THE STATE OF BIHAR	ANITA KUMARI SINGH PRITOSH PARIMAL AMRESH KURMAR SINGH	MANISH KUMAR NO2
25. CR. APP (DB)/137/2020 IMPRISONMENT FOR CR.APP(DB)	2 CHANDAR BIND @ CHANDAN BIND @ RAM CHANDRA BIND vs THE STATE OF BIHAR	RAJESH KUMAR PATHAK UMESH NARAYAN DUBEY	DR. MAYANAND JHA
26. CR. APP (DB)/144/2020 R.I IMPRISONMENT CR.APP(DB)	3 SONU SAH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	DR. MAYANAND JHA
27. CR. APP (DB)/146/2020 against convictio CR.APP(DB)	3 JAHAWAN YADAV @ NANDLAL YADAV vs THE STATE OF BIHAR	KARANDEEP KUMAR	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
28. CR. APP (DB)/153/2020 against convictio CR.APP(DB)	4 MANTI DEVI @ SANTI DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	SADANAND PASWAN
29. CR. APP (DB)/156/2020 Against Convictio CR.APP(DB)	3 MANOJ SAHNI vs THE STATE OF BIHAR	ABHIMANYU SHARMA	DR. MAYANAND JHA
30. CR. APP (DB)/258/2020 R.I. FOR LIFE CR.APP(DB)	2 BHADO MANDAL @ SUNIL MANDAL @ BHADDO vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	KM. SHASHI BALA VERMA
31. CR. APP (DB)/288/2020 R. I. FOR LIFE CR.APP(DB)	2 PRADEEP KUMAR CHANDERBANSI vs THE STATE OF BIHAR	SRI KRISHNA RANJAN VASANT VIKAS	ASHWANI KUMAR SINHA ABHIMANYU SHARMA

PATNA HIGH COURT	39	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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32.	CR. APP (DB)/302/2020 IMPRISONMENT FOR CR.APP(DB)	1	MANOJ DAS vs THE STATE OF BIHAR	MANOJ KUMAR JHA	MANISH KUMAR NO2 PRAVEEN KUMAR
33.	CR. APP (DB)/446/2020 AGAINST CONVICTION CR.APP(DB)	4	ABHAY KUSHWAHA @ ABHAY KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G.
34.	CR. WJC/752/2021 habeus corpus HABEAS CORPUS	1	NANDANI KUMARI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE BIHAR PATNA.	DIWAKAR PRASAD SINGH HEMANT KUMAR SHARAN	A.G.
35.	CR. WJC/773/2021 HABEAS CORPUS HABEAS CORPUS	1	NAVEEN PRAKASH HERBERT vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA.	KUMAR KAUSHIK NAMRATA DUBEY	A.G.
FOR ADMISSION					
36.	CR. APP (DB)/11/2021 IMPRISONMENT OF L CR.APP(DB) (Copy Not Served)	1	ABHIMANU SINGH @ MUNMUN SINGH vs THE STATE OF BIHAR	UMESHANAND PANDIT	A.G. MANISH KUMAR NO2
37.	CR. APP (DB)/12/2021 AGAINST ACQUITTAL CR.APP(DB) (Copy Not Served)	1	DWARIKA DAS vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. DR. MAYANAND JHA
38.	CR. APP (DB)/13/2021 LIFE IMPRISONMENT CR.APP(DB) (Copy Not Served)	1	UMRAO SINGH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH	A.G. SATYA NARAYAN PRASAD SATYA NR.PRASAD (APP)
39.	CR. APP (DB)/14/2021 LIFE IMPRISONMENT CR.APP(DB) (Copy Not Served)	1	NAGESHWAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. AJAY MISHRA
40.	CR. APP (DB)/17/2021 Imprisonment of L CR.APP(DB) (Copy Not Served)	1	RAMANAND MEHRA vs THE STATE OF BIHAR	SANJAY SINHA	A.G. KM. SHASHI BALA VERMA
41.	CR. APP (DB)/20/2021 Life Imprisonment CR.APP(DB) (Copy Not Served)	1	LATIF ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ABHIMANYU SHARMA
42.	CR. APP (DB)/22/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	1	RAKESH KUMAR @ LAL BABU vs THE STATE OF BIHAR	VIKAS KUMAR	A.G. DILIP KUMAR SINHA
43.	CR. APP (DB)/23/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	ISRAQUE MIA @ ISRAQUE ALAM vs THE STATE OF BIHAR	ANSUL	A.G. MANISH KUMAR NO2
44.	CR. APP (DB)/24/2021 R.I. FOR 20 YEARS CR.APP(DB) (Copy Served)	1	PRADEEP THAKUR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	DILIP KUMAR SINHA
45.	CR. APP (DB)/25/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	1	UMESH RAM vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. DR. MAYANAND JHA
46.	CR. APP (DB)/26/2021 AGAINST ACQUITTAL CR.APP(DB) (Copy Not Served)	1	LAKSHMI YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G. SATYA NARAYAN PRASAD
47.	CR. APP (DB)/27/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	NITISH TIWARI vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	A.G. AJAY MISHRA
48.	CR. APP (DB)/30/2021 Against Conviction CR.APP(DB)	1	MAHENDRA RAM vs THE STATE OF BIHAR	RAVI PRAKASH	A.G. KM. SHASHI BALA VERMA

PATNA HIGH COURT	40	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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49. CR. APP (DB)/31/2021 1 MD. MOBINUDDIN @ MOBINUDDIN ANAMUL HAQUE A.G.
Against Acquittal vs THE STATE OF BIHAR ABHIMANYU SHARMA
CR.APP(DB)

(Copy Not Served)

50. CR. APP (DB)/33/2021 1 RAJ KISHORE SAH BIMLESH KUMAR A.G.
AGAINST CONVICATIO vs THE STATE OF BIHAR PANDEY DILIP KUMAR SINHA
CR.APP(DB)

(Copy Not Served)

51. CR. APP (DB)/34/2021 1 MANTU PATEL SANJEEV KUMAR A.G.
R.I FOR LIFE vs THE STATE OF BIHAR MANISH KUMAR NO2
CR.APP(DB)

(Copy Not Served)

52. CR. APP (DB)/35/2021 1 BHUSHAN MAHTO JITENDRA KUMAR A.G.
R.I FOR LIFE vs THE STATE OF BIHAR RAVI PRAKASH DWIVEDI DR. MAYANAND JHA
CR.APP(DB)

(Copy Not Served)

53. CR. APP (DB)/37/2021 1 LAXMI SINGH @ LAXMI KUMAR SANJEEV RANJAN A.G.
AGAINST CONVICATIO SINGH @ MUNNA SINGH @ LAXMI SATYA NARAYAN
CR.APP(DB) NARAYAN SINGH PRASAD
vs THE STATE OF BIHAR

(Copy Not Served)

54. CR. APP (DB)/38/2021 1 PAPPU SOREN JYOTI RANJAN JHA A.G.
302 CR.APP(DB) vs THE STATE OF BIHAR DHANANJAI KUMAR AJAY MISHRA
SINGH

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55. CR. APP (DB)/39/2021 1 MD. AURANGJEB @ AURNEJEB @ SHUBHESH PANDEY A.G.
AGAINST CONVICATIO CHUNA vs THE STATE OF BIHAR RANJEET KUMAR SINGH
CR.APP(DB) KM. SHASHI BALA
VERMA

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56. CR. APP (DB)/41/2021 1 GOLU TIWARI ARUN KUMAR PANDEY A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR ABHIMANYU SHARMA
CR.APP(DB)

(Copy Not Served)

57. CR. APP (DB)/42/2021 1 YUGAL KISHORE SINGH UDBHAV A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR MD.IMTEYAZ AHMAD VIJAY ANAND
CR.APP(DB) VAISHNAVI SINGH DILIP KUMAR SINHA

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58. CR. APP (DB)/44/2021 1 GODDA MANDAL @ GONDA BINAY KUMAR A.G.
IMPRISONMENT FOR MANDAL @ ABHINANDAN MD. NAJMUL HODDA MANISH KUMAR NO2
CR.APP(DB) MANADAL
vs THE STATE OF BIHAR

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59. CR. APP (DB)/46/2021 1 ARJUN YADAV MD.IMTEYAZ AHMAD A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR MALAY KUMAR KUMARI ANUPAM
CR.APP(DB) CHOUDHARY DR. MAYANAND JHA
UDBHAV
VAISHNAVI SINGH

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60. CR. APP (DB)/47/2021 1 MUNNA SAH UDBHAV A.G.
R.I. FOR LIFE vs THE STATE OF BIHAR VAISHNAVI SINGH SATYA NARAYAN
CR.APP(DB) MD.IMTEYAZ AHMAD PRASAD

(Copy Not Served)

61. CR. APP (DB)/49/2021 1 BAHADUR SINGH RAVINDRA KUMAR A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR RAMANUJ DILIP KUMAR SINHA
CR.APP(DB)

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62. CR. APP (DB)/50/2021 1 MANOJ TIWARI @ MANORANJAN ARUN KUMAR PANDEY A.G.
IMPRISONMENT FOR TIWARI vs THE STATE OF BIHAR MANISH KUMAR NO2
CR.APP(DB)

(Copy Not Served)

63. CR. APP (DB)/51/2021 1 RAM BALI SINGH @ RAMBALI SANJAY KUMAR SINGH A.G.
IMPRISONMENT FOR CHAUDHARY MANOJ KUMAR DR. MAYANAND JHA
CR.APP(DB) vs THE STATE OF BIHAR

(Copy Not Served)

64. CR. APP (DB)/54/2021 1 LAXMI KANT PANDEY AJAY KUMAR TIWARI A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR VIJAY ANAND SATYA NARAYAN
CR.APP(DB) PRASAD

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65. CR. APP (DB)/55/2021 1 RANJAN BINAY KUMAR SINGH A.G.
ACQUIT CR.APP(DB) vs THE STATE OF BIHAR AJAY MISHRA

PATNA HIGH COURT	41	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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66. CR. APP (DB)/57/2021 IMPRISONMENT FOR CR.APP(DB)	1 MOHAN SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. KM. SHASHI BALA VERMA
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67. CR. APP (DB)/58/2021 IMPRISONMENT FOR CR.APP(DB)	1 MANOJ YADAV vs THE STATE OF BIHAR	UMESH KUMAR DR. GAJENDRA PRASAD SINGH ABHISHEK ANAND	A.G. ABHIMANYU SHARMA
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68. CR. APP (DB)/60/2021 R.I. FOR LIFE CR.APP(DB)	1 KONHU MANDAL @ KHONHU MANDAL @ KHONIYA MANDAL vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G. DILIP KUMAR SINHA
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69. CR. APP (DB)/61/2021 R.I. FOR 14 YEARS CR.APP(DB)	1 MD.SOHEL AHMAD BARBHUIYAN @ MD.SOHEL AHMAD BARMIAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MANISH KUMAR NO2
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70. CR. APP (DB)/62/2021 AGAINST CONVICATIO CR.APP(DB)	1 SONU KUMAR vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD VAISHNAVI SINGH BINOD KUMAR PANDEY	A.G. DR. MAYANAND JHA
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71. CR. APP (DB)/63/2021 R.I. FOR LIFE CR.APP(DB)	1 BRIND MANJHI @ SUKHAL MANJHI vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. SATYA NARAYAN PRASAD
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72. CR. APP (DB)/66/2021 AGAINST CONVICATIO CR.APP(DB)	1 BINOD KUMAR SAH vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV MD.IMTEYAZ AHMAD	A.G. AJAY MISHRA
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73. CR. APP (DB)/68/2021 Against Convictio CR.APP(DB)	1 AMIT SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MANOJ KUMAR	A.G. KM. SHASHI BALA VERMA
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74. CR. APP (DB)/72/2021 IMPRISONMENT FOR CR.APP(DB)	1 BHASO MANJHI vs THE STATE OF BIHAR	KUMARI SUJATA SINHA	A.G. ABHIMANYU SHARMA
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75. CR. APP (DB)/73/2021 IMPRISONMENT FOR CR.APP(DB)	1 RANJEET KUMAR SAHNI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUDHARY MD.IMTEYAZ AHMAD	A.G. DILIP KUMAR SINHA
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76. CR. APP (DB)/74/2021 AGAINST ACQUITTAL CR.APP(DB)	1 DAYA JI DEVI vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. MANISH KUMAR NO2
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77. CR. APP (DB)/75/2021 AGAINST CONVICATIO CR.APP(DB)	1 VIKAS YADAV @ VIKAS KUMAR vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	SATYA NARAYAN PRASAD
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78. CR. APP (DB)/76/2021 R.I FOR LIFE CR.APP(DB)	1 NAGENDRA KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. DR. MAYANAND JHA
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79. CR. APP (DB)/77/2021 R.I.FOR 10 YEARS CR.APP(DB)	1 RAVINDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. RAJESH KUMAR MISHRA SATYA NARAYAN PRASAD
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80. CR. APP (DB)/78/2021 IMPRISONMENT FOR CR.APP(DB)	1 BINOD BHINDAWAR vs THE STATE OF BIHAR	KRISHNA CHANDRA	MANISH KUMAR NO2 ANJANI PARASHAR
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81. CR. APP (DB)/80/2021 imprisonment for CR.APP(DB)	1 SUDAMA PRASAD @ SUDAMA PRAJAPATI vs THE STATE OF BIHAR	VINOD KUMAR	A.G. SURENDRA KUMAR CHOUBEY AJAY MISHRA
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PATNA HIGH COURT	42	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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82. CR. APP (DB)/82/2021 AGAINST ACQUITTAL CR.APP(DB) (Copy Not Served)	1	PAPPU PANDEY @ OMPRAKASH PANDEY vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G. KM. SHASHI BALA VERMA
83. CR. APP (DB)/83/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	VIKASH KUMAR @ BIKRAM YADAV @ JAILOR YADAV vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G. SANJIV SHARAN ABHIMANYU SHARMA
84. CR. APP (DB)/85/2021 Against Acquittal CR.APP(DB) (Copy Not Served)	1	KUMARI SATI JAISWAL vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G. DILIP KUMAR SINHA
85. CR. APP (DB)/86/2021 Against Conviction CR.APP(DB) (Copy Not Served)	1	DEV NARAYAN MAHTO @ DEO NR. MAHTO @ DEVJI MAHTO @ DEOJI MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. SUJIT KUMAR SINGH
86. CR. APP (DB)/87/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	1	RUBAN YADAV vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ALOK CHANDRA TARUN KUMAR SHEKAR SATYAPAL NAROTTAM	A.G. UDAY CHAND PRASAD MANISH KUMAR NO2
87. CR. APP (DB)/88/2021 R.I. OF 20 YRS CR.APP(DB) (Copy Not Served)	1	RANDHEER RAI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. DR. MAYANAND JHA
88. CR. APP (DB)/89/2021 LIFE IMPRISONMENT CR.APP(DB) (Copy Not Served)	1	RAM EKBAL SAHNI vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	A.G. SATYA NARAYAN PRASAD
89. CR. APP (DB)/90/2021 AGAINST CONVICATIO CR.APP(DB) (Copy Not Served)	1	RAMESHWAR SADA vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. AJAY MISHRA
90. CR. APP (DB)/93/2021 IMPRISONMENTS FOR CR.APP(DB) (Copy Not Served)	1	NANHAK SAH vs THE STATE OF BIHAR	SHASHI BHUSHAN PANDEY	A.G. KM. SHASHI BALA VERMA
91. CR. APP (DB)/96/2021 Against Convictio CR.APP(DB) (Copy Not Served)	1	SUMAN KUMAR SUMAN vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH	A.G. ABHIMANYU SHARMA
92. CR. APP (DB)/97/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	1	SUGANTI DEVI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH POONAM KUMARI	A.G. DILIP KUMAR SINHA
93. CR. APP (DB)/98/2021 R.I. for Life CR.APP(DB) (Copy Not Served)	1	MD SHAMIM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. MANISH KUMAR NO2
94. CR. APP (DB)/99/2021 376D,341,342,506, CR.APP(DB) (Copy Not Served)	1	CHANDAN RAWANI @ CHANDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. DR. MAYANAND JHA
95. CR. APP (DB)/100/2021 LIFE IMPRISONMENT CR.APP(DB) (Copy Not Served)	1	MANIKANT DAS vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G. SATYA NARAYAN PRASAD
96. CR. APP (DB)/101/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	RAJESH YADAV vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. AJAY MISHRA
97. CR. APP (DB)/102/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	DAROGI THAKUR vs THE STATE OF BIHAR	KUNDAN KUMAR DILIP KUMAR RANJEET KUMAR	A.G. KM. SHASHI BALA VERMA
98. CR. APP (DB)/103/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1	ATUL KUMAR SINGH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. ABHIMANYU SHARMA
99. CR. APP (DB)/104/2021 R.I.FOR LIFE CR.APP(DB)	1	AMARJEET KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL PRIYANKA SINGH	A.G. DILIP KUMAR SINHA

PATNA HIGH COURT	43	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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100. CR. APP (DB)/105/2021 1 RAMASHISH MANJHI ARVIND KUMAR SINGH A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR MUKUL JEE MANISH KUMAR NO2
CR.APP(DB)

(Copy Not Served)

101. CR. APP (DB)/106/2021 1 SANICHAR RISHIDEV @ SENTER MD. ZIAUL QUAMAR A.G.
AGAINST ACQUITTAL RISHIDEV DR. MAYANAND JHA
CR.APP(DB) vs THE STATE OF BIHAR

(Copy Not Served)

102. CR. APP (DB)/107/2021 1 SHIV SHANKAR RAM SHEKHAR KUMAR SINGH A.G.
AGAINST ACQUITTAL vs THE STATE OF BIHAR ABHIJEET GAUTAM SATYA NARAYAN
CR.APP(DB) PRASAD

(Copy Not Served)

103. CR. APP (DB)/108/2021 1 BRIJ BIHARI RAY TEJ PRATAP SINGH A.G.
Against Acquital vs THE STATE OF BIHAR HARSH SINGH AJAY MISHRA
CR.APP(DB)

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104. CR. APP (DB)/109/2021 1 RATAN MEHTA JAY RAM PRASAD A.G.
R.I. FOR 13 YRS vs THE STATE OF BIHAR KM. SHASHI BALA
CR.APP(DB) VERMA

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105. CR. APP (DB)/110/2021 1 MANOJ KUMAR BISWAS DR. RATAN KUMAR MANISH KUMAR NO2
R.I. FOR LIFE vs THE STATE OF BIHAR
CR.APP(DB)

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106. CR. APP (DB)/111/2021 1 UMA SHANKAR SINGH RANA VIKRAM SINGH A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR RASIKA ABHIMANYU SHARMA
CR.APP(DB) PRITI

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107. CR. APP (DB)/112/2021 1 SANJIV ANAND UDBHAV A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR MD.IMTEYAZ AHMAD DILIP KUMAR SINHA
CR.APP(DB)

(Copy Not Served)

108. CR. APP (DB)/113/2021 1 PRINCE KUMAR SUNIL KUMAR A.G.
AGAINST CONVICATIO vs THE STATE OF BIHAR PANKAJ KUMAR MANISH KUMAR NO2
CR.APP(DB)

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109. CR. APP (DB)/115/2021 1 CHANDRANAND RISIDEO ANIL PRASAD SINGH A.G.
R.I. FOR LIFE vs THE STATE OF BIHAR DR. MAYANAND JHA
CR.APP(DB)

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110. CR. APP (DB)/117/2021 1 SUNITA DEVI HANS LAL KUMAR A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR DURGA SAW SATYA NARAYAN
CR.APP(DB) PRASAD

(Copy Not Served)

111. CR. APP (DB)/120/2021 1 KAMLESH @ JALEBI INDU BHUSHAN A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR AJAY MISHRA
CR.APP(DB)

(Copy Not Served)

112. CR. APP (DB)/121/2021 1 RUPESH RAM PRAMOD KUMAR A.G.
AGAINST CONVICATIO vs THE STATE OF BIHAR THAKUR KM. SHASHI BALA
CR.APP(DB) VERMA

(Copy Not Served)

113. CR. APP (DB)/122/2021 1 JITENDRA CHAUBEY @ GAYA SHAIENDRA KUMAR A.G.
AGAINST CONVICATIO CHAUBEY DWIVEDI ABHIMANYU SHARMA
CR.APP(DB) SAGHIR AHMAD

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114. CR. APP (DB)/125/2021 1 NIRANJAN KUMAR UMA SHANKAR SINGH A.G.
R.I. FOR LIFE vs THE STATE OF BIHAR SHISHIR KUMAR SHISHIR DILIP KUMAR SINHA
CR.APP(DB)

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115. CR. APP (DB)/131/2021 1 SHOHRAB SHEIKH @ SOHRAB BIMLESH KUMAR A.G.
R.I. FOR LIFE vs THE STATE OF BIHAR PANDEY MANISH KUMAR NO2
CR.APP(DB)

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116. CR. APP (DB)/134/2021 1 RAVI KISHORE SINGH @ PINTU ALOK KUMAR ALOK A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR DR. MAYANAND JHA
CR.APP(DB)

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117. CR. APP (DB)/137/2021 1 DHARMENDRA KUMAR YADAV SATYA PRAKASH A.G.
IMPRISONMENT FOR vs THE STATE OF BIHAR PARASAR SATYA NARAYAN
CR.APP(DB) PRASAD

PATNA HIGH COURT	44	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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118. CR. APP (DB)/138/2021 1 CHANDAV YADAV vs THE STATE OF BIHAR ASHOK KUMAR MISHRA A.G.
IMPRISONMENT FOR KALPNA KUSUM AJAY MISHRA
CR.APP(DB)

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119. CR. APP (DB)/139/2021 1 MUKESH SINGH @ PINKU vs THE UNION OF INDIA THROUGH SANJEEV RANJAN K.N.SINGH (A.D.S.G.)
Cr. Appeal (DB) N. I. A. MANOJ KUMAR SINGH
CR.APP(DB)

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120. CR. APP (DB)/140/2021 1 RAM LAL MAHTO vs THE STATE OF BIHAR KAPIL DEO SINGH A.G.
DEATH SENTENCE KM. SHASHI BALA
CR.APP(DB) VERMA

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121. CR. APP (DB)/141/2021 1 CHANDRA KISHORE MAHATO vs THE STATE OF BIHAR BASHISHTHA NARAYAN SATYA NARAYAN
IMPRISONMENT FOR MISHRA PRASAD
CR.APP(DB) SACHIDA NAND RAI SURESH PRASAD
SHARMA

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122. CR. APP (DB)/142/2021 1 TIPU YADAV @ TIPU KUMAR YADAV PRAVEEN KUMAR SHIWESH CHANDRA
R.I FOR LIFE vs THE STATE OF BIHAR AGRAWAL MISHRA
CR.APP(DB) SANTOSH KUMAR SINGH

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123. CR. APP (DB)/143/2021 1 AMAR SAHANI @ AMAR KUMAR vs THE STATE OF BIHAR VINAY RANJAN A.G.
R.I FOR 20 YEARS RAJU KUMAR ABHIMANYU SHARMA
CR.APP(DB)

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124. CR. APP (DB)/144/2021 1 SHARMA DUBEY vs THE STATE OF BIHAR BIMLESH KUMAR A.G.
AGAINST ACQUITTAL vs THE STATE OF BIHAR PANDEY DILIP KUMAR SINHA
CR.APP(DB) AMIT KUMAR PANDEY

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125. CR. APP (DB)/145/2021 1 DOMAN YADAV @ PRADIP KUMAR vs THE STATE OF BIHAR PRABHAKAR SINGH A.G.
AGAINST ACQUITTAL vs THE STATE OF BIHAR RAKESH MOHAN SINGH MANISH KUMAR NO2
CR.APP(DB) KUMAR KASHYAP

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126. CR. APP (DB)/146/2021 1 MONI KUMARI @ MONIKA KUMARI vs THE STATE OF BIHAR ASHOK KUMAR A.G.
SENTENCE TO LIFE vs THE STATE OF BIHAR DR. MAYANAND JHA
CR.APP(DB)

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127. CR. APP (DB)/147/2021 1 ASHOK YADAV vs THE STATE OF BIHAR HARSH SINGH AJAY MISHRA
R.I. FOR LIFE
CR.APP(DB)

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128. CR. APP (DB)/148/2021 1 MIRTUNJAY KUMAR @ MRITUNJAY ABHAY KUMAR SINGH A.G.
AGAINST CONVICATIO KUMAR SIDDHARTHA KUMAR SATYA NARAYAN
CR.APP(DB) vs THE STATE OF BIHAR SINGH PRASAD

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(AT 2.15 P.M.)

FOR HEARING

129. CR. APP (DB)/135/2015 9 RAJESH YADAV vs THE STATE OF BIHAR AJAY NANDAN SAHAY AJAY MISHRAAPP
R.I. FOR LIFE (30 vs THE STATE OF BIHAR VIJAY KUMAR SINHA KUMAR UDAY SINGH
CR.APP(DB) BINOD KUMAR YADAV
SATYENDRA KUMAR
BHATNAGAR
ANANT KUMAR
UDAY KUMAR

With CR. APP (DB)/919/2014 3 DINESHWAR YADAV AND ORS. vs THE STATE OF BIHAR AJAY NANDAN SAHAY S.C.MISHRA APP
R.I FOR vs THE STATE OF BIHAR BINOD KUMAR YADAV DR. MAYANAND JHA
LIFE(302/1CR.APP(DB)

With CR. APP (DB)/929/2014 3 RAM BIHARI YADAV vs THE STATE OF BIHAR RAVINDRA KUMAR A.SHARMAAPP
R.I.FOR vs THE STATE OF BIHAR
LIFE(302,1CR.APP(DB)

With CR. APP (DB)/938/2014 3 RAJ KUMAR YADAV vs THE STATE OF BIHAR BINOD KUMAR YADAV MAYA NAND JHA APP
R.I FOR LIFE vs THE STATE OF BIHAR KUMAR UDAY SINGH
(302/CR.APP(DB)

130. CR. APP (DB)/778/2015 7 ANIL TIWARY vs THE STATE OF BIHAR RAGHUNANDAN KUMAR S.C.MISHRAAPP
R.I.FOR LIFE(302, vs THE STATE OF BIHAR SINGH LAL BAHADUR SINGH
CR.APP(DB) RAMCHANDRA SINGH

With CR. APP (DB)/714/2015 3 GUPTESHWAR SHARMA vs THE STATE OF BIHAR SADA NAND ROY MAYANAND JHAAPP
R.I.FOR vs THE STATE OF BIHAR JITENDRA KUMAR SINGH
LIFE(302,3CR.APP(DB) RAMCHANDRA SINGH
RAM KUMAR ROY

PATNA HIGH COURT	45	Friday 2nd July 2021 Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
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131. CR. APP (DB)/406/2016 IMPRISONMENT FOR CR.APP(DB)	8	HAFIZ MIAN @ HAFIZ MIYA AND ORS vs THE STATE OF BIHAR	RAM BINOD SINGH BINDHYACHAL SINGH RAVI RANJAN NILESH KUMAR MD.IMTEYAZ AHMAD	G.P.JAISWALAPP SATYENDRA KUMAR BHATNAGAR DEEPAK KUMAR DILIP KUMAR SINHA
132. CR. APP (DB)/736/2016 R.I.FOR LIFE(302) CR.APP(DB)	15	SUSHIL SINGH AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD KUMAR DWIJENDRA PRATAP MD. JAVED JAFAR KHAN	SRI DILIP KUMAR SINHA RAMCHANDRA SINGH LAL BAHADUR SINGH RAJ KISHOR PRASAD
133. CR. APP (DB)/1103/2016 R.I.FOR LIFE(302) CR.APP(DB)	4	HARISHANKAR SINGH @ HARIA vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ AMRENDRA KR @ DR. AMRENDRA KR	SRI DILIP KUMAR SINHA
134. CR. APP (DB)/84/2018 IMPRISONMENT FOR CR.APP(DB)	7	PINKI DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD PRAVIN KUMAR NILESH KUMAR MD.IMTEYAZ AHMAD	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With CR. APP (DB)/82/2018 IMPRISONMENT FOR LCR.APP(DB)	6	ANIL KUMAR RAI @ BIRBAL @ ANIL KUMAR @ ANIL RAY vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR NIRANJAN PARIHAR PRASHANT KUMAR	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA
135. CR. APP (DB)/698/2018 R.I. FOR LIFE (30 CR.APP(DB)	5	ABID HUSSAIN vs THE STATE OF BIHAR		SRI SATYA NARAYAN PRASAD
136. D. REF./2/2019 death reference DEATH REF.	4	THE STATE OF BIHAR vs JIYAUDDIN @ DHANNU	XXXXXX	XXXXX
With CR. APP (DB)/753/2019 DEATH FOR LIFE IMPCR.APP(DB)	4	GIYAUDDIN @ DHANU SHEKH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	ABHIMANYU SHARMA
137. CR. APP (DB)/1482/2019 IMPRISONMENT FOR CR.APP(DB)	10	GAURAV KUMAR RAI @ SHUBHAM vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY KAUSHAL KISHOR RANJIT KUMAR YADAV	KM. SHASHI BALA VERMA

PATNA HIGH COURT	46	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain & Hon'ble Mr. Justice Anjani Kumar Sharan
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

**Friday the 2nd July 2021
THROUGH VIDEO CONFERENCING
(AT 10:30 A.M.)
Mr. Justice Vikash Jain &
Mr. Justice Anjani Kumar Sharan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS</u>				
1.	L.P.A/312/2021 LPA	1 INDERJIT PRASAD ROY vs THE STATE OF BIHAR	UPENDRA KUMAR SINGH ARVIND KUMAR SINHA	MD. KHURSHID ALAM (AAG12)
<u>FOR HEARING</u>				
2.	CWJC/13602/2015 C.A. TRIBUNAL	13 ALOK KUMAR JHA vs THE UNION OF INDIA AND ORS	HEMANT KUMAR KARAN MANOJ KUMAR GUPTA	S.D SANJAY ADDL. SOC. GEN. SATYAM SHIVAM SUNDARAM RAJAN VAIDEHI RAMAN PRASAD SINGH RAM ANURAG SINGH (CGC)
3.	CWJC/6395/2016 C.A. TRIBUNAL	7 KUNDAN KUMAR SRIVASTAVA vs THE UNION OF INDIA AND ORS	MUNNA PD DIXIT M.P. DIXIT SMT. SHASHI PRIYA PATHAK BRISKETU SHARAN PANDEY	ANIL KUMAR SINHA KUMAR ALOK
4.	CWJC/19941/2016 C.A. TRIBUNAL	5 THE UNION OF INDIA AND ORS vs KHURSID ANWAR AND ORS	NIVEDITA NIRVIKAR MANOJ KUMAR	SANJIV KRISHNA BARIAR MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY AJAY KUMAR VERMA
5.	CWJC/1931/2017 C.A. TRIBUNAL	5 NITESH KUMAR VERMA vs THE UNION OF INDIA AND ORS	MUNNA PD DIXIT M.P. DIXIT SANJAY KUMAR CHAUBEY	RAM BALAK MAHTO-AG SYED MOHAMMAD SHABBIR ALAM S.D SANJAY (ADDL. SOC. GEN.) KRISHNA MURTI SINGH ANSHAY BAHADUR MATHUR BIJAY KUMAR PANDEY
6.	CWJC/4737/2017 C.A. TRIBUNAL	3 YOGENDRA PRASAD vs THE UNION OF INDIA AND ORS	SATISH CHANDRA MISHRA UMA KANT MISHRA MD. NURUL HODA	ANIL KUMAR SINHA RAMADHAR SHEKHAR
7.	CWJC/4914/2017 C.A. TRIBUNAL	4 LALKESHWAR PRASAD vs THE UNION OF INDIA AND ORS	HEMANT KUMAR KARAN JAYANT KUMAR KARN SUJEET KUMAR	HARENDRA PRASAD SINGH
8.	CWJC/5282/2017 C.A. TRIBUNAL	4 RAM KHELAWAN SAH vs THE UNION OF INDIA AND ORS	AMAR NATH JHA INDRA DEO PRASAD	RENUKA SHARMA SHALLY KUMARI RENUKA SHARMA RAKESH KUMAR RAJESH KUMAR HARENDRA PRASAD SINGH
9.	CWJC/5731/2017 C.A. TRIBUNAL	5 BABLU KUMAR vs THE UNION OF INDIA AND ORS	AJAY KUMAR ROHIT MISHRA	ANIL KUMAR SINHA DR. ANAND KUMAR
10.	CWJC/6654/2017 C.A. TRIBUNAL	4 AKCHHYA LAL DAS @ AKSHAY LAL DAS vs THE UNION OF INDIA AND ORS	MUNNA PD DIXIT M.P. DIXIT SANJAY KUMAR CHAUBEY	ANIL KUMAR SINHA ANIL SINGH
11.	CWJC/6738/2017 C.A. TRIBUNAL	8 SALIM AHMAD vs THE UNION OF INDIA AND ORS	MIRA KUMARI	ANIL KUMAR SINHA KALYAN SHANKAR

PATNA HIGH COURT	47	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain & Hon'ble Mr. Justice Anjani Kumar Sharan
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12. CWJC/7185/2017 C.A. TRIBUNAL	6 MEGHNATH RAM vs THE UNION OF INDIA AND ORS	VINAY RANJAN RAJU KUMAR	MANISH KUMAR-GP4 S.D SANJAY (ADDL. SOC. GEN.) KAUSHAL KUMAR JHA MANISH KUMAR (GP4) ANJANI KUMAR SHARAN
13. CWJC/14749/2017 C.A. TRIBUNAL	3 AFSAR AHMED vs THE UNION OF INDIA AND ORS	ANITA KUMARI RAVI RANJAN SHASHI BHUSHAN KUMAR -MANGLAM	ANIL KUMAR SINHA SATYAVRAT VERMA BIJOY KUMAR SINHA PRABHAT KUMAR VERMA PRABHAT KUMAR VERMA
14. CWJC/18245/2017 C.A. TRIBUNAL	3 DR. JANARDAN SHARMA vs THE UNION OF INDIA AND ORS	MUNNA PD DIXIT M.P. DIXIT SANJAY KUMAR CHAUBEY SWASTIKA	S.D SANJAY ADDL. SOC. GEN. RAJESH KUMAR VERMA BINDHYACHAL RAI
15. CWJC/19290/2017 C.A. TRIBUNAL	7 MEGHNATH RAM vs THE UNION OF INDIA AND ORS	VINAY RANJAN	MD. N. H. KHAN-SC1 S.D SANJAY (ADDL. SOC. GEN.) K. K.JHA SATYAVRAT VERMA
16. CWJC/2870/2018 C.A. TRIBUNAL	6 THE UNION OF INDIA AND ORS vs PURENDRA CHAUHAN	ANJANI KUMAR SHARAN SATYAVRAT VERMA	SATYAVRAT VERMA MUKUND MOHAN JHA
17. CWJC/4250/2018 C.A. TRIBUNAL	8 SUBODH NATH SHUKLA vs BHARAT SANCHAR NIGAM LIMITED THROUGH THE CHIEF MANAGING DIRECTOR AND ORS	MUNNA PD DIXIT M.P. DIXIT SWASTIKA SANJAY KUMAR CHAUBEY	RENUKA SHARMA RENUKA SHARMA RAJNI KANT SINGH HARENDRA PRASAD SINGH ASHOK KUMAR DUBEY
18. CWJC/4372/2018 C.A. TRIBUNAL	5 BIJENDRA KUMAR vs THE UNION OF INDIA AND ORS	SHAILENDRA KUMAR JHA	S.D SANJAY ADDL. SOC. GEN. KANAK VERMA (CGC)
19. CWJC/5714/2018 C.A. TRIBUNAL	8 THE UNION OF INDIA AND ORS vs LAXMI DEVI	SIDDHARTHA PRASAD SUNIL KUMAR OM PRAKASH KUMAR	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR DIXIT SANJAY KUMAR CHAUBEY SWASTIKA
20. CWJC/6492/2018 SALES TAX ACT/VAT	5 I T C LIMITED vs THE STATE OF BIHAR AND ORS	JAYANTA RAY CHAUDHURY BINAY KUMAR	VIKASH KUMAR -SC11
21. CWJC/9012/2018 C.A. TRIBUNAL	3 THE UNION OF INDIA AND ORS vs R. K. CHAUDHURY	AMARESH KUMAR SINGH SUSHIL KUMAR RAY SIDDHARTHA PRASAD RAMADHAR SHEKHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO-2
22. CWJC/10336/2018 C.A. TRIBUNAL	3 SURENDRA BHAKTA vs THE UNION OF INDIA AND ORS	HEMANT KUMAR KARAN SUJEET KUMAR JAYANT KUMAR KARN	S.D SANJAY ADDL. SOC. GEN. SATYAVRAT VERMA
23. CWJC/25090/2018 C.A. TRIBUNAL	16 THE DIRECTOR vs KUSHAGRA KUSH	VIKASH JHA AJAY KUMAR ROHIT MISHRA	S.D SANJAY ADDL. SOC. GEN. SUNIL KUMAR SINGH HIRA PRASAD PANDEY ANJANI KR.SHARAN (ASST.S.G) SATYAVRAT VERMA

PATNA HIGH COURT	48	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS
IT SHALL BE OPEN FOR THE HON'BLE COURT TO REGULATE ITS
PROCEEDINGS WITH REGARD TO THE NUMBER OF CASES TO BE
TAKEN UP

Friday the 2nd July 2021
THROUGH VIDEO CONFERENCING
(AFTER D.B. OR AT 2.15 P.M. WHICHEVER IS EARLIER)
Mr. Justice Vikash Jain

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
1.	CWJC/5057/2016 DISC.PROC., GAZET	7 ANIL KUMAR ARYA vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN SUNIL KUMAR	GA9- ANIL KUMAR SINHA SANJAY PANDEY VIKASH KUMAR (SC11)	
2.	CWJC/16213/2016 REM/DIS/TER, POLIC	3 ZAFARULLAH KHAN vs THE STATE OF BIHAR AND ORS	ARUN KUMAR BHAGAT MD.AKRAM NAIYER MD. ANISUR RAHMAN MD.NASEEM MUKHTAR NUTAN SAHAY	MD.NADEEM SERAJ-GP5	
3.	CWJC/6536/2017 POST RETIRE, OTHER	14 RAM NARESH SINGH vs THE UNION OF INDIA AND ORS	RAJEEV KUMAR SINGH NIRALA KUMAR SINGH RAVI KUMAR SINGH MUKESH KUMAR SINGH KUMAR NIKHIL	S.D SANJAY ADDL. SOC. GEN. RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY	
4.	CWJC/14205/2017 SELECTION , POLIC	6 SUMIT KUMAR vs THE STATE OF BIHAR AND ORS	INDRAJIT KUMAR	MANISH KUMAR -GP4 SANJAY PANDEY	
5.	CWJC/15613/2017 POST RETIRE, BOARD	14 DAROGA RAI vs THE STATE OF BIHAR AND ORS	SATYAVRAT VERMA SHASHANK CHANDRA ABHAY SHANKAR NISHANT KUMAR	ABBAS HAIDER -SC6 HIMANSHU KUMAR AKELA	
6.	CWJC/15750/2017 POST RETIRE, BOARD	12 BRIJESHWAR PRASAD VERMA vs THE STATE OF BIHAR AND ORS	SATYAVRAT VERMA SHASHANK CHANDRA NISHANT KUMAR ABHAY SHANKAR	RAJIV ROY - GP1 HIMANSHU KUMAR AKELA	
7.	CWJC/16768/2018 LAND ENCROACHMENT	3 SHIBU PRASAD PROPRIETOR OF M/S PUNAM ENTERPRISES vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	MD. KHURSHID ALAM- AAG12	
8.	CWJC/17715/2018 COMP.GRND. , NON G	3 SANJEEV KUMAR Koushik vs THE STATE OF BIHAR AND ORS	MANISH KUMAR SUDARSHAN KUMAR	HARISH KUMAR- GP8	
9.	CWJC/20142/2018 POST RETIRE, NON G	12 SURYA NARAYAN LAL DAS vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA ATUL KUMAR PANDEY	KAMESHWAR PD.GUPTA -GP10 PURUSHOTTAM KUMAR JHA BINDHYACHAL RAI	
10.	CWJC/23349/2018 POST RETIRE, NON G	10 CHANDRADEV RAY vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINHA	KUMAR ALOK -SC7 MR. RANJAN KUMAR	
11.	CWJC/23477/2018 POST RETIRE, UNIV.	6 DR. SHYAM NARAYAN SINGH vs THE STATE OF BIHAR	VIRENDRA PRASAD	MADANJEET KUMAR SYED FIROZ RAZA PRIYANK DEEPAK AMITABH SOHAN RITESH KUMAR RITESH KUMAR	
12.	CWJC/23482/2018 POST RETIRE, UNIV.	10 PROF. BADRI NARAYAN CHAUDHARY vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH GYAN ABHINAV	ASHUTOSH RANJAN PANDEY- AAG15 PRABHAT KUMAR VERMA ARABIND NATH PANDEY	
13.	CWJC/23596/2018 POST RETIRE, GAZET	5 KAMINI KUMARI vs THE STATE OF BIHAR	RAJNI KANT JHA	KUMARI AMRITA PURUSHOTTAM KUMAR JHA BINDHYACHAL RAI	
14.	CWJC/23607/2018 POST RETIRE, NON G	7 SUSHILA SINHA vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI MRITUNJAY KUMAR	ABBAS HAIDER KUMAR MANISH ANKIT KATRIAR	

PATNA HIGH COURT	49	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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15. C.MISC./1638/2019 CIV.WRIT ARISING F	7 BAIJNATH RAI vs DHANA DEVI @ GHAWARA DEVI	VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR ABHAY KUMAR SINGH	BINOD KUMAR ASHUTOSH NATH SATISH KUMAR
16. CWJC/4395/2019 SELECTION , SCHOO	5 GUNJAN KUMARI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN RAM PRAWESH KUMAR	KAMESHWAR KUMAR (GP17)
17. MJC/4863/2019	2 MANORANJAN KARAMKAR vs THE STATE OF BIHAR	RAJIV RANJAN	S. RAZA AHMAD (AAG 5)
18. CWJC/5055/2019 SELECTION , BOARD	4 RAVI KANT KUMAR AND ORS vs THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND ORS	MARUTH NATH ROY SANJAY PARASMANI	PRABHAKAR TEKRIWAL SHASHI DHAR JHA
19. CWJC/14592/2019 REM/DIS/TER, NON G	3 MD. MAZHAR ALAM vs THE STATE OF BIHAR	ARUN KUMAR NIRMAL KUMAR SINHA 3	SMT. SHILPA SINGH (GA12)
20. CWJC/20588/2019 POST RETIRE, SCHOO	9 VIJAY PRASAD RAI, vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	PRABHAKAR JHA (GP22) VIVEK ANAND KUMAR PRABHAT RANJAN
21. CWJC/20593/2019 POST RETIRE, NON G	9 RAM VINAY RAI vs THE STATE OF BIHAR	DILIP KUMAR ROY	KAMESHWAR PD. GUPTA (GP10) RAM YASH SINGH
22. CWJC/25223/2019 LAND ENCROACHMENT	8 RAMCHANDRA PRASAD GUPTA vs THE STATE OF BIHAR	LOVEKUSH KUMAR	RISHI RAJ SINHA (SC19)
23. CWJC/25430/2019 LAND ENCROACHMENT	8 RAM BABU CHOUDHARY vs THE STATE OF BIHAR	LOVEKUSH KUMAR	SAJID SALIM KHAN (SC25)
24. CWJC/374/2020 SELECTION , SCHOO	7 VIKASH KUMAR vs THE STATE OF BIHAR	ANKIT KATRIAR SHAKIB AYAZ ANKIT KATRIAR RAJU SHEKHAR	SMT. BINITA SINGH (SC28) SUNIL KUMAR SINGH VINAY KRISHNA TRIPATHY DR.K.N.SINGH (ADDL.S.G.) ABHAY SHANKAR JHA
25. CWJC/2242/2020 POST RETIRE, UNIV.	6 GOPAL CHOUDHARY vs LALIT NARAYAN MITHILA UNIVERSITY	BINODANAND MISHRA	DR. ANSUMAN ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ KINKAR KUMAR
26. CWJC/2322/2020 POST RETIRE, NON G	7 UDAY KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR DWIVEDI MANOJ KUMAR SINGH	ANJANI KUMAR (AAG4) HARSHVARDHAN SHIVSUNDARAM
27. CWJC/2530/2020 POST RETIRE, NON G	7 JAGDISH SINGH vs THE STATE OF BIHAR	VIRENDRA PRASAD	SHEO SHANKAR PRASAD (SC8) RAM KINKER CHOUBEY ANUKRITI JAIPURIYAR
28. CWJC/3347/2020 E.C.ACT	3 RAJDEV PRASAD YADAV, vs THE STATE OF BIHAR	VIJAY ANAND	S. RAZA AHMAD (AAG5)
29. CWJC/3824/2020 POST RETIRE, UNIV.	2 DR. VIJAY KUMAR SINGH @ VIJAY KUMAR SINGH vs THE STATE OF BIHAR	ALKA SINGH	SMT. SHILPA SINGH (GA12) RITESH KUMAR
30. CWJC/4146/2020 HOUSING BOARD MATT	4 ARUN KUMAR CHOURASIA vs THE STATE OF BIHAR	BIBHUTI NARAYAN ASHOK KUMAR	KUMAR MANISH (SC5)
31. CWJC/4983/2020 CONTRACT (SATUTORY	7 M/S TS LAW AND ASSOCIATES vs THE STATE OF BIHAR	SAROJ KUMAR SINGH SUDHANSHU TRIVEDI	CHITRANJAN SINHA (PAAG2) VIKASH KUMAR LALIT KISHORE
32. CWJC/6652/2020 POST RETIRE, NON G	1 PYARE SAH vs THE STATE OF BIHAR	BHOLA KUMAR	AJAY (GA5)
33. CWJC/7340/2020 TRADE & COMMERCE (	9 SUNIL KUMAR SAHANI vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	LALIT KISHORE (AG) SHAIKENDRA KUMAR SINGH (BSSC) ANUKRITI JAIPURIYAR ARVIND UJJWAL SC 4 ARVIND UJJWAL SHAIKENDRA KUMAR SINGH SHAIKENDRA KUMAR SINGH
34. CWJC/7647/2020 WORKS CONTRACT	4 ROY RAJ KAMAL SINHA vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR VIJAY KUMAR CHOUDHARY	LALIT KISHORE (AG) S.D.YADAV (AAG9) KISHORE KUMAR SINHA SHASHI SHEKHAR

PATNA HIGH COURT	50	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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35. CWJC/7664/2020 WORKS CONTRACT	5 M/S ENVIROTECH INFRA STRUCTURE vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
36. CWJC/7669/2020 WORKS CONTRACT	5 M/S KRISHNARAJ ENGICON PVT. LTD. vs THE STATE OF BIHAR	MUKESH KUMAR	LALIT KISHORE (AG) SRI ANJANI KUMAR (AAG 04)
37. CWJC/7674/2020 WORKS CONTRACT	5 ADITYA SUPER AGRICON PVT. LTD. vs THE STATE OF BIHAR	NILANJAN CHATTERJEE GOURANGA CHATTERJEE	LALIT KISHORE (AG) SRI AJAY (GA 05)
38. CWJC/7764/2020 WORKS CONTRACT	5 GOOD YEAR SECURITY SERVICE vs THE STATE OF BIHAR	SAKET TIWARY	LALIT KISHORE (AG) BINDHYACHAL SINGH VIPIN KUMAR SINGH YOGENDRA PD.SINHA (AAG7) VIPIN KUMAR SINGH BINDHYACHAL SINGH
39. CWJC/7768/2020 STATE INDUS.CAPITA	4 M/S DANARA AGRO AND PACKAGING PVT. LTD. vs THE STATE OF BIHAR	MOHIT AGARWAL PRIYA GUPTA SUSHILA AGRAWAL	LALIT KISHORE (AG) KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN KINKAR KUMAR (SC 9)
40. CWJC/7809/2020 TRADE & COMMERCE (	5 AWANISH KUMAR, vs THE CHIEF MANAGER,	TUHIN SHANKAR	LALIT KISHORE (AG) KAUSHLENDRA KUMAR SINHA AWANISH NANDAN SINHA SANTOSH KUMAR SINGH
41. CWJC/7812/2020 WORKS CONTRACT	6 CHANDA SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	LALIT KISHORE (AG) SRI P.N.SHAHI (AAG 06)
42. CWJC/7813/2020 WORKS CONTRACT	5 M/S GOSWAMI SOCIETY SECURITY SERVICE PVT. LTD. vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	LALIT KISHORE (AG) SARVESH KUMAR SINGH (AAG13) SRIRAM KRISHNA
43. CWJC/7833/2020 TRADE & COMMERCE (	4 M/S SUMIT TRADING CO. vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH (ASG) SIDDHARTHA PRASAD RAMADHAR SHEKHAR RAMADHAR SHEKHAR ANSHUMAN SINGH
44. CWJC/7837/2020 E.C.ACT	4 BINODANAND JHA vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)
45. CWJC/7838/2020 E.C.ACT	4 DILIP KUMAR MISHRA vs THE STATE OF BIHAR	KAUSHALESH CHOUDHARY	LALIT KISHORE (AG) PRASHANT PRATAP
46. CWJC/7928/2020 WORKS CONTRACT	4 M/S ARUN DEO KUMAR, vs THE STATE OF BIHAR	MOHIT AGARWAL PRIYA GUPTA SUSHILA AGRAWAL	LALIT KISHORE (AG) RABINDRA KUMAR PRIYADARSHI GYAN PRAKASH OJHA YOGENDRA PD.SINHA (AAG7)
47. CWJC/7940/2020 WORKS CONTRACT	4 SAMSHER SINGH vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16) GIRIJISH KUMAR
48. CWJC/7977/2020 WORKS CONTRACT	3 M/S M.K.GUPTA AND COMPANY THROUGH ITS PARTNER BISHNU KUMAR GUPTA vs THE UNION OF INDIA	ANUKRITI JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR	DR. K.N. SINGH (ASG) RAMADHAR SHEKHAR ANSHUMAN SINGH ANSHUMAN SINGH
49. CWJC/7984/2020 E.C.ACT	3 SANJEEV KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SATYA PRAKASH	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)
50. CWJC/7985/2020 E.C.ACT	3 ARUN YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA SATYA PRAKASH	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
51. CWJC/7991/2020 CUSTOM (EXCLUDING	3 PARASNATH ENTERPRISE vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH (CGC)
52. CWJC/7995/2020 WORKS CONTRACT	3 M/S MAA DURGA CONSTRUCTION, vs THE GOVERNMENT OF BIHAR,	RAVINDRA KUMAR @ RAVINDRA KR RAI	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5) S. RAZA AHMAD (AAG 5)
53. CWJC/8013/2020 E.C.ACT	2 MUNNA KUMAR RAM vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5) S. RAZA AHMAD (AAG 5) NARESH PRASAD VYAS KUMAR MISHRA

PATNA HIGH COURT	51	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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54.	CWJC/8057/2020 CUSTOM (EXCLUDING	4	UJJAINI MAHAKAL TRADE COMPANY vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH (ASG)
55.	CWJC/8110/2020 TRADE & COMMERCE (	3	M/S ESVEEGEE BREWERIES PVT. LTD. vs THE STATE BANK OF INDIA	SATYABIR BHARTI	LALIT KISHORE (AG) AJAY KR.RASTOGI (AAG10) SANJIV KUMAR.
56.	CWJC/8111/2020 PUBLIC DEMAND RECO	3	SANDEEP KUMAR VERMA, PROPRIETOR OF MAA CHERAWARI KRISHI UDYOG, vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	LALIT KISHORE (AG) SHAILENDRA KUMAR SINGH ARVIND UJJWAL (SC4)
57.	CWJC/8117/2020 CUSTOM (EXCLUDING	3	VEDANT BHAWANATH PANDEY @ VEDANT vs THE UNION OF INDIA	PRABHAT RANJAN CHANDAN KUMAR	DR. K.N. SINGH (ASG) ANSHUMAN SINGH ANSHAY BAHADUR MATHUR
58.	CWJC/8129/2020 CUSTOM (EXCLUDING	3	GOVIND AND COMPANY vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
59.	CWJC/8139/2020 PUBLIC DEMAND RECO	3	M/S GOLCHHA UDYOG vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR	LALIT KISHORE (AG) HARISH KUMAR ANJANI KUMAR (AAG4)
60.	CWJC/8149/2020 PUBLIC DEMAND RECO	3	MUKESH KUMAR RAI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH	LALIT KISHORE (AG) SHAILENDRA KUMAR SINGH SIDDHARTH HARSH ANJANI KUMAR (AAG4)
61.	CWJC/8170/2020 TRADE & COMMERCE (	3	M/S SWASTIK ASSOCIATES vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K.N. SINGH (ASG) SHEKHAR SINGH
62.	CWJC/8496/2020 E.C.ACT	2	KRISHNA KUMAR PASWAN vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH NILESH KUMAR SHIVAM	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
63.	CWJC/8503/2020 CUSTOM (EXCLUDING	2	GURJOT SINGH ARORA vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH (ASG) ANSHAY BAHADUR MATHUR ANSHUMAN SINGH
64.	CWJC/8506/2020 ARISING FROM DRT	2	M/S BHAGAT MOTORS INDIA PVT. LTD. vs THE AUTHORIZED OFFICER	DR. BINAY KUMAR SINGH	
65.	CWJC/8512/2020 REM/DIS/TER, BOARD	2	ANJAN THAKUR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	LALIT KISHORE (AG) VINAY KIRTI SINGH MANISH KUMAR (GP4)
66.	CWJC/8513/2020 TRADE & COMMERCE (	2	RAM EKBAL SINGH @ RAM IKBAL SINGH vs THE STATE OF BIHAR	MUKESH KUMAR JHA	LALIT KISHORE (AG) SRI VIKASH KUMAR (SC 11) ANANT KUMAR SHARAN PRABHAT KUMAR SHARAN HEMANT KUMAR SHARAN
67.	CWJC/8524/2020 MUTATION ACT	2	PASHUPATI PRASAD vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12)
68.	CWJC/8525/2020 WORKS CONTRACT	2	EPTISA SERVICIOUS DE INGENIERIA S.L vs THE STATE OF BIHAR	SOURAV SUMAN AALEKH ANAND RAVI PRAKASH SANCHAY SRIVASTAVA	LALIT KISHORE (AG) SRI AJAY (GA 05)
69.	CWJC/8529/2020 E.C.ACT	2	SATENDRA NARAYAN SINGH @ SATENDRA SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	LALIT KISHORE (AG) PRASHANT PRATAP PRASHANT PRATAP
70.	CWJC/8531/2020 POST RETIRE, NON G	2	HIRA PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	LALIT KISHORE (AG) SRI P.N.SHAHI (AAG 06)
71.	CWJC/8533/2020 REM/DIS/TER, BOARD	2	OM PRAKASH SINHA vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA BINITA SINGH
72.	CWJC/8535/2020 WORKS CONTRACT	2	SAMANTA SECURITY AND INTELLIGENCE SERVICES PVT. LTD., vs THE STATE OF BIHAR	RANJEET KUMAR YOGESH KUMAR KUNDAN KUMAR	LALIT KISHORE (AG) DIVYA VERMA (AC TO AAG3)

PATNA HIGH COURT	52	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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73.	CWJC/8542/2020 CONTRACT (SATUTORY	2	TATA MOTORS LIMITED vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY	LALIT KISHORE (AG) RAJIV ROY (GP1) SRI RAJIV ROY (GP 01)
74.	CWJC/8547/2020 WORKS CONTRACT	2	M/S PATNA OFFSET PRESS vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE (AG) KISHORE KUMAR SINHA BINOD KUMAR YADAV (SC18)
75.	CWJC/8548/2020 E.C.ACT	2	MD. AJIJUL vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
76.	CWJC/8549/2020 WORKS CONTRACT	2	M/S BHARDWAJ CONSTRUCTION vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE (AG) UDAY SHANKAR SHARAN SINGH (GP19) SRI UDAY SHANKAR SHARAN SINGH (GP 19)
77.	CWJC/8553/2020 ESTB. RECO.OF EDUC	2	RAJMUNI DEVI B. ED. COLLEGE vs THE BIHAR SCHOOL EXAMINATION BOARD	ASHISH SHRI NATH PATHAK	
78.	CWJC/8566/2020 SELECTION , NON GA	2	MUNNI KHATOON vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	LALIT KISGORE (AG) SUNIL KUMAR MANDAL (SC 3)
79.	CWJC/8579/2020 OTHERS, BANK SER.	1	PANKAJ KUMAR SINGH vs THE STATE BANK OF INDIA	MUKESH KUMAR	BINOD BIHARI SINHA AJAY DUTT MISHRA AMARJEET CHOUDHARY
80.	CWJC/8684/2020 WORKS CONTRACT	3	M/S B. N. ENTERPRISES vs THE STATE OF BIHAR	PRABHAT RANJAN	LALIT KISHORE (AG) VIVEK PD,(GP7) KUMAR ABHIMANYU PRATAP SHEKHAR SINGH
81.	CWJC/8729/2020 REM/DIS/TER, POLIC	2	RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA YOGESH KUMAR	LALIT KISHORE (AG) MANISH KUMAR (GP4)
82.	CWJC/8805/2020 SELECTION , HEALT	2	ABDUL SALAM vs THE PRINCIPAL SECRETARY	ALOK KUMAR RAHI	LALIT KISHORE (AG) RAJESHWAR SINGH (GA 10) NIKESH KUMAR
83.	CWJC/8816/2020 MATTERS RELATING T	2	MUMTAZ HASAN vs THE CENTRAL BOARD OF SECONDARY EDUCATION	SIDDHARTH HARSH	
84.	CWJC/8832/2020 TRADE & COMMERCE (	2	ARMAN MAROOF KHAN vs UNION OF INDIA	SANJAY KUMAR JHA HRISHIKESH	DR. K.N. SINGH (ASG) ABHIJEET GAUTAM (JC TO ASGI) MANOJ KUMAR SINGH (CGC)
85.	CWJC/8842/2020 WORKS CONTRACT	2	NUNU CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH MALAY KUMAR CHOUDHARY	LALIT KISHORE (AG) RABINDRA KUMAR PRIYADARSHI YOGENDRA PD.SINHA (AAG7)
86.	CWJC/8855/2020 WORKS CONTRACT	2	M/S LAXMAN KUMAR vs THE STATE OF BIHAR	DR. ANSHUMAN	LALIT KISHORE (AG) SRI AJAY (GA 05)
87.	CWJC/8861/2020 SCH.COLLE.UNIV.(EXC	2	ABHISHEK ANAND vs CENTRAL UNIVERSITY OF SOUTH BIHAR	ABHISHEK ANAND (IN PERSON)	PRIYANJALI (JC TO S.D.SANJAY) PRIYA GUPTA
88.	CWJC/8877/2020 RETIREMENT AGAINST OTHERS, UNIV./COLL	2	SOMESHWAR SINGH vs THE STATE OF BIHAR	UDAY CHAND PRASAD	LALIT KISHORE (AG) J.K.ROY 1 (SC13) RAJENDRA KUMAR GIRI AJAY
89.	CWJC/8885/2020 WORKS CONTRACT	2	M/S RAMJEE SINGH vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY	LALIT KISHORE (AG) MANOJ KUMAR AMBASTHA (SC26)
90.	CWJC/8886/2020 SHOPES & ESTABLISH	3	M/S MD. AHMED MUMTAZ AHMED vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE (AG) SRIRAM KRISHNA AKASH CHATURVEDI RAGHWANAND (GA11) DR. ANSHUMAN SANJAY KUMAR PRASHANT PRAKASH KAMALA KANT TIWARY
91.	CWJC/8895/2020 E.C.ACT	2	SHAMBHU PRASAD vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	LALIT KISHORE (AG) S.RAZA AHMAD (AAG5)
92.	CWJC/8903/2020 land details TRADE & COMMERCE (	2	ABHIJEET KUMAR vs THE HINDUSTAN PETROLEUM	AMARENDRA NATH VERMA KIRTI RANJAN	RAJEEV PRAKASH

PATNA HIGH COURT	53	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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93. CWJC/9190/2020 TRADE & COMMERCE (	2 MEERA DEVI vs STATE BANK OF INDIA,	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI JEETENDRA NARAYAN	LALIT KISHORE (AG) MANISH KUMAR (GP4) SANJIV KUMAR.
94. CWJC/10764/2020 WORKS CONTRACT	4 BIHAR DRUGS AND PHARMACEUTICAL MANUFACTURER'S ASSOCIATION, vs THE STATE OF BIHAR,	RAJEEV KUMAR SINGH	LALIT KISHORE (AG) NAGENDRA PRASAD YADAV (SC 23)
95. CWJC/651/2021 TRADE & COMMERCE (	2 M/S PAWANSUT MINI RICE MILL vs THE STATE OF BIHAR	SUNIL KUMAR DUBEY SURAJ KUMAR	LALIT KISHORE (AG) ANUKRITI JAIPURIYAR ARVIND UJJWAL (SC4) ARAVIND UJJWAL (SC 4)
96. CWJC/2089/2021 OTHERS	1 KRISHNA MURARI SINGH vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG12)
97. CWJC/2530/2021 REM/DIS/TER, SCHOO	2 KUMARI NIBHA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC28)
98. CWJC/3188/2021 SELECTION , NON GA	2 PANKAJ KUMAR vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) AJAY BEHARI SINHA(GA8) NIKESH KUMAR
99. CWJC/3482/2021 OTHERS, SCHOOL SER	1 KUNTI KUMARI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) J. K. ROY 1 (SC13)
100. CWJC/5206/2021 OTHERS, SCHOOL SER	1 SURENDRA KUMAR vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) J. K. ROY 1(SC13)
101. CWJC/5511/2021 E.C.ACT	2 MINA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BHOLA KUMAR	LALIT KISHORE (AG) S.RAZA AHMAD (AAG 5) S.RAZA AHMAD (AAG 5)
102. CWJC/5693/2021 OTHER MISC. MATTER	2 SAILINARA KHATOON, vs THE ELECTION COMMISSION OF INDIA THROUGH ITS SECRETARY,	SANJAY KUMAR GIRI	LALIT KISHORE (AG) SIDDHARTHA PRASAD AJAY KUMAR RASTOGI (AAG 10)
103. CWJC/5737/2021 LAND ACQUISITION	1 SHIVJEE SINGH vs THE NATIONAL HIGHWAY AUTHORITY OF INDIA	RAMCHANDRA SINGH	MANOJ KR. AMBASTHA (SC26)
104. CWJC/5766/2021 SELECTION , POLIC	2 ARCHANA KUMARI vs THE STATE OF BIHAR	ANSUL	LALIT KISHORE (AG) MANISH KUMAR (GP 4) MANISH KUMAR (GP 4)
105. CWJC/6027/2021 OTHERS, SCHOOL SER	2 NAVIN KUMAR vs THE UNION OF INDIA	ARUN KUMAR	DR. K. N. SINGH (ASG) LALIT KISHORE (ASG)
106. CWJC/6410/2021 dismiissal police REM/DIS/TER, POLIC	2 PAPPU KUMAR vs THE STATE OF BIHAR	RAJU GIRI	LALIT KISHORE (AG)
107. CWJC/6465/2021 E.C.ACT	2 SONI KUMARI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA PREETY KUNWAR	LALIT KISHORE (AG) ARAVIND UJJWAL (SC 4) ARAVIND UJJWAL (SC 4)
108. CWJC/6497/2021 SUSPENSION , GAZET	2 NARAYAN BAITHA vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	LALIT KISHORE (AG)
109. CWJC/6812/2021 LAND ENCROACHMENT	1 ABU NAZIR, vs THE STATE OF BIHAR	ANUPA NAND JHA	LALIT KISHORE (AG)
110. CWJC/6820/2021 LAND ENCROACHMENT	2 SHATRUGHAN MISHRA vs THE STATE OF BIHAR	DHANANJAY KUMAR UPADHYAY	RAJ KISHORE ROY (GP18)
111. CWJC/6863/2021 REM/DIS/TER, POLIC	1 ANRUDH KUMAR vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) MANISH KUMAR (GP 4)
112. CWJC/7123/2021 LAND ACQUISITION	2 SHEO KUMAR SINGH vs THE UNION OF INDIA	DR. ANJANI PD. SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) VANDANA KISHORE
113. CWJC/7770/2021 DISCP.PROC., POLIC	2 ASHOK KUMAR vs THE STATE OF BIHAR	ABHISHEK ANAND MADHURI KUMARI	P.K.VERMA (AAG3)
114. CWJC/7789/2021 GRAM PANCHYAT/ ZIL	3 DUSHYANT KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	ARCHANA MEENAKSHEE (GP6) AMIT SHRIVASTAVA SANJEEV NIKESH RADHA MOHAN PANDEY NIRANJAN PD. SINGH DIPAK KUMAR SHAIENDRA KUMAR SINGH ARUN KUMAR

PATNA HIGH COURT	54	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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115. CWJC/7805/2021 E.C.ACT	1	CHHATHU RAM vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) S.RAZA AHMAD (AAG 5) S.RAZA AHMAD (AAG 5)
116. CWJC/7815/2021 GRAM PANCHYAT/ ZIL	1	SWEETY KUMARI ALIAS SWEETY vs STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	YASHRAJ BARDHAN RAKESH MOHAN SINGH	LALIT KISHORE (AG) KUMAR ALOK (SC 7) AMIT SHRIVASTAVA GIRISH PANDEY
117. CWJC/8164/2021 service matter ot OTHERS, OTHERS	2	RANDHEER KUMAR vs THE UNIONOF INDIA THROUGH ITS SECRETARY,	ASHWANI KUMAR TIWARY MAHENDRA PATHAK	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) VIVEK PRASAD (GP7) KANAK VERMA (CGC)
118. CWJC/8312/2021 OTHERS, NON GAZETT	2	NEELAM DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SOCIAL WELFARE DEPARTMENT,	RAJENDRA NATH SINHA	LALIT KISHORE (AG)
119. CWJC/8478/2021 GRAM PANCHYAT RAJY	1	RAMSWARUP SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	LALIT KISHORE (AG)
120. CWJC/8564/2021 SELECTION , NON GA	2	KANCHAN SINGH vs THE STATE OF BIHAR	ARUN KUMAR	LALIT KISHORE (AG) PRASHANT PRATAP (GP 2)
121. CWJC/8699/2021 LAND ENCROACHMENT	2	BRAHMESHWAR PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	LALIT KISHORE (AG) SHRI NATH PATHAK
122. CWJC/9703/2021 E.C.ACT	1	LAKHPATO DEVI @ LAKHPATI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE (AG)
123. CWJC/9847/2021 E.C.ACT	1	SARSAWATI DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE (AG)
124. CWJC/9856/2021 TRADE & COMMERCE (	1	MADURI DEVI vs THE STATE BANK OF INDIA	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR RAJESH KUMAR RUPESH KUMAR	KAUSHLENDRA KUMAR SINHA AMISH KUMAR AMISH KUMAR LALIT KISHORE (AG)
125. CWJC/10651/2021 SELECTION , POLIC	1	REKHA KUMARI vs THE STATE OF BIHAR		
126. CWJC/11654/2021 GRAM PANCHYAT RAJY	1	SHIV KUMARI YADAV vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	AJAY (GA5) AJAY KUMAR SINGH
MATTER -1				
127. CWJC/8932/2020 SELECTION , UNIV.	4	DR. AMOD PRABODHI vs THE STATE OF BIHAR	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16) RITESH KUMAR MD. NADIM SERAJ AWADHESH PRASAD SINHA NAGENDRA KUMAR SINGH VIKAS RATAN BHARTI PRABHAT KUMAR VERMA NIVEDITA NIRVIKAR ASHHAR MUSTAFA PAWAN KUMAR CHOUDHARY
128. CWJC/178/2021 REM/DIS/TER, UNIV.	1	COL NISHEETH KUMAR RAI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) MD. NADIM SERAJ SHILPA SINGH (GA12)
129. CWJC/3990/2021 works contract WORKS CONTRACT	1	M/S RAGHUBAR SINGH THROUGH ITS WORKING PARTNER MR. RAGHUBAR SINGH vs THE STATE OF BIHAR	MANISH SAHAY ANIL KUMAR SINHA	LALIT KISHORE (AG)
130. CWJC/5169/2021 PROMOTION , GAZETT	1	BHRIGUNATH DWIVEDI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	LALIT KISHORE (AG) MANISH KUMAR(GP4) SHEO SHANKAR PRASAD (SC8)
131. CWJC/5502/2021 WORKS CONTRACT	4	KUNAL STRUCTURE INDIA PVT. LTD.(KSIPL-MCC(JV)), vs BIHAR MEDICAL SERVICES AND INFRASTRUCTURE CORPORATION LTD.	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) VIKASH KUMAR

PATNA HIGH COURT	55	Friday 2nd July 2021 Hon'ble Mr. Justice Vikash Jain
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132. CWJC/11797/2021 WORKS CONTRACT	1 ANWARUL HAQUE, vs THE STATE OF BIHAR	SYED ASFAR ALAM SYED ARSHAD ALAM ANJUM PERVEEN	LALIT KISHORE (AG)
FOR ORDER II			
133. MJC/3170/2019 CONTEMPT- SJ	1 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	PRABHAT KUMAR VERMA (AAG 3)
134. MJC/4861/2019 CONTEMPT- SJ	1 RAVINDRA PRASAD SINGH, vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY GAJENDRA KUMAR SINGH	PUSHKAR NARAIN SHAHI (AAG 6) DR. ANAND KUMAR
135. CWJC/5735/2020 ESTB. RECO.OF EDUC	1 MANAGING COMMITTEE, MADARSA ISLAMIA (MADARSA NO. 775) vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	SHRI PRAKASH SRIVASTAVA ASHUTOSH RANJAN PANDEY (AAG15)
136. CWJC/5806/2020 TRADE & COMMERCE (	1 PASHUPATI COLD STORAGE PRIVATE LIMITED vs THE STATE BANK OF INDIA	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	RAGHWANAND (GA11) SHAILENDRA KUMAR
137. CWJC/5824/2020 CONTRACT (SATUTORY	1 BINDESHWAR YADAV CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	KAMESHWAR PD. GUPTA (GP10)
138. CWJC/5883/2020 E.C.ACT	1 RAMESHWAR PRASAD YADAV vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PRITIYOSH KUMAR	S. RAZA AHMAD (AAG5)
139. CWJC/5932/2020 STATE INDUS.CAPITA	1 M/S RESPONCE RENEWABLE ENERGY PRIVATE LIMITED vs THE STATE OF BIHAR	PRIYA GUPTA SUSHILA AGRAWAL MOHIT AGARWAL	SUBASH CHANDRA SINGH (GA3)
140. CWJC/6032/2020 STATE INDUS.CAPITA	1 M/S LEOLINE FOODS PRIVATE LIMITED vs THE STATE OF BIHAR	MRIGANK MAULI VINAY MISTRY SANJAY KUMAR	KINKAR KUMAR (SC9)
141. CWJC/6119/2020 MUTATION ACT	1 CHULHAI SINGH vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SOURAV SUMAN RAVI PRAKASH	SAJID SALIM KHAN (SC25)
142. CWJC/6123/2020 LAND ACQUISITION	1 RAJENDRA KUMAR vs INDIAN OIL CORPORATION LTD.	KANHAIYA PANDEY SHASHI SHEKHAR TIWARY RAKESH NARAYANSINGH	UDAY BHAN SINGH UDAY BHAN SINGH
143. CWJC/6306/2020 POST RETIRE, NON G	1 KRISHNA NARAYAN JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	SAJID SALIM KHAN (SC25)
144. CWJC/6340/2020 PAY SCALES , SCHOO	1 SACHCHIDA NAND MISHRA, vs THE STATE OF BIHAR	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	JITENDRA KUMAR ROY1 (SC13)
145. CWJC/6349/2020 ARMS ACT	1 ABDUL SAMAD ANSARI vs THE STATE OF BIHAR	ARVIND KUMAR	P.K.VERMA (AAG3)
146. CWJC/6539/2020 PROMOTION , POLIC	1 DEENA BANDHU MISHRA vs THE STATE OF BIHAR	BINODANAND MISHRA	MD.NADIIM SERAJ (GP5)
147. CWJC/6551/2020 LAND ENCROACHMENT	1 RUKMUDIN @ RUKNUDDIN MIYAN vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 ADITYA NATH JHA	MD.KHURSHID ALAM (AAG12)
148. CWJC/6564/2020 OTHERS	1 SRI KRISHNA SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY	SAJID SALIM KHAN (SC25)
149. CWJC/6628/2020 E.C.ACT	1 GOVARDHAN RAM vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	ARVIND UJJWAL (SC4)

PATNA HIGH COURT	56	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS-W</u>					
1.	CR. MISC./37775/2020 387,414,34 A.BAIL	1 HARI OM @ HARI OM KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. CHOUBEY JAWAHAR	
2.	CR. MISC./38853/2020 379 A.BAIL	1 AMITABH KUMAR @ SURENDRA SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G. UPENDRA KUMAR	
3.	CR. MISC./5534/2021 30A A.BAIL	1 MANTU KUMAR @ MANTU YADAV @ MANATU KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.	
4.	CR. MISC./9071/2021 30(a) A.BAIL	1 UPENDRA KUMAR @ UPENDRA SINGH vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.	
5.	CR. MISC./21865/2021 30(a) A.BAIL	1 LAL BABU YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH KUMAR KAUSHLENDRA	A.G.	
6.	CR. MISC./24758/2021 30A A.BAIL	1 JAPATI DEVI vs THE STATE OF BIHAR	RAJANI KANT SINGH	A.G.	
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
7.	CR. MISC./33962/2020 147,148,149,307,3 A.BAIL	7 MAHESH PASWAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	A.G. MANOJ KUMAR	
8.	CR. MISC./34669/2020 147,148,149,341,3 A.BAIL	3 PARWEZ ALAM @ PRAWEZ vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G. BAL MUKUND PRASAD SINHA	
9.	CR. MISC./34690/2020 341,323,325,307,3 A.BAIL	3 VINOD KUMAR RAI @ BINOD RAI vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH NILESH KUMAR	A.G. BINOD KUMAR JHARKHANDI UPADHYAY	
10.	CR. MISC./22828/2021 272,273,120(B) A.BAIL	2 PREM CHANDRA LOK @ HARS LAL RAI vs THE STATE OF BIHAR	SHIVAM SHASHANK SHEKHAR VAISHNAVI SINGH	A.G. UMANATH MISHRA	
11.	CR. MISC./31974/2020 323,341,498(A),37 A.BAIL	2 MD. NIZAM @ NIAZAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. RAJ KISHORE SINGH	
12.	CR. MISC./34531/2020 147,148,149,341,3 A.BAIL	4 RAJESH KUMAR SINGH @ RAJESH SINGH vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. MD. FAHIMUDDIN	
13.	CR. MISC./36639/2020 30A A.BAIL	1 KANHAIYA SINGH vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. AMITESH KUMAR	
14.	CR. MISC./36640/2020 30(a),38(i) A.BAIL	1 RAHUL KUMAR @ DOMA @ RAHUL CHOUDHARY vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G. AMITESH KUMAR	
15.	CR. MISC./36642/2020 272,273,34 A.BAIL	1 ANAND YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G. SUMIT SHEKHAR PANDEY AMITESH KUMAR	
16.	CR. MISC./36653/2020 30(A) A.BAIL	1 ANIL YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	A.G. ANAND MOHAN PRASAD MEHTA	
17.	CR. MISC./36657/2020 30(a)(b)(c) A.BAIL	1 SACHIN KUMAR PASWAN @ SACHIN PASWAN vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. ATUL CHANDRA ATUL CHANDRA	
18.	CR. MISC./36658/2020 498(A) A.BAIL	1 ARUN KUMAR @ ARUN KUMAR BARNWAL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. ATUL CHANDRA	
19.	CR. MISC./37118/2020 341,323,324,307,3 A.BAIL	1 GAGANDEO PRASAD vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. ARUN KUMAR ARUN KUMAR	
20.	CR. MISC./37122/2020 anticipatory bail A.BAIL	1 BRAJ KISHOR RAI vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. MUKESH KUMAR SHIVJEE SINGH ARUN KUMAR VARUN KUMAR TRIVEDI	

PATNA HIGH COURT	57	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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21. CR. MISC./37123/2020 366(A) A.BAIL	1 PRADEEP YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. CHANDRA MOHAN JHA ARUN KUMAR ARUN KUMAR
22. CR. MISC./37124/2020 223,224,225, A.BAIL	1 GAUTAM NIRALA @ GAUTAM VIRAJI @ GAUTAM BIRAJI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD RAGHAW KUMAR RUPESH KUMMAR YADAV	A.G. ARUN KUMAR ARUN KUMAR
23. CR. MISC./37131/2020 272,273 A.BAIL	1 BITTU YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. ARUN KUMAR PANDEY ARUN KUMAR PANDEY
24. CR. MISC./37134/2020 30(A),37(C) A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G. ARUN KUMAR PANDEY ARUN KUMAR PANDEY
25. CR. MISC./37135/2020 387,353,504,506 A.BAIL	1 PRASHANT KUMAR JHA vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH PRAVIN KUMAR	A.G. ARUN KUMAR PANDEY ARUN KUMAR PANDEY
26. CR. MISC./37140/2020 420,506,34 A.BAIL	1 MUNINDRA KUMAR SRIVASTAVA @ MUNINDRA KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. ARUN KUMAR PANDEY ARUN KUMAR PANDEY
27. CR. MISC./37144/2020 341,323,307,379,3 A.BAIL	1 MUKESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. ARVIND KUMAR PANDEY ARVIND KUMAR PANDEY
28. CR. MISC./37145/2020 Family Dispute A.BAIL	1 BABY KHATOON vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. ARVIND KUMAR PANDEY ARVIND KUMAR PANDEY
29. CR. MISC./37147/2020 30A A.BAIL	1 RAJA JANAK KUMAR SINHA vs THE STATE OF BIHAR	TARUN PRASAD MANDAL	A.G. ARVIND KUMAR PANDEY ARVIND KUMAR PANDEY
30. CR. MISC./37155/2020 323,324,307,504,5 A.BAIL	1 DHARMENDRA SHARMA vs THE STATE OF BIHAR	ARUN KUMAR	A.G. SMT. ASHA DEVI ASHA DEVI
31. CR. MISC./37156/2020 363,366A,504, A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G. SMT. ASHA DEVI ASHA DEVI
32. CR. MISC./37157/2020 341,353,384,504,5 A.BAIL	1 ZAHID ANWAR ALIAS JAHID ANWAR ZAKI HAIDER ALIAS DABLOO vs THE STATE OF BIHAR		A.G. SMT. ASHA DEVI ASHA DEVI
33. CR. MISC./37161/2020 302,328,34 A.BAIL	1 RAM KALASH KUMAR @ RAM AKHILESH KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G. SMT. ASHA DEVI ASHA DEVI
34. CR. MISC./37167/2020 341,323,324,307,5 A.BAIL	1 MD. IBRAHIM @ IBRAHIM @ IBRAHIM RAIN vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. SHANKAR KUMAR SMT. ASHA DEVI ASHA DEVI
35. CR. MISC./37171/2020 420,406,409,467,4 A.BAIL	1 SWAPAN DUTTA GUPTA @ SAPAN DUTTA GUPTA vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. ASHISH GIRI SUMIT KUMAR JHA SMT. ASHA DEVI ASHA DEVI
36. CR. MISC./37172/2020 30A A.BAIL	1 VIJAY KUMAR @ VINAY KUMAR vs THE STATE OF BIHAR	ASHISH KUMAR TARKESHWAR PD. VERMA	A.G. SMT. ASHA DEVI ASHA DEVI
37. CR. MISC./37173/2020 341,323,307,379,5 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. BIJAY PRAKASH SINGH SMT. ASHA DEVI ASHA DEVI
38. CR. MISC./37174/2020 30(a),34 A.BAIL	1 GUDDU KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA DHEERAJ KUMAR	A.G. SMT. ASHA DEVI ASHA DEVI
39. CR. MISC./37179/2020 406,420,467,468,4 A.BAIL	1 LAXMAN KUMAR vs THE STATE OF BIHAR	RATANAKAR JHA AMRESH KUMAR	A.G. MR. BINOD KUMAR 2 BINOD KUMAR
40. CR. MISC./37182/2020 323,376,504, A.BAIL	1 AFROJ ANSARI vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G. MR. BINOD KUMAR 2 BINOD KUMAR
41. CR. MISC./37183/2020 30A,38,41(1) A.BAIL	1 KUMAR SANU @ NANKU YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. MR. BINOD KUMAR 2 BINOD KUMAR

PATNA HIGH COURT	58	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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42.	CR. MISC./37184/2020 304(B),34 A.BAIL	1	AVINASH KUMAR @ AVINASH SINGH @ ABHINASH SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH PRIYADARSHINI SINHA SUDHA CHANDRA	A.G. RAHUL KUMAR PRABHAT KUMAR SINGH SMRITI PRASAD MR. BINOD KUMAR 2 BINOD KUMAR
43.	CR. MISC./37188/2020 30A A.BAIL	1	SHYAM SINGH @ SHYAM KUMAR vs THE STATE OF BIHAR	NAVNIT KUMAR	A.G. MR. BINOD KUMAR 2 BINOD KUMAR
44.	CR. MISC./37189/2020 394 A.BAIL	1	JASHWANT KUMAR RANA @ JASHU RANA @ YASHRAJ vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. MR. BINOD KUMAR 3 BINOD KUMAR
45.	CR. MISC./37191/2020 420,467,468,471,3 A.BAIL	1	RINKU DEVI vs THE STATE OF BIHAR	ARUN KUMAR SINGH DHARMENDRA KUMAR SINGH	A.G. MR. BINOD KUMAR 3 BINOD KUMAR
46.	CR. MISC./37192/2020 anticipatory bail A.BAIL	1	MADAN DEWAN @ MADAN DEVAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. MR. BINOD KUMAR 3 BINOD KUMAR
47.	CR. MISC./37193/2020 304(B),201,34 A.BAIL	1	RUPESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. MR. BINOD KUMAR 3 BINOD KUMAR
48.	CR. MISC./37194/2020 Criminal miscella A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. MR. BINOD KUMAR 3 BINOD KUMAR
49.	CR. MISC./37195/2020 30A, A.BAIL	1	BITTU KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G. BRAJ KISHORE PD. BRAJ KISHORE PD.(APP)
50.	CR. MISC./37196/2020 147,148,149,188,2 A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. BRAJ KISHORE PD. BRAJ KISHORE PD.(APP)
51.	CR. MISC./37199/2020 302,34 A.BAIL	1	GUDDU BHAGAT @ GUDDU YADAV @ RAJ KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. BRIJ NANDAD PRASAD BRAJ KISHORE PD. BRAJ KISHORE PD.(APP)
52.	CR. MISC./37203/2020 30(A) A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	BRAJ KISHORE PD. BRAJ KISHORE PD.(APP)
53.	CR. MISC./37205/2020 498A,341,323,504, A.BAIL	1	CHANDRA SHEKHAR CHOUBEY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. ASHWINI KUMAR RAI BRAJENDRA NATH PANDEY BRAJENDRA NATH PANDEY
54.	CR. MISC./37207/2020 272,273,34 A.BAIL	1	AJIT PASWAN@AJIT KUMAR vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. BRAJENDRA NATH PANDEY BRAJENDRA NATH PANDEY
55.	CR. MISC./37208/2020 341,323,342,307,3 A.BAIL	1	AVINASH SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR PAWAN KUMAR SINGH	A.G. RAJANI KANT PANDEY BRAJENDRA NATH PANDEY BRAJENDRA NATH PANDEY
56.	CR. MISC./37209/2020 272,273 A.BAIL	1	RAMPUKAR KUMAR @ RAMPUKAR YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BRAJENDRA NATH PANDEY BRAJENDRA NATH PANDEY
57.	CR. MISC./37210/2020 438304-B,328,34 A.BAIL	1	PREMSHEELA KUMARI @ PREMSHEELA DEVI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. BRAJENDRA NATH PANDEY BRAJENDRA NATH PANDEY
58.	CR. MISC./37213/2020 406,420,467,468,4 A.BAIL	1	NAGENDRA MANDAL vs THE STATE OF BIHAR	JITENDRA SINGH	A.G. CHANDRA BHUSHAN PRASAD CHANDRA BHUSHAN PRASAD
59.	CR. MISC./37215/2020 427,353,384 A.BAIL	1	DHANANJAY YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. CHANDRA BHUSHAN PRASAD CHANDRA BHUSHAN PRASAD

PATNA HIGH COURT	59	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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60.	CR. MISC./37216/2020 30(a) A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. CHANDRA BHUSHAN PRASAD CHANDRA BHUSHAN PRASAD
61.	CR. MISC./37217/2020 30A A.BAIL	1	MUKESH SINGH vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. CHANDRA BHUSHAN PRASAD CHANDRA BHUSHAN PRASAD
62.	CR. MISC./37219/2020 anticipatory bail A.BAIL	1	SHIV SHANKAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ASHOK KUMAR	A.G. CHANDRA BHUSHAN PRASAD CHANDRA BHUSHAN PRASAD
63.	CR. MISC./37221/2020 30A A.BAIL	1	KRISHNA KUMAR DAS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. DAMODAR PD. TIWARY DAMODAR PRASAD TIWARY
64.	CR. MISC./37226/2020 anticipatory bail A.BAIL	1	SOBHAN KUMAR @ SOMAN KUMAR AND OTHERS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. DAMODAR PD. TIWARY DAMODAR PRASAD TIWARY
65.	CR. MISC./37228/2020 302,34 A.BAIL	1	MUNSILAL @ MUNSHILAL RAI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MAHENDRA PRATAP DAMODAR PD. TIWARY DAMODAR PRASAD TIWARY
66.	CR. MISC./37229/2020 406,420, A.BAIL	1	HARISHANKAR PRASAD vs THE STATE OF BIHAR	SATYAVRAT VERMA REEMA KUMAR SHASHANK CHANDRA	A.G. DAMODAR PD. TIWARY DAMODAR PRASAD TIWARY
67.	CR. MISC./37234/2020 272,273 A.BAIL	1	MINA DEVI vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G. DAMODAR PD. TIWARY DAMODAR PRASAD TIWARY
68.	CR. MISC./37686/2020 30A A.BAIL	1	ANIKET SINGH vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. UMESH LAL VERMA UMESH LAL VERMA
69.	CR. MISC./37693/2020 406,409,420,467,4 A.BAIL	1	NURUN NESA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. UMESH LAL VERMA
70.	CR. MISC./37694/2020 341,324,307,379,5 A.BAIL	1	MD. FAIYAZ vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV NILESH KUMAR	A.G. VEENA KUMARI JAISWAL
71.	CR. MISC./37695/2020 ANTICIPATORY BAIL A.BAIL	1	DEVENDRA SHARMA @ BITHAL SHARMA @ BITHAL vs THE STATE OF BIHAR	HARIDAYAL KUMAR	A.G. VEENA KUMARI JAISWAL
72.	CR. MISC./37698/2020 304(B)34 A.BAIL	1	GANGOTRI DEVI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G. VEENA KUMARI JAISWAL
73.	CR. MISC./37699/2020 147,148,149,341,3 A.BAIL	1	BIKRAM KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VEENA KUMARI JAISWAL
74.	CR. MISC./37701/2020 304(B),120(B),34 A.BAIL	1	RAM NATH SAH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. HARENDRA PRASAD VEENA KUMARI JAISWAL
75.	CR. MISC./37704/2020 302,201,34 A.BAIL	1	MADHU DEVI vs THE STATE OF BIHAR	DURGESH KUMAR SINGH DEVENDRA PRASAD SINGH BIJENDRA KUMAR	A.G. SHAIENDRA KUMAR SINHA YOGENDRA KUMAR SINGH A.P.P.
76.	CR. MISC./37706/2020 30A A.BAIL	1	GULSHAN KUMAR vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G. YOGENDRA KUMAR SINGH A.P.P.
77.	CR. MISC./37707/2020 392 A.BAIL	1	GAUTAM KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. YOGENDRA KUMAR SINGH A.P.P.
78.	CR. MISC./37709/2020 366A,34 A.BAIL	1	HINMANSHU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ARBIND KUMAR SINGH MANAUR ALAM	A.G. YOGENDRA KUMAR SINGH A.P.P.

PATNA HIGH COURT	60	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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79.	CR. MISC./37710/2020 30A A.BAIL	1	GUDDU KUMAR @ GUDDU PRASAD JAISWAL vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G. YOGENDRA KUMAR SINGH A.P.P.
80.	CR. MISC./37714/2020 399,402 A.BAIL	1	PAPPU SINGH @ ARVIND SINGH vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL	A.G. CHANDRASEN PD. SINGH A.P.P.
81.	CR. MISC./37715/2020 376,313,506,377,3 A.BAIL	1	VISHWAJIT KUMAR BHARTI @ BITTU vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH BABITA KUMARI	A.G. CHANDRASEN PD. SINGH A.P.P.
82.	CR. MISC./37716/2020 147,148,149,341,3 A.BAIL	1	BHOLA SHARMA vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. CHANDRASEN PD. SINGH A.P.P.
83.	CR. MISC./37717/2020 188,269,270,271,3 A.BAIL	1	RAHUL OJHA vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G. CHANDRASEN PD. SINGH A.P.P.
84.	CR. MISC./37719/2020 anticipatory bail A.BAIL	1	RAUSHAN KUMAR @ RAUSHAN KUMAR RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. CHANDRASEN PD. SINGH A.P.P.
85.	CR. MISC./37723/2020 30A A.BAIL	1	VINOD RAI@ VINOD SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH RAVI KANT KUMAR	A.G. ARUN KUMAR SINGH
86.	CR. MISC./37727/2020 petitioners was c A.BAIL	1	KEDAR YADAV vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G. ARUN KUMAR SINGH
87.	CR. MISC./37729/2020 302,201,120B A.BAIL	1	MD SHAHID @ SHAHID vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA SURESH PRASAD SAH @ BARANWAL	A.G. ARUN KUMAR SINGH
88.	CR. MISC./37730/2020 366A,504,506,34 A.BAIL	1	RAM ASHISH YADAV @ RAM SHISH YADAV vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. ARUN KUMAR SINGH
89.	CR. MISC./37733/2020 147,148,149,323,3 A.BAIL	1	DILIP YADAV vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. ARUN KUMAR SINGH
90.	CR. MISC./37734/2020 30A A.BAIL	1	SHAMBHU MANJHI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. NAND KUMAR A.P.P.
91.	CR. MISC./37735/2020 341,323,504,308,4 A.BAIL	1	AJIT SHARMA vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	A.G. NAND KUMAR A.P.P.
92.	CR. MISC./37736/2020 461,379 A.BAIL	1	GAUTAM MAHATO vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. NAND KUMAR A.P.P.
93.	CR. MISC./37738/2020 anticipatory bail A.BAIL	1	TARUN KUMAR YADAV vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	A.G. NAND KUMAR A.P.P.
94.	CR. MISC./37742/2020 25(1-b)a,26 A.BAIL	1	RAJNANDAN YADAV vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. NAND KUMAR A.P.P.
95.	CR. MISC./37743/2020 341/342/307/34/12 A.BAIL	1	VIJENDRA KUMAR @ VIJINDRA KUMAR @ VIJAY RAI @ BIJINDRA KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. HUMAYOU AHMAD KHAN
96.	CR. MISC./37744/2020 341,323,324,307,3 A.BAIL	1	FULESHWAR RAI vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G. RAKESH KUMAR HUMAYOU AHMAD KHAN
97.	CR. MISC./37747/2020 341,323,302,504,5 A.BAIL	1	MINTU SAHANI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR BINAY KUMAR HUMAYOU AHMAD KHAN	A.G. PRASHANT KUMAR HUMAYOU AHMAD KHAN
98.	CR. MISC./37748/2020 379,421,188,269,2 A.BAIL	1	BIRJU PRASAD @ BIRJU SAO vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. HUMAYOU AHMAD KHAN
99.	CR. MISC./37750/2020 ,341,323,324,379, A.BAIL	1	DEEPAK PANDIT @ DEEPAK PANDIT vs THE STATE OF BIHAR	BINAY KUMAR	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA BHARAT BHUSHAN A.P.P.
100.	CR. MISC./37752/2020 354A,504,337,506, A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. BHARAT BHUSHAN A.P.P.
101.	CR. MISC./37755/2020 366,370,379,34 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. BHARAT BHUSHAN A.P.P.
102.	CR. MISC./37757/2020 379,411 A.BAIL	1	RAJIV RANJAN vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. BHARAT BHUSHAN A.P.P.

PATNA HIGH COURT	61	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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103. CR. MISC./37758/2020 341,323,307,354B, A.BAIL	1 BIBI SAIRUN vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. DASHRATH MEHTA
104. CR. MISC./37763/2020 379,411 A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G. DASHRATH MEHTA
105. CR. MISC./37767/2020 anticipatory bail A.BAIL	1 MADAN RAI @ MADANLAL PRASAD vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA DASHRATH MEHTA
106. CR. MISC./37768/2020 341,323,325,315,3 A.BAIL	1 GOVIND PASWAN vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G. DASHRATH MEHTA
107. CR. MISC./37769/2020 341,323,307,504,3 A.BAIL	1 PRINCE SINGH @ PRINCE KUMAR @ DR. MANOJ KUMAR PRINCE KUMAR SINGH vs THE STATE OF BIHAR		A.G. CHOUBEY JAWAHAR
108. CR. MISC./37771/2020 30A, A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. CHOUBEY JAWAHAR
109. CR. MISC./37772/2020 30(a)(b)(c)(f) A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	KEDAR JHA AKSHAY LAL PANDIT SHAHABUDDIN AZEEM @ S. AZEEM SANJEEV KUMAR	A.G. CHOUBEY JAWAHAR
110. CR. MISC./37773/2020 307,323,337,34,34 A.BAIL	1 SARITA KUMARI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. RAM BALI JHA CHOUBEY JAWAHAR
111. CR. MISC./37777/2020 30A A.BAIL	1 ARVIND KUMAR @ ARVIND DAS vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. RENU KUMARI
112. CR. MISC./37779/2020 30A,41 A.BAIL	1 TRILOKI BHUIYAN @ BASANT BHUIYAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. RENU KUMARI
113. CR. MISC./37780/2020 109,323,341,342,3 A.BAIL	1 LALMUNI DEVI vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G. RENU KUMARI
114. CR. MISC./37782/2020 30A A.BAIL	1 BARKU MAHTO vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G. RENU KUMARI
115. CR. MISC./37783/2020 30A, A.BAIL	1 BHATTU BHULLA @ PRABHU BHULLA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DHANANJAY KUMAR	A.G. ANITA KUMARI SINGH
116. CR. MISC./38228/2020 147,148,149,341,3 A.BAIL	1 AKHILESH CHAUDHARY @ AKHILESHWAR PRASAD CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. AWADHESH KUMAR SINGH
117. CR. MISC./38230/2020 392 A.BAIL	1 BIKASH KUMAR RAVIDAS vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G. AWADHESH KUMAR SINGH
118. CR. MISC./38232/2020 376(DA),341,323,5 A.BAIL	1 KUNDAN CHAUDHARY @ KUNDAN KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. AWADHESH KUMAR SINGH
119. CR. MISC./38234/2020 147,149,341,342,1 A.BAIL	1 SADHNA DEVI vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. AWADHESH KUMAR SINGH
120. CR. MISC./38235/2020 30(a) A.BAIL	1 RANA MAHTO @ RANDHIR KUMAR SINHA vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. ASHOK KUMAR SINGH
121. CR. MISC./38238/2020 272,273 A.BAIL	1 PARAS KEWAT vs THE STATE OF BIHAR	JAGANNATH PRASAD	A.G. ASHOK KUMAR SINGH
122. CR. MISC./38239/2020 147,148,149,341,3 A.BAIL	1 MD MUSTUFA NADAF @ Bholu @ MD. MUSTAFA NADAF @ MD. MUSTUFA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G. ASHOK KUMAR SINGH
123. CR. MISC./38249/2020 apprehension of a A.BAIL	1 SATYANARAYAN BIND vs THE STATE OF BIHAR	PAWAN KUMAR SINGH KAMLA KANT PANDEY	A.G. ASHOK KUMAR SINGH RAJANI KANT PANDEY
124. CR. MISC./38250/2020 anticipatory bail A.BAIL	1 DIPAK UPADHAYAI vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. ADITYA NARAYAN SINGH.1
125. CR. MISC./38252/2020 498(A) A.BAIL	1 DWARIKA YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	A.G. ADITYA NARAYAN SINGH.1

PATNA HIGH COURT	62	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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126. CR. MISC./38254/2020 304(B),201,120(B) A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. ADITYA NARAYAN SINGH.1
127. CR. MISC./38256/2020 30A A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. ADITYA NARAYAN SINGH.1
128. CR. MISC./38257/2020 272,273,34 A.BAIL	1	AWADHESH SAHANI @ AWADHESH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ADITYA NARAYAN SINGH.1
129. CR. MISC./38258/2020 147,341,323,447,3 A.BAIL	1	DHANU KUMAR vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G. ASHOK KUMAR
130. CR. MISC./38259/2020 30A A.BAIL	1	RAVI SHANKAR MEHTA vs THE STATE OF BIHAR	RAJIB RANJAN JHA	A.G. ASHOK KUMAR
131. CR. MISC./38260/2020 420,467,468,471,1 A.BAIL	1	AKBAR AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. ASHOK KUMAR
132. CR. MISC./38263/2020 341,323,380,504,5 A.BAIL	1	ARUN SINGH vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	A.G. ASHOK KUMAR
133. CR. MISC./38264/2020 147,341,323,447,3 A.BAIL	1	PAWAN KUMAR @ PAWAN PODDHAR @ PAWAN PODDAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G. ASHOK KUMAR
134. CR. MISC./38270/2020 147,148,149,323,3 A.BAIL	1	PRINCE PASWAN vs THE STATE OF BIHAR	NAGMANI KUMAR	A.G. MUKESH KUMAR SINGH
135. CR. MISC./38277/2020 414,420, A.BAIL	1	RAJU RAI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	A.G. MUKESH KUMAR SINGH
136. CR. MISC./38279/2020 272,273,290,34 A.BAIL	1	BIKRAM RAY vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G. SANJAY KUMAR PANDEY
137. CR. MISC./38280/2020 420,467,471,120(B A.BAIL	1	NRIPENDRA GOAIT vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	A.G. SANJAY KUMAR PANDEY
138. CR. MISC./38282/2020 341,323,504,506,3 A.BAIL	2	FUDIYA@FUDO SINGH@FUDALI SINGH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. SANJAY KUMAR PANDEY
139. CR. MISC./38283/2020 341,323,307,379,3 A.BAIL	1	DHOMA MUKHIYA vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SANJAY KUMAR PANDEY
140. CR. MISC./38284/2020 147,148,337,353,5 A.BAIL	1	JITENDRA YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. SANJAY KUMAR PANDEY
141. CR. MISC./38286/2020 30(A),30(C) A.BAIL	1	TETAR CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. MADAN KUMAR
142. CR. MISC./38289/2020 false police case A.BAIL	1	YODOLAL SHARMA vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G. SANJEEV KUMAR MADAN KUMAR
143. CR. MISC./38290/2020 341,323,504,376,3 A.BAIL	1	MEERA DEVI @ MIRA DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. MADAN KUMAR
144. CR. MISC./38291/2020 A.Bail A.BAIL	1	SUMITRA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. MADAN KUMAR RANJEET KUMAR AYUSH KUMAR
145. CR. MISC./38294/2020 498(A),326,307,30 A.BAIL	1	VINA DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. MANOJ KUMAR
146. CR. MISC./38296/2020 498A,304B,201,34 A.BAIL	1	AMRIT MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. LALAN KUMAR
147. CR. MISC./38303/2020 47(A) A.BAIL	1	RAMESH MUKHIYA vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. LALAN KUMAR
148. CR. MISC./38304/2020 406,420,467,468,4 A.BAIL	1	SATYENDRA SHARMA vs THE STATE OF BIHAR	BINAY KUMAR	A.G. LALAN KUMAR
149. CR. MISC./38307/2020 498A,313,34 A.BAIL	1	SHEIKH SAMIULLAH @ SAMIULLAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BINAY KUMAR LALAN KUMAR

PATNA HIGH COURT	63	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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150. CR. MISC./38308/2020 30(a),32,41,56(a) A.BAIL	1 MANISH KUMAR SAH vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
151. CR. MISC./38310/2020 447,147,341,323,3 A.BAIL	1 RAMDHARSHAN SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MD. ANBZARUL HAQUE SAHARA
152. CR. MISC./38312/2020 30A A.BAIL	1 LAXMI PASWAN @ LAKSHMI PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. MD. ANBZARUL HAQUE SAHARA
153. CR. MISC./38314/2020 420,467,468,471,1 A.BAIL	1 LAXMI SAH vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	A.G. MD. ANBZARUL HAQUE SAHARA
154. CR. MISC./38315/2020 30A,C A.BAIL	1 SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. MD. ANBZARUL HAQUE SAHARA
155. CR. MISC./38316/2020 Anticipatory bail A.BAIL	1 AMRENDRA KUMAR KARN vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. KUMAR VEERENDRA NARAYAN
156. CR. MISC./38318/2020 420,467,468,471,1 A.BAIL	1 ROCKY KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. KUMAR VEERENDRA NARAYAN
157. CR. MISC./38322/2020 304(B),201,34 A.BAIL	1 ADAYA SAHANI vs THE STATE OF BIHAR	ANIL KUMAR	A.G. KUMAR VEERENDRA NARAYAN
158. CR. MISC./38323/2020 30(A)(C) A.BAIL	1 VASUDEV KODA vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. KUMAR VEERENDRA NARAYAN
159. CR. MISC./38324/2020 341,323,307,379,5 A.BAIL	1 ROHIT KUMAR JHA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. KUMAR VEERENDRA NARAYAN
160. CR. MISC./38325/2020 341,323,324,379,3 A.BAIL	1 BHOLU SINGH @ VIVEK KUMAR SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH NAVIN KUMAR	A.G. RAM ANURAG SINGH
161. CR. MISC./38326/2020 406,420,467,468,1 A.BAIL	1 SANJAY YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. RAM ANURAG SINGH
162. CR. MISC./38328/2020 147,323,325,337,3 A.BAIL	1 BHUT NATH SINGH vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G. RAM ANURAG SINGH
163. CR. MISC./38760/2020 420,323,504,506,3 A.BAIL	1 RAM KESHWAR RAM vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. RAM PRIYA SHARAN SINGH
164. CR. MISC./38761/2020 323,332,333,353,3 A.BAIL	1 INDRADEO YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. RAM SEVAK CHOUDHARY
165. CR. MISC./38765/2020 ANTICIPATORY BAIL A.BAIL	1 GOLU KUMAR @ MANISH PRIYADARSHI vs THE STATE OF BIHAR	RANJIT JHA	A.G. RAM SEVAK CHOUDHARY
166. CR. MISC./38767/2020 341,323,379,354A, A.BAIL	1 SUJEET KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. RAM SEVAK CHOUDHARY
167. CR. MISC./38769/2020 120-B,376,498-A,4 A.BAIL	1 JYOTI MISHRA vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	A.G. RAM SEVAK CHOUDHARY
168. CR. MISC./38772/2020 341,323,307,504,5 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. RAM SEVAK CHOUDHARY
169. CR. MISC./38775/2020 341,323,307,448,5 A.BAIL	1 DEVENDRA KUMAR@DEV@DEVENDRA PASWAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. SYED EHTESHAMUDDIN
170. CR. MISC./38776/2020 147,149,341,323,3 A.BAIL	1 RANJEET KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. SYED EHTESHAMUDDIN
171. CR. MISC./38777/2020 498A,494 A.BAIL	1 RAKESH KUMAR THAKUR @ RAKESH THAKUR vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. SYED EHTESHAMUDDIN

PATNA HIGH COURT	64	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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172. CR. MISC./38778/2020 341,323,498(A),50 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	HARSH SINGH	A.G. ASHOK KUMAR NIRAJ KUMAR SYED EHTESHAMUDDIN
173. CR. MISC./38784/2020 Anticipatory bail A.BAIL	1 DHARMENDRA KUMAR@BHONDA vs THE STATE OF BIHAR	RANJIT KUMAR	A.G SYED MOJIBUR RAHMAN
174. CR. MISC./38788/2020 341,323,324,307,3 A.BAIL	1 SHAMBHU YADAV vs THE STATE OF BIHAR	MD. IRSHAD KANHAIYA PANDEY PRABHAT RANJAN SINGH	A.G SYED MOJIBUR RAHMAN
175. CR. MISC./38792/2020 341.323.324.307.3 A.BAIL	1 SHANKAR GOND vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G BIMLESH KUMAR PANDEY SYED MOJIBUR RAHMAN
176. CR. MISC./38793/2020 147,148,149,341,3 A.BAIL	1 NIRANJAN KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G SYED MOJIBUR RAHMAN
177. CR. MISC./38796/2020 30A A.BAIL	1 AJAY SAHANI@AJAY KUMAR SAHANI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G SANGEETA SHARMA
178. CR. MISC./38798/2020 30(A) A.BAIL	1 VISHWAKARMA YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G SANGEETA SHARMA
179. CR. MISC./38802/2020 498A, A.BAIL	1 DAYANAND RAI @ DAYA RAI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G SANGEETA SHARMA
180. CR. MISC./38803/2020 302,34 A.BAIL	1 IMACHARAN KUMAR @ IMARCHAN KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SANGEETA SHARMA
181. CR. MISC./38805/2020 399,402 A.BAIL	1 PAWAN KUMAR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G SANGEETA SHARMA
182. CR. MISC./38806/2020 Anticipatory bail A.BAIL	1 BIMLESH RAI @ BIMLESH KUMAR @ ROHIT KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G SHAIENDRA KUMAR
183. CR. MISC./38807/2020 419,420, A.BAIL	1 SHIV KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G SHAIENDRA KUMAR
184. CR. MISC./38808/2020 Due to land dispu A.BAIL	1 GOLU KUMAR vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. SHAIENDRA KUMAR
185. CR. MISC./38810/2020 A BAIL A.BAIL	1 ARUN SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. SHAIENDRA KUMAR
186. CR. MISC./38814/2020 anticipatory bail A.BAIL	1 RANJAN YADAV @ RANJAN KUMAR YADAV vs THE STATE OF BIHAR	ONKAR NATH	A.G RAMCHANDRA SINGH JITENDRA KUMAR SINGH SHAIENDRA KUMAR
187. CR. MISC./38815/2020 ENMITY AND VILLAG A.BAIL	1 RANJEET THAKUR vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G SHAIENDRA KUMAR
188. CR. MISC./38816/2020 30A A.BAIL	1 LALBABU PASWAN vs THE STATE OF BIHAR	SABAL KUMAR JHA	A.G. SHAIENDRA KUMAR
189. CR. MISC./38819/2020 30A,36 A.BAIL	1 MANOJ GOP @ DHODWA @ DHORA @ MANOJ KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G SHAIENDRA KUMAR
190. CR. MISC./38820/2020 392 A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. SHAIENDRA KUMAR
191. CR. MISC./38822/2020 307 A.BAIL	1 RAM EKBAL SINGH @ SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SHAIENDRA KUMAR
192. CR. MISC./38823/2020 147,148,149,323,3 A.BAIL	1 JAMUN MANJHI@ YAMUNA MANJHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	A.G SHYAMESHWAR DAYAL
193. CR. MISC./38825/2020 30A A.BAIL	1 SHAHNWAZ AKHTAR @ RAZA @ SAHNABAJ AKTAR @ RAJA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G. SHYAMESHWAR DAYAL
194. CR. MISC./38826/2020 341,323,498-A,504 A.BAIL	1 AMJAD HUSSAIN vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G ARVIND KUMAR AKSHAY LAL PANDIT SHYAMESHWAR DAYAL
195. CR. MISC./38830/2020 anticipatory bail A.BAIL	1 CHANDESHWARI MAHTO @ CHANDESHWAR MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR SHYAMESHWAR DAYAL

PATNA HIGH COURT	65	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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196. CR. MISC./38832/2020 30A A.BAIL	1 RAVI MANJHI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G UMA SHANKAR PRASAD SINGH
197. CR. MISC./38837/2020 302,120B A.BAIL	1 VINOD RAI vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	A.G UMA SHANKAR PRASAD SINGH
198. CR. MISC./38839/2020 30A A.BAIL	1 AMAR KUMAR vs THE STATE OF BIHAR	AJAY KUMAR	A.G. UMA SHANKAR PRASAD SINGH
199. CR. MISC./38841/2020 147,148,149,447,3 A.BAIL	1 SANJAY KUMAR @ SANJAY KUMAR ROY vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR VAISHNAVI SINGH	A.G UMA SHANKAR PRASAD SINGH
200. CR. MISC./38846/2020 304B,34, A.BAIL	1 MUNNI DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G UPENDRA KUMAR
201. CR. MISC./38850/2020 420,467,468,471,1 A.BAIL	1 RAJ KUMAR GUPTA vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G UPENDRA KUMAR
202. CR. MISC./38854/2020 37C A.BAIL	1 RANJIT KUMAR @ NATHU vs THE STATE OF BIHAR	N. A. SHAMSI	A.G UPENDRA KUMAR
203. CR. MISC./38860/2020 147,148,149,448,3 A.BAIL	1 RAVINDRA RAI @ RAVINDRA KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G JYOTSNA RANI MISHRA VEENA RANI PRASAD
204. CR. MISC./38862/2020 30A A.BAIL	1 RAJESH DHANGAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G VEENA RANI PRASAD
205. CR. MISC./38866/2020 147,148,149,188,2 A.BAIL	1 LILADHAR TANTI @ LILADHAR KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY	A.G. VEENA RANI PRASAD
206. CR. MISC./38867/2020 147,148,323,325,3 A.BAIL	1 BRAJESH SHARMA @ BRAJESH KUMAR SHARMA vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G VEENA RANI PRASAD PANKAJ KUMAR KAMLESH KUMAR PATHAK
207. CR. MISC./38868/2020 341,323,324,504,3 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. VEENA RANI PRASAD
208. CR. MISC./38869/2020 147,148,149,120B, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G AJAY KUMAR NO. 2
209. CR. MISC./38870/2020 anticipatory bail A.BAIL	1 NAUSHAD MIYA @ NAUSHAD ALAM @ MD NAUSHAD ALAM vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 ANSHUMAN SINGH RAMAKANT YADAV	A.G AJAY KUMAR NO. 2
210. CR. MISC./38876/2020 30A, A.BAIL	1 BIRJU CHAUDARY vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G AJAY KUMAR NO. 2
211. CR. MISC./39320/2020 30A A.BAIL	1 PARAMHANS RAI @PRABHANSH YADAV. vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G SANJAY KUMAR
212. CR. MISC./39321/2020 341,323,449,448,3 A.BAIL	1 BIPIN KUMAR @ BIPIN KUMAR SAH vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G SITA RAM PRASAD SANJAY KUMAR
213. CR. MISC./39323/2020 420,406,120B, A.BAIL	1 RAKESH SRIVASTAVA @ RAKESH KUMAR SRIVASTAVA vs THE STATE OF BIHAR	RAJEEV RANJAN VIKAS KUMAR	A.G SURYA NARAYAN ROY RAMESH KUMAR THAKUR ASHOK KUMAR SINGH SANJAY KUMAR
214. CR. MISC./39324/2020 363,366A,379,34, A.BAIL	1 KRISHNA RAM vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G SANJAY KUMAR
215. CR. MISC./39325/2020 341,323,324,307,3 A.BAIL	1 DEVAKI NANDAN KUMAR @ DEOKI NANDAN KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G PUNEET SIDDHARTHA ARYAN SINHA SANJAY KUMAR TIWARY
216. CR. MISC./39330/2020 363,366A A.BAIL	1 UTTAM KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G SANJAY KUMAR TIWARY
217. CR. MISC./39331/2020 414/34 A.BAIL	1 CHANDAN SAO @ CHANDAN KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G SANJAY KUMAR TIWARY
218. CR. MISC./39332/2020 341,323,447,354B, A.BAIL	1 JANARDAN BHARTI vs THE STATE OF BIHAR	LAKSHMAN LAL PANDEY	A.G SANJAY KUMAR TIWARY

PATNA HIGH COURT	66	Friday 2nd July 2021 Hon'ble Mr. Justice Ahsanuddin Amanullah
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219. CR. MISC./39342/2020 341,323,324,307,4 A.BAIL	1	RAM LADU RAI @ RAM LADU AHIR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	A.G. SANJAY KUMAR TIWARY
220. CR. MISC./39344/2020 354,500,509,120(B A.BAIL	1	MAYANK BHUSHAN PANDEY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SATYENDRA NARAYAN SINGH SANJAY KUMAR TIWARY
221. CR. MISC./39347/2020 341,323,379,385,5 A.BAIL	1	BIRENDRA RAI vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	A.G. AVINASH SANJAY KUMAR TIWARY
222. CR. MISC./39353/2020 25(1-B)a,26,35 A.BAIL	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	RINA SINHA LALESHWAR PRASAD SINGH	A.G. SATYA NAND SHUKLA
223. CR. MISC./39357/2020 467,468,406,420,1 A.BAIL	1	SUMIT KUMAR vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	A.G. SATYA NAND SHUKLA
224. CR. MISC./39358/2020 30(a) A.BAIL	1	CHOTU CHAUDHARY vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G. SATYA NAND SHUKLA
225. CR. MISC./39361/2020 498A A.BAIL	1	NISHIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G. SUNIL KUMAR SINGH SATYADEO SINGH YADAV
226. CR. MISC./39362/2020 272,273 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G. SATYADEO SINGH YADAV
227. CR. MISC./39364/2020 361,323,379,307,5 A.BAIL	1	RAJESH KUMAR @ SAHIL KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 RAJ KUMAR	A.G. SATYADEO SINGH YADAV
228. CR. MISC./39365/2020 30A A.BAIL	1	JITENDRA SINGH vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY BIJETA BIJAY VARDHAN	A.G. SATYADEO SINGH YADAV
229. CR. MISC./39366/2020 292,499,153(A),50 A.BAIL	1	SAJAD RAJI ALIAS MD SAJJAD ALAM vs THE STATE OF BIHAR	AMARENDRA NARAYAN	A.G. SATYADEO SINGH YADAV
230. CR. MISC./39367/2020 25(1-AA),26,35 A.BAIL	1	NITISH KUMAR @ NITISH YADAV vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G. SATYENDRA NARAYAN SINGH
231. CR. MISC./39369/2020 147,148,149,341,3 A.BAIL	1	SHAMBHU YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR BIMLESH KUMAR PANDEY	A.G. SATYENDRA NARAYAN SINGH
232. CR. MISC./39371/2020 30(a) A.BAIL	1	SUMAN PASWAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. SATYENDRA NARAYAN SINGH
233. CR. MISC./39372/2020 304B,201,34, A.BAIL	1	BHOLA PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G. BAL GOVIND SHARMA SATYENDRA NARAYAN SINGH
234. CR. MISC./39375/2020 anticipatory bail A.BAIL	1	KEWAL GOSWAMI @ KEWAL KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G. SATYENDRA PRASAD
235. CR. MISC./39376/2020 365,120B A.BAIL	1	REENA DEVI vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. SATYENDRA PRASAD
236. CR. MISC./39378/2020 147,148,149,323,3 A.BAIL	1	MANISH PASWAN @ CHHATRABALI PASWAN @ CHHATRPATI PASWAN vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. SATYENDRA PRASAD
237. CR. MISC./39380/2020 Anticipatory bail A.BAIL	1	LAXMI RAY @ LAXMI ROY vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. SATYENDRA PRASAD
238. CR. MISC./39381/2020 392 A.BAIL	1	SUNIL KUMAR @ SUNIL RAI vs THE STATE OF BIHAR	SACHIN KUMAR	A.G. SATYENDRA PRASAD
239. CR. MISC./39382/2020 341,323,308,324,3 A.BAIL	1	MD RUSTAM vs THE STATE OF BIHAR	BALESHWAR KAMAT	A.G. SHAHEEN BEGUM
240. CR. APP (SJ)/1001/2021 u/s-14A SC/ST ACT SC/ST ACT (AB)	2	MD.JUMMAN @ KALU Q MD. JUMMAN vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. AMIT KUMAR ANAND USHA KUMARI NO. USHA KUMARI 1

PATNA HIGH COURT	67	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS-W</u>					
1.	CR. MISC./604/2021 504,506 A.BAIL	1 BASANTI DEVI vs THE STATE OF BIHAR	NARESH PRASAD	A.G.	ANANT KUMAR 1
2.	CR. APP (SJ)/1612/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 NAND KISHORE YADAV vs THE STATE OF BIHAR	SUNIL KUMAR	A.G.	
3.	CR. MISC./3451/2021 147,148,149,302,3 A.BAIL	1 SUSHIL KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G.	
4.	CR. MISC./4527/2021 147,148,149,323,4 A.BAIL	1 MUKESH KUMAR @ MUKESH SAH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	A.G.	
5.	CR. MISC./6811/2021 341,323,324,307,5 A.BAIL	1 RUDAL SINGH @ RATAN SINGH vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.	
6.	CR. MISC./10501/2021 272,273, A.BAIL	1 MD RAIS vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.	
7.	CR. MISC./14279/2021 379,411, A.BAIL	1 MD DILSAD @ DILSAD ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.	
8.	CR. MISC./15384/2021 30(a),41(i) A.BAIL	1 JITENDAR KUMAR PATEL vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G.	
9.	CR. MISC./17560/2021 304B,120B,34 A.BAIL	1 BINOD KUMAR @ BINOD PRASAD vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.	SHAMBHU SHARAN SINGH
10.	CR. MISC./18536/2021 341,323,324,307,3 A.BAIL	1 FULO YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.	
11.	CR. MISC./19706/2021 147,148,149,323,3 A.BAIL	1 ARUN PRASAD @ ARUN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G.	
12.	CR. MISC./19832/2021 41-1,41-2,30A A.BAIL	1 RAJEEV SINGH @ CHOTU SINGH @ RAJEEV KUMAR SINGH @ CHOTU @ RAJEEV KUMAR @ CHOTU SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA		RANA RANDHIR SINGH
13.	CR. MISC./21056/2021 30A A.BAIL	1 LALU SINGH @ KRISHNA BIHARI SINGH @ RAHUL SINGH vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.	
14.	CR. MISC./23862/2021 341,323,448,376,5 A.BAIL	1 LALLAN KUMAR @ LALLAN DAS vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G.	
15.	CR. MISC./23873/2021 147,323,324,341,3 A.BAIL	1 SAKALDEEP RAJBANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G.	
16.	CR. MISC./23977/2021 a. bail A.BAIL	1 MITHU RAY vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G.	
17.	CR. MISC./24905/2021 272,273 A.BAIL	1 RAVINDRA RAI vs THE STATE OF BIHAR	RAJESH ROY RAVINDRA KUMAR PRAMOD KUMAR PRASAD	A.G.	

**FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL
ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT**

18.	CR. MISC./37304/2020 147,148,149,341,3 A.BAIL	1 AMIT KUMAR @ AMIT DHAUR vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G.	MOHAMMED ARIF
19.	CR. MISC./37306/2020 30A A.BAIL	1 NIRAJ KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.	MOHAMMED ARIF
20.	CR. MISC./37308/2020 363,366A,504,506, A.BAIL	1 DILSAGAR KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	A.G.	MOHAMMED ARIF

PATNA HIGH COURT	68	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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21. CR. MISC./37309/2020 341,323,307,504,5 A.BAIL	1 SHASHIKANT SAH @ SHASHIKANT KUMAR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. MOHAMMED ARIF
22. CR. MISC./37311/2020 ANTICIPATORY BAIL A.BAIL	1 MD IRSHAD AHMAD @ JILANI vs THE STATE OF BIHAR	HARISH KUMAR	A.G. AMRESH KUMAR SINHA VIKRAMADIT MOHAMMED ARIF
23. CR. MISC./37317/2020 20,22 A.BAIL	1 AMIT RAI @ AMIT KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. MD. NAZIR ANSARI
24. CR. MISC./37322/2020 341,323,324,325,3 A.BAIL	1 SULOCHNA DEVI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. MD. NAZIR ANSARI
25. CR. MISC./37327/2020 ANTICIPATORY BAIL A.BAIL	1 MD SALEEM vs THE STATE OF BIHAR	ANISH CHANDRA	A.G. MD. NAZIR ANSARI
26. CR. MISC./37328/2020 420,467,468,471 A.BAIL	1 NITU KUMARI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. MOHAMMAD SUFYAN
27. CR. MISC./37329/2020 30(a),36 A.BAIL	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN	A.G. MOHAMMAD SUFYAN
28. CR. MISC./37330/2020 30A,32C A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G. MOHAMMAD SUFYAN
29. CR. MISC./37331/2020 414,120(B) A.BAIL	1 SIKANDAR PASWAN @ BAUNA @ SINKNDAR PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G. MOHAMMAD SUFYAN
30. CR. MISC./37332/2020 306,328,34 A.BAIL	1 RAM NIHORA OJHA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. MOHAMMAD SUFYAN
31. CR. MISC./37333/2020 341,324,307,504,5 A.BAIL	1 RAJEEV KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. RAM SUMIRAN RAI MITHLESH KUMAR KHARE
32. CR. MISC./37334/2020 30(a)(b)(c),(f),3 A.BAIL	1 DINESHWAR KUMAR @ DINESHWAR SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. MITHLESH KUMAR KHARE
33. CR. MISC./37784/2020 272,273 A.BAIL	1 PANNALAL RAM vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. ANITA KUMARI SINGH
34. CR. MISC./37785/2020 366A A.BAIL	1 VIPIN YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. CHANDRA MOHAN JHA ANITA KUMARI SINGH
35. CR. MISC./37789/2020 420,467,468,471 A.BAIL	1 KUNAL KISHORE VERMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. ANITA KUMARI SINGH
36. CR. MISC./37791/2020 341,323,324,325,3 A.BAIL	1 MAHANAND MANDAL vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. GOPAL KUMAR JHA GULNAR BEGUM
37. CR. MISC./37793/2020 120-B,504,506,363 A.BAIL	1 BIMLA DEVI @ VIMLA DEVI vs THE STATE OF BIHAR	NIRMALA KUMARI JEETENDRA NARAYAN AMIT NARAYAN RAJIV KUMAR	A.G. GULNAR BEGUM
38. CR. MISC./37795/2020 498(A),504,506,34 A.BAIL	1 MITHUN KUMAR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. BALRAM KAPRI GULNAR BEGUM
39. CR. MISC./37797/2020 30A A.BAIL	1 BIHARI @ BIPIN BIHARI vs THE STATE OF BIHAR	UDAY KUMAR	A.G. GULNAR BEGUM
40. CR. MISC./37798/2020 30,30(a) A.BAIL	1 KRISHNA RAI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. RINA SINHA
41. CR. MISC./37802/2020 Anticipatory bail A.BAIL	1 BRIJ KUMAR RAY @ NANHAK RAY vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. RINA SINHA
42. CR. MISC./37803/2020 36-A,34 A.BAIL	1 BABLU KUMAR @ BABUL KUMAR vs THE STATE OF BIHAR	MURLI DHAR ARJUN PRASAD	A.G. RINA SINHA
43. CR. MISC./37805/2020 114,147,148,149,3 A.BAIL	1 UBED @ PANWAN @ MOHAMMAD UBED ALAM @ UBED ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. RINA SINHA
44. CR. MISC./37812/2020 304(B),34 A.BAIL	1 KIRAN DEVI vs THE STATE OF BIHAR	SANJAY KUMAR MRIGENDRA PRATAP SINGH	A.G. SAKET KUMAR SINGH BHASKAR SHANKAR RINA SINHA
45. CR. MISC./37813/2020 341,323,324,307,4 A.BAIL	1 ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G. RAKESH KUMAR SUMAN KUMARI SINGH

PATNA HIGH COURT	69	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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46.	CR. MISC./37821/2020 147,149,323,307,5 A.BAIL	1	RABI KUMAR @ RAVI KUMAR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G SUMAN KUMARI SINGH
47.	CR. MISC./37823/2020 341,323,307,34 A.BAIL	1	SUBH NARAYAN MAHTO vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G MAN MOHAN KUMAR SUMAN KUMARI SINGH
48.	CR. MISC./37829/2020 BAIL A.BAIL	1	RANJAY SINGH vs STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G SUMAN KUMARI SINGH
49.	CR. MISC./37830/2020 Anticipatory bail A.BAIL	1	BRAJESH YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	A.G SUMAN KUMARI SINGH
50.	CR. MISC./37831/2020 399,402 A.BAIL	1	RIKKU @ D.K. vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. MEENA SINGH
51.	CR. MISC./37833/2020 Anticipatory bail A.BAIL	1	MAHENDRA SAH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G MEENA SINGH
52.	CR. MISC./37834/2020 147,148,149,323,3 A.BAIL	1	MANISH KUMAR SINGH @ MANISH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G. MEENA SINGH
53.	CR. MISC./37836/2020 272,273 A.BAIL	1	BITTU KUMAR @ PRAVEEN KUMAR vs THE STATE OF BIHAR	BANDANA SINGH RAJA RAM RAI PREM KUMAR PASWAN	A.G MEENA SINGH
54.	CR. MISC./37837/2020 399,402,414, A.BAIL	1	RAJNISH KUMAR SINGH @ RAJNISH KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	A.G MEENA SINGH
55.	CR. MISC./37838/2020 120B,323,504,420, A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. NIRMALA KUMARI
56.	CR. MISC./37839/2020 498A,354, A.BAIL	1	OMKAR NATH SINGH @ ONKAR NATH SINGH @ SONU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G NIRMALA KUMARI
57.	CR. MISC./37840/2020 ANTICIPATORY BAIL A.BAIL	1	UPENDRA PANDIT vs THE STATE OF BIHAR	AWADHESH PRASAD SINHA KUMAR MRITUNJAY NARAIN	A.G NIRMALA KUMARI
58.	CR. MISC./37841/2020 379,411 A.BAIL	1	SONELAL SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. NIRMALA KUMARI
59.	CR. MISC./37842/2020 341,323,379,307,5 A.BAIL	1	MINTA DEVI vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G NIRMALA KUMARI
60.	CR. MISC./37843/2020 341,323,324,307,3 A.BAIL	1	SONU KUMAR BAITHA @ SONU KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. MANOJ KUMAR
61.	CR. MISC./37845/2020 30-A,32,41,56-A,5 A.BAIL	1	KUMOD KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G MANOJ KUMAR
62.	CR. MISC./37847/2020 anticipatory bail A.BAIL	1	BIBI AKHTARI BEGUM vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G MANOJ KUMAR
63.	CR. MISC./37850/2020 342,376,511, A.BAIL	1	NANDAL YADAV @ NANDLAL YADAV @ NAVEEN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. MANOJ KUMAR
64.	CR. MISC./37851/2020 30-A A.BAIL	1	BINOD CHAUDHARY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G MANOJ KUMAR
65.	CR. MISC./37852/2020 147,148,149,341,4 A.BAIL	1	VIJAY KUMAR @ LALLU GOPE @ LALU GOPE vs THE STATE OF BIHAR	MANISHA PRAKASH	A.G. NAGENDRA PRASAD
66.	CR. MISC./37853/2020 30(a)(c)(d) A.BAIL	1	SATYENDRA KUMAR YADAV @ SATYENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. NAGENDRA PRASAD
67.	CR. MISC./37855/2020 147,148,149,341,3 A.BAIL	1	ABHISHEK SINGH @ BITTU SINGH @ BITTU vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G NAGENDRA PRASAD
68.	CR. MISC./37856/2020 364(A),323,34 A.BAIL	1	MD ALAM vs THE STATE OF BIHAR	KAMOD KUMAR VIDYARTHI	A.G. NAGENDRA PRASAD
69.	CR. MISC./37861/2020 30A,41(1) A.BAIL	1	NARESH SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD	A.G TAPESHWAR SHARMA
70.	CR. MISC./37862/2020 302,301,120(B) A.BAIL	1	OM THATHERA @ OM PRAKASH vs THE STATE OF BIHAR	AJAY KUMAR SINGH KUMAR RISHIKESH CHANCHAL	A.G. TAPESHWAR SHARMA
71.	CR. MISC./37863/2020 30A, A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G TAPESHWAR SHARMA

PATNA HIGH COURT	70	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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72.	CR. MISC./37868/2020 498A,34 A.BAIL	1 MD. ABUJAR @ MD. ABUZAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G BRAJ BHUSHAN PODDAR TAPESHWAR SHARMA
73.	CR. MISC./37871/2020 364,302,34, A.BAIL	1 CHANDAN KEWAT @ CHANDAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G RAJ KISHORE SINGH
74.	CR. MISC./37878/2020 30(A) A.BAIL	1 BIHARI CHOUDHARY vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G RAJ KISHORE SINGH
75.	CR. MISC./37882/2020 498(A),341,323,50 A.BAIL	1 KIRAN KUMARI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY	A.G. RAJ KISHORE SINGH
76.	CR. MISC./37883/2020 498A A.BAIL	1 MD. AJMAT @ MD. AZMAT vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAJ KISHORE SINGH
77.	CR. MISC./37884/2020 A bail A.BAIL	1 PAPPU CHAUDHARY ALIAS PAPPU KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	A.G RAJ KISHORE SINGH
78.	CR. MISC./37885/2020 147,149,379,427,5 A.BAIL	1 SHAMBHU PASWAN @ SHAMBHOO DEVA vs THE STATE OF BIHAR	SAGAR SUMAN	A.G SHARDA KUMARI
79.	CR. MISC./37886/2020 Anticipatory bail A.BAIL	1 VIRENDRA SAH vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G SHARDA KUMARI
80.	CR. MISC./37888/2020 143,341,342,323,3 A.BAIL	1 PRAVEEN YADAV @ PRAVEEN KUMAR @ PRAVEEN KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ROHIT KUMAR MANISH KUMAR NO 13	A.G. MADHURA NAND JHA
81.	CR. MISC./37891/2020 30A,30D,34,36,44(A.BAIL	1 RUBI DEVI vs THE STATE OF BIHAR	SHASHANK CHANDRA RAJESH KUMAR VERMA VATSAL VERMA	A.G SHARDA KUMARI
82.	CR. MISC./37892/2020 147,149,341,323,3 A.BAIL	1 SANJAY SHARMA @ SANJAY KUMAR SHARMA vs THE STATE OF BIHAR	ANJANA GUPTA BINOD KUMAR MISHRA	A.G SHARDA KUMARI
83.	CR. MISC./38329/2020 307,394 A.BAIL	1 SAHID ALIAS ASLAM vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. RAM ANURAG SINGH
84.	CR. MISC./38330/2020 ANTICIPATORY BAIL A.BAIL	1 AINUL HAQUE vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. RAM ANURAG SINGH
85.	CR. MISC./38331/2020 147,148,149,341,3 A.BAIL	1 PREMCHANDRA JHA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G SURESH PRASAD SINGH
86.	CR. MISC./38332/2020 147,148,149,323,3 A.BAIL	1 GANESH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G ABHAY KUMAR ROY
87.	CR. MISC./38333/2020 147,148,149,302,1 A.BAIL	1 RUPESH YADAV@RUPESH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G PANKAJ KUMAR KAMLESH KUMAR PATHAK ABHAY KUMAR ROY
88.	CR. MISC./38336/2020 341,323,337,308,5 A.BAIL	1 GOLU SINGH @ GOLU KUMAR @ ANKIT KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G ABHAY KUMAR ROY
89.	CR. MISC./38337/2020 302,120B,34 A.BAIL	1 JANAMJAY KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR ARVIND KUMAR PATHAK	A.G VIKASH KUMAR JHA ATUL KUMAR JHA ABHAY KUMAR ROY
90.	CR. MISC./38338/2020 302,34 A.BAIL	1 GOPAL YADAV @ GOPAL KUMAR YADAV @ GOPAL KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G SURESH PRASAD SINGH
91.	CR. MISC./38341/2020 341,323,307,504,5 A.BAIL	1 SANGAM JHA @ SANGAM KUMAR JHA @ BHIKHAN vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G SURESH PRASAD SINGH
92.	CR. MISC./38345/2020 143,447,323,324,3 A.BAIL	1 DINESH MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G SURESH PRASAD SINGH
93.	CR. MISC./38346/2020 302,201,34 A.BAIL	1 SANTOSH RAY @ SANTOSH KUMAR RAY vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G SURESH PRASAD SINGH SUNEIL KUMAR THAKUR
94.	CR. MISC./38347/2020 anticipatory bail A.BAIL	1 NAGENDRA SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. RAJEEV NAYAN,APP

PATNA HIGH COURT	71	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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95.	CR. MISC./38349/2020 30A A.BAIL	1	KANHAIYA KUMAR @ KANHAIYA SAH vs THE STATE OF BIHAR	SANJAY SINHA SHWETA	A.G. RAJEEV NAYAN,APP
96.	CR. MISC./38350/2020 30A,41,45 A.BAIL	1	SUBHASH YADAV vs THE STATE OF BIHAR	PRITISH RANJAN	A.G. RAJEEV NAYAN,APP
97.	CR. MISC./38351/2020 341,323,307,324,3 A.BAIL	1	SHIVJI MUKHIYA vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G. RAJEEV NAYAN,APP
98.	CR. MISC./38352/2020 30(a),37(b)(c) A.BAIL	1	ANIL SAHNI vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G. RAJEEV NAYAN,APP
99.	CR. MISC./38356/2020 30(a),38(2),41(1) A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1
100.	CR. MISC./38358/2020 385,406,419,420,3 A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	ARUN	A.G. ANIL KUMAR SINGH NO. 1
101.	CR. MISC./38360/2020 147,149,341,323,3 A.BAIL	1	YOGENDRA CHANDRAVANSHI vs THE STATE OF BIHAR	GAJANAN MISHRA	A.G. UMANATH MISHRA
102.	CR. MISC./38361/2020 363,366(A),34 A.BAIL	1	GAURI THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. ANIL KUMAR SINGH NO. 1
103.	CR. MISC./38364/2020 341,323,307,379,5 A.BAIL	1	DEWANTI DEVI vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	A.G. ANIL KUMAR SINGH NO. 1
104.	CR. MISC./38365/2020 341,323,324,325,3 A.BAIL	1	SANJEET PRASAD vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. ANIL KUMAR SINGH UMANATH MISHRA
105.	CR. MISC./38366/2020 U/S 7 OF PROTECTI A.BAIL	1	GOVIND YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. UMANATH MISHRA RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY
106.	CR. MISC./38369/2020 U/S 3,4 DIAN ACT A.BAIL	1	RAM ISHAWAR SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. UMANATH MISHRA
107.	CR. MISC./38370/2020 413,414, A.BAIL	1	BASAHA @ BASAH SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. UMANATH MISHRA
108.	CR. MISC./38372/2020 anticipatory bail A.BAIL	1	DHANESHWAR YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. UMANATH MISHRA
109.	CR. MISC./38375/2020 341,323,325,307,3 A.BAIL	1	SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. MD. FAHIMUDDIN
110.	CR. MISC./38376/2020 307,324,323,341,5 A.BAIL	1	KULDEEP YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. MD. FAHIMUDDIN
111.	CR. MISC./38378/2020 498A,323,504, A.BAIL	1	ABDUL RAHMAN vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G. ASHOK KUMAR GUPTA MD. FAHIMUDDIN
112.	CR. MISC./38381/2020 30A,38(I),41(I) A.BAIL	1	PRAMOD SINGH @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. MD. FAHIMUDDIN
113.	CR. MISC./38385/2020 188,353, A.BAIL	1	MUNESHWAR MANJHI @ DHATHURVA @ BHUNESHWAR MANJHI vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR	A.G. MD. FAHIMUDDIN
114.	CR. MISC./38387/2020 30A,41(1),41(2) A.BAIL	1	RANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	A.G. SANJAY KUMAR SHARMA
115.	CR. MISC./38389/2020 323,324,307,379,3 A.BAIL	1	MD. FAROOQUE vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. SANJAY KUMAR SHARMA
116.	CR. MISC./38390/2020 341,323,324,304(B A.BAIL	1	DHURENDRA PANDIT @ BHULENDRA PANDIT @ BHULENDRA KUMAR PANDIT vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	A.G. SANJAY KUMAR SHARMA

PATNA HIGH COURT	72	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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117. CR. MISC./38392/2020 30(a)(d) A.BAIL	1 KISHORE PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJAY KUMAR SHARMA
118. CR. MISC./38393/2020 30A A.BAIL	1 SHYAM BABU RAI @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VIJAY ANAND	A.G ANANT KUMAR 1
119. CR. MISC./38395/2020 147,148,149,447,3 A.BAIL	1 SAFZAL MANSOORI @ SABJAL MIYAN vs THE STATE OF BIHAR	ARUN KUMAR	A.G ANANT KUMAR 1
120. CR. MISC./38397/2020 341,323,307,324,4 A.BAIL	1 VINDO CHAUDHARY @ BINDA CHAUDHARY vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G ANANT KUMAR 1
121. CR. MISC./38400/2020 341,323,307,379,5 A.BAIL	1 SATYENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G ANANT KUMAR 1
122. CR. MISC./38402/2020 147,148,149,307,3 A.BAIL	1 MD. IMTIYAZ vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	A.G ANANT KUMAR 1
123. CR. MISC./38403/2020 392,395,412 A.BAIL	1 SUBHASH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. DR. KUMAR UDAY PRATAP
124. CR. MISC./38404/2020 Anticipatory bail A.BAIL	1 BUTAN CHAUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA TARAKANT RISHI PHULEN YADAV ANKIT ANAND SURAJ KUMAR SUMAN	A.G DR. KUMAR UDAY PRATAP
125. CR. MISC./38409/2020 ANTICIPATORY BAIL A.BAIL	1 PAPPU KUMAR @ PAPPU KUMAR PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR CHOUDHARY	A.G DR. KUMAR UDAY PRATAP
126. CR. MISC./38410/2020 7 A.BAIL	1 SANJAY DUBEY @ SANJAY DWIVEDI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. KUMAR UDAY PRATAP
127. CR. MISC./38418/2020 341,323,302,328,1 A.BAIL	1 BHAGIRATHI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G ANITA KUMARI
128. CR. MISC./38420/2020 376 A.BAIL	1 NOOR HASAN GADDI vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. SHIV KUMAR DWIVEDI ANITA KUMARI
129. CR. MISC./38423/2020 147,148,149,341,3 A.BAIL	1 DHIRENDRA YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. ANITA KUMARI
130. CR. MISC./38424/2020 304(B),201,34 A.BAIL	1 RUPESH SAH @ RUPESH KUMAR @ SUBENDRA KUMAR SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. ANITA KUMARI
131. CR. MISC./38425/2020 30A A.BAIL	2 NIPU KUMAR vs THE STATE OF BIHAR	APRAJITA	A.G RAM SUMIRAN RAI
132. CR. MISC./38877/2020 363,366A,34 A.BAIL	1 RAHUL PASWAN @ RAHUL KUMAR vs THE STATE OF BIHAR	KAMESHWAR SINGH REKHA KUMARI	A.G AJAY KUMAR NO. 2
133. CR. MISC./38884/2020 30-A,41-1 A.BAIL	1 NUNU SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G AJIT KUMAR
134. CR. MISC./38890/2020 Anticipatory bail A.BAIL	1 BIJAY BIND vs THE STATE OF BIHAR	BINOD MURARI MISHRA	A.G AJIT KUMAR RANJEET KUMAR KUNDAN KUMAR
135. CR. MISC./38892/2020 448,341,323,307,5 A.BAIL	1 JAI RAM YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. AJIT KUMAR
136. CR. MISC./38893/2020 147,148,149,341,3 A.BAIL	1 SURENDRA RAI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G AKHILESHWAR DAYAL
137. CR. MISC./38896/2020 272,273 A.BAIL	1 PANKAJ RAM vs THE STATE OF BIHAR	RAVI RANJAN	A.G. AKHILESHWAR DAYAL
138. CR. MISC./38897/2020 30A,32,33,36,41(I A.BAIL	1 RAMESH RAM vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	A.G. AKHILESHWAR DAYAL
139. CR. MISC./38898/2020 272,273, A.BAIL	1 ANAND SAHNI @ AMOD KUMAR @ ANAND KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G AKHILESHWAR DAYAL AKHILESHWAR DAYAL

PATNA HIGH COURT	73	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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140. CR. MISC./38899/2020 Extortion A.BAIL	1	BABLU KUMAR @ SINTU SINGH @ SANTU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G AKHILESHWAR DAYAL
141. CR. MISC./38901/2020 30A A.BAIL	1	NEERAJ YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G AKSHAY LAL PANDIT
142. CR. MISC./38906/2020 420,467,468,471,1 A.BAIL	1	AKBAR AHMAD vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G AKSHAY LAL PANDIT
143. CR. MISC./38908/2020 498(A)341,323,34 A.BAIL	1	KAUSHALYA KUWAR vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G. AKSHAY LAL PANDIT
144. CR. MISC./38909/2020 147,148,149,323,3 A.BAIL	1	BHOLA YADAV @ BHOLA PRASAD YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR	A.G AKSHAY LAL PANDIT
145. CR. MISC./38910/2020 304B,201,34, A.BAIL	1	REKHA DEVI ALIAS SINKU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G ANIL KUMAR
146. CR. MISC./38914/2020 498A,34, A.BAIL	1	SANJAY SAH vs THE STATE OF BIHAR	UDAY KUMAR	A.G ANIL KUMAR
147. CR. MISC./38915/2020 147,148,149,307,3 A.BAIL	1	MRITUNJAY KUMAR PODDAR @ PANKAJ @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G ANIL KUMAR
148. CR. MISC./38917/2020 147,149,341,323,3 A.BAIL	1	NAGESHWAR PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G ANIL KUMAR
149. CR. MISC./38920/2020 147,148,149,153,1 A.BAIL	1	YUNUSH ANSARI vs THE STATE OF BIHAR	GAURI SHANKAR THAKUR	A.G. ANIL KUMAR
150. CR. MISC./38921/2020 anticipatory bail A.BAIL	1	RAM SHANKAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
151. CR. MISC./38924/2020 323,325,326,341,3 A.BAIL	1	BIJULI SAHANI @ BIJULI SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G. ANUJ KUMAR SHRIVASTAVA DILIP KUMAR ROY
152. CR. MISC./38929/2020 341,323,504,379,4 A.BAIL	1	JITENDRA KUMAR @ RAJU vs THE STATE OF BIHAR	JAI KISHOR PODDAR	A.G ANUJ KUMAR SHRIVASTAVA
153. CR. MISC./38931/2020 413 A.BAIL	1	MD AZAD vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G ANUJ KUMAR SHRIVASTAVA
154. CR. MISC./38933/2020 384,406,420 A.BAIL	1	KAMLESH YADAV vs THE STATE OF BIHAR	ABHAY KUMAR MRITUNJAY KUMAR SINHA	A.G. ANUJ KUMAR SHRIVASTAVA
155. CR. MISC./38935/2020 409,420,34 A.BAIL	1	KRISHNA MURARI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM	A.G. ARUN KUMAR
156. CR. MISC./38939/2020 30A A.BAIL	1	KHUSH MOHAMMAD @ KHUSH MAHAMAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. ARUN KUMAR
157. CR. MISC./38940/2020 petitioner is a y A.BAIL	1	RAVI KUMAR @ ANANT KUMAR vs THE STATE OF BIHAR	SURESH PD SINGH NO.1 KUMARI RASHMI ADITYA RAJ	A.G GYANENDRA KUMAR SINGH ARUN KUMAR
158. CR. MISC./38942/2020 30A A.BAIL	1	AVANISH KUMAR @ BUDHAN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. ARUN KUMAR
159. CR. MISC./38948/2020 30A A.BAIL	1	INDRAJEET RAI vs THE STATE OF BIHAR	ASHUTOSH KUMAR SINGH SUNIL KUMAR DEWENDRA NARAYAN SINGH	A.G. ARUN KUMAR
160. CR. MISC./38949/2020 341,323,324,307,5 A.BAIL	1	BANTI KUMAR vs THE STATE OF BIHAR	MD. HARUN QUARESHI	A.G ARUN KUMAR
161. CR. MISC./38955/2020 272,273,120(B),34 A.BAIL	1	MOHAMMAD TAUFIK @ MD. TAUFIK YUGAL KISHORE vs THE STATE OF BIHAR	RUPA KUMARI	A.G. ARUN KUMAR
162. CR. MISC./38961/2020 380,461,411,34 A.BAIL	1	PAWAN KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G ARUN KUMAR
163. CR. MISC./38965/2020 272,273 A.BAIL	1	BIMAL MANDAL @ VIMAL MANDAL vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. ARUN KUMAR

PATNA HIGH COURT	74	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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164. CR. MISC./38970/2020 U/S 4,40 BIHAR IL A.BAIL	1 SITA RAM KUSHWAHA vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G. ARVIND KUMAR PANDEY
165. CR. MISC./38974/2020 341,323,324,325,3 A.BAIL	1 AMIT KUMAR ALIAS AMIT GOPE vs THE STATE OF BIHAR	DINESHWAR PRASAD SINGH ASHOK KUMAR	A.G. ARVIND KUMAR PANDEY
166. CR. MISC./38976/2020 188,269,270,34 A.BAIL	1 PINTU SHAHI @ AMRENDRA SHAHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. ARVIND KUMAR PANDEY
167. CR. MISC./38977/2020 302,354(B),201,34 A.BAIL	1 SHEO PRASAD SAH vs THE STATE OF BIHAR	RAKESH KUMAR SHALLY KUMARI SIYA RAM SHAHI	A.G. ASHA DEVI
168. CR. MISC./38979/2020 420,467,468,471,1 A.BAIL	1 BASANT KUMAR vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. ASHA DEVI
169. CR. MISC./38980/2020 30A A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G. ASHA DEVI
170. CR. MISC./38982/2020 341,323,324,307,5 A.BAIL	1 BIJAN MAHTO vs THE STATE OF BIHAR	ANIL KUMAR	A.G. ASHA DEVI
171. CR. MISC./38984/2020 414,467,468,471,3 A.BAIL	1 RAVI SAHNI @ RAVI KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G. ASHRAF ANSARI
172. CR. MISC./38988/2020 274,275,276 A.BAIL	1 MD. YAKUB vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. ASHRAF ANSARI
173. CR. MISC./38989/2020 147,148,149,341,3 A.BAIL	1 BIRENDRA MANDAL @ BIRENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G. ASHRAF ANSARI
174. CR. MISC./38990/2020 363,366,34 A.BAIL	1 VIJAY SINGH vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G. ASHRAF ANSARI
175. CR. MISC./38993/2020 307,341,323,34 A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD ROSHAN KUMAR	A.G. BINOD KUMAR
176. CR. MISC./38995/2020 147,148,341,307,3 A.BAIL	1 RAJA RAI vs THE STATE OF BIHAR	ARYAN SINHA ANKUR PRAKASH SINHA	A.G. BINOD KUMAR
177. CR. MISC./38996/2020 341,323,379,354,5 A.BAIL	1 TARKESHWAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. BINOD KUMAR
178. CR. MISC./38999/2020 323,498-A A.BAIL	1 SHRAWAN KUMAR PASI @ SHRAWAN PASI vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G. BINOD KUMAR
179. CR. MISC./39000/2020 30A,30C A.BAIL	1 UMESH CHOUDHARY vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BINOD KUMAR
180. CR. MISC./39416/2020 302,201,34 A.BAIL	1 ANANT KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. SUCHETA YADAV
181. CR. MISC./39417/2020 341,323,448,452,3 A.BAIL	1 RAVI NANDAN SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. SUCHETA YADAV
182. CR. MISC./39419/2020 Anticipatory Bail A.BAIL	1 KAILASH RAM vs THE STATE OF BIHAR	SURYA NARAYAN YADAV MD. SHAMIMUL HODA	A.G. SUCHETA YADAV
183. CR. MISC./39420/2020 306 A.BAIL	1 AJESHWAR PANDEY @ AJESHWAR KUMAR PANDEY @ AJEYESHWAR KUMAR PANDEY vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. SUNIL KUMAR NO.III SUNIL KUMAR PANDEY
184. CR. MISC./39423/2020 147,148,149,307,3 A.BAIL	1 NANHAK PANDEY @ BRAJKESHWAR PANDEY vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G. MANISH KUMAR SINGH ARJUN PRASAD SUNIL KUMAR PANDEY
185. CR. MISC./39424/2020 392 A.BAIL	1 VICKY RAJ @ VIVEK RAJ @ VICKY SAHANI vs THE STATE OF BIHAR	RAVINDRA KUMAR PRAMOD KUMAR PRASAD RAJESH ROY	A.G. SUNIL KUMAR PANDEY
186. CR. MISC./39425/2020 147,341,323,504,3 A.BAIL	1 KISHOR YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G. SUNIL KUMAR PANDEY
187. CR. MISC./39428/2020 A.Bail A.BAIL	1 SUBODH RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. ALOK KUMAR ALOK SANTOSH KUMAR SUNIL KUMAR PANDEY

PATNA HIGH COURT	75	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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188. CR. MISC./39433/2020 147,148,149,341,3 A.BAIL	1 RANJIT RAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G SURENDRA PRASAD SINGH
189. CR. MISC./39434/2020 386 A.BAIL	1 KAPOOR CHAND PRASAD @ KAPOOR CHANDRA PRASAD vs THE STATE OF BIHAR	BIBHAKAR TIWARY	A.G. SURENDRA PRASAD SINGH
190. CR. MISC./39435/2020 30-A A.BAIL	1 VICKY PANDEY @ VICKY KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G SURENDRA PRASAD SINGH
191. CR. MISC./39437/2020 272,273 A.BAIL	1 MUKESH RAI vs THE STATE OF BIHAR	RAJU KUMAR	A.G SURENDRA PRASAD SINGH
192. CR. MISC./39438/2020 anticipatory bail A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	A.G AJAY KUMAR SINGH TARKESHWAR NATH THAKUR
193. CR. MISC./39439/2020 353,307,34, A.BAIL	1 AMIT KUMAR @ LOLA vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	A.G TARKESHWAR NATH THAKUR
194. CR. MISC./39440/2020 30A,41(i) A.BAIL	1 ADITYA KUMAR @ KAKKU vs THE STATE OF BIHAR	LALAN KUMAR	A.G. TARKESHWAR NATH THAKUR
195. CR. MISC./39444/2020 25-I-B-A,26,35,37 A.BAIL	1 PANKAJ KUMAR YADAV @ PANKAT YADAV vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	A.G TARKESHWAR NATH THAKUR
196. CR. MISC./39448/2020 Anticipatory bail A.BAIL	1 PAWAN CHAUBEY @ PAWAN KUMAR CHAUBEY vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	A.G TARKESHWAR NATH THAKUR
197. CR. MISC./39450/2020 307,341,323,504,1 A.BAIL	1 CHHOTU SINGH @ PRITYUSH SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH UDAY CHAND PRASAD
198. CR. MISC./39451/2020 30A A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G UDAY CHAND PRASAD
199. CR. MISC./39452/2020 Anticipatory bail A.BAIL	1 PRAMOD SAH @ PRAMOD KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G UDAY CHAND PRASAD
200. CR. MISC./39453/2020 302,34,120(B) A.BAIL	1 RAHUL YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI	A.G. UDAY CHAND PRASAD
201. CR. MISC./2095/2021 341,323,307,504,3 A.BAIL	2 MUNNA PANDIT@INDRADEV PANDIT vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH JAGDHA PRASAD
202. CR. MISC./5018/2021 302,34,120B A.BAIL	1 PRIYANKA KUMARI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VIRENDRA KUMAR RAJENDRA NATH JHA
203. CR. MISC./7434/2021 147,148,149,341,3 A.BAIL	1 NAWMI SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G. ANUJ KUMAR SHRIVASTAVA
204. CR. MISC./7612/2021 30-A A.BAIL	1 DEBASIS DAS vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G MADHURI LATA
205. CR. MISC./16310/2021 8C,21C,22C,23,24, A.BAIL	1 BIMAL KUMAR VERMA vs THE STATE OF BIHAR	PREETY KUNWAR ANIRUDH KUMAR SINHA	A.G. SHANTANU KUMAR

(AT 2:15 P.M.)

FOR ORDERS

MATTER -1

206. CR. APP (SJ)/4871/2019 U/S 14 (A) SC/ST SC/ST ACT (AB)	5 VINOD SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI	SADANAND PASWAN
207. CR. APP (SJ)/1624/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MANOJ PODDAR @ INDRADEO PODDAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	USHA KUMARI 1

MATTER -2

208. CR. MISC./82387/2019 406,409,420,34 A.BAIL	12 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	ANIRUDH KUMAR VERMA	DAMODAR PRASAD TIWARY
209. CR. MISC./27976/2020 420,467,468,471,3 A.BAIL	7 ASHOK SAHNI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G. DILIP KUMAR (APP)

PATNA HIGH COURT	76	Friday 2nd July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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210. CR. MISC./28012/2020 376(D)(a),313 A.BAIL	5 GOLU KUMAR @ SAURAV KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR SURAJ KUMAR	A.G. MD. MATLOOB RAB
211. CR. MISC./32144/2020 147,148,149,307,3 A.BAIL	4 MANOJ KUMAR @ MANOJ YADAV vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	A.G. ASHA KUMARI
212. CR. MISC./32186/2020 171,420,408, A.BAIL	4 RAM NARAYAN SHARMA vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. YOGENDRA KUMAR
213. CR. MISC./34589/2020 BAIL A.BAIL	3 RAJ SINGH @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G. SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH RAM SUMIRAN RAI
214. CR. MISC./35681/2020 341,323,504,354,4 A.BAIL	2 RANJEET RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SUNIL KUMAR PANDEY
215. CR. MISC./35706/2020 406,420 A.BAIL	2 SATISH KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G TARKESHWAR NATH THAKUR
216. CR. MISC./35707/2020 Anticipatory bail A.BAIL	2 NAJMA KHATOON vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G. TARKESHWAR NATH THAKUR
217. CR. MISC./35712/2020 307,34 A.BAIL	2 SABITRI KUMARI vs THE STATE OF BIHAR	INDU BHUSHAN	A.G. UDAY CHAND PRASAD
218. CR. MISC./6929/2021 304(B),34 A.BAIL	1 NILU PATHAK vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. RANJEET KUMAR MISHRA
219. CR. MISC./9402/2021 364,506,34 A.BAIL	3 MANOHAR YADAV vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G. MANOJ KUMAR JHA

PATNA HIGH COURT	77	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS</u>					
1.	C.MISC./307/2020 IA-1/2021 () CIV.WRIT ARISING F	6 KUMAR BIMAL PRASAD SINGH vs HARE RAM SINGH	BAL BHUSHAN CHOUDHARY MANISH KISHORE	VIBHUTI RANJAN SONVADRA HANSRAJ	
<u>TO BE MENTIONED</u>					
2.	CWJC/10010/2021 quashing LAND ENCROACHMENT	1 UDAY NARAYAN SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH	LALIT KISHORE (AG)	
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
3.	CWJC/2967/2017 POST RETIRE, UNIV.	20 ANJANI KUMAR CHOUDHARY vs THE T. M. BHAGALPUR UNIVERSITY AND ORS	PURUSHOTTAM KUMAR JHA SWETA KUMARI SANDHYA MISHRA AVANINDRA KUMAR JHA	PRABHAKAR JHA-GP27 RAJENDRA KUMAR GIRI REKHA PRASAD (GP23)	
4.	CWJC/8599/2017 POST RETIRE, BOARD	8 MALAY KUMAR SINGH vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	BINOD KUMAR SHEKHAR SHAIENDRA KUMAR SINHA SHANKAR MANENDRA KUMAR SINHA ANIRUDH KUMAR	VINAY KIRTI SINGH	
5.	CWJC/11230/2017 POST RETIRE, UNIV.	18 INDU DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR RAJESH KUMAR SINGH	PRABHAKAR JHA-GP27 RAJENDRA KUMAR GIRI NAGENDRA KUMAR SINGH RITESH KUMAR	
6.	CWJC/14870/2017 POST RETIRE, NON G	13 RAGHUNI PRASAD YADAV vs THE STATE OF BIHAR AND ORS	ARVIND PRASAD SINGH BINAY KUMAR SURESH SINGH	SYED IKBAL AHMAD - SC20 DHRUBA MUKHERJEE MANI KANT MISHRA DEV KUMAR PANDEY RAM KINKER CHOUBEY	
7.	CWJC/15003/2017 POST RETIRE, BOARD	13 YADUNANDAN RAM @ YADUNANDAN RAUT vs THE STATE OF BIHAR AND ORS	KARUNA NATH SAHAY	RAJIV ROY-GP1 SHIVENDRA KUMAR SINHA ANJANI KUMAR	
With	CWJC/15160/2018 POST RETIRE, BOARD	13 DEVAN THAKUR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	YOGENDRA PD. SINHA SHIVENDRA KUMAR SINHA ANJANI KUMAR	
8.	CWJC/4666/2018 POST RETIRE, UNIV.	18 LAXMI DEVI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH GYAN ABHINAV	ASHUTOSH RANJAN PANDEY -AAG15 AJAY BEHARI SINHA ARUN KUMAR PRASAD MD. NADIM SERAJ SHASHI SHEKHAR TIWARI	
9.	CWJC/12705/2018 POST RETIRE, BANK	10 SHEOJEE PRASAD vs THE UNION OF INDIA AND ORS	RAM KRISHNA SINGH RAGHUNATH SINGH	RAJ BALLABH PD. YADAV- AAG11 RANJEET CHOUBEY R.S. PRADHAN S.D SANJAY (ADDL. SOC. GEN.) BINDHYACHAL RAI ARVIND KUMAR TEWARY (CGC) RANJIT SINHA DEO NARAYAN PRASAD MANISH KUMAR	

PATNA HIGH COURT	78	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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10. CWJC/17799/2018 POST RETIRE, SCHOO	5 SHABNAM BEGUM vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	SMT.SHILPA SINGH - GA12 NAMRATA MISHRA PRABHAT RANJAN
11. CWJC/17812/2018 POST RETIRE, BOARD	6 DEO NARAYAN SAH vs THE STATE OF BIHAR AND ORS	ASHUTOSH KUMAR JHA	KINKAR KUMAR -SC9 ZAKI HAIDER
12. CWJC/6672/2019 POST RETIRE, UNIV.	7 DEVATA DEVI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	MADHAW PRASAD YADAW (GP23) BINITA SINGH
13. CWJC/6799/2019 SELECTION , BOARD	8 MUKESH KUMAR, vs THE CHAIRMAN -CUM- MANAGING DIRECTOR,	RANJAN KUMAR SINGH RAJESH KUMAR	PRABHAKAR TEKRIWAL
14. CWJC/8912/2019 E.C.ACT	1 MD. BAKHTIYAR KHAN, vs THE STATE OF BIHAR	BINAY KUMAR	ARVIND UJJWAL (SC4)
15. CWJC/11732/2019 E.C.ACT	4 DINESH KUMAR YADAV @ DINESH YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	ARVIND UJJWAL (SC4)
16. CWJC/11942/2019 E.C.ACT	3 NAGENDRA KUMAR BHAGAT vs THE STATE OF BIHAR	ANIL CHANDRA	S. RAZA AHMAD (AAG5)
17. CWJC/12253/2019 LAND ENCROACHMENT	4 SABZI MANDI DUKANDAR SANGH vs THE STATE OF BIHAR	INDRAJEET SINGH RAY SAURABH NATH MANJRI NATH ALOK ANAND	SUBHASH PRASAD SINGH (GA3) PRASOON SINHA INDRAJEET SINGH SANJAY PRAKASH VERMA
18. CWJC/12854/2019 TRADE & COMMERCE (	4 M/S NUTAN GAS SERVICE vs THE INDIAN OIL CORPORATION LTD.	SANJEEV RANJAN BHIM KUMAR YADAV	ANKIT KATRIAR
19. CWJC/13966/2019 LAND ENCROACHMENT	6 ANJU KUMARI vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	RAJEEV ROY 1 (GP1) PRASOON SINHA LALIT KISHORE RABINDRA KUMAR PRIYADARSHI JAWED GAFFAR KHAN RAJIV ROY
20. CWJC/14322/2019 DISCP.PROC., GAZET	7 SUJIT KUMAR ROY vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA RAVI KUMAR PUNEET SIDDHARTHA ARYAN SINHA	ANIL KUMAR SINGH (GP26) BINDHYACHAL RAI
21. CWJC/15006/2019 LAND ACQUISITION	6 GHANSHYAM SINGH @ GHANSHYAM PRASAD SINGH vs UNION OF INDIA	SURESH PRASAD SHARMA MRIGENDRA PRATAP SINGH	RAJ BALLABH PD. YADAV (AAG11) S.D. SANJAY (ADSG) ANSHAY BAHADUR MATHUR SHRI NATH PATHAK
22. CWJC/17598/2019 SELECTION , SCHOO	5 MINA KUMARI @ MINA DEVI vs THE STATE OF BIHAR.	ANJU MISHRA DEEPAK KUMAR	SMT. SHILPA SINGH (GA12) SATYAM SHIVAM SUNDARAM
23. CWJC/18043/2019 GRAM PANCHYAT RAJY	5 SMT. KRISHNA DEVI vs THE STATE OF BIHAR	AMARENDRA NARAYAN DEEPAK KUMAR	MD. NADIM SERAJ (GP5)
24. C.MISC./349/2020 CIV.WRIT ARISING F	11 RAJIV KUMAR AGRAWAL vs JITENDRA NARAYAN AGRAWAL	MUKESH KUMAR SINHA SANJEEV RANJAN	PARTH GAURAV AMOL RAJ ANSHU RAJ SINGH PRAVEER TEJ PRATAP SINGH PATANJALI RISHI ASHOK KUMAR CHOUDHARY AKSHANSH ANKIT SHIVAM
25. CWJC/1178/2020 ARISING FROM DRT	6 M/S TIRUPATI STORAGE AND ALLIED (P) LTD. vs UNITED COMMERCIAL BANK	SANJEEV RANJAN	SHEELA SHARMA RANJEET KUMAR PANDEY
26. CWJC/1698/2020 PUBLIC DEMAND RECO	2 SRI AMIT AYUSH vs THE STATE OF BIHAR	UDAY PRAKASH SHRARMA	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
27. CWJC/2866/2020 PROMOTION , NON G	1 VIJAY KUMAR JHA vs THE STATE OF BIHAR	VIKAS MOHAN	ARCHANA MEENAKSHEE (GP6)

PATNA HIGH COURT	79	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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28. CWJC/3750/2020 ESTB. RECO.OF EDUC	1	RAMJYOTI KAMESHWAR COLLEGE OF TEACHER EDUCATION vs THE NATIONAL COUNCIL FOR TEACHERS EDUCATION	PRASHANT KUMAR RAJIB RANJAN JHA KRISHNA NARAYAN JHA SHRI NATH PATHAK	SUNIL KUMAR SINGH
29. CWJC/4192/2020 E.C.ACT	6	SUKHDEV MAHTO, vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH ADITYA DEV	ARVIND UJJWAL (SC4)
30. CWJC/4384/2020 GRAM PANCHYAT RAJY	16	RAMAVATI DEVI vs THE STATE OF BIHAR	ANITA KUMARI AWNISH KUMAR SHASHI BHUSHAN KUMAR MANGLAM	AJAY (GA5) SARVA DEO SINGH SANJAY KUMAR AMIT SRIVASTAVA SANJEEV NIKESH RAJESH KUMAR SARVA DEO SINGH
31. CWJC/5123/2020 LAND ENCROACHMENT	3	NARESH BAITHA vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	RISHI RAJ SINHA (SC19)
32. CWJC/5419/2020 E.C.ACT	1	AMIT KUMAR RAM vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	S. RAZA AHMAD (AAG5)
33. CWJC/5612/2020 ARISING FROM DRT	5	ARJUN SINGH, vs THE STATE OF BIHAR	SANJEEV RANJAN	MANISH KISHORE
34. CWJC/5823/2020 SELECTION , NON GA	3	ABHISHEK KUMAR vs THE STATE OF BIHAR	ALKA VERMA	MD.NADIM SERAJ (GP5) GIRIJISH KUMAR
35. CWJC/5953/2020 E.C.ACT	1	SURAT LAL SARDAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM MANOJ KUMAR GUPTA RITESH PRADHAN	S. RAZA AHMAD (AAG5)
36. CWJC/6107/2020 E.C.ACT	1	SURENDRA KUMAR vs THE STATE OF BIHAR	MD. ASLAM ANSARI	ARVIND UJJAWAL (SC4)
37. CWJC/6179/2020 PUBLIC DEMAND RECO	4	BALESHWAR MANDAL @ BALESHWAR PRASAD MANDAL vs THE STATE OF BIHAR	VIJAY ANAND	ASHUTOSH RANJAN PANDEY (AAG15)
38. CWJC/6189/2020 SALARY, BOARD/CORP	14	RUPESH KUMAR SINHA vs THE STATE OF BIHAR	PARUL PRASAD PRIYA GUPTA SUSHILA AGRAWAL ASHISH GIRI RAJAT KUMAR TIWARY	LALIT KISHORE (AG) AMIT PRAKASH (GA13) NARESH DIXIT
39. CWJC/6856/2020 LAND ENCROACHMENT	5	KRISHNANAND MANDAL vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA SHOURYA SANYAL	SAJID SALIM KHAN (SC25)
40. CWJC/6860/2020 CO-OPERATIVE MATTE	5	SMT. GITA DEVI vs THE STATE OF BIHAR	BINDHYACHAL RAI ANSHU PRIYEDRASHINI	SHUSHIL KUMAR (GP22) MUKESH KUMAR FOR CO OPERATIVE DEPARTMENT
41. CWJC/7105/2020 TRADE & COMMERCE (	8	M/S TIRUPATI RICE MILL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG) SHAIKENDRA KUMAR SINGH
42. CWJC/7160/2020 TRADE & COMMERCE (	8	M/S CIVMILL INDUSTRIES PVT. LTD. vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY	VIKAS KUMAR	BINITA SINGH (SC 28)
43. CWJC/7181/2020 MUNCIPAL CORPORATI	12	LEELAVATI DEVI @ LILAWATI DEVI vs THE PATNA MUNICIPAL CORPORATION	AKSHANSH ANKIT	SANJAY PRAKASH VERMA
With CWJC/7314/2020 MUNCIPAL CORPORATI	9	MAMTA PRASAD vs THE PATNA MUNICIPAL CORPORATION	ALOK KUMAR @ ALOK KR SHAHI JAI RAM SINGH PREM KUMAR	SANJAY PRAKASH VERMA
44. CWJC/7213/2020 REM/DIS/TER, NON G	9	SURENDRA PASWAN vs THE STATE OF BIHAR	VASANT VIKAS	LALIT KISHORE (AG) AJAY (GA5)
With CWJC/4725/2020 SELECTION , NON GA	6	PAWAN TANTI @ PAWAN SHARMA, vs THE STATE OF BIHAR	ALOK KUMAR SINGH	MANISH KUMAR (GP4)
45. CWJC/7247/2020 WORKS CONTRACT	10	KAMLADITYYA CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	RAKESH KUMAR KUMAR SAURAV	LALIT KISHORE (AG) VIKASH KUMAR (SC11)
46. CWJC/7282/2020 OTHERS, HEALTH SER	10	DR. VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY	VIKAS KUMAR	LALIT KISHORE (AG) AJAY BEHARI SINHA (GA8) KISHORE KUMAR SINHA SHASHI SHEKHAR

PATNA HIGH COURT	80	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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47. CWJC/7306/2020 WORKS CONTRACT	8 M/S KRISHNARAJ ENGICON PVT. LTD. vs THE STATE OF BIHAR	MUKESH KUMAR	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
48. CWJC/7363/2020 SELECTION , SCHOO	4 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR GARG	LALIT KISHORE (AG) SHILPA SINGH (GA12)
49. CWJC/7382/2020 ZILA PARISHAD	8 KUMARI MEERA SINHA @ KUMARI MEER SINHA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) AWADHESH PRASAD SINHA KUMAR ALOK (S7) KUMAR MRITUNJAY NARAIN AMIT SHRIVASTAVA GIRISH PANDEY
50. CWJC/7466/2020 PUBLIC DEMAND RECO	7 M/S JAI LAXMI LAGHU UDYOG vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR	LALIT KISHORE (AG) HARISH KUMAR ARVIND UJJWAL (SC4)
51. CWJC/7590/2020 E.C.ACT	5 MANNA SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	UMESH KUMAR SINGH	LALIT KISHORE (AG) ARVIND UJJWAL (SC4)
52. CWJC/7617/2020 SALARY, SCHOOL SER	9 DEVENDRA PRASAD SAH vs THE STATE OF BIHAR	PRAMOD KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC-28) BINITA SINGH (SC 28)
53. CWJC/7638/2020 SALARY, UNIV./COLL	11 RANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	LALIT KISHORE (AG) SHILPA SINGH G.A.-12 DR. ANAND KUMAR FOR UNI.
With CWJC/24840/2019 PAY SCALES , UNIV.	2 RANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	MADHAW PRASAD YADAW (GP23) PRABHAT KUMAR VERMA RITESH KUMAR
With CWJC/7585/2020 POST RETIRE, UNIV.	8 RAJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	LALIT KISHORE (AG) RITESH KUMAR BINITA SINGH (SC 28) DR. ANAND KUMAR
With CWJC/7783/2020 SALARY, UNIV./COLL	6 RANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO.1	LALIT KISHORE (AG) DR. ANAND KUMAR
54. CWJC/7648/2020 SALARY, SCHOOL SER	11 UMESH KUMAR SUMAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC BINITA SINGH (SC 28)
55. CWJC/7655/2020 OTHERS, SCHOOL SER	11 SHANNO PERWEEN @ SHANNO PRAVEEN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG-15) RAKESH NARAYAN SINGH AAG13
56. CWJC/7667/2020 REM/DIS/TER, SCHOO	11 MD. AZMATULLAH ANSARI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG-15) RAKESH NARAYAN SINGH AAG15
57. CWJC/7703/2020 REM/DIS/TER, UNIV.	16 ADITYA SHANKAR SINGH vs UNION OF INDIA	AJIT KUMAR	DR. K.N SINGH (ASG) TUHIN SHANKAR SHILPA SINGH (GA12)
58. CWJC/7723/2020 E.C.ACT	8 SHANKAR SAH vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
59. CWJC/7739/2020 SELECTION , UNIV.	16 PROF. (DR.) SHLOK KUMAR CHAKRAVARTI vs THE STATE OF BIHAR	BHOLA PRASAD	LALIT KISHORE (AG) JITENDRA KUMAR ROY (SC J.K. ROY I (SC 13) SANJAY PANDEY ANJANI KUMAR (AAG4) SANJAY PANDEY
60. CWJC/8090/2020 PAY SCALES , SCHOO	7 JANAK NANDANI KUMARI vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) SMT. BINITA SINGH (S.C.28)
With CWJC/8095/2020 PAY SCALES , SCHOO	7 LALAN PRASAD vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) SRI JITENDRA KUMAR ROY (S.C. 13)
61. CWJC/8138/2020 OTHERS, HEALTH SER	7 DR. CHANDESHWAR RAJAK vs THE STATE OF BIHAR	RAJIV KUMAR SINGH	LALIT KISHORE (AG) S.D. YADAV AAG9

PATNA HIGH COURT	81	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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62. CWJC/8233/2020 OTHERS	5 BIJENDRA KUMAR vs THE STATE OF BIHAR	PARTH GAURAV SUBHASH CHANDRA MISHRA AMOL RAJ UMESH KUMAR SINGH	LALIT KISHORE (AG) SRI P.N.SHAHI (AAG 06)
63. CWJC/8251/2020 DISCP.PROC., POLIC	6 HARI NARAYAN RAM vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	LALIT KISHORE (AG) NADIM SERAJ GP5
64. CWJC/8254/2020 OTHERS, NON GAZETT	6 USHA KUMARI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE (AG) PRASHANT PRATAP GP2
65. CWJC/8588/2020 CUSTOM (EXCLUDING	5 NAVNEET KAUR ARORA vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH (ASG) ANSHUMAN SINGH
66. CWJC/8613/2020 COMP.RETIR., GAZET	4 ALOK KUMAR vs THE STATE OF BIHAR	RAVI KUMAR ANKIT KATRIAR	LALIT KISHORE (AG) SRI ANJANI KUMAR (AAG 04) SHAILENDRA KUMAR SINGH
67. CWJC/8632/2020 REM/DIS/TER, POLIC	5 RAJU KUMAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 03)
68. CWJC/8827/2020 PROMOTION , GAZETT	4 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA HRISHIKESH ABHAY SHANKAR JHA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)
69. CWJC/8853/2020 FOREIGN ACT	6 AISHWARYA SINGH vs THE UNION OF INDIA	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUDHARY NILESH KUMAR MD.IMTEYAZ AHMAD	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) MANOJ KUMAR SINGH P.K. VERMA AAG3
70. CWJC/8857/2020 LAND ENCROACHMENT	4 RAMAKANT MISHRA vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
71. CWJC/8945/2020 TRADE & COMMERCE (	4 CHANDRASHEKHAR PRASAD GARG vs THE UNION OF INDIA	SANTOSH KUMAR PANDEY	DR. K.N. SINGH (ASG)
72. CWJC/8958/2020 MATTERS RELATING T	5 SAURABH KUMAR vs THE STATE OF BIHAR	SHANTI PRATAP	LALIT KISHORE (AG) SRI S.D.YADAV (AAG 9)
73. CWJC/8982/2020 PAY SCALES , BOARD	2 CHAUDHARY ROY vs THE DEPARTMENT OF ENERGY	BRIJ BIHARI TIWARY	LALIT KISHORE (AG) ABBAS HAIDER (SC 6) AWANISH NANDAN SINHA (GP21)
74. CWJC/8992/2020 DISCP.PROC., NON G	4 MITHILESH KUMAR vs THE STATE OF BIHAR	DINESHWAR MISHRA	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
75. CWJC/9035/2020 TRADE & COMMERCE (	4 M/S MASSINA AGRO INDUSTRIES, INDUSTRIAL AREA, SAMASTIPUR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	LALIT KISHORE (AG) PRASHANT PRATAP KINKAR KUMAR (SC 9) YASHRAJ BARDHAN
76. CWJC/9070/2020 DISCP.PROC., POLIC	4 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
77. CWJC/9161/2020 REM/DIS/TER, NON G	4 BABITA KUMARI @ BABITA DEVI vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7)
78. CWJC/9311/2020 LAND ENCROACHMENT	5 KISHOR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAM SUMIRAN RAI	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG 12)
79. CWJC/9738/2020 LAND ENCROACHMENT	4 VINAY KUMAR vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG 12)
80. CWJC/9750/2020 service matter ot SEL , GAZETTED SER	4 NELESH KUMAR @ NILESH KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG) ANURADHA SINGH (SC21) SMT. ANURADHA SINGH (SC 21)
81. CWJC/9817/2020 SELECTION , NON GA	4 MD. SHAHANSHAH ALAM, vs THE BIHAR TECHNICAL SERVICE COMMISSION	MUKESH KUMAR	NIKESH KUMAR NIKESH KUMAR
82. CWJC/10651/2020 the petitioner su POST RETIRE, NON G	4 MUNNU PANDIT vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG12) MD. KHURSHID ALAM (AAG 12)
83. CWJC/10727/2020 REM/DIS/TER, SCHOO	5 ARCHANA SINGH vs THE STATE OF BIHAR	PRADEEP KUMAR SINHA NIRAJ KUMAR	LALIT KISHORE (AG) BINITA SINGH SC28

PATNA HIGH COURT	82	Friday 2nd July 2021
		Hon'ble Mr. Justice Chakradhari Sharan Singh

84. CWJC/200/2021 PAY SCALES , POLIC	4 LILA KANT JHA vs THE STATE OF BIHAR	ARYAN SINHA PUNEET SIDDHARTHA RAVI KUMAR	LALIT KISHORE (AG) M.N.H.KHAN(SC1)
85. CWJC/522/2021 REM/DIS/TER, SCHOO	5 SUDHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA NARENDRA KUMAR SINHA	LALIT KISHORE (AG) S.C. MISHRA SC16 SUBHASH CHANDRA MISHRA (SC16) AMARENDRA KUMAR
86. CWJC/777/2021 POST RETIRE, UNIV.	4 BIRENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR SINGH	LALIT KISHORE (AG) RITESH KUMAR KAMESHWAR KUMAR(GP17)
87. CWJC/843/2021 OTHERS, SCHOOL SER	4 KRISHNA MOHAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) SHILPA SINGH (GA 12)
88. CWJC/990/2021 PUBLIC DEMAND RECO	4 AMRENDRA KUMAR vs THE STATE OF BIHAR	PRAKRITITA SHARMA	LALIT KISHORE (AG)
89. CWJC/1391/2021 POST RETIRE, BOARD	5 BHAGAVAT RAY vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	LALIT KISHORE (AG) SARVESH KUMAR (GP24) SARVESH KUMAR GP24
90. CWJC/1939/2021 SELECTION , OTHER	4 NILESH KUMAR vs THE UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS	KUMAR KAUSHIK NAMRATA DUBEY	DR. K.N. SINGH (ASG) KUMAR SACHIN RAJESH KUMAR VERMA (SSC)
91. CWJC/2485/2021 LAND ENCROACHMENT	5 RAJ KUMARI DEVI vs THE UNION OF INDIA	PRAKASH CHANDRA	DR. K. N. SINGH (ASG) SYED IQBAL AHMAD(SC20) ANSHAY BAHADUR MATHUR
92. CWJC/2595/2021 PROMOTION , NON G	4 NIRBHAY KUMAR MISHRA vs THE STATE OF BIHAR	AJAY KUMAR JHA DR. MANOJ KUMAR	LALIT KISHORE (AG) ANIL KR.SINGH (GP26)
93. CWJC/3357/2021 REM/DIS/TER, SCHOO	1 ANJANA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MUKESH KUMAR	LALIT KISHORE (AG) J. K. ROY 1(SC13)
94. CWJC/4338/2021 ESTB. RECO.OF EDUC	4 JANTA INTER COLLEGE, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	VIKAS KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR (GP20) ARIF RAZA
95. CWJC/4341/2021 DISMISSAL OTHER T REM/DIS/TER, POLIC	2 AMRITA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	LALIT KISHORE (AG) MANISH KUMAR (GP4)
96. CWJC/4682/2021 SELECTION , POLIC	5 KHUSHBOO KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR	LALIT KISHORE (AG) MD.NADIM SERAJ(GP5) SANJAY PANDEY CSBE
97. CWJC/4687/2021 LAND ENCROACHMENT	5 ROHIT KUMAR DAS vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	LALIT KISHORE (AG) SAJID SALIM KHAN(SC25)
98. CWJC/5612/2021 works contract WORKS CONTRACT	1 ARVIND KUMAR vs BIHAR STATE BUILDING CONSTRUCTION CORPORATION LTD. (A GOVT. OF BIHAR UNDERTAKING),	MANISH SAHAY ANIL KUMAR SINHA	BRISKETU SHARAN PANDEY
99. CWJC/5701/2021 E.C.ACT	1 MD. HATIM MIYAN, vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) S. RAZA AHMAD (AAG 5)
100. CWJC/6075/2021 POST RETIRE, NON G	2 KAMAL KUMAR SINGH, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY	ASHUTOSH SINGH INDRA MOHAN KUMAR	LALIT KISHORE (AG) SIDDHARTH HARSH BINDHYACHAL RAI
101. CWJC/6735/2021 POST RETIRE, POLIC	4 NUTAN KUMARI vs THE STATE OF BIHAR	BHAVESH KUMAR	LALIT KISHORE (AG) MANISH KUMAR GP4
102. CWJC/6942/2021 E.C.ACT	1 RAMA SHANKAR SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE (AG) ARVIND UJJWAL SC4
103. CWJC/7400/2021 SALARY, SCHOOL SER	4 SMT. KUMARI NIVEDITA vs THE STATE OF BIHAR	SANTOSH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SATYAM SHIVAM SUNDARAM
104. CWJC/7416/2021 REM/DIS/TER, NON G	3 PRATIMA DEVI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MANOJ KUMAR MANOJ	LALIT KISHORE (AG)

PATNA HIGH COURT	83	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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105. CWJC/7963/2021 SELECTION , UNIV.	2	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	KUMAR KAUSHIK	P.N.SHAHI (AAG6) SANJAY PANDEY
106. CWJC/9086/2021 LAND ENCROACHMENT	1	SURESH MAHTO @ SURESH KUMAR, vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA	LALIT KISHORE (AG) MANISH KUMAR (GP 4) MANISH KUMAR GP4
107. CWJC/9868/2021 REM/DIS/TER, POLIC	1	SACHIN PRASAD SHAH @ SACHIN PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	INDU BHUSHAN	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5) NADIM SERAJ GP5
108. CWJC/9869/2021 REM/DIS/TER, NON G	1	PRAVIN KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	INDU BHUSHAN	LALIT KISHORE (AG) SAROJ KUMAR SHARMA (AC TO AAG 3) P.K. VERMA AAG3
109. CWJC/10650/2021 SEL , GAZETTED SER	1	RAJNISH KUMAR vs THE BIHAR PUBLIC SERVICES COMMISSION THROUGH ITS CHAIRMAN,	PRASHANT SINHA	SANJAY PANDEY
110. CWJC/10957/2021 SALARY, SCHOOL SER	1	TASNIM vs THE STATE OF BIHAR	SUBODH KUMAR NITESH KUMAR	LALIT KISHORE (AG)
111. CWJC/11144/2021 MUNCIPAL CORPORATI	1	SHYAM KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	LALIT KISHORE (AG) SANJEEV NIKESH AMIT SHRIVASTAVA GIRISH PANDEY Y.P.SINHA (AAG7)
112. CWJC/11655/2021 MUNCIPAL CORPORATI	1	VEENA DEVI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	KINKAR KUMAR (SC9)
MATTER -1				
113. CWJC/5790/2016 CIV.WRIT ARISING F	2	DILIP KUMAR @ TUNNI PRASAD GUPTA vs SHUSHAMA DEVI AND ORS	RAVINDRA KUMAR SINHA	DHARMENDRA KUMAR SINHA
114. CWJC/504/2020 REM/DIS/TER, SCHOO	3	RUPAM KUMARI, vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	MADANJEET KUMAR (GP20)
115. CWJC/10731/2020 CONSOLIDATION	1	SURYA KUER @ SURYA KUNVER vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	LALIT KISHORE (AG) ASHOK KUMAR PANDEY SAJID SALIM KHAN (SC25)
116. CWJC/1870/2021 SELECTION , SCHOO	1	BIRENDRA KUMAR @ BIRENDRA RAY, vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	VIJAY ANAND	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
117. CWJC/1990/2021 REM/DIS/TER, SCHOO	1	RAMASHANKAR TIWARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
118. CWJC/2824/2021 OTHERS, SCHOOL SER	1	BABITA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR(GP20)
119. CWJC/3526/2021 WORKS CONTRACT	1	S.N BHOBBE ASSOCIATES PVT. LTD vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	LALIT KISHORE (AG) R. B. PD. YADAV(AAG11) BINITA SINGH
120. CWJC/5533/2021 OTHERS, SCHOOL SER	1	HIRDYANAND MANJHI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN VIDHI KUMARI	LALIT KISHORE (AG)
121. CWJC/5712/2021 COMP.RETIR., SCHOO	1	DR. KUMAR SUNIL SINHA vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE KUNAL TIWARY	LALIT KISHORE (AG)
122. CWJC/7279/2021 contract matter WORKS CONTRACT	1	M/S ICN (INDIA) PVT. LTD., vs THE STATE OF BIHAR	NIRANJAN KUMAR RAVI RAJ	LALIT KISHORE(AG)
123. CWJC/9039/2021 LAND ENCROACHMENT	1	KRISHNA MANI DEVI @ MOST. KRISHNA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG)
124. CWJC/9123/2021 LAND ENCROACHMENT	1	SHASHIKANT KUMAR vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	LALIT KISHORE (AG)
125. CWJC/10778/2021 GRAM PANCHYAT RAJY	1	SHAILENDRA KUMAR @ SHAILENDRA KUMAR GARHWAL vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE (AG) SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR

PATNA HIGH COURT	84	Friday 2nd July 2021 Hon'ble Mr. Justice Chakradhari Sharan Singh
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126. CWJC/11981/2021 1 BIRENDRA YADAV SUMIT SHEKHAR DR. K.N. SINGH (ASG)
 OTHER MISC. MATTER vs DEPUTY DIRECTOR, PANDEY
 ARUN GUPTA
 RANI TIWARI

PATNA HIGH COURT	85	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Prabhat Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR JUDGMENT</u>					
1.	CR. APP (SJ)/393/2020 R.I for 7 Year CR. APP(SJ)	5 BHAGWAT SAH @ VAGWAT SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	ZEYAUH HODA	
With	CR. APP (SJ)/375/2020 R.I. for 7 YearsCR. APP(SJ)	4 RANJIT SAH vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	ABHAY KUMAR	
<u>TO BE MENTIONED</u>					
2.	CR. APP (SJ)/1715/2021 U/s 14A SC/ST Act SC/ST ACT (AB)	1 MALHU CHAURASIA @ MALHU MAHTO vs THE STATE OF BIHAR	CHETAN KUMAR PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA	A.G.	
3.	CR. MISC./13412/2021 341,323,307,504 A.BAIL	1 JAYJAY RAM YADAV @ JAY RAM YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.	
4.	CR. MISC./14488/2021 323,353,346,367,3 A.BAIL	1 MD. NIJAM @ NAIMUDDIN @ NOOR ALAM @ NIJAMUDDIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	A.G.	
5.	CR. MISC./22150/2021 30(a) A.BAIL	1 LAL BABU KUMAR @ LAL BABU RAI vs THE STATE OF BIHAR	VAISHNAVI SINGH SHASHANK SHEKHAR	A.G.	
6.	CR. MISC./29125/2021 272,273 A.BAIL	1 RAJESH SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.	
7.	CR. MISC./32818/2021 30A A.BAIL	1 KISHAN SAHNI @ KRISHNA vs THE STATE OF BIHAR	MADAN MOHAN PRASAD MUNNA KUMAR	SUCHETA YADAV	
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
8.	CR. MISC./36438/2020 147,149,341,323,3 A.BAIL	3 IBNUL HASAN vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G. SURESH PRASAD SINGH	
9.	CR. MISC./36803/2020 341,323,324,307,3 A.BAIL	3 PANKAJ THAKUR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MUKESHWAR DAYAL	
10.	CR. MISC./37438/2020 376,341,323,34 A.BAIL	2 RAKESH TUDU @ RAKESH TUDDU vs THE STATE OF BIHAR	AKSHANSH ANKIT PRAKASH KUMAR	A.G. PRAMOD KUMAR PANDEY	
11.	CR. MISC./37903/2020 anticipatory bail A.BAIL	1 ANUP SHARMA @ APPU SHARMA vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH KUMARI ANUPAM	A.G. AMIT KUMAR RAKESH	
12.	CR. MISC./37904/2020 404,420,349, A.BAIL	2 VISHAL KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	A.G. HARISH KUMAR AMIT KUMAR RAKESH	
13.	CR. MISC./37920/2020 272,273 A.BAIL	1 SHYAM JHA vs THE STATE OF BIHAR	RAVI RANJAN	A.G. MANOJ KUMAR	
14.	CR. MISC./37942/2020 8,20,22 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. UMESHANAND PANDIT	
15.	CR. MISC./37945/2020 anticipatory bail A.BAIL	1 BHIM YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. UMESHANAND PANDIT	
16.	CR. MISC./37947/2020 30A A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	SACHIN KUMAR	A.G. UMESHANAND PANDIT	
17.	CR. MISC./37950/2020 341,323,307,427,3 A.BAIL	1 PALLU KUMAR @ PAPPU KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G. UMESHANAND PANDIT	
18.	CR. MISC./37953/2020 498(A),506,34 A.BAIL	1 ABDUL QAYUM vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. VINOD SHANKER MODI	
19.	CR. MISC./37954/2020 379 A.BAIL	1 PRINCE SINGH @ ALOK SINGH vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G. VINOD SHANKER MODI	
20.	CR. MISC./37956/2020 30A A.BAIL	1 NISHA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. VINOD SHANKER MODI	

PATNA HIGH COURT	86	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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21.	CR. MISC./37957/2020 anticipatory bail A.BAIL	1	MANOJ MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR SANJAY KUMAR JHA VINOD SHANKER MODI
22.	CR. MISC./37958/2020 anticipatory bail A.BAIL	1	DINESH YADAV vs THE STATE OF BIHAR	ONKAR NATH AJIT KUMAR	A.G. SURENDRA KUMAR
23.	CR. MISC./37960/2020 420,406,467,468 A.BAIL	1	KRIPALU SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. SURENDRA KUMAR
24.	CR. MISC./37961/2020 147,149,341,323,3 A.BAIL	1	RAMDHYAN THAKUR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SURENDRA KUMAR
25.	CR. MISC./37962/2020 307,379,354,325,5 A.BAIL	1	AMRIT KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. SURENDRA KUMAR
26.	CR. MISC./37963/2020 30A,37B,37C A.BAIL	1	MANORMA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANTOSH KUMAR SANOJ KUMAR	A.G. SURENDRA KUMAR
27.	CR. MISC./37964/2020 302,201,34 A.BAIL	1	VIKASH MANDAL @ VIKASH KUMAR MANDAL vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G. MD. ATAUR RAHMAN
28.	CR. MISC./37968/2020 anticipatory bail A.BAIL	1	VISHNU KUMAR vs THE STATE OF BIHAR	HARISH KUMAR	A.G. MD. ATAUR RAHMAN
29.	CR. MISC./37969/2020 21 A.BAIL	1	RAM PRAVESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G. MD. ATAUR RAHMAN
30.	CR. MISC./37970/2020 420,427 A.BAIL	1	MANOJ PANDEY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	A.G. MD. ATAUR RAHMAN
31.	CR. MISC./37973/2020 341,323,324,354,3 A.BAIL	1	SHAHNAWAZ ALAM vs THE STATE OF BIHAR	ARYAN SINHA ANKUR PRAKASH SINHA	A.G. KHURSHID ANWAR
32.	CR. MISC./37974/2020 147,149,341,342,3 A.BAIL	1	BHUNESHWAR RAI vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. GANESH PRASAD SINGH KHURSHID ANWAR
33.	CR. MISC./37978/2020 30-A A.BAIL	1	NAUSHAD ANSARI vs THE STATE OF BIHAR	JITENDRA SINGH	A.G. KHURSHID ANWAR
34.	CR. MISC./37979/2020 414,413,34, A.BAIL	1	ABHINAV @ ANKIT @ ANKIT JHA vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. KHURSHID ANWAR
35.	CR. MISC./37980/2020 304(B),120(B) A.BAIL	1	VIRENDRA PASWAN vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. KHURSHID ANWAR
36.	CR. MISC./37981/2020 30A A.BAIL	1	LALLAN KAHAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY SUNIL KUMAR SINGH	A.G. SANJAY KUMAR SINGH
37.	CR. MISC./38427/2020 188,269,270,271,3 A.BAIL	1	HARINANDAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G. RAM SUMIRAN RAI
38.	CR. MISC./38435/2020 188,269,270,271,3 A.BAIL	1	RAMESH KUMAR MANDAL @ RAMESH MANDAL vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH	A.G. RAM SUMIRAN RAI
39.	CR. MISC./38436/2020 304B,120B,34 A.BAIL	1	AKHILESH KUMAR RAM @ AKHILESH RAM vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	A.G. RAM SUMIRAN RAI
40.	CR. MISC./38438/2020 379,411, A.BAIL	1	SHILA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	A.G. RAM SUMIRAN RAI
41.	CR. MISC./38442/2020 272,273, A.BAIL	1	LAKHINDRA RAY @ LAKHINDRA YADAV @ LAKHINDRA PRASAD YADAV vs THE STATE OF BIHAR	BINAY KUMAR	A.G. MD. ASLAM ANSARI
42.	CR. MISC./38443/2020 302,307,323,324,3 A.BAIL	1	UMESH SINGH vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. MD. ASLAM ANSARI DR. BIPIN CHANDRA
43.	CR. MISC./38444/2020 363,366A A.BAIL	1	BECHU MIAN @ BECHU MIYAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA MD. ASLAM ANSARI
44.	CR. MISC./38448/2020 30(a),32(iii),41(A.BAIL	1	MAHESH NAYAK vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. MD. ASLAM ANSARI
45.	CR. MISC./38450/2020 272,273,414 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV	A.G. MD. ASLAM ANSARI

PATNA HIGH COURT	87	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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46.	CR. MISC./38454/2020 341,323,324,307,3 A.BAIL	1	PRAMOD YADAV @ PRAMOD KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G. AJAY KUMAR JHA
47.	CR. MISC./38456/2020 30A A.BAIL	1	GIGAL RAI @ GIGAL PRASAD vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	A.G. AJAY KUMAR JHA
48.	CR. MISC./38457/2020 30A,41(1)(2) A.BAIL	1	BIJAY KUMAR @ VIJAY PASWAN @ VIJAY KUMAR vs THE STATE OF BIHAR	RAJU KUMAR	A.G. AJAY KUMAR JHA
49.	CR. MISC./38462/2020 436,504,34 A.BAIL	1	AMRESH KUMAR JHA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. PARMANAND KUMAR
50.	CR. MISC./38466/2020 272,273,34 A.BAIL	1	UDAY MEHTA vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. PARMANAND KUMAR
51.	CR. MISC./38467/2020 341,323,504,506,3 A.BAIL	1	KAUSAR KHATOON vs THE STATE OF BIHAR	WASI AHMAD KHAN RAM PRAVESH NATH TIWARI	A.G. PARMANAND KUMAR
52.	CR. MISC./38475/2020 272,273,34 A.BAIL	1	JAGU MUKHIYA vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. PARMANAND KUMAR
53.	CR. MISC./38477/2020 302,34 A.BAIL	1	BIBI FIROZA @ AFROZA vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. AKBAR ALI
54.	CR. MISC./38479/2020 302,34 A.BAIL	1	HAPPY SAHNI @ VINESH SAHNI vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. AMITESH KUMAR
55.	CR. MISC./38480/2020 363,366,379,34 A.BAIL	1	RAVI SAH @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. AKBAR ALI
56.	CR. MISC./38482/2020 147,148,149,341,3 A.BAIL	1	GAUTAM MANDAL vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. AKBAR ALI
57.	CR. MISC./38483/2020 Anticipatory bail A.BAIL	1	AJAY MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. AKBAR ALI AJAY KUMAR TIWARY DILIP KUMAR
58.	CR. MISC./38484/2020 anticipatory bail A.BAIL	1	ARMAN ARMAN @ MD ARMAN @ ARMAN ALAM vs THE STATE OF BIHAR	RAMAKANT YADAV RAKESH KUMAR NO.1	A.G. AMITESH KUMAR
59.	CR. MISC./38486/2020 272,273, A.BAIL	1	UMESH RAI @ SUSHIL KUMAR YADAV @ UMESH vs THE STATE OF BIHAR	NAFISUZZOHA MANJEET KUMAR MISHRA	A.G. AMITESH KUMAR
60.	CR. MISC./38488/2020 341,323,302,328,1 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. AMITESH KUMAR
61.	CR. MISC./38530/2020 ANTICIPATORY BAIL A.BAIL	2	ANARKALI DEVI vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH	A.G. BHANU PRATAP SINGH
62.	CR. MISC./40096/2020 147,148,149,323,3 A.BAIL	1	MANOJ YADAV vs THE STATE OF BIHAR	UMESH KUMAR	A.G. UMANATH MISHRA
63.	CR. MISC./40097/2020 379,411 A.BAIL	1	BADHO @ BARHO YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. MD. FAHIMUDDIN
64.	CR. MISC./40098/2020 414 A.BAIL	1	PAPPU KUMAR SINGH vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G. MD. FAHIMUDDIN
65.	CR. MISC./40101/2020 144,149,341,323,3 A.BAIL	1	INDRAJEET KAMAT vs THE STATE OF BIHAR	AMRIT ABHIJAT	A.G. MD. FAHIMUDDIN
66.	CR. MISC./40103/2020 147,148,149,341,3 A.BAIL	1	RUPA DEVI vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK KUMAR KUNDAN RATHORE@ KUNDAN KUMAR	A.G. MD. FAHIMUDDIN
67.	CR. MISC./40105/2020 147,148,149,341,3 A.BAIL	1	MANMOHAN YADAV @ MANMOHAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MD. FAHIMUDDIN
68.	CR. MISC./40106/2020 Anticipatory bail A.BAIL	1	MANVENDRA SINGH @ MANVENDRA KUMAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. SANJAY KUMAR SHARMA
69.	CR. MISC./40107/2020 341,323,354327,38 A.BAIL	1	MD. PARWEZ vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. SANJAY KUMAR SHARMA
70.	CR. MISC./40109/2020 341,323,354,376,5 A.BAIL	1	IRFAN MIAN vs THE STATE OF BIHAR	NARESH PRASAD	A.G. SANJAY KUMAR SHARMA

PATNA HIGH COURT	88	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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71. CR. MISC./40110/2020 147,148,149,323,3 A.BAIL	1 SHIVALAK BIND @ SHIV BALAK BIND @ SHIVALAK JAMADAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. SANJAY KUMAR SHARMA
72. CR. MISC./40113/2020 341,323,379,308,5 A.BAIL	1 PRAMOD RAI @ PRAMOD RAY vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ANANT KUMAR 1
73. CR. MISC./40114/2020 30A A.BAIL	1 ARVIND SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH BABAN SINGH	A.G. ANANT KUMAR 1
74. CR. MISC./40115/2020 anticipatory bail A.BAIL	1 RAMESH SINGH @ BACHHA SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM	A.G. ANANT KUMAR 1
75. CR. MISC./40118/2020 Killed the deceas A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. ANANT KUMAR 1
76. CR. MISC./40119/2020 apprehension of a A.BAIL	1 NITESH PANDEY @ NITESH KUMAR PANDEY vs THE STATE OF BIHAR	SATISH KUMAR PANDEY SADA NAND ROY	A.G. ANANT KUMAR 1
77. CR. MISC./40543/2020 147,148,149,307,3 A.BAIL	1 MANTHA DUBEY @ MANSHA DUBEY @ NIRAJ DUBEY vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G. SHAILENDRA KUMAR
78. CR. MISC./40546/2020 30A A.BAIL	1 RAJA KUMAR MAHTO vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. SHYAMESHWAR DAYAL
79. CR. MISC./40547/2020 409,420,34 A.BAIL	1 MUKESH KUMAR MISHRA vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. SHYAMESHWAR DAYAL
80. CR. MISC./40553/2020 363,366A,367,379, A.BAIL	1 PANKAJ PANDEY @ PANKAJ TIWARI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	A.G. SHYAMESHWAR DAYAL
81. CR. MISC./40555/2020 272,273,290 A.BAIL	1 MAMTA DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. SHYAMESHWAR DAYAL
82. CR. MISC./40560/2020 30A,32(3) A.BAIL	1 RAKESH KUMAR @ RAKESH RAI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G. SHYAMESHWAR DAYAL
83. CR. MISC./40561/2020 341,323,307,506, A.BAIL	1 VIKASH PANDEY vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
84. CR. MISC./40562/2020 376(D)(A) A.BAIL	1 BIRBAL YADAV vs THE STATE OF BIHAR	ARVIND KUMAR RANDHIR KUMAR NO.1 ARUN KUMAR NO. 1	A.G. SANJEEV KUMAR SHRIVASTAVA UMA SHANKAR PRASAD SINGH
85. CR. MISC./40563/2020 30A A.BAIL	1 RUDAL MAHTO vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G. UMA SHANKAR PRASAD SINGH
86. CR. MISC./40564/2020 363,364,365,302,2 A.BAIL	1 SHIV CHANDRA RAY @ SHIV CHANDRA PRASAD vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G. UMA SHANKAR PRASAD SINGH
87. CR. MISC./40566/2020 147,148,149,341,3 A.BAIL	1 DR. AJAY @ AJAY PRASAD @ AJAY KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. UMA SHANKAR PRASAD SINGH
88. CR. MISC./40567/2020 406,420,427,504,5 A.BAIL	1 UTTAM SINGH vs THE STATE OF BIHAR	SANJAY KUMAR MANDAL KAMLESH KUMAR PATHAK	A.G. UPENDRA KUMAR
89. CR. MISC./40573/2020 341,323,324,307,5 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPANA KUSUM	A.G. UPENDRA KUMAR
90. CR. MISC./40574/2020 341,323,325,307,3 A.BAIL	1 SHATRUGHAN CHAUBEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. UPENDRA KUMAR
91. CR. MISC./40581/2020 304B,34 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	SUBODH KUMAR SWARN KIRAN	A.G. VEENA RANI PRASAD
92. CR. MISC./40582/2020 147,148,149,323,3 A.BAIL	1 MD. NAWABUDIN MALIK @ MANISH @ MANISH MALIK @ NAWABUDDIN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAYED IMRAN GHANI	A.G. VEENA RANI PRASAD
93. CR. MISC./40586/2020 498(A),341,406,50 A.BAIL	1 ANKIT TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR	A.G. SUNIL KUMAR SUDHAKAR RANJAN VEENA RANI PRASAD
94. CR. MISC./40589/2020 394B,201,34 A.BAIL	1 GENA LAL SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. AJAY KUMAR NO. 2
95. CR. MISC./40590/2020 apprehension of a A.BAIL	1 JITENDRA KUMAR @ JITENDRA RAI vs THE STATE OF BIHAR	ASIF KALIM	A.G. AJAY KUMAR NO. 2

PATNA HIGH COURT	89	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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96. CR. MISC./40591/2020 363,366A A.BAIL	1 DILIP KUMAR vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR OM PRAKASH SINHA	A.G. AJAY KUMAR NO. 2
97. CR. MISC./40592/2020 498A,341,406,506, A.BAIL	1 SHASHIKANT TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. AJAY KUMAR NO. 2 SUNIL KUMAR SUDHAKAR RANJAN
98. CR. MISC./40593/2020 379,411, A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	A.G AJAY KUMAR NO. 2
99. CR. MISC./40594/2020 120B,302,307,326, A.BAIL	1 KISHAN RAY @ KISHAN KUMAR @ KRISHNA KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G AJIT KUMAR
100. CR. MISC./40595/2020 188,269,290,341,3 A.BAIL	1 GUDDU SAHANI @ SHIV KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G AJIT KUMAR
101. CR. MISC./40596/2020 498A,307,328,34, A.BAIL	1 SHYAM KUMAR SAO vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G AJIT KUMAR
102. CR. MISC./40597/2020 498A,406,420,506, A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G AJIT KUMAR
103. CR. MISC./40599/2020 anticipatory bail A.BAIL	1 RAVISH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G AJIT KUMAR
104. CR. MISC./40600/2020 420,467,468,471,1 A.BAIL	1 KANCHAN KUMARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G AKHILESHWAR DAYAL
105. CR. MISC./40603/2020 7, A.BAIL	1 KAMTA PRASAD SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G AKHILESHWAR DAYAL
106. CR. MISC./40604/2020 395,412, A.BAIL	1 SAMU YADAV @ SHAMU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G AKHILESHWAR DAYAL
107. CR. MISC./40605/2020 147,149,341,323,3 A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	A.G AKHILESHWAR DAYAL
108. CR. MISC./40606/2020 30A A.BAIL	1 DINESH KUMAR RAM @ DINESH RAM vs THE STATE OF BIHAR	SATYENDRA NARAYAN	A.G AKHILESHWAR DAYAL
109. CR. MISC./40607/2020 147,149,341,323,3 A.BAIL	1 CHHOTAN SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	A.G AKSHAY LAL PANDIT
110. CR. MISC./40608/2020 30A, A.BAIL	1 SUNIL KUMAR @ BABA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G AKSHAY LAL PANDIT
111. CR. MISC./40609/2020 394,307, A.BAIL	1 VIKRAM DAS vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G AKSHAY LAL PANDIT
112. CR. MISC./40610/2020 147,149,341,323,3 A.BAIL	1 GUNJA MANDAL vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. AKSHAY LAL PANDIT
113. CR. MISC./40611/2020 30A A.BAIL	1 MALENDRA KUMAR @ PAPPU MAHTO vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G AKSHAY LAL PANDIT
114. CR. MISC./40612/2020 341,323,504,506,3 A.BAIL	1 PINTU TATI @ PINTU TANTI @ PINTU KUMAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G. ANIL KUMAR
115. CR. MISC./40614/2020 147,148,149,341,3 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. ANIL KUMAR
116. CR. MISC./40616/2020 304(B),328,201,34 A.BAIL	1 SURESH THAKUR vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. MANISH CHANDRA GANDHI ANIL KUMAR
117. CR. MISC./40618/2020 323,341,379,498A, A.BAIL	1 MD. SARFARAZ ALAM vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G ANIL KUMAR
118. CR. MISC./40619/2020 406,420,467,471,4 A.BAIL	1 SAROJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G ANIL KUMAR
119. CR. MISC./40621/2020 467,468,472,473,4 A.BAIL	1 JANARDAN YADAV @ JANARDAN PRASAD YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G. ANUJ KUMAR SHRIVASTAVA

PATNA HIGH COURT	90	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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120. CR. MISC./40623/2020 341,323,354,504,5 A.BAIL	1 SANOJ YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G ANUJ KUMAR SHRIVASTAVA
121. CR. MISC./40625/2020 30A A.BAIL	1 RANJAN CHOUDHARY vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G ANUJ KUMAR SHRIVASTAVA
122. CR. MISC./40626/2020 341,323,324,307,3 A.BAIL	1 RAJA SHARMA @ RITU RAJ SHARMA vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. SHYAMESHWAR KUMAR SINGH ANUJ KUMAR SHRIVASTAVA
123. CR. MISC./40628/2020 30A A.BAIL	1 SONU KUMAR vs THE STAET OF BIHAR	KAUSHAL KISHOR	A.G ANUJ KUMAR SHRIVASTAVA
124. CR. MISC./40630/2020 341,342,323,325,3 A.BAIL	1 PRINCE KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ARUN KUMAR
125. CR. MISC./40631/2020 13-2,13-1-E,13-1- A.BAIL	1 JANAK DULARI DEVI @ DULARI DEVI vs THE STATE OF BIHAR THROUGH THE CABINET VIGILANCE, BIHAR, PATNA	ANIL KUMAR SINGH	A.G ARUN KUMAR
126. CR. MISC./40635/2020 30-A A.BAIL	1 PAWAN KUMAR @ PAWAN KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MANOJ KUMAR	A.G ARUN KUMAR
127. CR. MISC./41051/2020 341,323,379,307,5 A.BAIL	1 LALAN RAI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G SHYAMESHWAR KUMAR SINGH SATYENDRA PRASAD
128. CR. MISC./41052/2020 498A,341,323,504 A.BAIL	1 PARWEJ ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G SANJEEV KUMAR SATYENDRA PRASAD
129. CR. MISC./41053/2020 304(B),120(B),34 A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH RAJESH KUMAR PANDEY	A.G. SATYENDRA PRASAD
130. CR. MISC./41054/2020 A.Bail A.BAIL	1 PATHAK RAJBHAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL SANJAY KUMAR	A.G
131. CR. MISC./41058/2020 406,409,420,404,4 A.BAIL	1 KRISHNA KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G SATYENDRA PRASAD
132. CR. MISC./41059/2020 366A,34, A.BAIL	1 KARI YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G ARUN KUMAR JHA SHAHEEN BEGUM
133. CR. MISC./41060/2020 30A A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G SHAHEEN BEGUM
134. CR. MISC./41062/2020 363,366A A.BAIL	1 AFTAB ALI @ AFTAB ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G SHAHEEN BEGUM
135. CR. MISC./41064/2020 341,447,323,324,3 A.BAIL	1 MOKENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G SHAHEEN BEGUM
136. CR. MISC./41067/2020 272,273,34 A.BAIL	1 RAKESH KUMAR DUBEY @ RAKESH DUBEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G SHAHEEN BEGUM
137. CR. MISC./41068/2020 363,365,506,34 A.BAIL	1 RANJEET PASWAN @ RANJIT PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G SHAIENDRA KUMAR SINGH
138. CR. MISC./41069/2020 30A,36,41-i A.BAIL	1 MANOJ MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G SHAIENDRA KUMAR SINGH
139. CR. MISC./41073/2020 30A A.BAIL	1 CHINTA DEVI vs THE STATE OF BIHAR	UDAY KUMAR	A.G SHAIENDRA KUMAR SINGH
140. CR. MISC./41078/2020 147,148,149,323,3 A.BAIL	1 MURARI SINGH vs THE STATE OF BIHAR	SHAMA SINHA	A.G SHAIENDRA KUMAR SINGH
141. CR. MISC./41079/2020 498A A.BAIL	1 RAJU KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA SHAIENDRA KUMAR SINGH

PATNA HIGH COURT	91	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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142. CR. MISC./41082/2020 457,380, A.BAIL	1 SUMIT KUMAR @ SUMIT KUMAR ACHARYA @ SUMIT ACHARYA vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G SHANTANU KUMAR
143. CR. MISC./41087/2020 363,365 A.BAIL	1 SANNI BHARDWAJ @ SANNI KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RUCHI KUMARI	A.G SHANTANU KUMAR
144. CR. MISC./41088/2020 498A,509,34 A.BAIL	1 TARA DEVI vs THE STATE OF BIHAR	ARJUN PRASAD PRAMOD KUMAR VERMA	A.G SHANTANU KUMAR
145. CR. MISC./41089/2020 272,273 A.BAIL	1 CHANDAN SAHNI vs THE STATE OF BIHAR	MUKESH KUMAR JHA	A.G SHANTANU KUMAR
146. CR. MISC./41092/2020 ANTICIPATORY BAIL A.BAIL	1 NATHUNI YADAV vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	A.G SHANTANU KUMAR
147. CR. MISC./41094/2020 Anticipatory bail A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G SHYAM KUMAR SINGH
148. CR. MISC./41095/2020 ANTICIPATORY BAIL A.BAIL	1 SURESH SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH SIDDHARTHA KUMAR SINGH SHYAM KUMAR SINGH
149. CR. MISC./41096/2020 420, A.BAIL	1 ARBIND KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G SHYAM KUMAR SINGH
150. CR. MISC./41098/2020 448,341,323,325,3 A.BAIL	1 BINOD PASWAN vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G SHYAM KUMAR SINGH
151. CR. MISC./41099/2020 341,323,324,325,3 A.BAIL	1 ASHA DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G SUCHETA YADAV
152. CR. MISC./41100/2020 366A,34, A.BAIL	1 VIJAY RAM vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G SUCHETA YADAV
153. CR. MISC./41102/2020 147,148,149,341,3 A.BAIL	1 VISHNUDEO BHAGAT vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G
154. CR. MISC./41103/2020 366A,34 A.BAIL	1 JYOTI SHARMA @ SANGAM SHARMA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G SUCHETA YADAV
155. CR. MISC./41104/2020 21 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G SUCHETA YADAV
156. CR. MISC./41106/2020 272,273,414,34 A.BAIL	1 SANTOSH PATEL vs THE STATE OF BIHAR	ANIL KUMAR	A.G SUNIL KUMAR PANDEY
157. CR. MISC./41108/2020 341,323,354,379,3 A.BAIL	1 MD. AINUL @ MD.ANUL MIYAN @ MD. ANUL vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	A.G. SUNIL KUMAR PANDEY
158. CR. MISC./41110/2020 498A, A.BAIL	1 CHHOTELAL KUMAR @ GOVIND KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G SUNIL KUMAR PANDEY
159. CR. MISC./41112/2020 341,323,353,504,3 A.BAIL	1 NITU KUMARI DEVI @ NITU KUMARI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G SUNIL KUMAR PANDEY
160. CR. MISC./41114/2020 147,148,149,341,3 A.BAIL	1 BHIM RAI @ DHARMENDRA RAI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G SUNIL KUMAR PANDEY
161. CR. MISC./41115/2020 anticipatory bail A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G SANJAY KUMAR JHA SURENDRA PRASAD SINGH
162. CR. MISC./41116/2020 341,323,324,379,5 A.BAIL	1 JITENDRA BIND vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G SURENDRA PRASAD SINGH
163. CR. MISC./41117/2020 147,148,149,341,3 A.BAIL	1 UMESH RAY @ SURENDRA PRASAD vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G SURENDRA PRASAD SINGH
164. CR. MISC./41118/2020 498-A A.BAIL	1 PAPPU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G SURENDRA PRASAD SINGH

PATNA HIGH COURT	92	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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165. CR. MISC./41123/2020 498,A,354A,34 A.BAIL	1	VIKRAM VIKASH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR SURENDRA PRASAD SINGH
166. CR. MISC./41124/2020 272,273,308,34 A.BAIL	1	MUNNA MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. TARKESHWAR NATH THAKUR
167. CR. MISC./41127/2020 30A A.BAIL	1	RAJENDRA RAI @ YOGENDRA vs THE STATE OF BIHAR	SUDISH KUMAR	A.G. TARKESHWAR NATH THAKUR
168. CR. MISC./41129/2020 304(B),201,34 A.BAIL	1	KODAI RAI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. TARKESHWAR NATH THAKUR
169. CR. MISC./41130/2020 498-A,379,307, A.BAIL	1	PREETAM YADAV @ PRITHIVI YADAV @ PRITAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G. TARKESHWAR NATH THAKUR
170. CR. MISC./41135/2020 414,34 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR	A.G. TARKESHWAR NATH THAKUR
171. CR. MISC./41137/2020 anticipatory bail A.BAIL	1	NIRANJAN RAVIDASH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G. UDAY CHAND PRASAD
172. CR. MISC./41138/2020 341,323,379,354B, A.BAIL	1	ASHLAM HUSSAIN vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV UDAY CHAND PRASAD
173. CR. MISC./41139/2020 379,411,420,34 A.BAIL	1	PINTU KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. UDAY CHAND PRASAD
174. CR. MISC./41143/2020 30A A.BAIL	1	ANIL CHAUDHARY vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. UDAY CHAND PRASAD
175. CR. MISC./41144/2020 30A A.BAIL	1	JOGENDAR KUMAR @ YOGENDRA CHOUHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUHARY	A.G. UDAY CHAND PRASAD
176. CR. MISC./41145/2020 395 A.BAIL	1	RAHUL SONI vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G. UMESH LAL VERMA
177. CR. REV./174/2021 JUVENILE JUSTICE CR. REV.	1	TARUNJAY KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. NARENDRA KUMAR SINGH
178. CR. APP (SJ)/190/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ANKIT KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G. USHA KUMARI 1
179. CR. MISC./191/2021 30A A.BAIL	1	MOHAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. JAI NARAIN THAKUR
180. CR. APP (SJ)/191/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MANISH CHOUDHARY vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. USHA KUMARI 1
181. CR. APP (SJ)/192/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SRI MANTI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G. BINAY KRISHNA
182. CR. APP (SJ)/193/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SINGASAN CHAUDHARY @ SINGASAN YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMAR KASHYAP	A.G. BINAY KRISHNA
183. CR. MISC./193/2021 366A,504,506,34 A.BAIL	1	UMESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. JAI NARAIN THAKUR
184. CR. APP (SJ)/194/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SADHU YADAV vs THE STATE OF BIHAR	ARUN	A.G. BINAY KRISHNA
185. CR. MISC./194/2021 341,323,307,504,3 A.BAIL	1	CHANDAN THAKAUR @ POLI THAKUR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA DAYA SHANKAR PRASAD SINHA AJAY KUMAR	A.G. JAI NARAIN THAKUR
186. CR. APP (SJ)/195/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	GANGA CHAUHAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SADANAND PASWAN

PATNA HIGH COURT	93	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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187. CR. MISC./195/2021 341,323,354A,504, A.BAIL	1	MAHABIR YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G JAI NARAIN THAKUR
188. CR. MISC./196/2021 341,323,308,354,5 A.BAIL	1	MD. WAJID @ ABDUL WAJID vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G. JAI NARAIN THAKUR
189. CR. APP (SJ)/197/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMBRIKSH RAM vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G SADANAND PASWAN
190. CR. MISC./198/2021 341,323,504,366,3 A.BAIL	1	YOGESH MANJHI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR RANJAN KUMAR SHARMA	A.G. MANOJ KUMAR
191. CR. APP (SJ)/199/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	JITENDRA SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. SADANAND PASWAN
192. CR. MISC./199/2021 30A A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G MANOJ KUMAR
193. CR. APP (SJ)/200/2021 3-1-R-S,3-2-VA SC/ST ACT (AB)	1	SANJEEV SHARMA @ SANJEEV KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G USHA KUMARI 1
194. CR. MISC./200/2021 anticipatory bail A.BAIL	1	BINDI SINGH ALIAS BIRENDRA SINGH ALIAS BILLI SINGH vs THE STATE OF BIHAR	NILANJAN CHATTERJEE SAHIL KUMAR GOURANGA CHATTERJEE	A.G. MANOJ KUMAR
195. CR. APP (SJ)/986/2021 AGAINST CONVICATIO CR. APP(SJ)	3	ANIL SAW vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G SUJIT KUMAR SINGH
196. CR. MISC./1253/2021 406,420,34 A.BAIL	2	PAPPU KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. GAURI SHANKAR GUPTA
197. CR. APP (SJ)/1306/2021 JJB CR. APP(SJ)	3	SANGRAM YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. DIGVIJAY KUMAR OJHA BINOD BIHARI SINGH
198. CR. APP (SJ)/1581/2021 AGAINST CONVICATIO CR. APP(SJ)	2	RAJ KUMAR MANDAL vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	ABHA SINGH
199. CR. MISC./9257/2021 MOD(SJ) MOD (SJ)	1	KASHI YADAV @ KASHI RAI @ KASHI NATH YADAV vs THE STATE OF BIHAR	JAVED ASLAM	A.G NAND KUMAR
200. CR. MISC./9963/2021 MOD(SJ) MOD (SJ)	1	SANTOSH MANDAL vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G ANANT KUMAR 1
201. CR. MISC./11909/2021 269,270,188,420,3 A.BAIL	2	MUNNA SINGH @ DEEPAK KISHORE vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G. GULNAR BEGUM
202. CR. MISC./14412/2021 427,302,34 A.BAIL	2	RAM VIJAY SINGH @ RAMBIJAY SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G AJAY KUMAR NO. 2
203. CR. MISC./21154/2021 MOD (SJ) MOD (SJ)	2	MD. JAVED @ MD. JUBAIR ALAM vs THE STATE OF BIHAR	PRAVIN KUMAR	A.G RITA VERMA
204. CR. MISC./21644/2021 448,341,323,307,3 A.BAIL	3	BHAVESH RAI vs THE STATE OF BIHAR	SAROJ SHANDILYA	AWADHESH KUMAR SINGH

(AT 2:15 P.M.)

FOR ORDERS - TIED UP

205. C. REV./77/2021	3	SMT. GEETA PODDAR @ GEETA DEVI vs MADAN MOHAN SINGH	VIJAY ANAND	
206. MJC/628/2021	3	MANISHA KUMARI vs SRI SANJAY KUMAR, THE PRINCIPAL SECRETARY,	MUKESH KUMAR RAM NIBASH PRASAD	SUBHASH CHANDRA MISHRA (SC 16)
207. CR. MISC./4610/2021 bail R.BAIL-1	6	DIPU RAI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G SUNIL KUMAR JITENDRA KUMAR SINGH

FOR ORDER III

208. E.P./5/2020	2	GAJANAND SHAHI vs SUDARSHAN KUMAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	
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PATNA HIGH COURT	94	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Jha
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209. E.P./18/2020	2	RAHBAR ABDIN vs MAHA NAND SINGH	SHRI PRAKASH SRIVASTAVA RAHUL	RITIKA RANI RITU RAJ MANJU SHARMA@ MANJU KUMARI
210. E.P./26/2020	2	SHYAM BIHARI PRASAD vs MD. SHAMIM AHMAD	MOHIT AGARWAL RAVINDER KUMAR SHARMA PARUL PRASAD RADHIKA RAMAN	
211. E.P./27/2020	2	AKHOURY ONKAR NATH ALIAS MOHAN SHRIVASTAVA vs SHRI PREM KUMAR	SANJAY KUMAR GHOSARVEY SUMAN KUMAR JHA ASHOK KUMAR	
FOR HEARING				
212. CR. APP (SJ)/3555/2017 R.I. FOR 6 YEARS(CR. APP(SJ)	10	GAJENDRA GIRI vs THE STATE OF BIHAR	DILIP KUMAR TONDON PRATEEK TANDON SHRI PRAKASH TIWARI ANAND TIWARI	SRI SHYED ASHFAQUE AHMAD
213. CR. APP (SJ)/1884/2018 R.I. FOR 10 YEARS CR. APP(SJ)	10	SANTOSH THAKUR vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA SUNIL KUMAR PATHAK	SRI BIPIN KUMAR
214. CR. APP (SJ)/3748/2018 R.I. FOR 10 YEARS CR. APP(SJ)	9	SUNIL KUMAR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR OF REVENUE INTELLIGENCE, REGIONAL UNIT, PATNA OF NARCOTIC	AJAY PRASAD	S.D SANJAY ADDL. SOC. GEN. UMA SHANKER VERMA
With CR. APP (SJ)/4040/2018 R.I. FOR 10 YEARS CR. APP(SJ)	7	RAMBIR SINGH vs STATE OF BIHAR AND ANR	AMIT KUMAR ANAND AMIT KUMAR ANAND	SRI SHYED ASHFAQUE AHMAD MANOJ KR.SINGH (CGC)
215. CR. REV./1250/2019 against convictio CR. REV.	8	SAHID ANWAR @ SHAHID ANWAR @ MD. SHAHID ANWAR @ SHAIEED ANWAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	RANA RANDHIR SINGH SHAIKESH KUMAR SINGH MIRA KUMARI THRESIAMMA K.P. ALKA VERMA MIRA KUMARI ZEYAUH HODA
216. CR. APP (SJ)/1379/2019 AGAINST CONVICATIO CR. APP(SJ)	9	CHINTA DEVI vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	
217. CR. APP (SJ)/4546/2019 AGAINST CONVICION CR. APP(SJ)	8	MAHAVIR MAHATO vs THE STATE OF BIHAR	JAI KISHORE SHARMA RANJEET KUMAR KUNDAN KUMAR	BINOD BIHARI SINGH
218. CR. APP (SJ)/98/2020 Against Convictio CR. APP(SJ)	4	YOGENDRA YADAV @ YOGENDRA PRASAD vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR PRAVIN KUMAR	SYED ASHFAQUE AHMAD
219. CR. APP (SJ)/249/2020 AGAINST CONVICATIO CR. APP(SJ)	5	NAGENDRA SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	BINOD BIHARI SINGH
With CR. APP (SJ)/314/2020 AGAINST CONVICTIONCR. APP(SJ)	4	MUKESH KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR PRASOON SINHA	BINOD BIHARI SINGH
220. CR. APP (SJ)/1052/2020 against convictio CR. APP(SJ)	3	KAMLI MAHTO @ KAMLESHWARI MAHTO vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	BIPIN KUMAR SUNIL KUMAR
With CR. APP (SJ)/923/2020 against convictionCR. APP(SJ)	3	PANKAJ PODDAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR BRAJ BHUSHAN PODDAR	BIPIN KUMAR SUNIL KUMAR RANJEET KUMAR
With CR. APP (SJ)/943/2020 Agianst ConvictionCR. APP(SJ)	2	RAJENDRA PODDAR vs THE STATE OF BIHAR	AMRENDRA KUMAR BRAJ BHUSHAN PODDAR	ABHA SINGH
221. CR. APP (SJ)/1083/2020 AGAINST CONVICATIO CR. APP(SJ)	5	RAJESH RAI vs THE STATE OF BIHAR	NILESH KUMAR ARYA ACHINT PRAVIN KUMAR	BINOD BIHARI SINGH

PATNA HIGH COURT	95	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

**Friday the 2nd July 2021
THROUGH VIDEO CONFERENCING
(AT 10:30 A.M.)**

Mr. Justice Ashutosh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. MISC./20195/2021 341,323,498A,376D A.BAIL	1 TAZADIN KHAN @ TAZDIN KHAN vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
2.	CR. MISC./22539/2021 30-A A.BAIL	1 BHUTELI YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	A.G.
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
3.	CR. APP (SJ)/746/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 YADAVLAL PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SADANAND PASWAN
4.	CR. MISC./752/2021 Anticipatory bail A.BAIL	1 RAJENDRA MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. BISHWESHWAR RAM
5.	CR. APP (SJ)/799/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SARFARAJ AHMAD @ SARFARAJ vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. BINAY KRISHNA
6.	CR. MISC./806/2021 147,148,149,302,1 A.BAIL	1 VIJAY YADAV @ VIJAY KUMAR YADAV vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. PANKAJ KUMAR KAMLESH KUMAR PATHAK KALYAN SHANKAR
7.	CR. MISC./977/2021 304(B),34 A.BAIL	2 KAILASH MAHTO vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. SYED EHTESHAMUDDIN
8.	CR. MISC./1236/2021 341,323,308,504,5 A.BAIL	1 UDAY PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. DAMODAR PRASAD TIWARY
9.	CR. MISC./1238/2021 272,273, A.BAIL	1 RAJU SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. DR. AJEET KUMAR
10.	CR. APP (SJ)/1244/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 LALA PRAKASH VERMA vs THE STATE OF BIHAR	MEENU NILIMA SINHA	A.G. SADANAND PASWAN
11.	CR. APP (SJ)/1249/2021 u/s 14 (A) (2) SC SC/ST ACT (AB)	1 AMIT KUMAR @ BABU BHAI vs THE STATE OF BIHAR	VASANT VIKAS	A.G. BINAY KRISHNA
12.	CR. MISC./1249/2021 376,506 A.BAIL	1 ASHUTOSH vs THE STATE OF BIHAR	PRAMOD RAJPATI DURGA KUMARI	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI GAURI SHANKAR GUPTA
13.	CR. MISC./1251/2021 341,323,504,447,3 A.BAIL	1 SURAJ PAL vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD	A.G. GAURI SHANKAR GUPTA
14.	CR. APP (SJ)/1251/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1 BITHAL YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. BINAY KRISHNA
15.	CR. MISC./1252/2021 409,420 A.BAIL	1 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	DAYANAND SINGH RANA VIKRAM SINGH	A.G. GAURI SHANKAR GUPTA
16.	CR. MISC./1255/2021 anticipatory bail A.BAIL	1 UMESH MANJHI vs THE STATE OF BIHAR	HARISH KUMAR	A.G. HARENDRA PRASAD
17.	CR. APP (SJ)/1255/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1 RAVI SUBBA @ RAVI BAHADUR SUBBA vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. BINAY KRISHNA
18.	CR. APP (SJ)/1256/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1 JAYBOLI YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G. SADANAND PASWAN

PATNA HIGH COURT	96	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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19.	CR. APP (SJ)/1258/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHAMIM AKHTAR @ GUDDU ANSARI vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G. SADANAND PASWAN
20.	CR. MISC./1259/2021 341,447,307,504,5 A.BAIL	1	MD. DANISH vs THE STATE OF BIHAR	SANJEEV KUMAR SHAHABUDDIN AZEEM @ S. AZEEM	A.G. HARENDRA PRASAD
21.	CR. MISC./1260/2021 304(B),34 A.BAIL	1	VISHNODEO MANDAL @ BISHN UDEO @ VISHNU DEV MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G. HARENDRA PRASAD
22.	CR. MISC./1261/2021 341,323,325,307,3 A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. HARENDRA PRASAD
23.	CR. APP (SJ)/1261/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1	VED PRAKASH vs THE STATE OF BIHAR	JAY RAM PRASAD	BINAY KRISHNA
24.	CR. APP (SJ)/1262/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	RAMESH SAH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. SADANAND PASWAN
25.	CR. MISC./1263/2021 302,34 A.BAIL	1	MOHD MUMTAJ @ MUMTAJ AHMAD vs THE STATE OF BIHAR	SYED ASFAR ALAM SYED ARSHAD ALAM ANJUM PERVEEN	A.G HARENDRA PRASAD ANIL CHANDRA ANIL CHANDRA
26.	CR. APP (SJ)/1264/2021 U/s 14(A)(2) SC/S SC/ST ACT (AB)	1	RANJEET SINGH vs THE STATE OF BIHAR	SHAMBHU NARAYAN SINGH ABHISHEK VERMA	A.G USHA KUMARI 1
27.	CR. MISC./1264/2021 323,341,353,188,5 A.BAIL	1	BIPIN SRIVASTAV @ BIPIN PRASAD vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDY	A.G. JITENDRA KUMAR SINGH
28.	CR. APP (SJ)/1265/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	PURNANAND SAH vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G. USHA KUMARI 1
29.	CR. MISC./1266/2021 341,323,308,354,3 A.BAIL	1	SHAKIL @ SHAKIL AHMAD vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G JITENDRA KUMAR SINGH
30.	CR. APP (SJ)/1270/2021 U/S-14(A)(2)SC/ST SC/ST ACT (AB)	1	LAXMAN KUMAR YADAV @ LAXMAN YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	SADANAND PASWAN
31.	CR. MISC./1270/2021 414,272,273 A.BAIL	1	NARAYAN YADAV vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. JITENDRA KUMAR SINGH
32.	CR. APP (SJ)/1271/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SAHAB KUMAR @ BABU SAHEB vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G. USHA KUMARI 1
33.	CR. APP (SJ)/1272/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	AKSHAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. BINAY KRISHNA
34.	CR. MISC./1273/2021 498A,323,379, A.BAIL	1	UMESH KUMAR@UMESH RAI vs THE STATE OF BIHAR	AMIT BHUSHAN SANJAY KUMAR	A.G JITENDRA KUMAR SINGH
35.	CR. APP (SJ)/1274/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	GULABI DEVI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. MANOJ KUMAR PANDEY BINAY KRISHNA
36.	CR. APP (SJ)/1275/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIRENDRA MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. BINAY KRISHNA
37.	CR. MISC./1275/2021 304(B),34 A.BAIL	1	MEENA DEVI vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G. KANHAIYA KISHORE(APP
38.	CR. MISC./1276/2021 Anticipatory Bail A.BAIL	1	RAMBRIKSH @ RAMVRIKSH SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G KANHAIYA KISHORE(APP
39.	CR. APP (SJ)/1277/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SUNIL KUMAR SAH vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	A.G. SADANAND PASWAN
40.	CR. MISC./1277/2021 385,387 A.BAIL	1	HARENDRA SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. KANHAIYA KISHORE(APP
41.	CR. MISC./1278/2021 498(A),323,406,50 A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. KANHAIYA KISHORE(APP
42.	CR. APP (SJ)/1278/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	HIRA MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. SADANAND PASWAN

PATNA HIGH COURT	97	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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43.	CR. MISC./1279/2021 341,323,324,307,3 A.BAIL	1	KASHINATH RAWAT vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. KANHAIYA KISHORE(APP)
44.	CR. MISC./1280/2021 8,20(b)(ii)(A) A.BAIL	1	DILIP KUMAR @ DILIP HATHI vs THE STATE OF BIHAR	SHANKAR KUMAR RAKESH AMBASTHA	A.G. MADHURA NAND JHA
45.	CR. MISC./1283/2021 341,323,324,307,3 A.BAIL	1	VIDESHI PRASAD vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. MADHURA NAND JHA
46.	CR. APP (SJ)/1283/2021 U/s 14 A of SC/ST SC/ST ACT (AB)	1	JAG NARAYAN MAHTO vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA	SADANAND PASWAN
47.	CR. APP (SJ)/1284/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	1	SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJNISH KUMAR ARCHANA MISHRA	SYED ASHFAQUE AHMAD SADANAND PASWAN (SPL.P.P.)
48.	CR. MISC./1285/2021 147,148,149,323,3 A.BAIL	1	AFROZ ALAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MADHURA NAND JHA
49.	CR. MISC./1286/2021 341,323,324,302,3 A.BAIL	1	MAHESH PRASAD vs THE STATE OF BIHAR	UMESH KUMAR SINGH	A.G. MADHURA NAND JHA
50.	CR. MISC./1287/2021 420,406,341,323,3 A.BAIL	1	PAWAN KUMAR SINGH @ SAROJ KUMAR SAROVAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. MADHURA NAND JHA
51.	CR. APP (SJ)/1287/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	VIKRANT KUMAR @ RASGUL KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. USHA KUMARI 1
52.	CR. APP (SJ)/1288/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MITHILESH YADAV @ MITHILESH KUMAR YADAV vs THE STATE OF BIHAR	ARJUN PRASAD MANOJ KUMAR	A.G. USHA KUMARI 1
53.	CR. MISC./1288/2021 341,323,324,325,3 A.BAIL	1	RAMA MANJHI vs THE STATE OF BIHAR	NARESH PRASAD	A.G. MADHURI LATA
54.	CR. APP (SJ)/1289/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	1	RAMESHWAR SAH vs THE STATE OF BIHAR	ANANG MOHAN SINHA	SADANAND PASWAN
55.	CR. MISC./1291/2021 147,148,149,323,4 A.BAIL	1	MD.HASNAIN @ HASNAIN ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. MADHURI LATA
56.	CR. MISC./1292/2021 363,366(A),34 A.BAIL	1	SAROJANI NZYADU vs THE STATE OF BIHAR	MRITYUNJAY KUMAR AJIT KUMAR	A.G. MADHURI LATA
57.	CR. APP (SJ)/1292/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MANOJ KUMAR vs THE STATE OF BIHAR	SETU PRATEEK SANJANA RAJENDRA PRASAD	A.G. USHA KUMARI 1
58.	CR. APP (SJ)/1293/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	1	MARUTI SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH MANINDRA KISHORE SINGH SAKET KUMAR SINGH	USHA KUMARI 1
59.	CR. APP (SJ)/1294/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BALIRAM MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. BINAY KRISHNA
60.	CR. MISC./1294/2021 147,148,149,341,3 A.BAIL	1	SATYANARAYAN SINGH vs THE STATE OF BIHAR	SATYA PRAKASH UDAI SHANKAR SINGH	A.G. TEJ PRATAP SINGH MADHURI LATA
61.	CR. MISC./1295/2021 30(a) A.BAIL	1	FOOL BABU SAH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. MADHURI LATA
62.	CR. APP (SJ)/1295/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SATYA NARAYAN MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. YASHRAJ BARDHAN BINAY KRISHNA
63.	CR. APP (SJ)/1296/2021 14-A-2 SC/ST ACT SC/ST ACT (AB)	1	DINESHWAR SINGH@ DINESH SINGH vs THE STATE OF BIHAR	TEJ PRATAP SINGH	A.G. BINAY KRISHNA
64.	CR. MISC./1298/2021 147,148,149,341,3 A.BAIL	1	SUNIL RAI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MOHAMMED ARIF MUNNA PRASAD SINGH UMESH KUMAR VERMA
65.	CR. APP (SJ)/1298/2021 14-A-2 SC/ST ACT SC/ST ACT (AB)	1	VIKI KUMAR vs THE STATE OF BIHAR	UDAY KUMAR SUBHEN SARKAR	A.G. SADANAND PASWAN
66.	CR. MISC./1299/2021 304(B),34 A.BAIL	1	VIDYAWATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MOHAMMED ARIF

PATNA HIGH COURT	98	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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67.	CR. APP (SJ)/1299/2021 anticipatory bail SC/ST ACT (AB)	1	RANJEET SINGH @ VIVEK SINGH vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. SADANAND PASWAN
68.	CR. MISC./1300/2021 341,323,504,379,3 A.BAIL	1	KANCHAN DEVI vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G. MOHAMMED ARIF
69.	CR. MISC./1301/2021 290,120-B A.BAIL	1	RAMADHAR SINGH vs THE STATE OF BIHAR	ABHOY KUMAR KASHYAP	A.G. MOHAMMED ARIF
70.	CR. APP (SJ)/1303/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	BIBI AMANA KHATOON vs THE STATE OF BIHAR	RANJAN KUMAR JHA SANJEEV KUMAR @DEEPAK SAHAY VIKAS KUMAR	A.G. USHA KUMARI 1
71.	CR. APP (SJ)/1305/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MUKESH KUMAR RAI @ MUKESH RAI vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G. USHA KUMARI 1
72.	CR. MISC./1305/2021 272,273,34 A.BAIL	1	SANJAY RAI vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. MOHAMMED ARIF
73.	CR. MISC./1306/2021 30-A A.BAIL	1	RAKSHIT JAISWAL vs THE STATE OF BIHAR	SAKET GUPTA SUBHASH KUMAR SATYENDRA PRASAD SINGH	A.G. MD. NAZIR ANSARI
74.	CR. MISC./1307/2021 272,273 A.BAIL	1	DHURUP MAHATO vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. MD. NAZIR ANSARI
75.	CR. MISC./1308/2021 147,149,341,323,3 A.BAIL	1	ASHOK PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. SANTOSH KUMAR PANDEY RAJESH KUMAR MD. NAZIR ANSARI
76.	CR. MISC./1309/2021 406,420 A.BAIL	1	RAM KISHOR SAH @ RAJ KISHOR SAH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G. MD. NAZIR ANSARI
77.	CR. APP (SJ)/1309/2021 u/s-14A(2) SC/ST SC/ST ACT (AB)	1	DR. SMT. RANJITA RANJAN @ DR. R. RANJAN vs THE STATE OF BIHAR	BHARAT BHUSHAN SIDDHARTHA KUMAR SINGH	SADANAND PASWAN
78.	CR. MISC./1314/2021 341,323,324,307,5 A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	A.G. MD. NAZIR ANSARI
79.	CR. APP (SJ)/1315/2021 U/S 14A(2) SC.ST SC/ST ACT (AB)	1	PANKAJ KUMAR PANJIAR @ PANKAJ KUMAR PANJIYAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. USHA KUMARI 1
80.	CR. MISC./1316/2021 147,323,341,307,5 A.BAIL	1	UMESH YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G. MOHAMMAD SUFYAN
81.	CR. MISC./1317/2021 147,148,307,323,3 A.BAIL	1	VIKASH KUMAR @ VIKASH YADAV vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. MOHAMMAD SUFYAN
82.	CR. APP (SJ)/1317/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	SATRUGHAN BHARTI vs THE STATE OF BIHAR	ARUN KUMAR	A.G. USHA KUMARI 1
83.	CR. APP (SJ)/1320/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	JABITARA KHATOON @ JABITARA DEVI vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. BINAY KRISHNA
84.	CR. APP (SJ)/1321/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	NARAYAN SINGH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G. BINAY KRISHNA
85.	CR. MISC./1321/2021 341,323,307,504,5 A.BAIL	1	MOHIT RAJ @ GOLDI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	A.G. MOHAMMAD SUFYAN
86.	CR. APP (SJ)/1323/2021 U/s 14 A (2) of S SC/ST ACT (AB)	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR ROY SHEELA SHARMA	A.G. BINAY KRISHNA
87.	CR. APP (SJ)/1326/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AWDHESH RAI @ AWDHESH KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. SADANAND PASWAN
88.	CR. APP (SJ)/1328/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	BIPIN JHA @ BIPIN KUMAR JHA vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. SADANAND PASWAN
89.	CR. MISC./1329/2021 341,323,324,326,3 A.BAIL	1	GYANI DEVI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. MOHAMMAD SUFYAN

PATNA HIGH COURT	99	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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90.	CR. MISC./1697/2021 341,323,307,354,3 A.BAIL	2	SAMBHU CHAUDHARY @ SHAMBHU CHAUDHARY vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G CHANDRA SEN PRASAD SINGH
91.	CR. MISC./1744/2021 147,148,149,341,3 A.BAIL	1	SIYARI URAON @ SIHARI URAON vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. BHARAT BHUSHAN (APP) MD. HUSSAIN
92.	CR. APP (SJ)/1744/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	RAMU RAY vs THE STATE OF BIHAR	INDU BHUSHAN	A.G. BINAY KRISHNA
93.	CR. APP (SJ)/1746/2021 U/s 14(A) (2) SC/ SC/ST ACT (AB)	1	JAI KISHORE SAH vs THE STATE OF BIHAR	SHIV KUMAR DWIVEDY	SADANAND PASWAN
94.	CR. MISC./1746/2021 448,354(A),341,32 A.BAIL	1	SUJIT KUMAR @ SUJIT KUMAR YADAV vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	A.G BHARAT BHUSHAN (APP)
95.	CR. MISC./1747/2021 30A A.BAIL	1	SAROJ KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G BHARAT BHUSHAN (APP)
96.	CR. MISC./1750/2021 341,323,324,379,5 A.BAIL	1	JAI KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. BHARAT BHUSHAN (APP)
97.	CR. MISC./1751/2021 420,406,467,468,3 A.BAIL	1	NITISH KUMAR @ NITISH vs THE STATE OF BIHAR	SUDISH KUMAR	A.G. DASHRATH MEHTA
98.	CR. APP (SJ)/1751/2021 U/s 14A(2) SC/ST SC/ST ACT (AB)	1	RAMSWAROOP SAO vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	BINAY KRISHNA
99.	CR. APP (SJ)/1752/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	AFROJ ALAM @ MD. AFROJ ALAM vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	BINAY KRISHNA KUMAR RAVI SHANKAR
100.	CR. MISC./1752/2021 302,147,148,149,3 A.BAIL	1	HEWANTEE DEVI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH BINOD KUMAR SINGH	A.G. DASHRATH MEHTA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
101.	CR. MISC./1753/2021 498A,323,307, A.BAIL	1	RAKESH KUMAR GUPTA vs THE STATE OF BIHAR	ANIL CHANDRA	A.G DASHRATH MEHTA
102.	CR. APP (SJ)/1753/2021 341,323,384,392, SC/ST ACT (AB)	1	RAM PRABODH MUKHIYA @ PRAMOD KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G SADANAND PASWAN
103.	CR. APP (SJ)/1756/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	BABLU KUMAR SINGH @ UJJAWAL KUMAR SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	USHA KUMARI 1
104.	CR. MISC./1757/2021 147,148,149,341,3 A.BAIL	1	LALDEO PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G. DASHRATH MEHTA
105.	CR. APP (SJ)/1757/2021 U/S 14A (A) SC/ST SC/ST ACT (AB)	1	SHRIMAN YADAV @ SHRIMAN SINGH vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA DAIZY KUMARI	BINAY KRISHNA
106.	CR. APP (SJ)/1758/2021 U/S 14A (A) SC/ST SC/ST ACT (AB)	1	KUNAL SINGH @ KUNAL KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR ASHOK KUMAR	BINAY KRISHNA
107.	CR. APP (SJ)/1760/2021 341,323,307,427,5 SC/ST ACT (AB)	1	RAJNANDAN DUBEY @ RAJAN DUBEY vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY	BINAY KRISHNA
108.	CR. APP (SJ)/1761/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MANOJ KUMAR BISWAS @ MANOJ BISWAS vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	USHA KUMARI 1
109.	CR. APP (SJ)/1764/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	MANJAY SAHNI vs THE STATE OF BIHAR	MANISH MOHAN KATERYAR SATISH KUMAR SINHA	USHA KUMARI 1
110.	CR. MISC./1764/2021 341,323,307,504,3 A.BAIL	1	KALAVATI DEVI @ LALTI DEVI vs THE STATE OF BIHAR	NIRBHAY PRASHANT	A.G DASHRATH MEHTA
111.	CR. MISC./1765/2021 342,323,448,354(A A.BAIL	1	DINESH YADAV @ DINESH KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. CHOUBEY JAWAHAR
112.	CR. APP (SJ)/1767/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1	SHANKAR SAH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	SADANAND PASWAN

PATNA HIGH COURT	100	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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113. CR. MISC./1767/2021 406,420,120B A.BAIL	1	PANKAJ KUMAR @ PANKAJ TIWARI vs THE STATE OF BIHAR	RATANAKAR JHA SMITI BHARTI ABHISHEK RAJ	A.G. NUTAN MISHRA AJIT KUMAR OJHA NEERAJ NISCHAL CHOUBEY JAWAHAR
114. CR. APP (SJ)/1770/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SHEKHAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. SADANAND PASWAN
115. CR. MISC./1771/2021 30(a),32,41 A.BAIL	1	PAWAN MAHTO vs THE STATE OF BIHAR	SATYAPAL SINGH	A.G. CHOUBEY JAWAHAR
116. CR. MISC./1772/2021 465,467,468,471,4 A.BAIL	1	VIBHA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. CHOUBEY JAWAHAR
117. CR. APP (SJ)/1772/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ISHWAR CHANDRA YADAV @ ISHWAR SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR SINGH BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. USHA KUMARI 1
118. CR. APP (SJ)/1773/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ABHISHEKH KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G. USHA KUMARI 1
119. CR. APP (SJ)/1774/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SUDHA DEVI vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G. USHA KUMARI 1
120. CR. MISC./1775/2021 Anticipatory Bail A.BAIL	1	AJAY KUMAR @CHHOTU@CHHOTU KUMAR@ ADARSH KUMAR vs THE STATE OF BIHAR	LALA SHESHENDRA NARAYAN RAIS SHASHANK SHEKHAR SINHA GYAN SHANKAR	A.G. RENU KUMARI
121. CR. APP (SJ)/1775/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	RUNNI DEVI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA	A.G. BINAY KRISHNA
122. CR. APP (SJ)/1776/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ANIL KUMAR ANUPAM vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA NIDHI	A.G. BINAY KRISHNA
123. CR. MISC./1778/2021 304(B),201,34 A.BAIL	1	RAJAN DAS vs THE STATE OF BIHAR	RINA SINHA	A.G. RENU KUMARI
124. CR. MISC./1780/2021 147,149,341,323,5 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G. RENU KUMARI
125. CR. APP (SJ)/1783/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	VIRJU SAHNI @ BIRJU SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. BINAY KRISHNA
126. CR. MISC./1784/2021 272,273,414,34 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RAVI NANDAN	A.G. RENU KUMARI
127. CR. APP (SJ)/1784/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	UMA SHANKAR SINGH vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA ASHOK KUMAR	A.G. SADANAND PASWAN
128. CR. MISC./1785/2021 494,498(A),406,42 A.BAIL	1	MISHRI RAI @ MISHRI LAL RAI vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G. RENU KUMARI
129. CR. APP (SJ)/1785/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	ANIL KUMAR vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	A.G. SADANAND PASWAN
130. CR. MISC./1786/2021 147,148,149,323,3 A.BAIL	1	AMIT KUMAR YADAV vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	A.G. ANITA KUMARI SINGH
131. CR. APP (SJ)/1786/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	SANTANU CHAURASIA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G. SADANAND PASWAN
132. CR. APP (SJ)/1787/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	1	SUNITA DEVI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G. USHA KUMARI 1
133. CR. APP (SJ)/1788/2021 U/S-14A(2) SC/ST SC/ST ACT (AB)	1	ANIL KUMAR RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G. USHA KUMARI 1
134. CR. APP (SJ)/1789/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	SUMAN DEVI vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G. USHA KUMARI 1
135. CR. MISC./1789/2021 anticipatory bail A.BAIL	1	SUDHAKAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. ANITA KUMARI SINGH

PATNA HIGH COURT	101	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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136. CR. MISC./15554/2021 323,379,406,420,1 P OTHER UNCATEGORI	2 GEETA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. NAND KUMAR
137. CR. MISC./32117/2021 r bail R.BAIL-1	2 YOGI RAI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. PRADEEP NARAIN KUMAR
MATTER -1			
138. CR. MISC./85552/2019 420,406,385,387,3 A.BAIL	14 RAJA RAM MISHRA vs THE STATE OF BIHAR	KUMAR MANGLAM	ANANT KUMAR 1 SATYENDRA PRASAD SINGH ANIL KUMAR SINGH
139. CR. MISC./85631/2019 419,420,409,467,4 A.BAIL	6 MUKUND MURARI vs THE STATE OF BIHAR	VIBHAKAR KUMAR BINAY KUMAR	NARSINGH TANTI RAKESH KUMAR SINGH KAUSHLENDRA KUMAR SINHA
140. CR. MISC./85724/2019 498A, A.BAIL	8 ANIL KUMAR YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	CHANDRA KANT DHIRENDRA KUMAR,NAVIN KUMAR	AKBAR ALI RAKESH KUMAR SHRIVASTAVA
141. CR. MISC./86442/2019 406 A.BAIL	10 NEYAZ ALAM vs THE STATE OF BIHAR	MANOJ KUMAR	ANANT KUMAR 1 SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA
142. CR. MISC./86529/2019 498A,341,323,504, A.BAIL	8 SANJAY KUMAR @ SANJAY PRASAD vs THE STATE OF BIHAR	SADA NAND ROY PAWAN KUMAR SINGH	SHAILENDRA KUMAR SAMIR KUMAR SINHA
143. CR. APP (SJ)/1990/2020 U/S 14(A)(2) OF S SC/ST ACT (RB)	10 ABHIMANU KUMAR SINGH @ ABHIMANU SINGH vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G. SADANAND PASWAN
144. CR. MISC./20419/2020 498(A) A.BAIL	6 TRIPURARI CHAUDHARY @ ROHIT CHAUDHARY vs THE STATE OF BIHAR	RADHE SHYAM KUMAR	RAM BILASH ROY RAMAN BAIDYANATH PRASAD MAMTA KUMARI SANJEEV KUMAR
145. CR. MISC./32471/2020 304(B),34 A.BAIL	3 ANITA DEVI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G. YASHRAJ BARDHAN SURESH PRASAD SINGH
146. CR. MISC./32995/2020 ANTICIPATORY BAIL A.BAIL	3 SHIVCHANDRA PRASAD GUPTA vs THE STATE OF BIHAR	AJAY KUMAR JAIN RAJENDRA KUMAR JAIN	A.G. RAM SEVAK CHOUDHARY
147. CR. MISC./33681/2020 380,411 A.BAIL	4 GANGA RAM SHIMBANI @ AJAY KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. SHAHEEN BEGUM
148. CR. MISC./35374/2020 304B,201,34 A.BAIL	3 PAPPU RAI vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G. MD. NAZIR ANSARI
149. CR. MISC./36098/2020 341,323,325,302,1 A.BAIL	3 PINTU KUMAR @ CHAIN KUMAR @ SATYA NARAYAN KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ANIL KUMAR SINGH	A.G. SANJAY KUMAR SINGH
150. CR. MISC./36891/2020 376,341,323,34 A.BAIL	3 GOLLU KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ (5681)	A.G.
151. CR. MISC./36964/2020 341,323,384,307,3 A.BAIL	3 RAJARAM PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR MADHAV RAJ	A.G.
152. CR. MISC./37526/2020 376,504,506,34 A.BAIL	3 RAM BABU RAI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
153. CR. MISC./37545/2020 304-B,34 A.BAIL	3 RAMAWATI DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
154. CR. MISC./37985/2020 304-B,34 A.BAIL	3 PANPATI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY ASHOK KUMAR SINGH VIKASH KUMAR SHUKLA	A.G.
155. CR. MISC./38572/2020 302,120B,34, A.BAIL	2 SAJAN MANDAL vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH RAJNISH KUMAR SINGH RUPESH KUMAR	A.G. DR. INDIWAR KUMARI
156. CR. MISC./38598/2020 302,34 A.BAIL	2 RANJO DEVI @ RAJJO @ RAJJO DEVI vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. INDU KUMARI SRIVASTAVA
157. CR. MISC./39154/2020 302,201 A.BAIL	2 RAMAJI TIWARI @ RAMJI TIWARI vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. MOHAMMAD SUFYAN
158. CR. MISC./39155/2020 307, A.BAIL	2 SIKANDAR MANDAL vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	A.G. MITHLESH KUMAR KHARE ARVIND KUMAR SINGH

PATNA HIGH COURT	102	Friday 2nd July 2021 Hon'ble Mr. Justice Ashutosh Kumar
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159. CR. MISC./39203/2020 apprehension of A.BAIL	2	CHANDAN KUMAR @ CHANDAN KUMAR CHAUDHARY vs THE STATE OF BIHAR	ASIF KALIM	A.G NAVIN KUMAR PANDEY
160. CR. MISC./39204/2020 147,149,341,323,3 A.BAIL	2	MOHARRAM GADDI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G NAVIN KUMAR PANDEY
161. CR. MISC./39609/2020 420,,467,,468,,47 A.BAIL	2	VOYAS MUNI PRADHAN vs THE STATE OF BIHAR THROUGH THE VIGILANCE	GOPAL PRASAD ROY SURESH MISHRA	A.G
162. CR. MISC./39633/2020 304B,201,34 A.BAIL	2	MOST. VIDYAWATI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G
163. CR. MISC./39635/2020 406,420,467,468,3 A.BAIL	2	GOPAL PRASAD @ RANIKANT vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR PRAVEEN KUMAR	A.G.
164. CR. MISC./40125/2020 341,323,307,354,3 A.BAIL	2	MURLI DHAR SINGH @ MURLIDHAR @ MUNNA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
165. CR. MISC./40177/2020 341,323,326,307,4 A.BAIL	2	AWADHESH PANDEY @ AWADGESH PANDEY vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G
166. CR. MISC./40655/2020 341,323,324,325,3 A.BAIL	2	GYANCHAND MANDAL vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. GOPAL KUMAR JHA ASHA DEVI
167. CR. MISC./40656/2020 376,341,328,504,3 A.BAIL	2	SANJAY KUMAR SONI vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	A.G ASHA DEVI
168. CR. MISC./41156/2020 120(B) A.BAIL	2	VIKASH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. VEENA KUMARI JAISWAL VEENA KUMARI JAISWAL
169. CR. WJC/144/2021 226,227 QUASHING THE FIR	5	RAHUL KUMAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA.	AVINASH SHEKHAR RAJAN PRAKASH	A.G. DIVYA VERMA (AC TO P.K.VERMA (AAG3))
With CR. WJC/89/2021 A. For quashing of	3	UNITED BREWERIES LIMITED, A REGISTERED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 HAVING vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REGISTRATION, EXCISE AND PROHIBITION,	SATYABIR BHARTI	A.G
With CR. WJC/280/2021 A. For quashing of	3	MUKESH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA.	SATYABIR BHARTI PRACHI PALLAVI	A.G.
170. CR. MISC./277/2021 420,406,34 A.BAIL	2	PAWAN KUMAR@PAWAN KUMAR PODDAR vs THE STATE OF BIHAR	MALAY KUMAR CHOUDHARY VAISHNAVI SINGH UDBHAV	A.G ZAINUL ABEDIN
171. CR. APP (SJ)/461/2021 AGAINST CONVICTIO CR. APP(SJ)	3	HEMANT vs THE STATE OF BIHAR	ARVIND KUMAR	A.G.
172. CR. APP (SJ)/816/2021 against convictio CR. APP(SJ)	3	RAJENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G.
173. CR. APP (SJ)/1640/2021 AGAINST CONVICTIO CR. APP(SJ)	1	SANTOSH MAHTO vs THE STATE OF BIHAR	RAVI KUMAR ANKIT KATRIAR	A.G.
174. CR. MISC./17856/2021 409,420B A.BAIL	3	RAVINDRA NATH PATHAK vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G
175. CR. MISC./29419/2021 341,324,326,307,5 R.BAIL-1	2	RAKESH MANDAL @ RAKESH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	NAND KUMAR SUJIT KUMAR SINGH

PATNA HIGH COURT	103	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

**Friday the 2nd July 2021
THROUGH VIDEO CONFERENCING
(AT 10:30 A.M.)**

Mr. Justice Sudhir Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	MJC/1853/2019	3 SUCHITA KUMARI DEVI vs SANJAY KUMAR SINGH	NAFISUZZOHA	AMAR NATH YADAV KULDEEP KUMAR CHUNNU KUMAR
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
2.	CR. MISC./34734/2020 302 R.BAIL-1	4 GORELAL CHAUHAN vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. SUNIL KUMAR NAVIN SHARMA PRAMOD KUMAR PANDEY
3.	CR. MISC./35077/2020 13(2), 13(1)(e) R.BAIL-1	6 JAY SHREE THAKUR vs THE STATE OF BIHAR THROUGH THE VIGILANCE	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G. VISHWANATH PRASAD SINGH SONI SRIVASTAVA BINOD KUMAR BINOD KUMAR
<u>MATTER -1</u>				
4.	CR. MISC./55707/2019 420,409,467,468,4 A.BAIL	11 ARVIND SINGH @ SONU TIWARY vs THE STATE OF BIHAR	RAJESH KUMAR SINGH SHRI PRAKASH SRIVASTAVA	PAWAN KUMAR CHAURASIA
5.	CR. MISC./13784/2020 420,406 A.BAIL	7 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR	ABHAY KUMAR
6.	CR. MISC./25157/2020 498(A),354(A),323 A.BAIL	6 MD. SHAMSHER @ SHAMSHAD vs THE STATE OF BIHAR	MD. HARUN QUARESHI	A.G. NEELAM KUMARI NAWAL KISHORE SINGH
7.	CR. MISC./25259/2020 420,467,468,471,1 A.BAIL	10 VIJAY KUMAR RAI @ BIJAY KUMAR RAI vs THE STATE OF BIHAR	AMISH KUMAR	A.G. MUKESHWAR DAYAL ARVIND KUMAR (SPL.P.P.)
8.	CR. MISC./25904/2020 302,34 A.BAIL	3 AMRESH KUMAR @ RAKESH KUMAR vs THE STATE OF BIHAR	SYED MASLEH UDDIN ASHRAF	A.G. NAWAL KISHORE PRASAD BINOD KUMAR
With	CR. MISC./31498/2020 A.BAIL	3 CHOTAN SAH @ CHOTU SAH vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. GAURI SHANKAR GUPTA
9.	CR. MISC./26755/2020 341,323,448,498A, A.BAIL	4 AKBAR ALI @ AKBAR ANSARI vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G. SUNIL KUMAR PANDEY, A.P.P. JITENDRA KUMAR GIRI
10.	CR. MISC./26765/2020 447,302,34, A.BAIL	3 SALAM KHAN @ MD. SALAM KHAN vs THE STATE OF BIHAR	WASI AHMAD KHAN	A.G. GAJENDRA KUMAR SINGH RAJIV KUMAR TARKESHWAR NATH THAKUR
11.	CR. MISC./27140/2020 384, A.BAIL	10 JAY JAY RAM YADAV @ JAY JAY RAM PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT GOVERNMENT OF BIHAR, PATNA	SHEKHAR KUMAR SINGH	A.G. ARVIND KUMAR (APP)
12.	CR. MISC./28425/2020 30(a)(c)(d) A.BAIL	3 SANTOSH YADAV vs THE STATE OF BIHAR	RAJIVA RANJAN	A.G. BHARAT BHUSHAN, A.P.P.
13.	CR. MISC./30014/2020 498(A),494 A.BAIL	5 BINAY KRISHNA MUNNA @ BINAY KUMAR MUNNA vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G. ABHAY KUMAR BAUYE JEE JHA (B.J. JHA)
14.	CR. MISC./30614/2020 341,447,323,354,3 A.BAIL	7 RADHESHYAM THAKUR vs THE STATE OF BIHAR	DHANANJAY MISHRA	A.G. RITA VERMA

PATNA HIGH COURT	104	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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15. CR. MISC./30985/2020 147,148,149,302 A.BAIL	4 BIKRAM YADAV vs THE STATE OF BIHAR	SANJAY SINGH SANJEEV KUMAR SINGH	A.G. JHARKHANDI UPADHYAY
16. CR. MISC./31041/2020 366(A),34 A.BAIL	3 VIJAY BHAGAT vs THE STATE OF BIHAR	DIGVIJAY NARAYAN SINGH	A.G. NAND KISHORE PRASAD
17. CR. MISC./31058/2020 409 A.BAIL	3 SRI VISHNUJI SINGH vs THE STATE OF BIHAR	RAVI RANJAN	A.G. NITYA NAND TIWARY
18. CR. MISC./31134/2020 302,120(B),34 A.BAIL	3 SUBODH RAI @ SUBODH RAY vs THE STATE OF BIHAR	BINOD KUMAR	A.G. RAJENDRA NATH JHA
19. CR. MISC./31516/2020 498(A) A.BAIL	3 MANJAY KUMAR RAI vs THE STATE OF BIHAR	ANKIT KUMAR	A.G. ANISH CHANDRA
20. CR. MISC./32718/2020 341,323,447,307,3 A.BAIL	3 KARTIK MANDAL vs THE STATE OF BIHAR	MD. IRSHAD	A.G. BHARAT LAL
21. CR. MISC./32727/2020 395 A.BAIL	3 DHIRAJ SAH @ AMIT SAH vs THE STATE OF BIHAR	DILIP KUMAR	A.G. BHARAT LAL
22. CR. MISC./32765/2020 406,420,409,407,4 A.BAIL	3 RANGAM KUMAR vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA	A.G. NACHIKETA JHA DILIP KUMAR NO. 1
23. CR. MISC./32769/2020 420,409 A.BAIL	3 YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G. DINESH SINGH
24. CR. MISC./33097/2020 406,420,409 A.BAIL	4 LAKSHMI KANT RASTOGI @ LAXMIKANT RASTOGI vs THE STATE OF BIHAR	ALOK RANJAN	A.G. AJAY KUMAR NO. 2 PRASHANT KUMAR NIHAR NANDAN AMBASTA
25. CR. MISC./33483/2020 135 A.BAIL	8 BANWARI DAS vs THE STATE OF BIHAR	SANJAY KUMAR AJIT KUMAR SINGH	SHANTANU KUMAR VINAY KIRTI SINGH SHREKANT SHARAN SINGH
26. CR. MISC./33823/2020 406,408,420,467,4 A.BAIL	2 ONKAR KUMAR vs THE STATE OF BIHAR	SURYAKANT KUMAR	A.G. PRATIK MISHRA CHANDRA SEN PRASAD SINGH
27. CR. MISC./34145/2020 false implication A.BAIL	2 LALU RAI @ INDRAJEET KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. MD. SHAKIR AHMAD
28. CR. MISC./34305/2020 420,467,468,471 A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR PREETY KUNWAR	A.G. RANA RANDHIR SINGH
29. CR. MISC./34329/2020 ANTICIPATORY BAIL A.BAIL	2 MADHO MOCHI vs THE STATE OF BIHAR	PARAS NATH	A.G. RAM NARESH RAY
30. CR. MISC./34364/2020 406,409,420,465,4 A.BAIL	2 SUKHDEO KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. ASHOK KUMAR SINGH
31. CR. MISC./35232/2020 365,302,201,120B, A.BAIL	2 LALITA DEVI vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. ASHRAF ANSARI SUCHETA YADAV
32. CR. MISC./35258/2020 363,366A,34 A.BAIL	2 BHOLA KUMAR @ ABHINASH KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G. BRAJ KISHORE PD.(APP)
33. CR. MISC./35268/2020 302,34 A.BAIL	2 LAXMAN MAHTO @ LAXMAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. BRAJENDRA NATH PANDEY
34. CR. MISC./35440/2020 30(a) A.BAIL	2 HARDEO YADAV vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. NAWAL KISHORE PRASAD
35. CR. MISC./36112/2020 153A,506,34 A.BAIL	2 RAVI KUMAR @ RAVI RANJAN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. ZAINUL ABEDIN
36. CR. MISC./36124/2020 379,420,34 A.BAIL	2 BIPENDRA KUMAR MISHRA1 vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	A.G. ASHA KUMARI
37. CR. MISC./36466/2020 414,420,34 A.BAIL	1 MD NAHID ALAM @ NADIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. ANIL KUMAR SINGH NO. 1
38. CR. MISC./36510/2020 false implication A.BAIL	2 BATTIS RAI @ VISHWAJEET KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. SANJAY KUMAR SHARMA
39. CR. MISC./36994/2020 341,323,354 A.BAIL	1 AMAR SAH vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. SHAILENDRA KUMAR

PATNA HIGH COURT	105	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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40.	CR. MISC./36995/2020 120(B),302,34 A.BAIL	2	GUDDU YADAV vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. SADA NAND ROY SHAIENDRA KUMAR
41.	CR. MISC./37036/2020 147,341,323,324,3 A.BAIL	2	RAM CHANDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR	A.G. VEENA RANI PRASAD
42.	CR. MISC./37067/2020 302,120B,34 A.BAIL	2	BIRENDRA SINGH vs THE STATE OF BIHAR	BINOD BIHARI SINGH	A.G. AJIT KUMAR
43.	CR. MISC./37072/2020 341,323,324,307,5 A.BAIL	1	DEEPAK KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH AJIT KUMAR	A.G. AKASH SHANKAR UDBHAV AJIT KUMAR
44.	CR. MISC./37079/2020 147,148,149,307,3 A.BAIL	1	LALAN SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. AKHILESHWAR DAYAL
45.	CR. MISC./37080/2020 304(B),201,34 A.BAIL	1	JITAN MAHTO vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G. AKHILESHWAR DAYAL
46.	CR. MISC./37081/2020 420,409,120B,34 A.BAIL	1	RAMAYAN PRASAD PATEL vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. AKHILESHWAR DAYAL
47.	CR. MISC./37082/2020 147,148,149,332,3 A.BAIL	1	SONU MIYAN vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	A.G. AKHILESHWAR DAYAL
48.	CR. MISC./37086/2020 18(c),27(b)(ii) A.BAIL	1	MD. IMRAN QUAMRI vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. AKSHAY LAL PANDIT
49.	CR. MISC./37088/2020 392,34 A.BAIL	1	HARSH KUMAR vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	A.G. AKSHAY LAL PANDIT
50.	CR. MISC./37094/2020 criminal misc A.BAIL	1	SUGREEV BIND vs THE STATE OF BIHAR	ASHOK KUMAR GARG	A.G. AKSHAY LAL PANDIT
51.	CR. MISC./37095/2020 147,148,149,342,4 A.BAIL	1	MUNNA YADAV @ MUNNA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. AKSHAY LAL PANDIT
52.	CR. MISC./37098/2020 143,147,148,149,3 A.BAIL	1	ATUL SHEKHAR vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. ANIL KUMAR
53.	CR. MISC./37102/2020 341,323,353,504,5 A.BAIL	1	ANIL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. ANIL KUMAR
54.	CR. MISC./37105/2020 341,323,384,379,3 A.BAIL	1	JAMSHED@ MD JAMSHED vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. ANIL KUMAR
55.	CR. MISC./37109/2020 147,148,149,341,3 A.BAIL	1	BIRENDRA KUMAR YADAV @ BIRENDRA YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. ANUJ KUMAR SHRIVASTAVA
56.	CR. MISC./37114/2020 341,323,353,333,3 A.BAIL	1	PRADEEP KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR SHASHIKANT YADAV	A.G. ANUJ KUMAR SHRIVASTAVA
57.	CR. MISC./37568/2020 188,290,269,270,2 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. SATYENDRA PRASAD
58.	CR. MISC./37569/2020 341,323,307,504,5 A.BAIL	1	RUPLAL SAH vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G. SATYENDRA PRASAD
59.	CR. MISC./37573/2020 341,323,324,307,3 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. SATYENDRA PRASAD
60.	CR. MISC./37575/2020 447,341,323,324,3 A.BAIL	1	KARI YADAV vs THE STATE OF BIHAR	JAI PRAKASH SINGH	A.G. SHAHEEN BEGUM
61.	CR. MISC./37578/2020 302,328,120(B) A.BAIL	1	SHANKAR SAH vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. SANJAY KUMAR DR. ANSHUMAN RITA KUMARI UPADHYAYA BABAN KUMAR SHAHEEN BEGUM
62.	CR. MISC./37581/2020 306,34, A.BAIL	1	SHOBHA DEVI @ SHOBHA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. SHAHEEN BEGUM

PATNA HIGH COURT	106	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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63.	CR. MISC./37593/2020 420,379 A.BAIL	1	BHOLA PRASAD MANDAL @ BHOLA MANDAL vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G. SHAIENDRA KUMAR SINGH
64.	CR. MISC./37594/2020 363,366A, A.BAIL	1	KALAWATI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SHAIENDRA KUMAR SINGH
65.	CR. MISC./37597/2020 323,363,372,120B A.BAIL	1	MD. MITTHU @ MITTHU vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. SHANTANU KUMAR
66.	CR. MISC./37598/2020 30A A.BAIL	1	LALU RAI @ LALOO RAI vs THE STATE OF BIHAR	RANJAY KUMAR	A.G. SHANTANU KUMAR
67.	CR. MISC./37599/2020 341,323,504,34 A.BAIL	1	RANJAN KUMAR@RANJAY KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. SHANTANU KUMAR
68.	CR. MISC./37618/2020 304(B),201,34 A.BAIL	1	RANJITA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SHYAM KUMAR SINGH
69.	CR. MISC./37621/2020 498(A) A.BAIL	1	SATYANARAIN SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. SHYAM KUMAR SINGH
70.	CR. MISC./37623/2020 15 A.BAIL	1	CHANDRA SEKHAR SINGH vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G. SUCHETA YADAV
71.	CR. MISC./37627/2020 7 A.BAIL	1	SHARMILA DEVI vs THE STATE OF BIHAR	BINOD KUMAR	A.G. SUCHETA YADAV
72.	CR. MISC./37633/2020 147,148,149,341,3 A.BAIL	1	PRAGAT MISHRA vs THE STATE OF BIHAR	RAKESH KUMAR SHALLY KUMARI SIYA RAM SHAHI	A.G. SUCHETA YADAV
73.	CR. MISC./37635/2020 302,34 A.BAIL	1	MANOJ PANDIT vs THE STATE OF BIHAR	UMESH PRASAD MAHESH PRASAD	A.G. MADAN JEET KUMAR RAVI PRAKASH SUNIL KUMAR PANDEY
74.	CR. MISC./37637/2020 147,148,149,341,3 A.BAIL	1	BHUSHAN ROY @ SHASHI BHUSHAN ROY vs THE STATE OF BIHAR	SHAMA SINHA	A.G. MD. HARUN QUARESHI DR. ABDUS SHAKOOR SUNIL KUMAR PANDEY
75.	CR. MISC./37640/2020 8(c),20(b)(ii)(B) A.BAIL	1	LAL BABU SAH @ KALICHARAN vs THE STATE OF BIHAR	HANS LAL KUMAR	A.G. SUNIL KUMAR PANDEY
76.	CR. MISC./37645/2020 302,201,34 A.BAIL	1	RANJANA DEVI @ RANJU DEVI vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	A.G. SUNIL KUMAR PANDEY
77.	CR. MISC./37646/2020 341,323,366a A.BAIL	1	MITHUN KUMAR @ MITHUN SAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. SURENDRA PRASAD SINGH
78.	CR. MISC./37648/2020 306,120B,34 A.BAIL	1	MADHUKAR @ PRAMOD KUMAR MADHUKAR vs THE STATE OF BIHAR	RIYA SINGH	A.G. SURENDRA PRASAD SINGH SURENDRA PRASAD SINGH
79.	CR. MISC./37651/2020 147,148,14,323,37 A.BAIL	1	ARUN SINGH vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	A.G. SURENDRA PRASAD SINGH
80.	CR. MISC./37658/2020 323,379,504,34,30 A.BAIL	1	MD. SHAHANSHAH AAJAM @ MD. SHAHANSHAH @ MD.SAHANSAH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. TARKESHWAR NATH THAKUR
81.	CR. MISC./37659/2020 498,A,323,34 A.BAIL	1	PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. TARKESHWAR NATH THAKUR TARKESHWAR NATH THAKUR
82.	CR. MISC./37660/2020 anticipatory bail A.BAIL	1	NANDESHWAR YADAV @ NANDESHWAR KAURGIA vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G. TARKESHWAR NATH THAKUR
83.	CR. MISC./37670/2020 25(1-B)A,25(1-AA) A.BAIL	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G. UDAY CHAND PRASAD
84.	CR. MISC./37681/2020 147,148,149,341,3 A.BAIL	1	MUKESH PASWAN vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G. UMESH LAL VERMA
85.	CR. MISC./37683/2020 325,341,323,504,5 A.BAIL	1	ANKESH vs THE STATE OF BIHAR	KUMAR KAUSHLENDRA	A.G. UMESH LAL VERMA

PATNA HIGH COURT	107	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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86. CR. MISC./38100/2020 341,323,325,354,5 A.BAIL	1	RAMAKANT KUMAR@RAMA KANT SHARMA vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH HARISH JALAN PANKAJ KUMAR SINGH JAGDHAR PRASAD	A.G. TARUN PRASAD MANDAL
87. CR. MISC./38102/2020 anticipatory bail A.BAIL	1	UMESH RAI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. TARUN PRASAD MANDAL
88. CR. MISC./38104/2020 302,120B/34 A.BAIL	1	PRADEEP SAH @ PRADEEP KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON DILIP KUMAR TONDON	A.G. TARUN PRASAD MANDAL
89. CR. MISC./38112/2020 414 A.BAIL	1	REYAZ KHAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. PRADEEP NARAIN KUMAR
90. CR. MISC./38113/2020 448,341,323,324,3 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G. PRADEEP NARAIN KUMAR PRADEEP NARAIN KUMAR
91. CR. MISC./38114/2020 147,148,149,341,3 A.BAIL	1	ABHAY KUMAR SINGH @ SARJAN SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. PRADEEP NARAIN KUMAR
92. CR. MISC./38120/2020 341,323,324,308,3 A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR	A.G. PRADEEP NARAIN KUMAR
93. CR. MISC./38123/2020 366(A),376(D),34 A.BAIL	1	RAM BHAROS SADA vs THE STATE OF BIHAR	ANIL KUMAR	A.G. PRADEEP NARAIN KUMAR
94. CR. MISC./38127/2020 302,341,323,354,3 A.BAIL	1	SANJAY YADAV @ SANJAY RAI vs THE STATE OF BIHAR	AMIT KUMAR SINGH	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SWATI KUMARI RABINDRA KUMAR
95. CR. MISC./38135/2020 147,148,149,323,3 A.BAIL	1	SITA RAM SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. RABINDRA KUMAR
96. CR. MISC./38138/2020 302,34 A.BAIL	1	RABDI DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. PRANAV KUMAR
97. CR. MISC./38145/2020 379 A.BAIL	1	ROHIT KUMAR @ PINTU KUMAR @ PEDU @ PINTU KHARWAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. PRANAV KUMAR
98. CR. MISC./38155/2020 272,273 A.BAIL	1	SATAN MAHTO @ SATYA NARAIN MAHTO vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
99. CR. MISC./38156/2020 392 A.BAIL	1	PRINCE KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. DR.MRITYUNJAYA KR.GAUTAM
100. CR. MISC./38157/2020 304(B),201,34 A.BAIL	1	JAI RAM vs THE STATE OF BIHAR	MITHILESH KUMAR LALAN KUMAR VERMA	A.G. DR.MRITYUNJAYA KR.GAUTAM
101. CR. MISC./38161/2020 376D, A.BAIL	1	SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
102. CR. MISC./38166/2020 419,420,406,409,4 A.BAIL	1	PRAKASH SAO (MUKHIYA) vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. RANA RANDHIR SINGH
103. CR. MISC./38170/2020 147,148,149,323,3 A.BAIL	1	GARIB MAHTO @ GARIB DAS vs THE STATE OF BIHAR	ASHOK KUMAR ARVIND KUMAR	A.G. RANA RANDHIR SINGH
104. CR. MISC./38174/2020 341,323,308,504,5 A.BAIL	1	RANJAN PAL vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK	A.G. RANA RANDHIR SINGH
105. CR. MISC./38177/2020 341,323,324,307,5 A.BAIL	1	RAM KUMAR THAKUR vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. RANA RANDHIR SINGH
106. CR. MISC./38180/2020 302,201 A.BAIL	1	JAHIDA KHATOON @ JAHADA BIBI vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G. ANIL PRASAD SINGH
107. CR. MISC./38181/2020 188,283,353,379,4 A.BAIL	1	ASHOK KUMAR JHA @ ASHOK JHA @ LADDU JHA vs THE STATE OF BIHAR	RAJEEV KUMAR GYAN PRAKASH	A.G. ANIL PRASAD SINGH

PATNA HIGH COURT	108	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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108. CR. MISC./38185/2020 420,467,468,471 A.BAIL	1 VIJAY KUMAR PANDEY vs THE STATE OF BIHAR	UDAY KUMAR	A.G. ANIL PRASAD SINGH
109. CR. MISC./38188/2020 114,147,148,149,3 A.BAIL	1 GULBAN @ GUL MOHAMMAD @ GULBAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. ANIL PRASAD SINGH
110. CR. MISC./38191/2020 147,148,149,341,3 A.BAIL	1 MAHESH YADAV vs THE STAE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G. KUMAR RANJIT RANJAN
111. CR. MISC./38192/2020 341,323,307,325,3 A.BAIL	1 NAND KISHORE YADAV vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	A.G. KUMAR RANJIT RANJAN
112. CR. MISC./38193/2020 147,148,149,341,3 A.BAIL	1 SANJAY SONAR @ SANJAY PRASAD VERMA vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G. KUMAR RANJIT RANJAN
113. CR. MISC./38201/2020 363,366A,34 A.BAIL	1 BINEET KUMAR KARN @ BINEET KUMAR KARAN vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD	A.G. RAM NARESH RAY
114. CR. MISC./38204/2020 354,448,323,504,5 A.BAIL	1 BHUNESHWAR YADAV vs THE STATE OF BIHAR	RAM BABU	A.G. RAM NARESH RAY BINOD KUMAR
115. CR. MISC./38205/2020 406,420 A.BAIL	1 YOGENDRA PRASAD SINGH @YOGENDRA BHAKT vs THE STATE OF BIHAR	RAJU PRASAD	A.G. RAM NARESH RAY RAM PRAVESH NATH TIWARI
116. CR. MISC./38208/2020 341,323,504,324,3 A.BAIL	1 SURESH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G. RAM NARESH RAY
117. CR. MISC./38217/2020 341,323,324,307,3 A.BAIL	1 SHRAWAN YADAV @ SHARWAN KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. ASHOK KUMAR SINGH
118. CR. MISC./38218/2020 302,201 A.BAIL	1 BITTU KUMAR SHARMA @ RAJA BABU vs THE STATE OF BIHAR	SARVAN KUMAR	A.G. ASHOK KUMAR SINGH
119. CR. MISC./38220/2020 467,468,471,420,4 A.BAIL	1 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	CHANDRA KANT	A.G. ASHOK KUMAR SINGH
120. CR. MISC./38227/2020 366(A),34 A.BAIL	1 MAHENDRA THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. AWADHESH KUMAR SINGH
121. CR. MISC./38502/2020 30A A.BAIL	2 SURAJ MANJHI @ PUALI MANJHI vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	A.G. ANAND MOHAN PRASAD MEHTA
122. CR. MISC./38515/2020 392,411 A.BAIL	2 TOOFANI RISHI @ TUFANI KUMAR vs THE STATE OF BIHAR	BAL KRISHNA MISHRA BIDHAN CHANDRA JHA	A.G. BAL MUKUND PRASAD SINHA
123. CR. MISC./38660/2020 323,341,307,302,1 A.BAIL	1 KRISHNA YADAV vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	A.G. UMESH KUMAR NAND KISHORE PRASAD
124. CR. MISC./38661/2020 385,504,506,34 A.BAIL	1 RAJA KAMAT @ RAJA KUMAR KAMAT @ RAJA KUMAR KAMATI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G. NAND KISHORE PRASAD
125. CR. MISC./38662/2020 307,341,323,504 A.BAIL	1 DHANJU YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	A.G. NAND KISHORE PRASAD
126. CR. MISC./38666/2020 341,323,385,406,5 A.BAIL	1 LALAN YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. NAND KISHORE PRASAD
127. CR. MISC./38669/2020 376,504,506,34 A.BAIL	1 MD.EHSAN vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. NITYA NAND TIWARY
128. CR. MISC./38672/2020 147,149,341,323,3 A.BAIL	1 MEENA DEVI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. BINOD KUMAR NITYA NAND TIWARY
129. CR. MISC./38680/2020 224,225,384,120B A.BAIL	1 SWAMI SHARAN DAS vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G. PARMESHWAR MEHTA
130. CR. MISC./38686/2020 341,323,325,447,3 A.BAIL	1 DALLU YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. PARMESHWAR MEHTA
131. CR. MISC./38690/2020 7 A.BAIL	1 SATYA NARAYAN PASWAN vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ NAVIN KUMAR	A.G. PREM KUMAR JHA

PATNA HIGH COURT	109	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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132. CR. MISC./38691/2020 302,404,120(B),34 A.BAIL	1	VINAY MISHRA vs THE STATE OF BIHAR	DEVANAND TIWARI AMRESH KUMAR SINHA	A.G. ARUN KUMAR PREM KUMAR JHA
133. CR. MISC./38692/2020 323,504,420,506 A.BAIL	1	SHYAM KUSHWAHA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G. PREM KUMAR JHA
134. CR. MISC./38698/2020 341,323,325,379,5 A.BAIL	1	SANTOSH KUMAR @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. PREM KUMAR JHA
135. CR. MISC./38700/2020 147,148,149,341,3 A.BAIL	1	DAULI DEVI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. PREM KUMAR JHA
136. CR. MISC./38707/2020 341,323,324,307,3 A.BAIL	1	SHUBHAM KUMAR @ BALBAM @ BOLBAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. PUSHPA SINHA.1
137. CR. MISC./38711/2020 304(B),34 A.BAIL	1	RUBI KUMARI vs THE STATE OF BIHAR	RAM SHANKAR DAS	A.G. PUSHPA SINHA.1
138. CR. MISC./38712/2020 307,341,323,504,1 A.BAIL	1	MANISH SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. NEERAJ KUMAR SINGH UPENDRA KUMAR SINGH PUSHPA SINHA.1
139. CR. MISC./38713/2020 323,147,148,149,3 A.BAIL	1	BALAM KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. PUSHPA SINHA.1
140. CR. MISC./38714/2020 420 A.BAIL	1	NURBANO @ NOORBANO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. RAJENDRA NATH JHA
141. CR. MISC./38715/2020 341,323,324,325,3 A.BAIL	1	ROHIT TIWARI @ RUDAL TIWARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	A.G. RAJENDRA NATH JHA
142. CR. MISC./38716/2020 302,120(B),34 A.BAIL	1	MD ZEESHAN ALIAS MD VISHAN vs THE STATE OF BIHAR	TABISH SHARFUDDIN	A.G. RAJENDRA NATH JHA
143. CR. MISC./38718/2020 468,469,470,420 A.BAIL	1	ANJU @ ANJU SINGH @ ANJU KUMARI vs THE STATE OF BIHAR	LAL BABU SINGH UMESH KUMAR GUPTA	A.G. RAJENDRA NATH JHA
144. CR. MISC./38719/2020 petitioner seeks A.BAIL	1	BHARAT SHARMA vs THE STATE OF BIHAR	AMIT KUMAR SINGH VISHAL VIKRAM RANA	A.G. RAJENDRA NATH JHA
145. CR. MISC./38722/2020 304(B),34 A.BAIL	1	RAJENDRA RAI vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA	A.G. RAJENDRA SINGH
146. CR. MISC./38723/2020 A.bail A.BAIL	1	MANOJ SHARMA vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. RAJENDRA SINGH
147. CR. MISC./38726/2020 147,148,149,341,3 A.BAIL	1	HULASH RAI @ RAJESH RAI @ RAJESH PRASAD YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. RAJESH KUMAR
148. CR. MISC./38730/2020 414,420 A.BAIL	1	PAWAN KUMAR SINGH @ PAWAN CHOUHAN vs THE STATE OF BIHAR	ANIL KUMAR ROY	RAJESH KUMAR
149. CR. MISC./38734/2020 406,420 A.BAIL	1	SHEIKH SAFI ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. RAM BILASH ROY RAMAN
150. CR. MISC./38735/2020 302,201,34 A.BAIL	1	ARJUN MANJHI vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ARVIND KUMAR	A.G. RAM BILASH ROY RAMAN
151. CR. MISC./38747/2020 304-B,34 A.BAIL	1	SMT. SARIKIYA DEVI @ SARIFIYA DEVI vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI SHANKAR SINGH	A.G. SUNIL KUMAR SINGH RAMCHANDRA SINGH
152. CR. MISC./38754/2020 356,382,411 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G. RAM PRIYA SHARAN SINGH
153. CR. MISC./38757/2020 376,511,506 A.BAIL	1	RAMANAND SAINIK @ TUNTUN MALAKAR vs THE STATE OF BIHAR	MD. MURAD ASHRAF FALAKYAR ASKARI TARIQUE SHAMIM ABU NASAR	A.G. RAM PRIYA SHARAN SINGH
154. CR. MISC./38758/2020 341,323,326,307 A.BAIL	1	AMARJEET RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. RAM PRIYA SHARAN SINGH
155. CR. MISC./39029/2020 147,148,149,341,3 A.BAIL	2	MOTI YADAV vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G. BRAJENDRA NATH PANDEY

PATNA HIGH COURT	110	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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156. CR. MISC./39103/2020 323,324,307,386,1 A.BAIL	2	AMIT KUMAR SINGH @ AMIT KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G AJAY KUMAR SINGH MADHURA NAND JHA
157. CR. MISC./39216/2020 341,323,302,34 A.BAIL	1	HARENDRA BISHWAKARMA @ GAJENDRA BISHWAKARMA vs THE STATE OF BIHAR	SHIV SAGER SHARMA NAGENDRA KUMAR	A.G. ARBIND KUMAR SINGH NAWAL KISHORE PRASAD
158. CR. MISC./39219/2020 147,148,149,341,3 A.BAIL	1	SANJAY YADAV@SANJAY KUMAR vs THE STATE OF BIHAR	ARJUN PRASAD	A.G NITYANAND BIRENDRA KUMAR
159. CR. MISC./39220/2020 147,341,323,324,3 A.BAIL	1	MD SALAM @ MD SALAM HUSSAIN vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK CHANDRA	A.G NITYANAND
160. CR. MISC./39223/2020 147,148,149,341,3 A.BAIL	1	SHIV PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G NITYANAND
161. CR. MISC./39227/2020 3,7 A.BAIL	1	MD. SARAFE ALAM vs THE STATE OF BIHAR	RAVI RANJAN	A.G. PARMANAND PRASAD
162. CR. MISC./39231/2020 147,148,149,341,3 A.BAIL	1	SHANKAR SAH vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G PARMANAND PRASAD
163. CR. MISC./39232/2020 306 A.BAIL	1	KING KUNDAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA ARJUN PRASAD	A.G. PARMANAND PRASAD
164. CR. MISC./39233/2020 417,414,34 A.BAIL	1	SANTOSH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA	A.G PAWAN KUMAR CHAURASIA
165. CR. MISC./39238/2020 376 A.BAIL	1	AWADHESH KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. PAWAN KUMAR CHAURASIA
166. CR. MISC./39241/2020 414,34 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH DHANANJAY KUMAR	A.G. PAWAN KUMAR CHAURASIA
167. CR. MISC./39243/2020 302,120B,34 A.BAIL	1	RAMCHANDRA YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G ASHOK KUMAR PAWAN KUMAR CHAURASIA
168. CR. MISC./39245/2020 189,323,333,353,3 A.BAIL	1	RAJESH PANDEY @ RAJESH KUMAR PANDEY vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	A.G. PRAMOD KUMAR PANDEY
169. CR. MISC./39246/2020 U/S 96,97,98, OF A.BAIL	1	CHOTAK PRASAD vs THE STATE OF BIHAR	UMESH PRASAD	A.G PRAMOD KUMAR PANDEY
170. CR. MISC./39247/2020 criminal misc A.BAIL	1	RAMLAKHAN SINGH @ RAMLAKHAN PRASAD SINGH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G PRAMOD KUMAR PANDEY
171. CR. MISC./39248/2020 302,34, A.BAIL	1	DEEPAK SINGH @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G PRAMOD KUMAR PANDEY
172. CR. MISC./39253/2020 30,30A,38,41 A.BAIL	1	BINOD MAHATO vs THE STATE OF BIHAR	DHANANJAY MISHRA DR. ARUN KUMAR	A.G PUSHPA SINHA
173. CR. MISC./39256/2020 Obstacles in gove A.BAIL	1	JAWAHAR SAHANI @ JAMAHIR SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G PUSHPA SINHA
174. CR. MISC./39258/2020 406,379 A.BAIL	1	BHOLA YADAV @ BABLU YADAV vs THE STATE OF BIHAR	MUKUL JEE	A.G. BINOD KUMAR SINHA ASHOK KUMAR PUSHPA SINHA
175. CR. MISC./39262/2020 323,324,307,341,3 A.BAIL	1	GOVIND KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA DHEERAJ KUMAR	A.G PUSHPA SINHA
176. CR. MISC./39269/2020 341,323,324,307,3 A.BAIL	1	AMAR CHAUDHARY vs THE STATE OF BIHAR	SUSHIL KUMAR	A.G. RAJ BALLABH SINGH
177. CR. MISC./39272/2020 376(D)(A) A.BAIL	1	VIVEK YADAV vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR	A.G RAJ BALLABH SINGH
178. CR. MISC./39273/2020 302,120B A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAJKUMAR RAJESH YASHVARDHAN KASHYAP	A.G. RAJ BALLABH SINGH

PATNA HIGH COURT	111	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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179. CR. MISC./39279/2020 186,332,379,353,1 A.BAIL	1 AMBIKA YADAV vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. RAJ BALLABH SINGH
180. CR. MISC./39281/2020 467,468,471,420,3 A.BAIL	1 RAM DAYAL RAI @ RAM DAYAL SINGH vs THE STATE OF BIHAR	HARISH KUMAR	A.G. RAJENDRA PRASAD NAT
181. CR. MISC./39283/2020 on confessional s A.BAIL	1 INZMAM @ INJAMAM MIYAN @ IZMAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G. RAJENDRA PRASAD NAT
182. CR. MISC./39293/2020 302,201,120B,34 A.BAIL	1 AMIR SAHANI @ DOCTOR @ DR. AMIR PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR RAKESH KUMAR	A.G. SHIV SAGER SHARMA RAJENDRA PRASAD NAT
183. CR. MISC./39295/2020 406,420,34, A.BAIL	1 PRINCE KUMAR vs THE STATE OF BIHAR	UDBHAV SHASHANK SHEKHAR SHIVAM	A.G. RAMCHANDRA SAHNI
184. CR. MISC./39296/2020 406,409,420,353,3 A.BAIL	1 AJAY RAM vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G. RAMCHANDRA SAHNI
185. CR. MISC./39297/2020 anticipatory bail A.BAIL	1 PRIYANKA KUMARI vs THE STATE OF BIHAR	BAJARANGI LAL	A.G. RAMCHANDRA SAHNI
186. CR. MISC./39298/2020 147,148,149,341,3 A.BAIL	1 SURYA BANSI RAI vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. RAMCHANDRA SAHNI
187. CR. MISC./39309/2020 341,323,307,379,5 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. RENUKA RATNAKAR
188. CR. MISC./39314/2020 504,506,353 A.BAIL	1 AMIR KHAN vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. RITA VERMA
189. CR. MISC./39316/2020 379,411 A.BAIL	1 DILIP SINGH vs THE STATE OF BIHAR	NIRBHAY KUMAR SINGH	A.G. RITA VERMA
190. CR. MISC./39514/2020 30(a),32(1),32(3) A.BAIL	2 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. HUMAYOU AHMAD KHAN
191. CR. MISC./39521/2020 341,323,324,504,5 A.BAIL	2 RAM SAH vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G. BHARAT BHUSHAN
192. CR. MISC./39566/2020 302/34 A.BAIL	2 KUMAR SHAHANSHA @ SETHU vs THE STATE OF BIHAR	MADHUMAY MADHUP NISHANT,	A.G. ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN RINA SINHA
193. CR. MISC./39568/2020 147,148,149,341,3 A.BAIL	2 SARYUG MAHTO @ SUTHANIYA @ SUTHANI MAHTO@ SARYUG vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. RINA SINHA
194. CR. MISC./39587/2020 341,323,324,307,3 A.BAIL	2 MD MANJOOR @ MUNNA vs THE STATE OF BIHAR	NADIMUL HASAN	A.G. MEENA SINGH
195. CR. MISC./39759/2020 406,420,188 A.BAIL	2 RUDAL YADAV vs THE STATE OF BIHAR	RUDAL SINGH	A.G. MD. SHAKIR AHMAD
196. CR. MISC./1888/2021 427 A.BAIL	1 SHOBHAKANT MANDAL @ SHOBHA MANDAL vs THE STATE OF BIHAR	KEDAR JHA	A.G. TAPESHWAR SHARMA
197. CR. MISC./4189/2021 47(a)(f),13(f),48 A.BAIL	2 SURESH SAH @ SURESH PRASAD SAH vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	A.G. NARSINGH TANTI
198. CR. MISC./6327/2021 147,341,323,342,3 A.BAIL	2 MITHLESH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. DR.MRITYUNJAYA KR.GAUTAM
199. CR. MISC./6335/2021 409,420,34 A.BAIL	2 RAVINDRA NATH PATHAK vs THE STATE OF BIHAR	SANJIV SHARAN SANJIV SHARAN	A.G. RANA RANDHIR SINGH
200. CR. MISC./6336/2021 37B,C A.BAIL	2 KAMAL KUMAR @ KAMAL KAPAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 HARI NANDAN PRASAD YADAV	A.G.
201. CR. MISC./8788/2021 272,273,465,420 A.BAIL	2 AMARISH KUMAR SINGH vs THE STATE OF BIHAR	SATYABIR BHARTI PRACHI PALLAVI	A.G. RAJIV NAYAN
202. CR. MISC./10002/2021 302,379,34 A.BAIL	2 RENU DEVI vs THE STATE OF BIHAR	DEEPIKA SHARMA RAJAT KUMAR TIWARY	A.G. NAND KUMAR
203. CR. MISC./13866/2021 anticipatory bail A.BAIL	2 YUGAL KISHORE RAI vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	A.G. LALAN KUMAR

PATNA HIGH COURT	112	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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204. CR. MISC./17082/2021 341,323,307,379,5 A.BAIL	1	RABINDRA KUMAR KAMAT @ RABINDRA KAMAT vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	A.G. ABHAY KUMAR ROY
205. CR. MISC./18444/2021 341,323,504,506,3 A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. RAM BILASH ROY RAMAN SUNIL KUMAR ALIAS SHARMA BINOD KUMAR
206. CR. MISC./19252/2021 420,406,34 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	A.G. MITHLESH KUMAR KHARE
207. CR. MISC./21606/2021 302,498A,34 A.BAIL	2	MD. JAFAR ALI vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. SANJAY KUMAR TIWARY
208. CR. MISC./22265/2021 386,387,307,34, A.BAIL	1	SHASHI RANJAN KUMAR @ SHASHIDEO KUMAR @ PACHKHURIA vs THE STATE OF BIHAR	KUMAR PRAVEEN	A.G. CHANDRA SEN PRASAD SINGH
209. CR. MISC./22612/2021 461,379,411 A.BAIL	2	ASHOK KUMAR @ ASHOK MAHTO vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. RAM NARESH RAY
MATTER -3				
210. CR. APP (SJ)/920/2020 U/S 14 A (2) SC/S SC/ST ACT (AB)	2	DASHRATH BIND vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	SADANAND PASWAN
211. CR. APP (SJ)/925/2020 14A(2) SC/ST ACT SC/ST ACT (AB)	2	RAJU SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	SADANAND PASWAN AJEET SINGH
212. CR. APP (SJ)/1049/2020 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	HASIM KHAN vs THE STATE OF BIHAR	MANOJ KUMAR	USHA KUMARI 1
213. CR. APP (SJ)/1060/2020 14A(2) SC/ST Act SC/ST ACT (AB)	2	AMARDEEP KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	SADANAND PASWAN ALOK KUMAR ALOK SANTOSH KUMAR
214. CR. APP (SJ)/1250/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	2	SUDARSHAN MAHTO vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	BINAY KRISHNA
215. CR. APP (SJ)/1272/2020 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH SUNIL KUMAR ANIL KUMAR SINGH KRISHANA KANT UPADHYAY	BINAY KRISHNA
216. CR. APP (SJ)/2074/2020 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	MD. ZAKIR vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G. GAJENDRA KUMAR SINGH USHA KUMARI 1
217. CR. APP (SJ)/365/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	RUDAL RAI @ RUDAL SINGH vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. USHA KUMARI 1
218. CR. APP (SJ)/381/2021 U/S 14 (2) SC/ST SC/ST ACT (AB)	2	PRADEEP RAM vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	A.G. USHA KUMARI 1
219. CR. APP (SJ)/404/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	MANISH KUMAR SINGH vs THE STATE OF BIHAR	RAM NARESH SINGH	A.G. USHA KUMARI 1
220. CR. APP (SJ)/442/2021 U/S 14 (A) SC/ST SC/ST ACT (AB)	2	NIRU YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. USHA KUMARI 1
221. CR. APP (SJ)/822/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	TETRI DEVI vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G. BINAY KRISHNA
222. CR. APP (SJ)/836/2021 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	MONU SINGH @ MANU KUMAR vs THE STATE OF BIHAR	RANJEET TIWARY MRITUNJAY KUMAR SINGH	BINAY KRISHNA
223. CR. APP (SJ)/879/2021 U/S-14A(2)SC/ST A SC/ST ACT (AB)	2	DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. BINAY KRISHNA

PATNA HIGH COURT	113	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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224. CR. APP (SJ)/1405/2021 U/S 14(A) (2) SC/ SC/ST ACT (AB)	2	SADAM MIYAN @ SADDAM MIYAN @ SADRADAM MIAN @ MD. SADDAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G
225. CR. APP (SJ)/1413/2021 U/S 14A (2) OF SC SC/ST ACT (AB)	2	HARI KISHOR PRASAD vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	A.G. DHARAMVEER
226. CR. APP (SJ)/1488/2021 U/S 14(2) SC/ST A SC/ST ACT (AB)	2	CHANDARKALA DEVI vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G SADANAND PASWAN
MATTER -4				
227. CR. APP (SJ)/555/2018 R.I FOR 10 YEARS CR. APP(SJ)	7	RAJKUMAR KESHARI @ RAJA vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI CHOUBEY JAWAHAR YASHPAL YADAV BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH MD.IMTEYAZ AHMAD PRAVIN KUMAR UDBHAV	SRI ZEYUL HODA
228. CR. APP (SJ)/1675/2018 R.I. FOR 10 YAERS CR. APP(SJ)	4	PARMANAND YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	SRI SUJIT KUMAR SINGH
229. CR. REV./1207/2019 juvenile justice CR. REV.	4	VICKY KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD AMRENDRA KUMAR	NAGENDRA PRASAD
230. CR. APP (SJ)/5097/2019 AGAINST CONVICATIO CR. APP(SJ)	3	SUDHIR PANDEY vs THE STATE OF BIHAR	RAVINDRA KUMAR	SYED ASHFAQUE AHMAD
231. CR. APP (SJ)/5777/2019 AGAINST CONVICATIO CR. APP(SJ)	2	BRAJESH PRAKASH @ BRIJESH PRAKASH @ BIRJESH PRAKASH vs THE STATE OF BIHAR	BAJARANGI LAL	SUJIT KUMAR SINGH
232. CR. MISC./44206/2019 TRANSFER MATTER TRANSFER MATTER	5	ANURADHA KUMARI vs THE STATE OF BIHAR	DURGA NAND JHA VIVEK KUMAR SINGH	ASHOK KUMAR ANJANI KUMAR JHA
233. CR. APP (SJ)/225/2020 Against Convictio CR. APP(SJ)	3	BADSHAH YADAV vs THE STATE OF BIHAR	NARSINGH TANTI	SUJIT KUMAR SINGH
234. CR. MISC./728/2020 420,406,409 P OTHER UNCATEGORI	2	GAJENDRA CHOUDHARY vs THE STATE OF BIHAR	DUDH NATH SINGH	JHARKHANDI UPADHYAY
235. CR. APP (SJ)/1007/2020 against convictio CR. APP(SJ)	2	BIGAN PANDIT vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	SYED ASHFAQUE AHMAD
236. CR. APP (SJ)/1101/2020 Against Convictio CR. APP(SJ)	2	MD. DANISH vs THE STATE OF BIHAR	MD. NAJMUL HODDA	SADANAND PASWAN
237. CR. APP (SJ)/1139/2020 Against Convictio CR. APP(SJ)	2	CHUTAHARU TANTI vs THE STATE OF BIHAR	KUMAR GOUTAM	ABHAY KUMAR
238. CR. APP (SJ)/1650/2020 AGAINST CONVICATIO CR. APP(SJ)	1	SUJEET KUMAR MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR VERMA ANISH KUMAR SUMAN KUMAR VERMA CHANDAN KUMAR KASHYAP DWIJ RAJ SAURAV ANAND	A.G. ZEYUL HODA
239. CR. REV./190/2021 JUVENILE JUSTICE CR. REV.	2	CHANDAN KUMAR vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	A.G. SYED EHTESHAMUDDIN
240. CR. APP (SJ)/607/2021 JUVENILE JUSTICE CR. APP(SJ)	1	GAUTAM KUMAR @ GAUTAM KUMAR YADAV vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G BINOD BIHARI SINGH
241. CR. APP (SJ)/767/2021 R.I. FOR SEVEN YE CR. APP(SJ)	2	VIKASH MISHRA vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	A.G. ABHAY KUMAR
242. CR. APP (SJ)/1536/2021 Against convictio CR. APP(SJ)	1	BIKASH YADAV @ VIKASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G SUJIT KUMAR SINGH

PATNA HIGH COURT	114	Friday 2nd July 2021 Hon'ble Mr. Justice Sudhir Singh
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243. CR. MISC./13584/2021 323,379,406,420,1 P OTHER UNCATEGORI	1	SONIYA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. MD. ATAUR RAHMAN
244. CR. MISC./23327/2021 RESTORATION (SJ) RESTORATION (SJ)	1	SUJIT KUMAR @ SUJEET SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SINGH	A.G. PRNOTI SINGH

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PATNA HIGH COURT	115	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

**Friday the 2nd July 2021
THROUGH VIDEO CONFERENCING
(AT 10:30 A.M.)**

Mr. Justice Birendra Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR JUDGMENT</u>				
1.	CR. APP (SJ)/355/2018 R.I. FOR 10 YEARS CR. APP(SJ)	7 BABBAN SINGH @ DADDAN SINGH vs THE STATE OF BIHAR	DAVENDRA KUMAR PANDEY BHASKAR SHANKAR MEENA SINGH SAKET KUMAR SINGH	SRI BINOD BIHARI SINGH PRAMOD KUMAR ANIL KUMAR SINGH SATYENDRA PRASAD SINGH
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
2.	CR. MISC./8683/2021 30A R.BAIL-1	2 SUNNY PRASAD @ SUNNY KUMAR @ SUNNY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. UMANATH MISHRA
3.	CR. MISC./12612/2021 376 R.BAIL-1	1 SANIT SHARMA @ SANIT KUMAR @ SANIT KUMAR SHARMA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G. SHYAMESHWAR DAYAL
4.	CR. MISC./12614/2021 341,323,324,307,5 R.BAIL-1	1 SRIKANT CHAUDHARY @ SRIKANT KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. SHYAMESHWAR DAYAL
5.	CR. MISC./12617/2021 302,307,120(B),34 R.BAIL-1	1 FIROJ NUT @ FIROJ NAT vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. SHYAMESHWAR DAYAL
6.	CR. MISC./12618/2021 25(1-b)a,26,35 R.BAIL-1	1 SANATAN THAKUR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	PANCHANAND PANDIT
7.	CR. MISC./12620/2021 272,273 R.BAIL-1	1 BAIDY NATH SAHNI @ BAIJU SAHNI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. SHYAMESHWAR DAYAL
8.	CR. MISC./12623/2021 25(1-b)a,26 R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G. UMA SHANKAR PRASAD SINGH
9.	CR. MISC./12625/2021 498A,365,34,304B, R.BAIL-1	1 TARKESHWAR CHOUDHARI @ TARKESHWAR CHAUDHARY vs THE STATE OF BIHAR	RAJEEV RANJAN	MD. NAZIR ANSARI
10.	CR. MISC./12627/2021 304(B),34 R.BAIL-1	1 RAGHU THAKUR @ RAGHUNATH THAKUR vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AMIT KUMAR SINGH	MOHAMMAD SUFYAN ANJANI PARASHAR
11.	CR. MISC./12628/2021 392 R.BAIL-1	1 NARESH YADAV @ NARESH KUMAR YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT SHIVNANDAN SAH	PAWAN KUMAR CHAURASIA
12.	CR. MISC./12629/2021 302,201,34 R.BAIL-1	1 PRAMOD YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
13.	CR. MISC./12630/2021 341,323,324,354(B R.BAIL-1	1 ANANDEV KUMAR MANDAL @ ANANDDEV MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR	NARENDRA KUMAR SINGH
14.	CR. MISC./12631/2021 341,504, R.BAIL-1	1 SAKET KUMAR @ NIPPU SHARMA @ SAKET SHARMA vs THE STATE OF BIHAR	BINOD KUMAR	UMANATH MISHRA
15.	CR. MISC./12637/2021 341,323,494,498(A R.BAIL-1	1 ARUN KUMAR CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
16.	CR. MISC./12640/2021 30(a),38 R.BAIL-1	1 SAMRAT YADAV @ PINTU vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
17.	CR. MISC./12641/2021 395 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	RAJENDRA PRASAD NAT
18.	CR. MISC./12643/2021 302,34 R.BAIL-1	1 SONU RAI vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. UMA SHANKAR PRASAD SINGH

PATNA HIGH COURT	116	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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19.	CR. MISC./12644/2021 30(a) R.BAIL-1	1	PRAMOD MAHTO vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G. UPENDRA KUMAR
20.	CR. MISC./12646/2021 302, R.BAIL-1	1	AVINASH KUMAR @ ABHINASH KUMAR vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	SUCHETA YADAV
21.	CR. MISC./12647/2021 394, R.BAIL-1	1	RAJEEV KUMAR @ BHUTWA vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	MD. MUSHTAQUE ALAM
22.	CR. MISC./12650/2021 143,341,323,324,3 R.BAIL-1	1	VIKASH KUMAR MANGARDAITA @ VIKASH KUMAR MANGARAITA vs THE STATE OF BIHAR	MITHILESH KUMAR	MD. MATLOOB RAB
23.	CR. MISC./12652/2021 392 R.BAIL-1	1	DEEPAK KUMAR @ DEEPAK MAHTO vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. UPENDRA KUMAR
24.	CR. MISC./12653/2021 341,323,498A,365, R.BAIL-1	1	UMESH RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	PRANAV KUMAR
25.	CR. MISC./12655/2021 304B,34, R.BAIL-1	1	ANITA DEVI vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY	SHAILENDRA KUMAR SINGH VIJAY KR SINGH NO. 1
26.	CR. MISC./12659/2021 420,467,468,471,3 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	DR. RATAN KUMAR	SATYENDRA NARAYAN SINGH
27.	CR. MISC./12661/2021 302,120(B) R.BAIL-1	1	ARUN CHAUDHARY vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	RENUKA RATNAKAR
28.	CR. MISC./12663/2021 302,201,34 R.BAIL-1	1	HAPPY @ ROBIN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	TARKESHWAR NATH THAKUR
29.	CR. MISC./12665/2021 30A R.BAIL-1	1	SANTOSH YADAV vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	SATYADEO SINGH YADAV
30.	CR. MISC./12667/2021 394, R.BAIL-1	1	RAUSHAN SINGH vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	SURENDRA PRASAD SINGH
31.	CR. MISC./12669/2021 307,326,34,341,44 R.BAIL-1	1	RAJA RAI @ RITESH RAI @ RITESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ SURYA NARAYAN YADAV	ABHAY KUMAR ROY
32.	CR. MISC./12672/2021 341,323,324,307,5 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	CHANDRA BHUSHAN PRASAD
33.	CR. MISC./12679/2021 30A R.BAIL-1	1	KAMLESH YADAV vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	TARKESHWAR NATH THAKUR
34.	CR. MISC./12681/2021 302,201,34 R.BAIL-1	1	NASRIN KHANAM vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G. RAM PRAWESH KUMAR
35.	CR. MISC./12683/2021 447,341,323,324,3 R.BAIL-1	1	MANOJ YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G. UPENDRA KUMAR
36.	CR. MISC./12685/2021 506,384,386,387,3 R.BAIL-1	1	VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA	SHANTANU KUMAR
37.	CR. MISC./12686/2021 341,323,504,506,3 R.BAIL-1	1	SURAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH	A.G. VEENA RANI PRASAD
38.	CR. MISC./12689/2021 147,148,149,302,1 R.BAIL-1	1	RAJESH KUMAR SINGH @ RAJESH KUMAR @ BOUDHU SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR	ANIL PRASAD SINGH ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH
39.	CR. MISC./12691/2021 30A R.BAIL-1	1	GOVIND KUMAR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	SANJAY KUMAR
40.	CR. MISC./12693/2021 30A R.BAIL-1	1	SUBHASH KUMAR @ SUBHASH KUMAR PASWAN @ SUBHASH PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MD. FAHIMUDDIN
41.	CR. MISC./12694/2021 376 R.BAIL-1	1	MD. SAHBAZ vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G. VEENA RANI PRASAD
FOR ORDERS					
42.	CR. APP (SJ)/1778/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1	ROBIN KUSHWAHA @ ROBIN KU. vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G.
43.	CR. APP (SJ)/1781/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	1	NIRANJAN KUMAR @ NIRANJAN SHARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G.

PATNA HIGH COURT	117	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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44. CR. APP (SJ)/1782/2021 1 U/S-14A SC/ST ACT SC/ST ACT (RB)	BALGOVIND PRASAD@MAKHLU vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G.
45. CR. APP (SJ)/1791/2021 1 U/S-14A(2) SC/ST SC/ST ACT (RB)	MD. SADIM @ SIBU @ SADIM @ SALIM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
46. CR. APP (SJ)/1792/2021 1 U/S 14A SC/ST Act SC/ST ACT (RB)	MANJAY RAI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	A.G.
47. CR. APP (SJ)/1793/2021 1 U/S-14A(2) SC/ST SC/ST ACT (RB)	AMIT KUMAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
48. CR. APP (SJ)/1796/2021 1 U/S-14A(2) SC/ST SC/ST ACT (RB)	ARUN SHARMA vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
49. CR. APP (SJ)/1808/2021 1 302,34 SC/ST ACT (RB)	RAM AWADH MUSHAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
50. CR. APP (SJ)/1811/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	MD. AFROJ ALAM @ MD. AFROJ vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G.
51. CR. APP (SJ)/1826/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	HARI NARAYAN MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.

FOR ORDER II

52. CR. MISC./12696/2021 1 341,323,504,506,3 R.BAIL-1	GANESH SAH vs THE STATE OF BIHAR	MAHESH PRASAD	UMANATH MISHRA
53. CR. MISC./12698/2021 1 251-B-A,26 R.BAIL-1	RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G. VEENA RANI PRASAD
54. CR. MISC./12699/2021 1 414 R.BAIL-1	MD SHAKIB vs THE STATE OF BIHAR	DHANANJAY PRASAD	A.G. VEENA RANI PRASAD
55. CR. MISC./12704/2021 1 392,34 R.BAIL-1	RAJA KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G. VEENA RANI PRASAD
56. CR. MISC./12705/2021 1 366A,34, R.BAIL-1	AJIT KUMAR vs THE STATE OF BIHAR	RENU BALA SINHA JITENDRA NARAIN SINHA	SURENDRA PRASAD SINGH
57. CR. MISC./12706/2021 1 302,201,120B R.BAIL-1	SHAILENDRA RAI @ SHAILENDRA KR. vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	A.G. YASHRAJ BARDHAN AJAY KUMAR NO. 2
58. CR. MISC./12707/2021 1 25(1-B)A,26,35 R.BAIL-1	RAHUL KUMAR MANDAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. AJAY KUMAR NO. 2
59. CR. MISC./12708/2021 1 30A R.BAIL-1	MANDEO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	RITA VERMA
60. CR. MISC./12709/2021 1 392 R.BAIL-1	ARUN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA, NIRAJ KUMAR SINGH	
61. CR. MISC./12713/2021 1 498A,304B,34 R.BAIL-1	PRAMOD RAM vs THE STATE OF BIHAR	NARENDRA KUMAR DHIRENDRA SINGH RAKESH KUMAR JHA	PRAMOD KUMAR PANDEY VIJAY KUMAR RAJANI KUMARI
62. CR. MISC./12714/2021 1 302,120B, R.BAIL-1	INDU DEVI vs THE STATE OF BIHAR	SARVESHWAR TIWARY	MURLI DHAR RAVINDRA KUMAR RAMANUJ
63. CR. MISC./12716/2021 1 341,147,148,149,3 R.BAIL-1	BABAN SINGH vs THE STATE OF BIHAR	RANJIT KUMAR ARVIND KUMAR SINGH	SURESH PRASAD SINGH RAJESH KUMAR SANTOSH KUMAR PANDEY
64. CR. MISC./12717/2021 1 147,341,323,307,1 R.BAIL-1	PRAMOD MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	PAWAN KUMAR CHAURASIA
65. CR. MISC./12718/2021 1 448,341,323,325,3 R.BAIL-1	KRISHNA YADAV vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA	A.G. AJAY KUMAR NO. 2
66. CR. MISC./12719/2021 1 30(a)(c) R.BAIL-1	BAJRANGI KORA vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. AJAY KUMAR NO. 2
67. CR. MISC./12721/2021 1 363,366 R.BAIL-1	KAMLA DEVI vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	NITYANAND
68. CR. MISC./12722/2021 1 30A R.BAIL-1	KRISHNA KUMAR SHARMA @ KUNDAN KUMAR vs THE STATE OF BIHAR	ABHIJEET GAUTAM SRIRAM KRISHNA	A.G. AJAY KUMAR NO. 2

PATNA HIGH COURT	118	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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69.	CR. MISC./12723/2021 363,366(A) R.BAIL-1	1	MD. MAHTAB @ MUHAMMAD MAHTAB @ MD. MEHTAB ALAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. AJIT KUMAR
70.	CR. MISC./12724/2021 397, R.BAIL-1	1	ABHISHEK MEHTA vs THE STATE OF BIHAR	ARUN SANJAY KUMAR @ S.K. AWADHENDRA KUMAR	SHYAM KUMAR SINGH
71.	CR. MISC./12725/2021 regular bail R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. AJIT KUMAR
72.	CR. MISC./12729/2021 25(1-b)a,26,35 R.BAIL-1	1	RAMBALAK KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. AJIT KUMAR
73.	CR. MISC./12730/2021 8-C,20-B,II,B,29 R.BAIL-1	1	SADDAM HUSSAIN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. AJIT KUMAR
74.	CR. MISC./12733/2021 302,34 R.BAIL-1	1	NANDLAL DHANGAR vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	SUNIL KUMAR PANDEY
75.	CR. MISC./12735/2021 302,34 R.BAIL-1	1	SATISH RAI @ CHHTISH RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. AJIT KUMAR
76.	CR. MISC./12737/2021 147,148,149,341,3 R.BAIL-1	1	TARABUL ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. AKHILESHWAR DAYAL
77.	CR. MISC./12739/2021 30A R.BAIL-1	1	KRISHNA PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA AWADHENDRA KUMAR SHIV KUMAR PRASAD	SHYAM KUMAR SINGH
78.	CR. MISC./12740/2021 8,20(b)(ii)(B),25 R.BAIL-1	1	SUNIL KUMAR GUPTA @ BABLU SAH @ SUNIL SAH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. AKHILESHWAR DAYAL
79.	CR. MISC./12742/2021 30(a) R.BAIL-1	1	PANKAJ SAH vs THE STATE OF BIHAR	RAVI RANJAN	A.G. AKHILESHWAR DAYAL
80.	CR. MISC./12748/2021 406,420 R.BAIL-1	1	SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA	A.G. ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR AKHILESHWAR DAYAL
81.	CR. MISC./12751/2021 147,148,149,302,2 R.BAIL-1	1	BIPIN RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR AKSHAY LAL PANDIT
82.	CR. MISC./12754/2021 302,394,34, R.BAIL-1	1	KUNAL KUMAR SINGH vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	KUMAR VEERENDRA NARAYAN
83.	CR. MISC./12761/2021 323,304B,498A,504 R.BAIL-1	1	PRATAP KUMAR vs THE STATE OF BIHAR	BINOD KUMAR BIPIN KUMAR	A.G. AKSHAY LAL PANDIT
84.	CR. MISC./12762/2021 REGULAR BAIL R.BAIL-1	1	LALTU DHARA vs THE STATE OF BIHAR	PARAS NATH	A.G. AKSHAY LAL PANDIT
85.	CR. MISC./12765/2021 307,506,34 R.BAIL-1	1	SUSHIL KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH	A.G. AKSHAY LAL PANDIT
86.	CR. MISC./12770/2021 395,412, R.BAIL-1	1	DHARMENDRA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G. AKSHAY LAL PANDIT
87.	CR. MISC./12771/2021 25(1-b)a,26(ii) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA RAJ KISHOR PRASAD LAL BAHADUR SINGH	A.G. ANIL KUMAR
88.	CR. MISC./12772/2021 302,201,120B,34, R.BAIL-1	1	ANUP KUMAR SINGH vs THE STATE OF BIHAR	MITHILESH KUMAR PRASHANT KUMAR	RAM NARESH RAY
89.	CR. MISC./12774/2021 regular bail R.BAIL-1	1	MANIK CHAND PASWAN vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. ANIL KUMAR
90.	CR. MISC./12775/2021 364,34,120(B0,309 R.BAIL-1	1	BASUDEO MANDAL vs THE STATE OF BIHAR	PRANAV KUMAR RAJNANDAN KUMAR	A.G. ANIL KUMAR
91.	CR. MISC./12776/2021 392 R.BAIL-1	1	SATENDRA RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. ANIL KUMAR
92.	CR. MISC./12779/2021 147,148,149,341,3 R.BAIL-1	1	ARJUN BHUIYAN @ ARUNJAY BHUIYAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. ANIL KUMAR

PATNA HIGH COURT	119	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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93. CR. MISC./12780/2021 420,408,409,201,1 R.BAIL-1	1 PAWAN KUMAR SINGH vs THE STATE OF BIHAR	KUMAR SAURAV RAKESH KUMAR ABHIMANYU VATSA SAMEER SAWARN VAIBHAVA VEER SHANKER	A.G. ANUJ KUMAR SHRIVASTAVA
94. CR. MISC./12781/2021 366,376,379,34 R.BAIL-1	1 JAGAT DAS @ JAGAT CHANDRA DAS vs THE STATE OF BIHAR	BINAY KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
95. CR. MISC./12785/2021 323,325,341,354A, R.BAIL-1	1 UMESH RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	A.G. KANHAIYA JEE TIWARI ANUJ KUMAR SHRIVASTAVA
96. CR. MISC./12788/2021 30(a) R.BAIL-1	1 BHARAT RAM @ VARAT RAM vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	A.G. ANUJ KUMAR SHRIVASTAVA
97. CR. MISC./12789/2021 147,148,149,452,3 R.BAIL-1	1 SHARWAN KUMAR MARIYA @ SHARWAN KUMAR @ SHRAWAN KUMAR MARAIYA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
98. CR. MISC./12790/2021 376,504,506 R.BAIL-1	1 MD RUHUL @ RAHUL AMIN @ RUHUL vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. ARUN KUMAR
99. CR. MISC./12792/2021 392 R.BAIL-1	1 SONU KUMAR TIWARY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. ARUN KUMAR
100. CR. MISC./12795/2021 363,366A,34, R.BAIL-1	1 VISHNU SINGH @ VISHNU KUMAR SINGH @ VISHNU KANT SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	UDAY CHAND PRASAD
101. CR. MISC./12796/2021 341,323,325,357,3 R.BAIL-1	1 BIDESHI CHAUDHARY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. ARUN KUMAR
102. CR. MISC./12799/2021 30A R.BAIL-1	1 MANDEO YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAH	SUCHETA YADAV
103. CR. MISC./12802/2021 399,400,402,414,1 R.BAIL-1	1 PRABHAKAR KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR BANKEY BIHARI SINGH	A.G. ARUN KUMAR
104. CR. MISC./12804/2021 447,307,34 R.BAIL-1	1 ADHIK YADAV vs THE STATE OF BIHAR	BINOD KUMAR	A.G. ARUN KUMAR
105. CR. MISC./12805/2021 363,365,366(A) R.BAIL-1	1 MD. ANJUM @ MD. SOHEB AHMAD vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. ARUN KUMAR PANDEY
106. CR. MISC./14223/2021 8,20(b)(ii)(c),25 R.BAIL-1	1 SHYAM NARAYAN CHAUDHARY @ SHYAM NARAIN CHAUDHARI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. PARMANAND KUMAR
107. CR. MISC./14225/2021 493,376,420,406 R.BAIL-1	1 DEVNATH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. PARMANAND KUMAR
108. CR. MISC./14226/2021 121,379,414,120(B R.BAIL-1	1 MD. LOKMAN @ MD. LUKMAN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. PARMANAND KUMAR
109. CR. MISC./14227/2021 regular bail R.BAIL-1	1 RAM BABU THAKUR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G. PARMANAND KUMAR
110. CR. MISC./14228/2021 302,120B,34 R.BAIL-1	1 SURAJ YADAV vs THE STATE OF BIHAR.	MANOJ KUMAR JHA	A.G. SUMAN KUMAR MISHRA AKBAR ALI
111. CR. MISC./14233/2021 341,302,504,34,12 R.BAIL-1	1 DILIP YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. AKBAR ALI
112. CR. MISC./14238/2021 302,201 R.BAIL-1	1 JAGDISH MALLIK @ BHOLA @ BHULLA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. AKBAR ALI
113. CR. MISC./14239/2021 302,307,120B,34 R.BAIL-1	1 LALDEV BIND vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	A.G. AKBAR ALI
114. CR. MISC./14241/2021 bail R.BAIL-1	1 SATISH KUMAR @ SATISH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. AKBAR ALI

PATNA HIGH COURT	120	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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115. CR. MISC./14242/2021 272,273 R.BAIL-1	1	MAHADEV VERMAN @ MAHADEV BARMAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. AMITESH KUMAR
116. CR. MISC./14244/2021 304B/201 R.BAIL-1	1	ANTU DEVI vs THE STATE OF BIHAR	DEEPAK SAHAY JAMUAR	A.G. AMITESH KUMAR
117. CR. MISC./14245/2021 326,307,504,34,30 R.BAIL-1	1	SHIV SHANKAR CHAUDHARY vs THE STATE OF BIHAR	SANJANA SETU PRATEEK	A.G. AMITESH KUMAR
118. CR. MISC./14246/2021 46,47 of Jail Act R.BAIL- 1	1	KESHAV MISHRA vs THE STATE OF BIHAR	PAWAN KUMAR	A.G. AMITESH KUMAR
119. CR. MISC./14249/2021 30A,32(1),32(3),4 R.BAIL-1	1	DEEPU KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA NEERAD PARASHAR	A.G. AMITESH KUMAR
120. CR. MISC./14252/2021 regular bail R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. ANAND MOHAN PRASAD MEHTA
121. CR. MISC./14253/2021 395 R.BAIL-1	1	AWINASH SINGH @ AVINASH SINGH @ AVINAV KUMAR vs THE STATE OF BIHAR	SATYAVRAT VERMA SHASHANK CHANDRA REEMA KUMAR	A.G. ANAND MOHAN PRASAD MEHTA
122. CR. MISC./14255/2021 395 R.BAIL-1	1	UMESH SAHANI vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH	A.G. ANAND MOHAN PRASAD MEHTA
123. CR. MISC./14256/2021 302,34 R.BAIL-1	1	DILIP KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. RAVINDRA KUMAR RAMANUJ ANAND MOHAN PRASAD MEHTA
124. CR. MISC./14257/2021 461,379 R.BAIL-1	1	ANIL PASWAN vs THE STATE OF BIHAR	MUKUL KUMARI	A.G. ANAND MOHAN PRASAD MEHTA
125. CR. MISC./14262/2021 394,302, R.BAIL-1	1	SHIVAM KUMAR SINGH @ SHIVAM KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. ALOK KUMAR ALOK SANTOSH KUMAR ATUL CHANDRA
126. CR. MISC./14264/2021 409,420,467,468,4 R.BAIL-1	1	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
127. CR. MISC./14265/2021 394,120B R.BAIL-1	1	AMIT DUBEY @ ARNAV ANAND vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. ATUL CHANDRA
128. CR. MISC./14268/2021 302,120B,34 R.BAIL-1	1	MUNNA YADAV vs THE STATE OF BIHAR	RANA VIKRAM SINGH RASIKA PRITI	A.G. RANJEET KUMAR PANDEY ATUL CHANDRA
129. CR. MISC./14272/2021 399,402 R.BAIL-1	1	GANESH TANTI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH	A.G. ATUL CHANDRA
130. CR. MISC./14277/2021 272,273,120B R.BAIL-1	1	VIJAY KUMAR RAY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. ATUL CHANDRA
131. CR. MISC./14278/2021 395 R.BAIL-1	1	ABHISHEK KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. BAL MUKUND PRASAD SINHA
132. CR. MISC./14282/2021 364,120B,34, R.BAIL-1	1	NIWAS YADAV vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. BAL MUKUND PRASAD SINHA
133. CR. MISC./14283/2021 25(1-B),26,35 R.BAIL-1	1	MD. MANIR @ TOPIYA @ MUNIB @ MONIB ANSARI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	A.G. BAL MUKUND PRASAD SINHA
134. CR. MISC./14285/2021 30A R.BAIL-1	1	PANKAJ KUMAR GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	A.G. BAL MUKUND PRASAD SINHA
135. CR. MISC./14286/2021 302/34 R.BAIL-1	1	NAVIN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	A.G. AJIT KUMAR GAJENDRA KUMAR SINGH BAL MUKUND PRASAD SINHA
136. CR. MISC./14288/2021 409,420,120B R.BAIL-1	1	SHASHI KANT TIWARI @ SHASHIKANT TIWARY vs THE STATE OF BIHAR	SANJEEV KUMAR MANINDRA NATH TIWARI	A.G. AJAY KUMAR PANDEY BHANU PRATAP SINGH

PATNA HIGH COURT	121	Friday 2nd July 2021 Hon'ble Mr. Justice Birendra Kumar
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137. CR. MISC./14290/2021 30A R.BAIL-1	1	SANJAY NAYAK vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G. BHANU PRATAP SINGH
138. CR. MISC./14295/2021 302/34 R.BAIL-1	1	MD. SAFRUDDIN @ SARFUDDIN @ SAFARUDDIN vs THE STATE OF BIHAR	AMARNATH JHA	A.G. BHANU PRATAP SINGH
139. CR. MISC./14297/2021 379,414,411 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. BHANU PRATAP SINGH
140. CR. MISC./14298/2021 399,402,414 R.BAIL-1	1	OM SURYAKANT @ COLLECTOR vs THE STATE OF BIHAR	PRAKASH CHANDRA	A.G. BHANU PRATAP SINGH
141. CR. MISC./14300/2021 30A R.BAIL-1	1	SUJIT KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR MUNNI KUMAR MOON MITHILESH KR. ARYA	A.G. BHARAT LAL
142. CR. MISC./14303/2021 30(a),38(i) R.BAIL-1	1	KARELAL MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. BHARAT LAL
143. CR. MISC./14304/2021 147,148,149,341,3 R.BAIL-1	1	MOHAMMED NASEEM AKHTAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI KALYANI SINGH	A.G. BHARAT LAL

(AT 2.15 P.M.)
FOR HEARING
MATTER -1

144. CR. APP (SJ)/2662/2018 R.I. FOR 10 YEARS CR. APP(SJ)	7	BIPIN RAJVANSHI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD RITWAJ RAMAN MALAY KUMAR CHOUDHARY	SRI ABHAY KUMAR ABHAY KUMAR BIPIN KUMAR (APP)
145. CR. APP (SJ)/500/2019 AGAINST CONVICATIO CR. APP(SJ)	5	SANOJ MANDAL @ SANOJ KUMAR MANDAL vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR SYED ASHFAQUE AHMAD	BIPIN KUMAR MD. NAUSHAD UZZOHA NAFISUZZOHA
146. CR. APP (SJ)/1783/2019 AGAINST CONVICATIO CR. APP(SJ)	6	RAVI KUMAR MAHTO vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	ZEYAUH HODA
147. CR. APP (SJ)/2169/2019 R.I. FOR LIFE CR. APP(SJ)	5	KARI YADAV vs THE STATE OF BIHAR	NILESH KUMAR MD.IMTEYAZ AHMAD	ABHA SINGH
148. CR. APP (SJ)/3808/2019 R.I. FOR 10 YEARS CR. APP(SJ)	4	MD. JIAUL @ JIAULHAK @ MD. JIYAU vs THE STATE OF BIHAR	RAKESH KUMAR SINGH MOHIT KANT SAHAY MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SUJIT KUMAR SINGH ALOK KUMAR AGRAWAL
149. CR. APP (SJ)/4264/2019 AGAINST CONVICATIO CR. APP(SJ)	4	RANJEET KUMAR vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND	BINOD BIHARI SINGH
150. CR. APP (SJ)/5319/2019 AGAINST CONVICATIO CR. APP(SJ)	5	VIBHUTI RAI vs THE STATE OF BIHAR	DINESH PRASAD VERMA	SYED ASHFAQUE AHMAD
151. CR. APP (SJ)/5420/2019 AGAINST CONVICATIO CR. APP(SJ)	5	SHONU KUMAR PASWAN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RATANAKAR JHA	SUJIT KUMAR SINGH BIMAL KUMAR
152. CR. APP (SJ)/5548/2019 AGAINST CONVICATIO CR. APP(SJ)	4	NAGENDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN KANCHAN KUMARI RAVI PRAKASH	BINOD BIHARI SINGH
153. CR. APP (SJ)/569/2020 Against Convictio CR. APP(SJ)	3	SRILAL YADAV vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD KRISHNA KANT SINGH	ABHA SINGH
154. CR. APP (SJ)/1264/2020 Bihar special cou CR. APP(SJ)	5	SHUKDEO MAHTO @ SHUKHDEO MAHTO @ SUKHDEO MAHATO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BIHAR, PATNA	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH	ABHA SINGH

PATNA HIGH COURT	122	Friday 2nd July 2021 Hon'ble Mr. Justice Rajeev Ranjan Prasad
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Rajeev Ranjan Prasad

Sl. No. 152-192 of the list dated 28.06.2021 and the following cases will be taken up.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
1.	CR. MISC./2106/2021 392 R.BAIL-1	3 SHAMS ALAM @ SHAMS ZAFAR @ MD SHAMS ZAFAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. DAMODAR PRASAD TIWARY	
2.	CR. MISC./2107/2021 25(1-B)a,26,35 R.BAIL-1	4 SHIBU @ ARJUN KUMAR SINGH vs THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI	A.G. DAMODAR PRASAD TIWARY	
3.	CR. MISC./2153/2021 363,366(A),376(A) R.BAIL-1	3 VIKASH KUMAR @ VIKAS KUMAR vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G. SHAILENDRA KUMAR JHA JITENDRA KUMAR SINGH	
4.	CR. MISC./2160/2021 366(A) R.BAIL-1	3 VISHAL SAH vs THE STATE OF BIHAR	UDAY KUMAR	A.G. JITENDRA KUMAR SINGH	
5.	CR. MISC./5599/2021 147,148,149,323,3 R.BAIL-1	5 MANTU RAM vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	A.G. MEENA SINGH	
6.	CR. MISC./8776/2021 Regular bail R.BAIL-1	3 MUKESH KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. MANAUR ALAM ARBIND KUMAR SINGH PRASHANT KUMAR AJAY KUMAR JHA	
7.	CR. MISC./10453/2021 147,148,149,323,3 R.BAIL-1 (NOT TODAY)	2 TUNTUN YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. AKASH RAJ	
8.	CR. MISC./10495/2021 395,397 R.BAIL-1	3 RAHUL KUMAR vs THE STATE OF BIHAR	KISHORE KUNAL GANESH SHARMA	A.G.	
9.	CR. MISC./10556/2021 341,323,504,307 R.BAIL-1	2 LACHHATAR YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. MR.AMIT KUMAR RAKESH, APP	
10.	CR. MISC./10667/2021 147,148,149,337,3 R.BAIL-1	2 SATYENDRA PASWAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G. PARAS NATH	
11.	CR. MISC./10676/2021 304B,34 R.BAIL-1	2 AKHILESH DAS vs THE STATE OF BIHAR	RAMAKANT YADAV	A.G.	
12.	CR. MISC./10678/2021 302,120B,34, R.BAIL-1	2 DHRUV KUMAR MANDAL ALIAS DHRUV MANDAL ALIAS UDAY KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD	A.G.	
13.	CR. MISC./10682/2021 341,323,376,504,3 R.BAIL-1	2 MD NADIR @ MD NADIR ALAM vs THE STATE OF BIHAR	MD. QUMRUL HODA	MR.ABHAY KUMAR NO.1, APP	
14.	CR. MISC./10710/2021 406,409,420,34 R.BAIL-1	2 GUDDU SAHNI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA ARBIND KUMAR SHARMA	A.G.	
15.	CR. MISC./10730/2021 395 R.BAIL-1	2 SOHRAM NUT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G.	

PATNA HIGH COURT	123	Friday 2nd July 2021 Hon'ble Mr. Justice S. Kumar
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 4:15 P.M.)

Mr. Justice S. Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
1.	CR. MISC./86693/2019 302,34 R.BAIL-1	7 SANJAY YADAV @ SANJAY PRASAD YADAV @ SANJAY PRASAD vs THE STATE OF BIHAR	SUNIL SRIVASTAVA PAWAN KUMAR SINGH	MANOJ KUMAR
2.	CR. MISC./23856/2021 341,323,324,379,5 R.BAIL-1	3 RAVINDRA RAI @ RAVINDRA PRASAD RAI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	A.G. MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM RAJIV NAYAN
3.	CR. MISC./23860/2021 376,366(A),506,34 R.BAIL-1	5 SANTOSH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. RAJIV NAYAN RAJIV NAYAN
4.	CR. MISC./23885/2021 120(B),307 R.BAIL-1	3 VIJAY KUMAR PASWAN vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G. MD. FAHIMUDDIN
5.	CR. MISC./23920/2021 304B,34,120B R.BAIL-1	3 DINBANDHU BIND vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA ARVIND KUMAR PRADHAN	A.G. DR. KUMAR UDAY PRATAP

PATNA HIGH COURT	124	Friday 2nd July 2021 Hon'ble Mr. Justice Madhuresh Prasad
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Madhuresh Prasad

The pass over/leftover cases of cause list dated 28.06.2021 will be taken up by the Hon'ble Court after the following matters.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. REV./1256/2019 CR. REV.	1 CHHOTUA MALAKAR @ SUSHIL KUMAR @ CHHOTU vs THE STATE OF BIHAR	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	ADITYA NARAYAN SINGH.1 RADHA MOHAN SINGH
2.	CR. REV./56/2020 CR. REV.	1 AMAN KUMAR @ AMAN KUMAR SAH vs THE STATE OF BIHAR	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	MOHAMMAD SUFYAN
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
3.	CR. MISC./39576/2020 8,20(b)(ii)(c),25 R.BAIL-1	9 MUNNA SINGH vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G. ANUJ KUMAR SHRIVASTAVA
4.	CR. APP (SJ)/788/2021 R.I. TEN YEARS CR. APP(SJ)	5 KRISHAN DEVI YADAV @ MOHAN vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. OM PRAKASH PRASAD BINOD BIHARI SINGH
5.	CR. APP (SJ)/898/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	4 ANIL KUMAR SAH vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. BINAY KRISHNA
6.	CR. MISC./2263/2021 414,467,468,471 R.BAIL-1	3 SUNIL KUMAR SINGH vs THE STATE OF BIHAR	PREETY KUNWAR SAURAV ANAND	A.G. NAVIN KUMAR PANDEY
7.	CR. MISC./5861/2021 302,34 R.BAIL-1	3 INDRAJEET KUMAR vs THE STATE OF BIHAR	KRISHNAKANT UPADHYAY ANIL KUMAR SINGH	A.G. YOGENDRA KUMAR
8.	CR. MISC./5937/2021 414,34 R.BAIL-1	4 RAKESH KUMAR @ SHAILESH @ SAILESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. RANA RANDHIR SINGH
9.	CR. MISC./7252/2021 regular bail R.BAIL-1	3 MD. KASIM vs THE STATE OF BIHAR	KAMAL KISHORE JHA RAJIV KUMAR SINGH DIWAKAR SINHA	A.G. ASHA DEVI
10.	CR. MISC./7361/2021 regular bail R.BAIL-1	2 SURENDRA RAM vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. KANHAIYA KISHORE (APP)
11.	CR. MISC./7372/2021 363,365 R.BAIL-1	2 AKASH RANJAN @ GOLU THAKUR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. MADHURA NAND JHA
12.	CR. MISC./7428/2021 302,120B,34 R.BAIL-1	2 MD. BANTI vs THE STATE OF BIHAR	BHOLA PRASAD	A.G. MRITUNJAY KUMAR NIRALA

PATNA HIGH COURT	125	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Mohit Kumar Shah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CWJC/6130/2021 LAND ENCROACHMENT	1 M/S GOPAL PETROL PUMP vs THE STATE OF BIHAR	ARUN KUMAR SINHA	LALIT KISHORE (AG) PRERNA ANAND
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
2.	CWJC/6756/2021 demolition LAND ENCROACHMENT	2 PRAMOD KUMAR vs THE STATE OF BIHAR	MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	LALIT KISHORE (AG) NIKESH KUMAR
3.	CWJC/24654/2018 POST RETIRE, NON G	4 DHURENDRA SHARMA vs THE STATE OF BIHAR AND ORS	PREM PRAKASH PODDAR	UDAY SHANKAR SARAN SINGH -GP19 DHRUBA MUKHERJEE LALA PURUSHOTTAM KR RAJGRIHAR MARUTH NATH ROY
AT 1:00 P.M.				
4.	CWJC/24981/2018 POST RETIRE, UNIV.	5 GANGA PRASAD JHA vs THE STATE OF BIHAR AND ORS	JAWED GAFFAR KHAN ANUJ KUMAR	PRABHAKAR JHA -GP27 MD. NADIM SERAJ ALKA VERMA
5.	CWJC/441/2019 WORKS CONTRACT	7 M/S SHUBHANGI vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR ASHISH GIRI BINAY KUMAR PANDEY SIDDHARTHA PRASAD KAUSTUBH	RAJ BALLAV PD.YADAV - AAG11 BRISKETU SHARAN PANDEY BRISKETU SHARAN PANDEY
6.	CWJC/554/2019 POST RETIRE, BANK	7 SRI RAM MANJHI vs THE STATE OF BIHAR AND ORS	BISHWAJEET SINGH PRITISH RANJAN PRABHAKAR SINGH	AMIT PRAKASH -GA13
7.	MJC/3276/2019 CONTEMPT- SJ	2 RAJENDRA KUMAR, vs THE STATE OF BIHAR.	GYANENDRA KUMAR SHUKLA BINOD KUMAR KAMAL BHUSHAN DR. MALLIKA NAWAL	ASHUTOSH RANJAN PANDEY (AAG 15)
8.	CWJC/4565/2019 MATTERS RELATING T	4 JAY SHANKAR PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	KRIPA NAND JHA	CHITRANJAN SINHA (PAAG2) LALIT KISHORE GYAN SHANKAR AWANISH NANDAN SINHA (GP21)
9.	MJC/5032/2019 CONTEMPT- SJ	2 DR. NUPUR BOSE, vs MAGADH UNIVERSITY,	MD. NAZIR ANSARI MD. NAZIR ANSARI	ASHUTOSH RANJAN PANDEY (AAG 15) RITESH KUMAR
10.	CWJC/6632/2019 SELECTION , POLIC	7 JYOTI JAISWAL vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PRIYA NEHA GUPTA	MD.N.H.KHAN (SC1) SANJAY PANDEY
11.	CWJC/8954/2019 PAY SCALES , NON G	3 PREM LATA DEVI vs THE STATE OF BIHAR	VIRENDRA PRASAD	P. K. VERMA (AAG3)
12.	CWJC/9179/2019 COMP.GRND. , SCHOO	5 ARBIND KUMAR CHAUDHARY vs THE STATE OF BIHAR	NIRMALA KUMARI DAYA SHANKAR PRASAD SINHA AMIT NARAYAN SUMIT KUMAR JHA ASHISH GIRI	MADANJEET KUMAR (GP20)
13.	CWJC/9578/2019 E.C.ACT	2 KAMLESH PATHAK vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA RAVINDRA RAY	ARVIND UJJWAL (SC4)
14.	CWJC/10292/2019 POST RETIRE, UNIV.	6 SITA RAM YADAV vs THE TILKA MANJHI BHAGALPUR UNIVERSITY	NIRAJ KUMAR BABITA KUMARI	ASHHAR MUSTAFA RITESH KUMAR

PATNA HIGH COURT	126	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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15. CWJC/11029/2019 TRANSFER , SCHOO	3 AJIT KUMAR RAI, vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA MRIGANK MAULI	SMT.BINITA SINGH (SC28)
With CWJC/10102/2019 TRANSFER , SCHOO	6 SATISH KUMAR RAI vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA MRIGANK MAULI	MADHAW PRASAD YADAW (GP23) BIPIN BIHARI SINGH SHYAMA KANT SINGH
With CWJC/25036/2019 PROMOTION , SCHOO	5 SANJIV SHANKAR PRASAD vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA VENKATESH KIRTI	SUBHASH CHANDRA MISHRA (SC16) SHYAMA KANT SINGH BIPIN BIHARI SINGH
16. CWJC/11656/2019 SELECTION , SCHOO	3 MAMTA KUMARI vs THE STATE OF BIHAR	PRAKRITITA SHARMA	PRABHAKAR JHA (GP27) NIKESH KUMAR
17. CWJC/12140/2019 WORKS CONTRACT	2 SAVITA KUMARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SWATI SINHA UDBHAV MD.IMTEYAZ AHMAD	ARVIND UJJWAL (SC4)
18. CWJC/12277/2019 ESTB. RECO.OF EDUC	2 BUDDHA SCHOOL OF NURSING vs THE STATE OF BIHAR	SUMAN KUMAR BIJAY KUMAR PANDEY	PANKAJ KUMAR (SC12) SHRI NATH PATHAK ANSUL ANUJ KUMAR
19. CWJC/12603/2019 ESTB. RECO.OF EDUC	4 SUNIL KUMAR vs THE STATE OF BIHAR	DINESH CHOUDHARY PRAFULL CHANDRA THAKUR KANCHAN JHA	MADHAW PD. YADAW (GP23) SATYAM SHIVAM SUNDARAM
20. CWJC/12889/2019 E.C.ACT	2 CHANDRAKISHOR TIWARY vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA NEHA GUPTA	S.RAZA AHMAD (AAG5)
21. CWJC/13036/2019 SELECTION , NON GA	5 ARTI DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	SMT. KUMARI AMRITA (GP3)
22. CWJC/13747/2019 E.C.ACT	2 BADRI MEHTA vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR MUKESH CHANDRA RAI	ARVIND UJJWAL (SC4)
23. CWJC/13937/2019 SELECTION , UNIV.	3 DR. KUMAR SANJEEV vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH BHOLA PRASAD MUKESH KUMAR JHA	SMT. SHILPA SINGH (GA12) SANJAY PANDEY GYANENDRA KUMAR SHUKLA SANJEEV KUMAR BINOD KUMAR DR.MALLIKA NAWAL
With CWJC/17191/2019 SELECTION , UNIV.	3 SHYAM BIHARI CHOUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY RATNESH KUMAR SINGH
With CWJC/19862/2019 SELECTION , UNIV.	3 MRIGENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	KAMESHWAR KUMAR (GP17) SANJAY PANDEY
With CWJC/1449/2020 SELECTION , UNIV.	4 GYAN RANJAN GANGESH vs THE STATE OF BIHAR	VAIDEHI RAMAN PRASAD SINGH RAJAN	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY
24. CWJC/14700/2019 WORKS CONTRACT	2 BJCL SRINATH (JV) vs THE STATE OF BIHAR	PRABHAT RANJAN	ANJANI KUMAR (AAG4)
25. CWJC/15545/2019 E.C.ACT	2 GUDDI KUMARI vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR MUKESH CHANDRA RAI	ARVIND UJJWAL (SC4)
26. CWJC/15728/2019 REM/DIS/TER, GAZET	3 NILIMA SINHA vs STATE OF BIHAR	KESHAV KUMAR SINHA	MD.RAISUL HAQUE (SC10)
27. CWJC/16575/2019 TRADE & COMMERCE (	5 NAROTTAM RAJ vs HINDUSTAN PETROLEUM CORPORATION LTD.	GAUTAM KUMAR KEJRIWAL	NEERAJ KUMAR GUPTA
28. CWJC/17107/2019 REM/DIS/TER, NON G	3 SANJAY KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	MD. RAISUL HAQUE (SC10)
29. CWJC/17331/2019 SELECTION , HEALT	6 DR. KAMAKHYA KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	CHITRANJAN SINHA (PAAG2) SANJAY PANDEY SATYABIR BHARTI AJAY KR.RASTOGI (AAG10)
30. CWJC/17470/2019 E.C.ACT	2 SULOCHNA KUMARI vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR	ARVIND UJJWAL (SC4)

PATNA HIGH COURT	127	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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31. CWJC/17668/2019 POST RETIRE, BOARD	5 AJAY KUMAR SINGH vs THE EMPLOYEES PROVIDENT FUND ORGANISATION	RAJIV NAYAN SINGH MURLIDHAR MISHRA	SHAILENDRA KUMAR SINGH RANJEET CHOUBEY SANJEEV KUMAR PRASHANT SINHA
32. CWJC/18003/2019 E.C.ACT	2 AJMAT ALI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA NEHA GUPTA NEEL NIKHAR	ARVIND UJJWAL (SC4)
33. CWJC/18064/2019 POST RETIRE, NON G	6 RAJMANI DEVI vs THE STATE BANK OF INDIA	RAJESH KUMAR SINHA JITENDRA KUMAR PANDEY	KAUSHLENDRA KUMAR SINHA SATYENDRA KUMAR
34. CWJC/18153/2019 OTHERS, UNIV./COLL	2 NIRANJAN KUMAR vs THE STATE OF BIHAR	AKSHANSH ANKIT	SMT. SHILPA SINGH (GA12) NAGENDRA KUMAR SINGH RITESH KUMAR
35. CWJC/18193/2019 POST RETIRE, NON G	4 ASHOK RAJAK vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY SATYA PRAKASH MIRTYUNJAY KUMAR MISHRA	VINAY KIRITI SINGH (GA2) HARSHVARDHAN SHIVSUNDARAM
36. CWJC/18306/2019 POST RETIRE, NON G	5 CHANDESHWAR PRASAD vs THE UNION OF INDIA	RAM SHANKAR DAS	S. D. SANJAY (AD SG) BRAJ NANDAN KUMAR TIWARY BINOD BIHARI SINHA RAM ANURAG SINGH BINOD BIHARI SINHA AJAY DUTT MISHRA AMARJEET CHAUDHARY MD. NADIM SERAJ (GP5)
37. CWJC/18411/2019 REM/DIS/TER, POLIC	2 SANDEEP KUMAR vs THE STATE OF BIHAR	APURV HARSH MANU TRIPURARI	
38. CWJC/18487/2019 POST RETIRE, OTHER	9 NURUSSALAM ANSARI vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA SANTOSH BHARTI ANU PRIYADARSHNI	YOGENDRA PD. SINHA (AAG7) PRABHAT RANJAN PRASOON SINHA
39. CWJC/18576/2019 WORKS CONTRACT	2 RAWATSONS ENGINEERS PRIVATE LIMITED vs THE EAST CENTRAL RAILWAY	PRASHANT SINHA ROHAN VERMA RASHMI SANDHWAR	RAMADHAR SHEKHAR (ADD.SC.RAILWAY) KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH SIDDHARTHA PRASAD
40. CWJC/18667/2019 POST RETIRE, BANK	6 DINESH PRASAD SINHA vs THE DAKSHIN BIHAR GRAMIN BANK	PRASHANT SINHA	SURESH PD SINGH NO.1 SANJAY KUMAR JHA PRAVEEN PRABHAKAR KUMAR PRIYA RANJAN SIDDHARTHA PRASAD K.N.SINGH (ADDL.S.G.) OM PRAKASH KUMAR TUHIN SHANKAR AMRISHA SRIVASTAVA (JC TO ASGI) SIDDHARTHA PRASAD
41. CWJC/18999/2019 E.C.ACT	2 RAKESH RANJAN @ MUNNA KUMAR @ MUNNA, vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RANJEET KUMAR SANTOSH KUMAR KUNDAN KUMAR	ARVIND UJJWAL (SC4)
42. CWJC/19031/2019 REM/DIS/TER, SCHOO	3 KRISHNA MOHAN SHARMA vs THE STATE OF BIHAR	VIPIN KUMAR	SUBHASH CHANDRA MISHRA (SC16) GYAN SHANKAR LALIT KISHORE GIRIJISH KUMAR
43. CWJC/19220/2019 SELECTION , NON GA	10 PRABHASH PATHAK vs THE STATE OF BIHAR	ALOK KUMAR RAHI	SARVESH KUMAR (GP24) SANJAY PANDEY VIKASH KUMAR
With CWJC/20575/2019 SEL , GAZETTED SER	3 RAKESH KUMAR vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	MANISH KUMAR (GP4) SANJAY PANDEY
With CWJC/25018/2019 SELECTION , NON GA	7 PAWAN KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA AGRAWAL	ANURADHA SINGH (SC21) SANJAY PANDEY SATYABIR BHARTI
44. CWJC/19744/2019 WORKS CONTRACT	5 TIRHUT AUTOMOBILES, MARIPUR, MUZAFFARPUR vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA

PATNA HIGH COURT	128	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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45. CWJC/19917/2019 E.C.ACT	2	RAMCHANDRA YADAV, vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR PRAMOD MISHRA	ARVIND UJJWAL (SC4)
46. CWJC/20017/2019 SALARY, SCHOOL SER	2	RAGHUNANDAN BHAKT @ RAGHUNANDAN BHAGAT vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	ASHUTOSH RANJAN PANDEY (AAG15)
47. CWJC/20242/2019 TRADE & COMMERCE (	3	M/S SANJAY PRINTING WORKS vs THE STATE OF BIHAR	AJAY PRASAD AJIT KUMAR SINHA KAUSHAL KUMAR PANKAJ KUMAR DAS	KAMESHWAR KUMAR (GP17) ANUKRITI JAIPURIYAR S. RAZA AHMAD (AAG5)
48. CWJC/20395/2019 E.C.ACT	2	AMAN KUMAR vs THE STATE OF BIHAR	VIKAS KUMAR	SARVESH KUMAR (GP24) JITENDRA KUMAR ROY SHEELA SHARMA JITENDRA KUMAR ROY SHEELA SHARMA SHIVENDRA KUMAR ROY
49. CWJC/21176/2019 TRADE & COMMERCE (	13	M/S MAA VINDHYAWASHINI RICE MILL PVT. LTD. vs THE STATE OF BIHAR		
50. CWJC/21495/2019 SALARY, SCHOOL SER	2	MAMATA KUMARI, vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	MADHAW PRASAD YADAV (GP23)
51. CWJC/23210/2019 ELECTRICITY MATTER	4	G. V. MALL OWNERS ASSOCIATION vs THE STATE OF BIHAR	PRIYA GUPTA MOHIT AGARWAL ALOK KUMAR	RAJIV ROY (GP1) VINAY KIRTI SINGH RITESH KUMAR
52. CWJC/23654/2019 TRADE & COMMERCE (	2	GURIYA KUMARI vs INDIAN OIL CORPORATION LIMITED	SIDDHARTHA PRASAD OM PRAKASH KUMAR	AMLESH KUMAR VARMA
53. CWJC/23812/2019 SELECTION , UNIV.	3	AVANEESH MAURYA vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ALOK ANAND AMRESH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SANJAY PANDEY SATYABIR BHARTI
54. CWJC/25143/2019 LAND ENCROACHMENT	5	PRAVEER, vs THE STATE OF BIHAR	PARTH GAURAV ANSHU RAJ SINGH AMOL RAJ	MD.KHURSHID ALAM (AAG12)
55. CWJC/25759/2019 POST RETIRE, UNIV.	5	DR. GYAN PRABHA VERMA, vs THE STATE OF BIHAR	SHALLY KUMARI SIYA RAM SHAHI	MADANJEET KUMAR (GP20) DR. ANAND KUMAR RITESH KUMAR MD. FAIZ AHMAD
56. CWJC/84/2020 SELECTION , UNIV.	5	SATISH KUMAR CHAUDHARY, vs THE STATE OF BIHAR	HARSH SINGH TEJ PRATAP SINGH	KUMAR ALOK (SC7) SANJAY PANDEY
57. SA/132/2020	2	NAGENDRA SINGH vs SHYAM DAS SAROGI	SUNIL KUMAR	RAKESH KUMAR CHANDRAM
58. CWJC/585/2020 WORKS CONTRACT	7	M/S JMDMSC DBSCPL (JV) vs THE STATE OF BIHAR	RAJ KISHORE PRASAD RAJEEV RANJAN	MANOJ KUMAR AMBASTHA (SC26) BRISKETU SHARAN PANDEY KUMAR ABHIMANYU PRATAP
59. MJC/1185/2020	3	ANUPMA KUMARI @ SIMA KUMARI vs SANJAY PASWAN	ASHOK KUMAR KASHYAP	
60. MJC/1277/2020 CONTEMPT- SJ	3	RAJENDRA MISHRA vs THE STATE OF BIHAR.	ASHISH	LALIT KISHORE (AG) SUNIL KUMAR MANDAL SUNIL KUMAR MANDAL(SC3)
61. CWJC/1651/2020 POST RETIRE, NON G	6	ANIL KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR UMA KANT MISHRA UMESH PATHAK	VIKASH KUMAR (SC11)
62. CWJC/1692/2020 LAND ENCROACHMENT	5	UMESH CHANDER SINGH @ DR. VIJAY SINGH vs THE STATE OF BIHAR	SANJAY SINGH UMA KANT PRASAD VINOD KUMAR PRAVEEN KUMAR	SAJID SALIM KHAN (SC19)
63. CWJC/1806/2020 POST RETIRE, UNIV.	9	SUSHIL KANT MISHRA vs THE STATE OF BIHAR	KRIPA NAND JHA	SMT. SHILPA SINGH (GA12) AWADHESH PRASAD SINHA BINODANAND MISHRA

PATNA HIGH COURT	129	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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64. CWJC/1987/2020 SELECTION , SCHOO	8 PREETI PRIYA, vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV RITIKA RANI ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL KRISHNA DEO RAJ SANTOSH KUMAR PANDEY	JITENDRA KUMAR ROY (SC13) LALIT KISHORE GYAN SHANKAR MANISH KUMAR
With CWJC/2133/2020 SELECTION , SCHOO	6 PRASHANT SHEKHAR vs THE STATE OF BIHAR	SHASHANK CHANDRA SHASHANK SHEKHAR VATSAL VERMA	SMT.SHILPA SINGH (GA12) GYAN SHANKAR LALIT KISHORE NAMRATA MISHRA
With CWJC/5569/2020 SELECTION , SCHOO	5 NIRANJAN KUMAR vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	SUBHASH CHANDRA MISHRA (SC16) SUNIL KUMAR SINGH GYAN SHANKAR LALIT KISHORE
With CWJC/5995/2020 SELECTION , SCHOO	5 SUNIL KUMAR SHARMA, vs STATE OF BIHAR,	SHASHI SHEKHAR TIWARY SHASHANK CHANDRA SHASHANK SHEKHAR	ASHUTOSH RANJAN PANDEY (AAG15) SUNIL KUMAR SINGH LALIT KISHORE GYAN SHANKAR MANISH KUMAR
With CWJC/6760/2020 SELECTION , SCHOO	2 RAKESH KUMAR vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL	LALIT KISHORE GYAN SHANKAR SHASHANK CHANDRA SHASHANK SHEKHAR SUBHASH CHANDRA MISHRA(SC16) SUNIL KUMAR MANDAL
With CWJC/7440/2020 SELECTION , SCHOO	5 PRANITA VERMA vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) SATYABIR BHARTI SHILPA SINGH GA12
With CWJC/7645/2020 SELECTION , SCHOO	5 RANJIT KUMAR RAINI vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH BIJAY KUMAR PATHAK	LALIT KISHORE (AG) GYAN SHANKAR PRABHAKAR JHA (GP 27)
With CWJC/8108/2020 SELECTION , SCHOO	6 BIBEKANAND KUMAR vs THE STATE OF BIHAR	RITIKA RANI RITU ROY	LALIT KISHORE (AG) SRI PRABHAKAR JHA G.P. 27 GYAN SHANKAR BINITA SINGH SRI GYAN SHANKAR (FOR B.S.E.B.) GYAN PRAKASH OJHA (GA7) GANPATI TRIVEDI RAM NARAYAN MAHTO VIKASH KUMAR (SC11)
65. CWJC/2014/2020 BIHAR RELIGIOUS TR	3 MAHANTH PERMANAND SAHEB @ ACHARYA MAHANTH PARMANAND DAS vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	
66. CWJC/2131/2020 POST RETIRE, NON G	5 SMT. SUSHAMA KUMARI, vs THE STATE OF BIHAR.	MRITUNJAY KUMAR NIRALA GOPAL KRISHNA	
67. CWJC/2174/2020 POST RETIRE, SCHOO	4 MAHENDRA SHARMA vs THE STATE OF BIHAR	VIKRAM SINGH	MADHAW PRASAD YADAV (GP23) DR. ANAND KUMAR SANJAY SINGH
68. CWJC/2185/2020 TRADE & COMMERCE (	6 ABHAY KUMAR SINGH vs THE BHARAT PETROLEUM CORPORATION LIMITED	SANJEEV KUMAR MISHRA PIYUSH SAURAV	
69. CWJC/2452/2020 SELECTION , NON GA	2 ABHINAV KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	DHURJATI KR. PRASAD (GP14)
70. CWJC/2635/2020 CO-OPERATIVE MATTE	3 KRISHNA BIND vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE RAM NIWASH PRASAD	SUSHIL KUMAR (GP22) MUKESH KUMAR
With CWJC/9153/2017 CO-OPERATIVE SOCIE	5 BIJENDRA KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	SUSHIL KUMAR-GP22 MUKESH KUMAR
71. CWJC/2893/2020 SELECTION , NON GA	4 JAY PRAKASH ARYA vs THE STATE OF BIHAR	RITIKA RANI VIJAY KUMAR VIMAL ARVIND KUMAR SHARMA	MD. N.H. KHAN (SC1) NIKESH KUMAR SATYAM SHIVAM SUNDARAM
72. CWJC/2926/2020 SELECTION , NON GA	4 KOMAL KUMARI, vs THE STATE OF BIHAR	PRASHANT SINHA PRIYA	KUMAR ALOK (SC7)

PATNA HIGH COURT	130	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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73. CWJC/3361/2020 DISC.PROC., SCHOO	5 KUMARI MANJU LATA, vs THE STATE OF BIHAR	LAKSHMI KANT TIWARY NARESH CHANDRA VERMA NATRAJ VERMA	ASHUTOSH RANJAN PANDEY (AAG15) BINDHYACHAL RAI GYAN PRAKASH OJHA (GA 7)
74. CWJC/3529/2020 CUSTOM (EXCLUDING	4 SHREE ENTERPRISES vs THE UNION OF INDIA	PRABHAT RANJAN	S.D.SAJAY (ADSG) ALOK KUMAR AGRAWAL ANSHUMAN SINGH
75. CWJC/3680/2020 TRANSFER , HEALT	6 RAVINDRA KUMAR, vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR RANJEETA SINGH AYUSH KUMAR	CHITRANJAN SINHA (PAAG2)
76. CWJC/3765/2020 CUSTOM (EXCLUDING	5 BHARAT TRADING COMPANY vs THE UNION OF INDIA	PRABHAT RANJAN	S.D.SANJAY (ADSG) ALOK KUMAR AGRAWAL ANSHUMAN SINGH
77. CWJC/3848/2020 SELECTION , NON GA	3 NAVIN KUMAR, vs THE STATE OF BIHAR	RITIKA RANI VIJAY KUMAR VIMAL	P.N.SHAHI (AAG6)
78. CWJC/4215/2020 LAND ENCROACHMENT	2 PAMMI DEVI @ PAMPI DEVI vs THE STATE OF BIHAR	ALOK KUMAR SINGH	RISHI RAJ SINHA (SC19)
79. CWJC/4282/2020 TRANSFER , HEALT	7 DR. PANDEY BINAY KRISHNA SAHAY @ PANDEY B.K. SAHAY vs THE STATE OF BIHAR	MITHILESH KUMAR UPADHYAY RAKESH KUMAR JHA	NAGENDRA PRASAD YADAV (SC23)
80. CWJC/4409/2020 REM/DIS/TER, NON G	4 BIPIN KUMAR SINGH vs THE STATE OF BIHAR	SHILPI KESHRI ANAND VARDHAN	GYAN PRAKASH OJHA (GA7)
81. CWJC/4469/2020 SELECTION , HEALT	3 DR. MD. MUSTAQUIM ANSARI vs THE STATE OF BIHAR	PRASHANT SINHA PRIYA BAUA JHA	AJAY BIHARI SINHA (GA8)
82. CWJC/4471/2020 L.I.C./INSURANCE	3 THE SENIOR BRANCH MANAGER, LIC OF INDIA vs THE PERMANENT LOK ADALAT	ABHIMANYU VATSA VAIBHAV VEER SHANKAR RAKESH KUMAR KUMAR SAURAV PREETI JAISWAL	
83. CWJC/4737/2020 OTHERS, GAZETTED S	8 NASIM AHMAD vs THE STATE OF BIHAR	ALOK RANJAN	LALIT KISHORE BINITA SINGH SARITA BAJAJ SHUBHAM BAJAJ MD. KHURSHID ALAM (AAG 10)
84. CWJC/4971/2020 PAY SCALES , SCHOO	2 SAYEED AHMAD vs THE STATE OF BIHAR	JAGJIT ROSHAN APUL RANJAN NEERAJ KUMAR	MADANJEET KUMAR (GP20)
85. CWJC/5056/2020 MUTATION ACT	3 BINOD KUMAR SINGH vs THE STATE OF BIHAR	SUBODH KUMAR	RISHI RAJ SINHA (SC19)
With CWJC/5490/2021 LAND ENCROACHMENT	2 JAGDISH CHAURASIYA @ MANDAL vs THE STATE OF BIHAR,	PRABHAT PRASOON	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG 12)
With CWJC/5913/2021 MUTATION ACT	2 ANIKLAL SINGH, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	PRABHAT PRASOON	LALIT KISHORE (AG) RAJ KISHORE ROY(GP18) RAJ KISHORE ROY(GP18)
With CWJC/6328/2021 MUTATION ACT	2 INDAL KUMAR vs THE STATE OF BIHAR	PRABHAT PRASOON	LALIT KISHORE (AG)
86. CWJC/5472/2020 SCH.COLLE.UNIV.(EXC	5 MAHENDRA KISHORE SINGH vs THE CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH	VINAY KRISHNA TRIPTHY
87. CWJC/5499/2020 REM/DIS/TER, NON G	2 ANUBHA RANI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	PRASANT PRATAP (GP2)
88. CWJC/5691/2020 WORKS CONTRACT	9 AKHIL BHARTIYA SAMAJIK NYAY EWAM DHARM NIRPEKSH MANCH vs THE STATE OF BIHAR	SATISH KUMAR SINHA	DIVYA VERMA (AC TO AAG3)
89. CWJC/5754/2020 REM/DIS/TER, SCHOO	2 MOHAMMAD ALTAH HUSSAIN vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	PRABHAKAR JHA (GP27)
90. CWJC/5809/2020 CONTRACT (SATUTORY	2 MUKESH KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	CHITRANJAN SINHA (PAAG2) SHRI NATH PATHAK MANOJ KUMAR AMBASTHA (SC 26)
91. CWJC/5868/2020 WORKS CONTRACT	2 VIVEK KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	ARCHANA MEENAKSHEE (GP6)

PATNA HIGH COURT	131	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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92. CWJC/5881/2020 REM/DIS/TER, POLIC	2 PREM SHANKAR RAI vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI RAGIV KUMAR SANGIV KUMAR	SHEO SHANKAR PRASAD (SC8)
93. CWJC/6074/2020 PAY SCALES , NON G	3 KAUSHAL KUMAR vs THE STATE OF BIHAR	AMARESH KUMAR SINGH ONKAR KUMAR	PRASHANT PRATAP (GP2)
94. CWJC/6319/2020 SCH.COLL.UNIV.(EXC	3 LOHIA NAGAR MT. CARMEL HIGH SCHOOL vs NATIONAL THERMAL POWER CORPORATION	KRISHNA KUMAR SINGH	NAGADEO CHOUBEY TUHIN SHANKAR
95. CWJC/6362/2020 SHAIRAT	3 ARVIND KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SONI	LALIT KISHORE (AG) KUMAR MANISH AMIT KUMAR SINGH ANKIT KATRIAR
96. CWJC/6500/2020 MINES REGULATION &	3 M/S TOPLINE INFRA PROJECTS PVT. LTD. vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	GYAN PRAKASH OJHA (GA1) NARESH DIKSHIT (SPL.PP.MINES)
97. CWJC/6529/2020 PAY SCALES , SCHOO	2 SANJIV SHANKAR PRASAD vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	KAMESHWAR KUMAR (GP17)
98. CWJC/6657/2020 PAY SCALES , UNIV.	2 AJAY KUMAR JHA vs THE STATE OF BIHAR	BINODANAND MISHRA	SMT. SHILPA SINGH (GA12) MD. NADIM SERAJ AMISH KUMAR
99. CWJC/6726/2020 DISCP.PROC., GAZET	2 DHARM NATH BAITHA vs THE STATE OF BIHAR	SIDDHARTH HARSH	SAJID SALIM KHAN (SC25)
100. CWJC/6893/2020 SELECTION , SCHOO	4 THAKUR CHANDAN SINGH vs THE STATE OF BIHAR	SURAJ NARAIN YADAV SWETA KUMARI ANNU SHREE POOJA SHREE	MADANJEET KUMAR (GP20) UMESH KUMAR MISHRA
101. CWJC/6897/2020 BHOODAN ACT	7 PREMSHILA vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE (AG) KHURSHID ALAM KHURSHID ALAM (AAG12) ALKA VERMA
102. CWJC/6911/2020 LAND ACQUISITION	7 KRISHNA BALLABH PRASAD SINGH vs THE STATE OF BIHAR	NITYA NAND NEERAJ RASHMI KUMARI MANDILWAR	LALIT KISHORE (AG) UDAY SHANKAR SHARAN SINGH (GP19)
103. CWJC/6943/2020 PUBLIC DEMAND RECO	3 RAMJEE CHOUDHARY, vs THE STATE OF BIHAR,	KRISHNA MOHAN MISHRA ARJUN PRASAD PRASOON KUMAR	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH HARISH KUMAR
104. CWJC/6994/2020 REVERSION , NON G	2 UMESH KUMAR vs THE STATE OF BIHAR	SIYARAM PANDEY GOVIND KUMAR JHA	UDAY SHANKAR SARAN SINGH (GP19)
105. CWJC/7092/2020 OTHERS, HEALTH SER	7 AMIT KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	LALIT KISHORE (AG) RAJESHWAR SINGH (GA10) KISHORE KUMAR SINHA SHAKTI SUMAN KUMAR ATUL SHANKAR DIPAK KUMAR RAJESH RANJAN
106. CWJC/7116/2020 MINES REGULATION &	6 M/S ADITYA MULTICOM PRIVATE LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR PIYUSH RANJAN	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7) GYAN PRAKASH OJHA (GA7)
With CWJC/5627/2018 MINES REGULATION &	6 M/S. ADITYA MULTICOM PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	SURAJ SAMDARSHI INDRAJESH KUMAR RAJAN PRAKASH	GYAN PRAKASH OJHA - GA7 NARESH DIKSHIT (SPL.P.P.MINES)
107. CWJC/7133/2020 MUNCIPAL CORPORATI	5 SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR OJHA	LALIT KISHORE (AG) YOGENDRA PRASAD SINHA (AAG7) PRASOON SINHA PRASOON SINHA
108. CWJC/7219/2020 ELECTRICITY MATTER	8 LAL BABU PRASAD vs NORTH BIHAR POWER DISTRIBUTION COMPANY LTD.	AJAY PRASAD	AKHILESHWAR SINGH (AC TO VINAY KIRTI SINGH)
109. CWJC/7238/2020 SHOPES & ESTABLISH	5 ARVIND BHAGAT vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	LALIT KISHORE (AG) VIKASH KUMAR (SC11) SUNITA KUMARI

PATNA HIGH COURT	132	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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110. CWJC/7246/2020 TRADE & COMMERCE (	6	ARUN KUMAR SINGH, vs THE STATE OF BIHAR	MRIGANK MAULI SANKET	LALIT KISHORE (AG) VIVEK PRASAD SANAT KUMAR MISHRA
111. CWJC/7272/2020 WORKS CONTRACT	5	M/S SANJAY PRINTING WORKS vs THE STATE OF BIHAR	AJAY PRASAD VIVEK CHANDRA JAISWAL	LALIT KISHORE (AG) PRABHAKAR JHA ANUKRITI JAIPURIYAR
112. CWJC/7433/2020 SELECTION , HEALT	4	SHANKAR PRASAD vs THE STATE OF BIHAR	MAHENDRA THAKUR REKHA KUMARI RANA BALJIT SINGH SIDDHARTHA KUMAR SINGH	LALIT KISHORE (AG) ALOK ALOK JITENDRA KUMAR RAI
113. CWJC/7459/2020 OTHERS, NON GAZETT	5	RAJVEER KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR	LALIT KISHORE (AG) AJAY KR. RASTOGI (AAG10) GIRIJISH KUMAR P.K. VERMA (AAG3)
With CWJC/4028/2020 REVERSION , NON G	4	BINOD KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	
114. CWJC/7474/2020 SELECTION , HEALT	4	DR. KUMAR SAGAR vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA UMA KANT MISHRA MD. NURUL HODA	LALIT KISHORE (AG) RAJESHWAR SINGH (GA 10) NIKESH KUMAR
115. CWJC/7476/2020 SELECTION , HEALT	4	DR. PRAKASH KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA UMA KANT MISHRA MD. NURUL HODA	LALIT KISHORE (AG) S.D.YADAV (AAG9) NIKESH KUMAR
116. CWJC/7493/2020 SALARY, HEALTH SER	6	DR. KUMAR SHANKARANAND vs THE STATE OF BIHAR	RAM BINOD SINGH	LALIT KISHORE (AG) KISHORE KUMAR SINHA SHASHI SHEKHAR RAJESHWAR SINGH (GA 10)
117. CWJC/7567/2020 SELECTION , HEALT	4	NIRDOSH KUMAR NIRALA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	LALIT KISHORE (AG) RAJESHWAR SINGH (GA 10)
MATTER -1				
118. CWJC/18119/2013 DISC.PROC., POLIC	3	SANJAY KUMAR MANDAL vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH NILESH KUMAR	SUNIL KR. MANDAL
119. CWJC/21715/2018 SUSPENSION , BANK	8	NANDU RAM vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SINGH	UDAY SHANKAR SHARAN SINGH- GP19 SURENDRA PRASAD SINGH BINDHYACHAL RAI
120. CWJC/22131/2018 SELECTION , UNIV.	3	SANTOSH KUMAR vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY AND ORS	RAVI PRAKASH DWIVEDI JITENDRA KUMAR	ARVIND UJJWAL CHANDRA MOHAN SINGH
121. C.R./44/2019	47	MD. SHAMSHUDDIN vs THE BIHAR STATE SHIA WAKF BOARD	MD. ANISUR RAHMAN	SYED ASGHER NAJMI
122. CWJC/12084/2019 REM/DIS/TER, HEALT	2	VINOD KUMAR vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ARVIND KUMAR PANDEY PRABHAT KUMAR DIPAK	NAGENDRA PD. YADAV (SC23) KISHORE KUMAR SINHA
123. CWJC/19091/2019 E.C.ACT	3	HARENDRA SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR	S. RAZA AHMAD (AAG5)
124. CWJC/20410/2019 PROMOTION , SCHOO	5	SUNIL KUMAR KESHARI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	MADHAW PD. YADAW (GP23)
125. CWJC/20516/2019 COMP.GRND. , NON G	4	MANJU SINGH, vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	UDAY SHANKAR SARAN SINGH (GP19) KRISHNA KANT SINGH ANIL KUMAR SINHA
126. CWJC/21075/2019 SELECTION , BOARD	5	RAGHWENDRA KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	ABBAS HAIDER (SC6) VINAY KIRTI SINGH AKHILESHWAR SINGH SONI SHRIVASTAVA
127. CWJC/21312/2019 E.C.ACT	3	SIYARAM RAI vs THE STATE OF BIHAR	SUMEET KUMAR SINGH GOURAV PRAKASH	S. RAZA AHMAD (AAG5)
128. CWJC/21482/2019 COMP.RETIR., BANK	4	RAM KISHORE PRASAD, vs THE CHAIRMAN,	NAGENDRA PD. YADAV VIJAYA LAXMI SRIVASTAVA MADHUSUDAN RAI	MAHESH NR.PARBAT SANJAY KUMAR JHA VED PRAKASH SRIVASTVA

PATNA HIGH COURT	133	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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129. CWJC/23092/2019 SELECTION , NON GA	3	RAJESH SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARUN KUMAR SINGH SHASHIKANT	MD.NADIM SERAJ (GP5) SATYAM SHIVAM SUNDARAM LALIT KISHORE
130. CWJC/23258/2019 SELECTION , UNIV.	5	JAINENDRA KUMAR vs THE STATE OF BIHAR	ALKA VERMA NAVNIT KUMAR	MADANJEET KUMAR (GP20) SANJAY PANDEY NEERAJ KUMAR
131. CWJC/24042/2019 SELECTION , UNIV.	5	VIJAY KUMAR GUPTA vs THE STATE OF BIHAR	ALKA VERMA NAVNIT KUMAR	KAMESHWAR KUMAR (GP17) SANJAY PANDEY
132. CWJC/24957/2019 TRADE & COMMERCE (	3	POOJA RANI vs THE BHARAT PETROLEUM CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	SANJEEV KUMAR MISHRA PIYUSH SAURAV NEHA GUPTA	SANJAY SINGH
133. CWJC/151/2020 ESTB. RECO.OF EDUC	6	VIDYA COLLEGE OF PROFESSIONAL STUDIES, vs THE BIHAR SCHOOL EXAMINATION BOARD,	SUMAN KUMAR NEERAJ NANDAN	LALIT KISHORE GYAN SHANKAR SUNIL KUMAR SINGH
134. CWJC/1044/2020 CO-OPERATIVE MATTE	5	INDRAJIT SINGH, vs THE STATE OF BIHAR	DR. SHASHI SHEKHAR KISHORE JAI RAJ DUTTA PRASAD	SYED IQBAL AHMAD (SC20) MUKESH KUMAR
135. CWJC/1708/2020 POST RETIRE, BANK	8	RAVISH KUMAR VARMA vs THE UNION OF INDIA	R. K. RAJAN RITESH VERMA	S.D. SANJAY (ADSG) DR. BINOD KUMAR JHA UMA SHANKER VERMA
136. CWJC/2139/2020 SELECTION , NON GA	4	SATISH KUMAR, vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA	GYAN PRAKASH OJHA (GA7) MRIGANK MAULI
137. CWJC/2551/2020 SELECTION , NON GA	3	SANGITA DEVI vs THE STATE OF BIHAR	SANAT KUMAR MISHRA MANISH KUMAR	PRASANT PRATAP (GP2)
138. CWJC/2804/2020 PAY SCALES , NON G	7	MATEEN AKHTER, vs THE STATE OF BIHAR	AMARESH KUMAR SINGH ONKAR KUMAR	ANIL KUMAR SINGH (GP26)
139. CWJC/3526/2020 LAND ENCROACHMENT	4	AMRENDRA KUMAR SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA	RAJ KISHORE ROY (GP18) ANU PRIYADARSHNI
140. CWJC/6328/2020 MUNCIPAL CORPORATI	4	SUNIL KUMAR GUPTA vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL	YOGENDRA PRASAD SINHA (AAG7) PRASOON SINHA BINDHYACHAL SINGH SATYA PRAKASH
141. CWJC/7605/2020 POST RETIRE, NON G	7	KIRAN KUMARI vs THE STATE OF BIHAR	MITHILESH KUMAR	LALIT KISHORE (AG) KHURSHID ALAM (AAG 12) BINDHYACHAL RAI
142. CWJC/7670/2020 SHAIRAT	6	LALLAN KUMAR SAHNI @ LALAN SAHANI vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE RAM NIBASH PRASAD	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12)
143. CWJC/7792/2020 MATTER REATING TO	5	KARTIKAY TRIVEDI vs CHANAKYA NATIONAL LAW UNIVERSITY	SARITA BAJAJ SHUBHAM BAJAJ SUYASH RAWAT NISHIT SAH SUMEET KUMAR SINGH	DR. ANSHUMAN RITA KUMARI UPADHYAYA
144. CWJC/7901/2020 REM/DIS/TER, POLIC	3	DILKASH KUMAR SINGH, vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	LALIT KISHORE (AG) MD. NADIM SERAJ (GP5)
145. CWJC/7905/2020 E.C.ACT	3	ANIL KUMAR, vs THE STATE OF BIHAR,	SURYA SWETABH	LALIT KISHORE (AG) ARVIND UJJWAL (SC 4)
146. CWJC/7945/2020 E.C.ACT WITHIN TOP TEN CASE	4	RAJESH KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) ARVIND UJJWAL (SC 4)
147. CWJC/7946/2020 WORKS CONTRACT	3	M/S COHESIVE INFRASTRUCTURE DEVELOPERS PVT. LTD. vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) RANA VIKRAM SINGH S.D.YADAV (AAG9)
148. CWJC/7986/2020 TRADE & COMMERCE (	2	SUNIL FURNITURE vs THE REGIONAL MANAGER	AJAY PRASAD KAUSHAL KUMAR AJIT KUMAR SINHA	DR. K.N. SINGH (ASG) SANJIV KUMAR.
149. CWJC/8338/2020 GRAM PANCHYAT RAJY	6	REENA DEVI vs THE STATE OF BIHAR	RAVI RANJAN	LALIT KISHORE (AG) AJAY (GA5)
150. CWJC/8356/2020 WORKS CONTRACT	5	HIMANSHU KUMAR MANDAL vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	LALIT KISHORE (AG) S.D.YADAV (AAG9)

PATNA HIGH COURT	134	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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151. CWJC/8781/2020 LAND ENCROACHMENT	5 RANJU DEVI vs THE STATE OF BIHAR	BINAY KUMAR	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)
152. CWJC/8872/2020 SELECTION , SCHOO	6 SANTOSH KUMAR VARMA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH	LALIT KISHORE (AG) SRI ASHUTOSH RANJAN PANDEY (AAG 15) GYAN SHANKAR
153. CWJC/8923/2020 MINES REGULATION &	5 R.P.M CONSTRUCTIONS vs THE STATE OF BIHAR	PRABHAKAR SINGH KUMAR KASHYAP RAKESH MOHAN SINGH	LALIT KISHORE (AG) MD.RAISUL HAQUE (SC10) NARESH DIXIT K.RAVISH
With CWJC/36/2021 MINES REGULATION &	5 RANA UDAY PRATAP SINGH, vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	LALIT KISHORE (AG) KUMAR RAVISH GYAN PRAKASH OJHA
154. CWJC/9671/2020 WORKS CONTRACT	1 INDRA MOHAN SINGH vs THE STATE OF BIHAR	SANJEET KUMAR	LALIT KISHORE (AG) ANUKRITI JAIPURIYAR AJAY KUMAR RASTOGI (AAG10)
155. MJC/130/2021	2 VANDANA SINHA vs RUPESH KUMAR	RAY SAURABH NATH	
156. CWJC/283/2021 WAKF BOARD	3 SYED MUKARRAM ALI vs THE BIHAR STATE SHIA WAQF BOARD	RASHID IZHAR	LALIT KISHORE (AG) MD. ANJUM AKHTER
157. CWJC/411/2021 SUSPENSION , SCHOO AT 2:15 P.M.	4 SURENDER PRASAD vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	LALIT KISHORE (AG) SHILPA SINGH (GA12)
158. CWJC/1526/2021 PROMOTION , SCHOO	2 PREMA KUMARI AKA PREMA DIEVI, vs THE STATE OF BIHAR THROUGH THE EDUCATION DEPARTMENT,	ABHISHEK KUMAR	LALIT KISHORE (AG) MADHAW PRASAD YADAW RAJESH KUMAR SINHA (AC TO GP 23) MADHAW PRASAD YADAW(GP23) KAMESHWAR KUMAR(GP17)
159. CWJC/1949/2021 REM/DIS/TER, BOARD	1 RAJ KUMAR SINHA vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE (AG) KINKAR KUMAR(SC9)
160. CWJC/2268/2021 WORKS CONTRACT	1 NURSING CONSTRUCTION vs THE STATE OF BIHAR,	ABHINAY RAJ ALEXANDER ASHOK	LALIT KISHORE (AG) S.D.YADAV (AAG9)
161. CWJC/2269/2021 18, matter arisin OTHERS	3 HAVALDAR- 64, DINESH DUBEY vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE (AG)
162. CWJC/2395/2021 TRADE & COMMERCE (	1 M/S ARYA EDUCATIONAL AND CULTURAL SOEIETY vs PUNJAB NATIONAL BANK	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	KUMAR PRIYA RANJAN SURENDRA KUMAR MISHRA ARVIND KUMAR
163. CWJC/2479/2021 DISCP.PROC., NON G	2 ASHWANI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG) ANANT PRASAD SINGH (SC15)
164. CWJC/2907/2021 payment of salary SALARY, SCHOOL SER	1 DHIRAJ KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR,	BIPIN BIHARI SINGH	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
165. CWJC/3132/2021 SALARY, SCHOOL SER	1 NAVIN KUMAR CHANDRAWANSHI vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA SANTOSH KUMAR BIPIN BIHARI SINGH	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
166. CWJC/3207/2021 SALARY, NON GAZETT	1 MD. NAUSHAD vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	LALIT KISHORE (AG) ANJANI KUMAR(AAG4)
167. CWJC/3997/2021 REM/DIS/TER, SCHOO	2 SITA KUMARI vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH (ASG) LALIT KISHORE (AG) MADANJEET KUMAR (GP20) RAKESH KUMAR SHRIVASTAVA
168. CWJC/5273/2021 DISCP.PROC., NON G	2 MORA RAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR NAVIN SHARMA	MD. NADIM SERAJ (GP5)
169. CWJC/6420/2021 SELECTION , NON GA	2 AARTI KUMARI @ AARTI DEVI @ AARTI vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)

PATNA HIGH COURT	135	Friday 2nd July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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170. CWJC/8309/2021 E.C.ACT	1	KRISHNA KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE (AG)
171. CWJC/9616/2021 WORKS CONTRACT	1	NALANDA ENGICON PRIVATE LIMITED vs THE STATE OF BIHAR	SHEKHAR SINGH SATYENDRA RAI	LALIT KISHORE (AG)
172. CWJC/10370/2021 SEL , GAZETTED SER	3	ABHAY KUMAR vs BIHAR PUBLIC SERVICE COMMISSION	RAUSHAN	
173. CWJC/11553/2021 LAND ENCROACHMENT	2	ANUP YADAV vs THE STATE OF BIHAR	AKASH RAJ	LALIT KISHORE (AG)

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PATNA HIGH COURT	136	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AFTER D.B. OR AT 2.15 P.M. WHICHEVER IS EARLIER)

Mr. Justice Anjani Kumar Sharan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>				
1.	CR. MISC./18388/2021 272,273,420,120(B) R.BAIL-1	1 VIJAY KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. JAI NARAIN THAKUR
2.	CR. MISC./19865/2021 30(a),56(b) R.BAIL-1	1 RAHUL KUMAR PASWAN vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. UDAY CHAND PRASAD
3.	CR. MISC./19897/2021 30(a) R.BAIL-1	1 GAUTAM KUMAR @ GAUTAM RAM vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. NARENDRA KUMAR SINGH
4.	CR. MISC./19952/2021 341,323,307,504,2 R.BAIL-1	1 SHYAM SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. DASHRATH MEHTA
5.	CR. MISC./19974/2021 399,402 R.BAIL-1	1 GAUTAM SINGH vs THE STATE OF BIHAR	MD. IMTIYAZ HUSSAIN BAMDEO PANDEY	MITHLESH KUMAR KHARE
6.	CR. MISC./19980/2021 30(a)(c) R.BAIL-1	1 GARIBNATH KUMAR @ GARIBNATH RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. RENU KUMARI
7.	CR. MISC./20000/2021 273 R.BAIL-1	1 MANOJ KUMAR vs THE STATE OF BIHAR	ACHINTYA ANAND	A.G. RENU KUMARI
8.	CR. MISC./20004/2021 30(a),32(2) R.BAIL-1	1 SANJEEV CHOUDHURY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G. ANITA KUMARI SINGH
9.	CR. MISC./20007/2021 272,273 R.BAIL-1	1 RAJEEV SEN GUPTA @ RAJIV SEN GUPTA vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	ATUL CHANDRA
10.	CR. MISC./20009/2021 30A R.BAIL-1	1 NILU SINGH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	CHANDRA BHUSHAN PRASAD
11.	CR. MISC./20012/2021 420,120B R.BAIL-1	1 GANESH SAHNI vs THE STATE OF BIHAR	RAMA KANT SINGH	DAMODAR PRASAD TIWARY
12.	CR. MISC./20014/2021 30(a) R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	BRAJ KISHORE PD.(APP)
13.	CR. MISC./21376/2021 30(a) R.BAIL-1	1 NARESH MANJHI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR	A.G. SHAILENDRA KUMAR
14.	CR. MISC./21382/2021 30(a)(c) R.BAIL-1	1 RAKESH KUMAR SINGH @ RAKESH KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAGINI LATA SINGH SAKET KUMAR SINGH MEENA SINGH	A.G. SHAILENDRA KUMAR
15.	CR. MISC./21383/2021 30(a),36 R.BAIL-1	1 MD. GUFRAN vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	SANJAY KUMAR
16.	CR. MISC./21400/2021 272,273,467,468,4 R.BAIL-1	1 NANDKISHOR RAI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. SHYAMESHWAR DAYAL
17.	CR. MISC./21405/2021 272 R.BAIL-1	1 NAGENDRA YADAV @ ANIK YADAV @ NAGENDRA YADAV @ ANIK YADAV vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	A.G. SHYAMESHWAR DAYAL
18.	CR. MISC./21410/2021 30a R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. SHYAMESHWAR DAYAL
19.	CR. MISC./21424/2021 30(a) R.BAIL-1	1 RANJIT KUMAR YADAV vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G. UPENDRA KUMAR
20.	CR. MISC./21430/2021 30A R.BAIL-1	1 KRISHNA KUMAR vs THE STATE OF BIHAR	UDIT NARAYAN SINGH GAJENDRA KUMAR SINGH	RAM ANURAG SINGH
21.	CR. MISC./21438/2021 30-a R.BAIL-1	1 PINTU KUMAR YADAV vs THE STATE OF BIHAR	DHRAMVEER	VEENA RANI PRASAD
22.	CR. MISC./21441/2021 272,273,420120(B) R.BAIL-1	1 RAJ KUMAR SINGH @ RAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. UPENDRA KUMAR

PATNA HIGH COURT	137	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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23.	CR. MISC./21449/2021 30(a) R.BAIL-1	1	SHANKAR PRASAD@PENTER vs THE STATE OF BIHAR	DHRAMVEER	A.G. VEENA RANI PRASAD
24.	CR. MISC./21455/2021 30(a) R.BAIL-1	1	DINESH MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. VEENA RANI PRASAD
25.	CR. MISC./21469/2021 30A R.BAIL-1	1	CHANDRAMA CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH RAM LALLAN SINGH	A.G. AJAY KUMAR NO. 2
26.	CR. MISC./21475/2021 30(a) R.BAIL-1	1	SUMAN SINGH @ SUMAN KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. AJAY KUMAR NO. 2
27.	CR. MISC./21495/2021 Regular bail R.BAIL-1	1	CHAMAK LAL MANDAL @ CHAMAKALAL MANDAL vs THE STATE OF BIHAR	SUBHASH KUMAR	A.G. AJIT KUMAR
28.	CR. MISC./21511/2021 30(a),56(b) R.BAIL-1	1	SHOBHI YADAV @ SHOBI YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G. AKSHAY LAL PANDIT
29.	CR. MISC./21514/2021 272,273 R.BAIL-1	1	PAPPU SAH @ BINOD SAH vs THE STATE OF BIHAR	MAZHARUL HASSAN	A.G. AKSHAY LAL PANDIT
30.	CR. MISC./21517/2021 272,273,414 R.BAIL-1	1	SANJIT KUMAR GUPTA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G. AKSHAY LAL PANDIT
31.	CR. MISC./21519/2021 r.bail R.BAIL-1	1	MANOJ KUMAR @ TIWARI vs THE STATE OF BIHAR	DHANENDRA CHAUBEY AMIT SRIVASTAVA	A.G.
32.	CR. MISC./21522/2021 414,420 R.BAIL-1	1	MUKESH RAI vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. ANIL KUMAR
33.	CR. MISC./21538/2021 30(a) R.BAIL-1	1	DHARO PASWAN vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	A.G. ANUJ KUMAR SHRIVASTAVA
34.	CR. MISC./21540/2021 30(a) R.BAIL-1	1	RANJIT UPADHYAY vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	A.G. ANUJ KUMAR SHRIVASTAVA
35.	CR. MISC./21556/2021 30A R.BAIL-1	1	DHANJEE SINGH @ UDAY SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G. ARUN KUMAR
36.	CR. MISC./21563/2021 272,273,120(B) R.BAIL-1	1	JITENDRA KUMAR @ JITENDAR KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	LAKSHMI KANT SHARMA
37.	CR. MISC./21564/2021 30(a) R.BAIL-1	1	BIKKU KUMAR MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. ARUN KUMAR PANDEY
38.	CR. MISC./21565/2021 272,273,120,B R.BAIL-1	1	RAUSHAN @ RAUSHAN KUMAR vs THE STATE OF BIHAR	PRIOESH KUMAR	A.G. ARUN KUMAR PANDEY
39.	CR. MISC./21579/2021 47A R.BAIL-1	1	HARE RAM PASWAN vs THE STATE OF BIHAR	BINOD KUMAR	A.G. ARBIND KUMAR PANDEY (APP. 84)
40.	CR. MISC./21582/2021 272,273 R.BAIL-1	1	SANJISH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JAIN	A.G. ARBIND KUMAR PANDEY (APP. 84)
41.	CR. MISC./21583/2021 30A R.BAIL-1	1	RAJESH CHAUDHARY vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G. ASHA DEVI
42.	CR. MISC./21595/2021 30(a) R.BAIL-1	1	KARN KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. BINOD KUMAR
43.	CR. MISC./21596/2021 30(A),38,40(1) R.BAIL-1	1	MIKIN KUMAR @ SURESH RAI vs THE STATE OF BIHAR	NALIN KUMAR	A.G. BINOD KUMAR
44.	CR. MISC./21602/2021 30(a) R.BAIL-1	1	MUKTESHWAR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	A.G. BINOD KUMAR
45.	CR. MISC./21603/2021 30(a),47 R.BAIL-1	1	DAYA SHANKAR PANDEY vs THE STATE OF BIHAR	SHEO JEE MISHRA	A.G. BINOD KUMAR
46.	CR. MISC./21604/2021 30(a) R.BAIL-1	1	RAM DAYAL MAHTO vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	A.G. BINOD KUMAR
47.	CR. MISC./21611/2021 30A R.BAIL-1	1	PAWAN SHRIVASTAVA vs THE STATE OF BIHAR	SURYA NARAYAN SAH SUSHMITA MISHRA RAKESH KUMAR PANDEY	A.G. BINOD KUMAR
48.	CR. MISC./23029/2021 272,273,399,402 R.BAIL-1	1	PAPPU KUMAR @ PAPPU SAHNI vs THE STATE OF BIHAR	NACHIKETA JHA RAGHWENDRA PRATAP SINGH	A.G. KANHAIYA KISHORE (APP. 100)
49.	CR. MISC./23030/2021 30(a) R.BAIL-1	1	DAHOUR PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. MADHURA NAND JHA

PATNA HIGH COURT	138	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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50.	CR. MISC./23062/2021 30-A,41,56-B,56-D R.BAIL-1	1	BIRJU PASWAN vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. MOHAMMED ARIF
51.	CR. MISC./23064/2021 414,34 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. MD. NAZIR ANSARI
52.	CR. MISC./23083/2021 30A R.BAIL-1	1	REHANA KHATOON @ RAHO vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. MOHAMMAD SUFYAN
53.	CR. MISC./23091/2021 30,32 R.BAIL-1	1	SHATRUGHAN SAH vs THE STATE OF BIHAR	AMIT NARAYAN BRAJESH SAHAY NIRMALA KUMARI RAJIV KUMAR	A.G. MITHLESH KUMAR KHARE
54.	CR. MISC./23097/2021 30(A)(D) R.BAIL-1	1	MOTI BIND @ MOTI KUMAR @ LALU BIND vs THE STATE OF BIHAR	AJAY KUMAR SINHA VIJAY KUMAR	A.G. MRITUNJAY KUMAR NIRALA
55.	CR. MISC./23100/2021 30A R.BAIL-1	1	GANPAT YADAV vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G. MRITUNJAY KUMAR NIRALA
56.	CR. MISC./23108/2021 30A R.BAIL-1	1	ARUN SHARMA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. MURLI DHAR
57.	CR. MISC./23118/2021 30(a) R.BAIL-1	1	RAM BALAK DAS vs THE STATE OF BIHAR	SUNIL KUMAR NO.III RAKI ALAM	A.G. MURLI DHAR
58.	CR. MISC./23120/2021 272,273 R.BAIL-1	1	HARENDAR KUMAR vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G. MURLI DHAR
59.	CR. MISC./23126/2021 30(a),(c) R.BAIL-1	1	CHHATHU KUMAR RAI vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. NARSINGH TANTI
60.	CR. MISC./23133/2021 30A R.BAIL-1	1	MITHUN TANTI @ MITHUN DAS vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR	A.G. NAVIN KUMAR PANDEY
61.	CR. MISC./23150/2021 471,419,420,467,4 R.BAIL-1	1	AFTAB ALAM vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	A.G. NAWAL KISHORE PRASAD
62.	CR. MISC./23157/2021 30A R.BAIL-1	1	RAJBALI PASWAN @ RAJVALLI PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. NITYANAND
63.	CR. MISC./23166/2021 439,440 R.BAIL-1	1	SONU KUSHWAHA vs THE STATE OF BIHAR	SIDDHARTHA KUMAR SINGH BHARAT BHUSHAN	A.G. PAWAN KUMAR CHAURASIA
64.	CR. MISC./23167/2021 30A,32-1,32-3,41- R.BAIL-1	1	MOHAN KUMAR SINGH vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	A.G. PAWAN KUMAR CHAURASIA
65.	CR. MISC./23177/2021 30(a) R.BAIL-1	1	SURAJ KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR MIRTYUNJAY KUMAR MISHRA	A.G. PRAMOD KUMAR PANDEY
66.	CR. MISC./23183/2021 30A,37B R.BAIL-1	1	RAMJI RAJWAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. PUSHPA SINHA
67.	CR. MISC./23189/2021 414,34 R.BAIL-1	1	RAJAN PRASAD @ RAGHAN PRASAD vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. PUSHPA SINHA
68.	CR. MISC./23191/2021 30A R.BAIL-1	1	RAJESH YADAV vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	A.G. RAJ BALLABH SINGH
69.	CR. MISC./23210/2021 30(a) R.BAIL-1	1	KUNAL DOM vs THE STATE OF BIHAR	ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR (AOR 7070)	A.G. RAJENDRA PRASAD NAT
70.	CR. MISC./23211/2021 30(a) R.BAIL-1	1	PAPPU YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. RAJENDRA PRASAD NAT
71.	CR. MISC./24243/2021 30A R.BAIL-1	1	BHIM KUMAR YADAV @ BHIM YADAV vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	ANIL PRASAD SINGH
72.	CR. MISC./24253/2021 272,273,34 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G. SANJAY KUMAR PANDEY
73.	CR. MISC./24254/2021 414, R.BAIL-1	1	HARENDRA RAY vs THE STATE OF BIHAR	RASHMI SHARMA JYOTSNA KUMARI JITENDRA NARAIN SINHA	PRANAV KUMAR
74.	CR. MISC./24264/2021 30(a) R.BAIL-1	1	SANJAY KUMAR GUPTA @ SANJAY SAH vs THE STATE OF BIHAR	DEVENDRA KUMAR SANJAY KUMAR GUPTA	A.G. SANJAY KUMAR PANDEY

PATNA HIGH COURT	139	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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75. CR. MISC./24280/2021 30(a) R.BAIL-1	1 BHUNDOL RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MUKUL KUMARI	A.G.
76. CR. MISC./24283/2021 30(a) R.BAIL-1	1 SUBHASH KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN APUL RAJEEV RANJAN RAKESH ROSHAN SINGH OM PRAKASH SINGH	A.G. LALAN KUMAR
77. CR. MISC./24299/2021 272,273,34 R.BAIL-1	1 RAMBALI SAH vs THE STATE OF BIHAR	RAVI RANJAN	A.G. LALAN KUMAR
78. CR. MISC./24304/2021 30A,41(i) R.BAIL-1	1 RAKESH KUMAR SINGH @ RAKESH SINGH vs THE STATE OF BIHAR	OM PRAKASH PRASAD RUPESH KUMAR RAJNISH KUMAR SINGH	RAMCHANDRA SINGH
79. CR. MISC./24307/2021 30(a),40(i)(ii) R.BAIL-1	1 BABUL KUMAR CHAUDHARY vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. MD. ANBZARUL HAQUE SAHARA
80. CR. MISC./24326/2021 414,420,120(B) R.BAIL-1	1 RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. KUMAR VEERENDRA NARAYAN
81. CR. MISC./24334/2021 Regular bail R.BAIL-1	1 BHOLA SAHNI @ RAJIV KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. KUMAR VEERENDRA NARAYAN
82. CR. MISC./24347/2021 30(a) R.BAIL-1	1 GORELAL CHOUDHARY vs THE STATE OF BIHAR	BIJENDRA KUMAR DEVENDRA PRASAD SINGH	A.G. RAM ANURAG SINGH
83. CR. MISC./24353/2021 30(a) R.BAIL-1	1 SONE LAL DAS vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. ABHAY KUMAR ROY
84. CR. MISC./24368/2021 414,420,467,468,4 R.BAIL-1	1 NEERAJ KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. SURESH PRASAD SINGH
85. CR. MISC./24378/2021 272,273 R.BAIL-1	1 JITENDRA KUMAR RAY @ JITENDRA RAY @ MILLU vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	A.G. RAJEEV NAYAN (APP. 231)
86. CR. MISC./24384/2021 272,273,414,34 R.BAIL-1	1 UJALE ALAM vs THE STATE OF BIHAR	ANIL KUMAR	A.G. RAJEEV NAYAN (APP. 231)
87. CR. MISC./24396/2021 120(B) R.BAIL-1	1 BIJAY PASWAN vs THE STATE OF BIHAR	UDAY KUMAR	A.G. ANIL KUMAR SINGH NO. 1
88. CR. MISC./24402/2021 30(a) R.BAIL-1	1 KUMAN RAI vs THE STATE OF BIHAR	SATYENDRA KUMAR SINGH	AJAY KUMAR JHA
89. CR. MISC./24410/2021 30(a) R.BAIL-1	1 HARKHU YADAV @ JOGENDRA YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. UMANATH MISHRA
90. CR. MISC./24414/2021 30(A),37(B) R.BAIL-1	1 VIJAY MANDAL vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. UMANATH MISHRA
91. CR. MISC./24415/2021 30(a) R.BAIL-1	1 RAVI SHANKAR PANDEY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. UMANATH MISHRA
92. CR. MISC./24420/2021 20,22, R.BAIL-1	1 BHIKHARI CHOUDHARY @ SHIVNATH CHOUDHARY vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	RAJESH KUMAR
93. CR. MISC./24421/2021 272,273 R.BAIL-1	1 VIRENDRA MUKHIA vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G. UMANATH MISHRA
94. CR. MISC./24424/2021 30(a) R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR CHHOTE LAL MISHRA	A.G. MD. FAHIMUDDIN
95. CR. MISC./24432/2021 30(a),38(1),41(1) R.BAIL-1	1 RAMASHANKAR RAI vs THE STATE OF BIHAR	NITU KUMARI RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	A.G. MD. FAHIMUDDIN
96. CR. MISC./24436/2021 30(a) R.BAIL-1	1 LAGGI SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJAY KUMAR SHARMA
97. CR. MISC./24439/2021 30(a) R.BAIL-1	1 ASHOK RAY vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. ANANT KUMAR 1
98. CR. MISC./24446/2021 272,273,34, R.BAIL-1	1 MD. SADAM @ MD. SADDAM vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	ASHOK KUMAR SINGH
99. CR. MISC./24449/2021 30A R.BAIL-1	1 UDAY SADA vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. ANANT KUMAR 1

PATNA HIGH COURT	140	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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100. CR. MISC./24452/2021 30(a),35 R.BAIL-1	1	HARE KRISHNA @ HARE KRISHAN NIRALA @ KRISHNA RAI vs THE STATE OF BIHAR	BRAJENDRA NATH PANDEY	A.G. DR. KUMAR UDAY PRATAP
101. CR. MISC./24455/2021 272,273 R.BAIL-1	1	RAMDEO YADAV @ PAHWA YADAV vs THE STATE OF BIHAR	NAGENDRA DUBEY BACHCHA PANDEY SUNIL KUMAR SINGH	BHARAT LAL
102. CR. MISC./24462/2021 30A,41(i)(ii) R.BAIL-1	1	MITHUN KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	KUMAR RANJIT RANJAN
103. CR. MISC./25857/2021 272,273,414 R.BAIL-1	1	JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G. ANITA KUMARI

MATTER -1

104. CR. REV./264/2021 AGAINST CONVICTION CR. REV.	1	ARBIND KUMAR SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA ARVIND KUMAR	A.G.
105. CR. APP (SJ)/2092/2021 30,A CR. APP(SJ)	1	AJAY DAS vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY MIRTYUNJAY KUMAR MISHRA	A.G.
106. CR. APP (SJ)/2412/2021 U/S-14A(2) SC/ST SC/ST ACT (RB)	2	SUJIT YADAV @ SUCHIT YADAV vs THE STATE OF BIHAR	KAMAL KISHORE JHA RAJIV KUMAR SINGH DIWAKAR SINHA	A.G.
107. CR. MISC./2438/2021 regular bail R.BAIL-1	5	RAKESH SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	KANCHAN KUMARI	A.G. SATYENDRA NARAYAN SINGH
108. CR. MISC./2441/2021 395 R.BAIL-1	5	ANIL KUMAR SINGH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. SATYENDRA NARAYAN SINGH
109. CR. MISC./2442/2021 302,201,34 R.BAIL-1	4	RUDAL JAMADAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. NITYANAND SATYENDRA PRASAD
110. CR. MISC./3685/2021 304(B),201,34 R.BAIL-1	3	PANKAJ YADAV vs THE STATE OF BIHAR	MD. IRSHAD	A.G. ANAND KISHORE SINHA BRIJ NANDAD PRASAD
111. CR. MISC./3780/2021 363,365 R.BAIL-1	3	SUNIL SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.
112. CR. MISC./3783/2021 376(AB) R.BAIL-1	3	LADDAN MIAN @ LADAN MIAN @ AMJAD ALI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G.
113. CR. MISC./5989/2021 341,323,354B,504, R.BAIL-1	3	ABHIMANYOO PASWAN vs THE STATE OF BIHAR	SURESH PRASAD SAH @ BARANWAL	A.G. AWADHESH KUMAR SINGH
114. CR. MISC./5991/2021 8C,20,21C,22,24,2 R.BAIL-1	3	DULARCHAN MAHTO @ DULARCHAND MAHTO @ BHAKSHU vs THE STATE OF BIHAR	JHARKHANDI UPADHYAY	A.G.
115. CR. MISC./6060/2021 392 R.BAIL-1	4	KRISHNA KUMAR @ KUNAL vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. KUMAR VEERENDRA NARAYAN
116. CR. MISC./6093/2021 regular bail R.BAIL-1	3	AJAY KUMAR PANDEY vs THE CENTRAL BUREAU OF INVESTIGATION	LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR RAKESH KUMAR SHARMA RABINDRA KUMAR RAJEEV KUMAR	BIPIN KUMAR SINHA
117. CR. MISC./6130/2021 147,148,149,323,3 R.BAIL-1	4	SANJAY KAPAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURINDER KUMAR	A.G. ASHOK KUMAR JHA MD. FAHIMUDDIN
118. CR. MISC./6132/2021 302,34 R.BAIL-1	3	SHIVAM KUMAR @ SHIVAM SHANDIL vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ 5681	A.G. MD. FAHIMUDDIN
119. CR. MISC./7539/2021 302,120(B),34 R.BAIL-1	2	MD. NAEEM MIA @ NAIM MIYAN @ SAHTU vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. NITYANAND
120. CR. MISC./7545/2021 304(B),34 R.BAIL-1	2	SANJEET MAHTO vs THE STATE OF BIHAR		A.G. NITYANAND

PATNA HIGH COURT	141	Friday 2nd July 2021 Hon'ble Mr. Justice Anjani Kumar Sharan
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121. CR. MISC./7548/2021 302,120(B),34 R.BAIL-1	3 VIDYA BHUSHAN PRASAD vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VIRENDRA KUMAR NITYANAND
122. CR. MISC./7607/2021 304(B),120(B) R.BAIL-1	2 AKALU RAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. PRAMOD KUMAR PANDEY
123. CR. MISC./7747/2021 376 R.BAIL-1	2 MOHAMMAD SHAHNAWAZ vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. MD. HUSSAIN SATYENDRA NARAYAN SINGH
124. CR. MISC./9242/2021 307,323,324,326,3 R.BAIL-1	1 MUKESH SAHNI vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G. ANIL KUMAR
125. CR. MISC./9259/2021 363,366,366(A),50 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR	A.G. ARUN KUMAR
126. CR. MISC./9268/2021 Regular bail R.BAIL-1	1 RITESH RAUT vs THE STATE OF BIHAR	AMIT ANAND	A.G. ARUN KUMAR
127. CR. MISC./9269/2021 366A,376,120B R.BAIL- 1	1 MD. DANISH vs THE STATE OF BIHAR	ABHIJEET GAUTAM RAJNISH KUMAR SINGH RUPESH KUMAR	A.G. ARUN KUMAR PANDEY
128. CR. MISC./9313/2021 302,34 R.BAIL-1	1 BINDESHWAR PASWAN @ BINESHWAR PASWAN vs THE STATE OF BIHAR	DILIP KUMAR	A.G. RAM SEVAK CHOUDHARY
129. CR. MISC./9314/2021 411,413,414,401 R.BAIL-1	2 TIMPAL KUMAR @ BAJRANGI KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
130. CR. MISC./20724/2021 406,420,467,468,3 R.BAIL-1	4 PARMANAND KUMAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR SANJAY KUMAR MISHRA	SHARDA KUMARI

PATNA HIGH COURT	142	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

**THROUGH VIDEO CONFERENCING
(AFTER D.B. OF 10.30 A.M.)**

Mr. Justice Anil Kumar Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
1.	CR. APP (SJ)/460/2020 R.I. for 10 years CR. APP(SJ)	6 MD. KHUSHDIL ANSARI vs THE STATE OF BIHAR	BIDHAN CHANDRA JHA	BINOD BIHARI SINGH	
2.	CR. MISC./10478/2020 498-A A.BAIL	6 SUMAN KUMAR vs THE STATE OF BIHAR	RINA SINHA RAJEEV KUMAR AMBASTHA	RENU KUMARI PRIYESH KUMAR SANJAY KUMAR RASHMI KUMARI SANJAY KUMAR @ S.K.	
3.	CR. MISC./39213/2020 396,397, P OTHER UNCATEGORI	7 GUDDU DOM @ GUUDU RAM vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G. ARVIND KUMAR PANDEY	
4.	CR. MISC./40277/2020 302,201,34 R.BAIL-1	6 MITHILESH MANDAL vs THE STATE OF BIHAR	ARUN KUMAR	A.G. RENU KUMARI	
5.	CR. MISC./40371/2020 354,354(B),504,50 R.BAIL-1	4 MITHILESH YADAV vs THE STATE OF BIHAR	RAVI BHARDWAJ	A.G. TAPESHWAR SHARMA	
6.	CR. APP (SJ)/1031/2021 U/s 14 A (2) of S SC/ST ACT (RB)	3 SANJAY SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. ASHOK KUMAR GUPTA USHA KUMARI 1	
7.	CR. APP (SJ)/1034/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	3 RADHEYSHAYM RAJBHAR @ PAHLWAN vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD	A.G. USHA KUMARI 1	
8.	CR. APP (SJ)/1037/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	5 PRINCE PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	U/S 14 BINAY KRISHNA	
9.	CR. MISC./1054/2021 366 R.BAIL-1	3 LALAN KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. NIRMAL KUMAR SINHA	
10.	CR. APP (SJ)/1164/2021 AGAINST CONVICATIO CR. APP(SJ)	3 AJAY MAHTO vs THE STATE OF BIHAR	RAVI BHARDWAJ SONI SHRIVASTAVA	A.G.	
11.	CR. MISC./1593/2021 302 R.BAIL-1	3 MUKESH YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. DILIP KUMAR NO. 1 NAGENDRA PRASAD (APP)	
12.	CR. MISC./1605/2021 392 R.BAIL-1	4 VIKASH KUMAR SAHANI @ VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. DINESH SINGH	
13.	CR. MISC./1619/2021 147,148,149,323,3 R.BAIL-1	4 AWADHESH SINGH vs THE STATE OF BIHAR	DIGVIJAY PRATAP SINGH	A.G. DR. INDIWAR KUMARI	
14.	CR. MISC./1642/2021 341,323,304(B),50 R.BAIL-1	3 SONU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. JHARKHANDI UPADHYAY	
With	CR. MISC./8796/2021 R.BAIL-1	2 VIVEK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SUNIL KUMAR SINHA	A.G.	
15.	CR. MISC./1649/2021 302,34 R.BAIL-1	3 SERAJUL MIAN vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. PATANJALI RISHI PRERNA RISHI KALYAN SHANKAR	
16.	CR. APP (SJ)/2435/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1 BASKIT MAHTO vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	USHA KUMARI 1	
17.	CR. APP (SJ)/2444/2021 U/s 14 A (2) of S SC/ST ACT (RB)	1 JAMUNA YADAV vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G.	
18.	CR. APP (SJ)/2451/2021 u/s-14A (2) SC/ST SC/ST ACT (RB)	1 ROHIT KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	USHA KUMARI 1	

PATNA HIGH COURT	143	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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19.	CR. APP (SJ)/2462/2021 U/S 14(A) (2) SC/ SC/ST ACT (RB)	1	ABHISHEK SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
20.	CR. APP (SJ)/2500/2021 U/S 14 A(2) SC/ST SC/ST ACT (RB)	1	REYAZUDDIN ALI @ REYAZUDDIN vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. RAMCHANDRA SAHNI
21.	CR. APP (SJ)/2505/2021 U/S 14A(2) SC/ST SC/ST ACT (RB)	1	DAYANAND SAO @ DAYANAND PRASAD vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	SADANAND PASWAN
22.	CR. APP (SJ)/2510/2021 CONVERTED FROM Cr SC/ST ACT (RB)	1	ANISH SINGH @ ANESH @ ANESH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR ARJUN PRASAD SANTOSH KUMAR	A.G.
23.	CR. MISC./2594/2021 302,120-B,34 R.BAIL-1	3	SUNNY KUMAR @ SUNNY SINGH vs THE STATE OF BIHAR	UDBHAV SHIVAM VAISHNAVI SINGH	A.G. ARUN KUMAR SINGH
24.	CR. MISC./3989/2021 302,120(B),34 R.BAIL-1	3	MUKTESHWAR MISHRA vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY UMA KANT MISHRA	A.G. RAJESH KUMAR MISHRA KANHAIYA KISHORE A.P.P.
25.	CR. MISC./3996/2021 364,302,201,34 R.BAIL- 1	3	THAKO SAHANI @ THAKAR SAHANI @ THAKKAN SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G. KANHAIYA KISHORE A.P.P.
26.	CR. MISC./4020/2021 364,120-B, R.BAIL-1	3	RANJEET @ RANJEET KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. MADHURI LATA RANJAY KUMAR SINGH
27.	CR. MISC./4048/2021 147,148,149,341,3 R.BAIL-1	4	FANTUS YADAV @ MANTUN YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G. MD. NAZIR ANSARI
28.	CR. MISC./4082/2021 147,148,341,323,3 R.BAIL-1	4	CHANDESHWAR RAI @ TANA RAI vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM MADHAV RAJ	A.G. SAKET ANAND CHHAYA KIRTI MURLI DHAR
29.	CR. MISC./4084/2021 272,273, R.BAIL-1	4	MUKESH KUMAR vs THE STATE OF BIHAR	DILEEP KUMAR	A.G. MURLI DHAR
30.	CR. MISC./4796/2021 376 R.BAIL-1	2	DEEPAK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. UPENDRA KUMAR
31.	CR. MISC./4845/2021 147,148,149,341,3 R.BAIL-1	2	RUDAL YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. AKSHAY LAL PANDIT
32.	CR. MISC./4851/2021 regular bail R.BAIL-1	2	DINBANDHU KUMAR @ ABHISHEKH BATSH vs THE STATE OF BIHAR	KUMAR RAVI SHANKAR	A.G. AKSHAY LAL PANDIT
33.	CR. MISC./6136/2021 34,120B,409,419,4 R.BAIL-1	3	RAM KRISHNA JHA @ R. K. JHA vs CENTRAL BUREAU OF INVESTIGATION THROUGH ITS SUPERINTENDENT OF POLICE, PATNA.	BIRENDRA KUMAR SINGH	A.G. BIPIN KUMAR SINHA
34.	CR. MISC./6138/2021 bail matter R.BAIL-1	3	SHASHI BHUSHAN PANDIT vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G. MD. FAHIMUDDIN
35.	CR. MISC./6160/2021 341,323,324,325,3 R.BAIL-1	3	ANIL YADAV vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI ANANT KUMAR 1
36.	CR. MISC./6182/2021 363/366A/120B/34 R.BAIL-1	2	RAUSAN KUMAR SONALI @ RAUSHAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. ANITA KUMARI
37.	CR. MISC./6188/2021 147,148,149,341,3 R.BAIL-1	2	KAPIL MANJHI@ KAPIL BHUYIAN vs THE STATE OF BIHAR	RAJEEV NAYAN	A.G. RAM SUMIRAN RAI
38.	CR. MISC./6197/2021 395,397 R.BAIL-1	2	VICKY KUMAR @ VICKI KUMAR vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. RAM SUMIRAN RAI
39.	CR. MISC./6198/2021 363,366(A),506,34 R.BAIL-1	2	SIRAJ@MD. SIRAJ @MD. SERAJ vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	A.G. MD. ASLAM ANSARI
40.	CR. MISC./6201/2021 regular bail R.BAIL-1	2	YOGENDRA SAHANI @ JOGINDRA SAHANI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	A.G. SHIV SAGER SHARMA TIRPIT KUMAR NAGENDRA KUMAR MD. ASLAM ANSARI

PATNA HIGH COURT	144	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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41. CR. MISC./6202/2021 392 R.BAIL-1	2 SHIV KUMAR PASWAN @ SUKUMAR PASWAN vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G. MD. ASLAM ANSARI
42. CR. MISC./6213/2021 365,302,201,34 R.BAIL-1	2 SURESH RAM vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. AJAY KUMAR JHA
43. CR. MISC./6215/2021 392,395,412, R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. PARMANAND KUMAR
44. CR. MISC./6218/2021 302,394 R.BAIL-1	2 RANJIT KUMAR RAM @ LALTU RAM vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. PARMANAND KUMAR
45. CR. MISC./6224/2021 341,323,504,34,30 R.BAIL-1	2 RAJ KUMAR @ RAJ KUMAR PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. SUDHIR KUMAR AKBAR ALI
46. CR. MISC./6232/2021 399,402,414, R.BAIL-1	2 GAURAV KUMAR vs THE STATE OF BIHAR	VASANT VIKAS	A.G. AKBAR ALI
47. CR. MISC./6270/2021 363,376, R.BAIL-1	2 RAM NARAYAN TURIYA @ RAM TURIYA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. BAL MUKUND PRASAD SINHA
48. CR. MISC./6277/2021 399,402, R.BAIL-1	2 NAVEEN KUMAR @ NAVIN KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	A.G. BHANU PRATAP SINGH BHANU PRATAP SINGH
49. CR. MISC./6299/2021 341,323,498A,307, R.BAIL-1	2 PANKAJ RAI vs THE STATE OF BIHAR	MAHENDRA THAKUR	A.G. BINOD KUMAR
50. CR. MISC./6312/2021 402 R.BAIL-1	2 MD. KHURSHEED vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. AKRAM NAIYER	A.G. BISHWESHWAR RAM
51. CR. MISC./6313/2021 302,34 R.BAIL-1	2 VIJAY YADAV vs THE STATE OF BIHAR	MITHILESH KR. ARYA SUNIL SRIVASTAVA	A.G. BISHWESHWAR RAM
52. CR. MISC./6317/2021 414 R.BAIL-1	2 RAMASARAY RAJBHAR vs THE STATE OF BIHAR	SATYAPAL SINGH AJEET PRATAP SINGH	A.G. DILIP KUMAR NO. 1
53. CR. MISC./6319/2021 25(1-b)a,26 R.BAIL-1	2 SADDAM HUSSAIN @ KALU ANSARI vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA KIRAN KUMARI SHARMA	A.G. DILIP KUMAR NO. 1
54. CR. MISC./6324/2021 302,304(B),201,34 R.BAIL-1	2 SHIV JANAM RAI @ SHIV JANAM RAY vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. DINESH SINGH DINESH SINGH
55. CR. MISC./6325/2021 341,323,324,307,3 R.BAIL-1	2 CHUMAN KUMAR @ CHUMAN PATEL vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. ADITYA NATH JHA DINESH SINGH DINESH SINGH
56. CR. MISC./6330/2021 Regular bail R.BAIL-1	2 NITISH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA	A.G. DINESH SINGH DINESH SINGH
57. CR. MISC./6331/2021 399,402,353,307,4 R.BAIL-1	2 AMIT KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. DINESH SINGH
58. CR. MISC./6332/2021 414,420,34 R.BAIL-1	2 PRAVESH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G. DINESH SINGH
59. CR. MISC./6333/2021 354(B) R.BAIL-1	2 BISHU KUMAR @ VISHURANJAN KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. DR. INDIWAR KUMARI
60. CR. MISC./6340/2021 302,34 R.BAIL-1	2 DEVENDER DAS vs THE STATE OF BIHAR	KUMARI VANDANA	A.G. VINAY KUMAR MISHRA DR. INDIWAR KUMARI
61. CR. MISC./6342/2021 21,23,25,29 R.BAIL-1	2 ALI AHMAD vs THE UNION OF INDIA THROUGH THE DRI REGIONAL UNIT PATNA	MAJID MAHBOOB KHAN RASHID ZAFAR	K.N. SINGH(AD.S.G) UMA SHANKER VERMA
62. CR. MISC./6343/2021 302,34 R.BAIL-1	2 PREM SAGAR @ PREM vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR CHANDRA SHEKHAR BIMAL	A.G. DR. INDIWAR KUMARI
63. CR. MISC./6389/2021 395, R.BAIL-1	2 SUKESH KUMAR @ SONU vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR MITHILESH KUMAR RAJ KRISHAN JHA RAKESH BIHARI SINGH	A.G. KALYAN SHANKAR
64. CR. MISC./7767/2021 30(a) R.BAIL-1	2 NARENDRA KUMAR RAI vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. SHAHEEN BEGUM
65. CR. MISC./7774/2021 302,120B,34 R.BAIL-1	2 ABHIMANYU KUMAR vs THE STATE OF BIHAR	RAM SEVAK CHOUDHARY	A.G. VIJAY KUMAR RAJNISH KUMAR SHAHEEN BEGUM

PATNA HIGH COURT	145	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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66. CR. MISC./7777/2021 489B,489C R.BAIL-1	2 MANORANJAN KUMAR BHASKAR @ MANNU vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. SHAIENDRA KUMAR SINGH
67. CR. MISC./7788/2021 30(a) R.BAIL-1	2 UMA SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. SHANTANU KUMAR
68. CR. MISC./7791/2021 302,379,34 R.BAIL-1	2 MANNU SINGH @ MANNU KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. SHANTANU KUMAR
69. CR. MISC./7793/2021 147,148,149,341,3 R.BAIL-1	2 KEDAR YADAV vs THE STATE OF BIHAR	BHOLA KUMAR	A.G. SHANTANU KUMAR
70. CR. MISC./7831/2021 302,120B R.BAIL-1	2 VINOD KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	A.G. SUNIL KUMAR PANDEY
71. CR. MISC./7837/2021 365,366A,379 R.BAIL-1	2 RANJEET MANJHI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SUNIL KUMAR PANDEY
72. CR. MISC./7839/2021 341,323,324,307,5 R.BAIL-1	2 JAY MANGAL YADAV @ JUMANGAL YADAV @ MANDAL vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. SURENDRA PRASAD SINGH
73. CR. MISC./7840/2021 8,20(b)(II)(c),25 R.BAIL- 1	2 MANIK DAS vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. SURENDRA PRASAD SINGH
74. CR. MISC./7842/2021 8,20 R.BAIL-1	2 RAN VIJAY SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH	A.G. SURENDRA PRASAD SINGH
75. CR. MISC./7846/2021 363,366,366A,376 R.BAIL-1	2 SACHEN PASWAN vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G. TARKESHWAR NATH THAKUR
76. CR. MISC./7848/2021 302,34 R.BAIL-1	2 SHRINJA CHAUDHARY vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. TARKESHWAR NATH THAKUR
77. CR. MISC./7849/2021 302,34 R.BAIL-1	2 SITA DEVI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. TARKESHWAR NATH THAKUR
78. CR. MISC./7856/2021 20,29 R.BAIL-1	1 MILAN YADAV vs THE NARCOTICS CONTROL BUREAU, PATNA	RAJESH KUMAR PANDEY	A.G.
79. CR. MISC./7863/2021 414/34 R.BAIL-1	2 BITTU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. UDAY CHAND PRASAD
80. CR. MISC./7864/2021 false implication R.BAIL-1	2 RUPESH KUMAR YADAV @ JHUNNA vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. UMESH LAL VERMA
81. CR. MISC./7865/2021 395,170,34 R.BAIL-1	2 KISHAN KUMAR @ KISHAN KUMAR PRADHAN @ KISHAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. UMESH LAL VERMA
82. CR. MISC./7866/2021 341,323,379,364,3 R.BAIL-1	2 CHANDAN RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. UMESH LAL VERMA
83. CR. MISC./7867/2021 395 R.BAIL-1	2 ABHISHEK SINGH @ TUFANI SINGH @ TUFANI vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHANA	A.G. UMESH LAL VERMA
84. CR. MISC./7871/2021 302,34 R.BAIL-1	2 MD. SHAMIM ANSARI vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	A.G. VEENA KUMARI JAISWAL
85. CR. MISC./7877/2021 392,411,364 R.BAIL-1	2 PANKAJ KUMAR JHA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G. YOGENDRA KUMAR SINGH
86. CR. MISC./7878/2021 341,342,323,307,3 R.BAIL-1	2 JOGONDRA CHAUDHARY @ YOGENDRA CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. YOGENDRA KUMAR SINGH
87. CR. MISC./7879/2021 387 R.BAIL-1	2 JAIRAM YADAV vs THE STATE OF BIHAR	SHIV KUMAR SAHJA NAND SHARMA	A.G. YOGENDRA KUMAR SINGH
88. CR. MISC./7882/2021 353,307,429,414,2 R.BAIL-1	1 AWANISH KUMAR @ AWANISH RAJ @ CIGARETTE SINGH @ CIGARETTE @ AWANISH KUMAR SINGH vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH MITHILESH KUMAR SINGH SAKET KUMAR SINGH	A.G. YOGENDRA KUMAR SINGH
89. CR. MISC./7883/2021 379 R.BAIL-1	2 AMRESH KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. YOGENDRA KUMAR SINGH

PATNA HIGH COURT	146	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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90. CR. MISC./7885/2021 341,323,307,354(B R.BAIL-1	2 UPENDRA SADA vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. NARENDRA KUMAR SINGH
91. CR. MISC./7887/2021 304B,34 R.BAIL-1	2 GAURAV KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. NARENDRA KUMAR SINGH
92. CR. MISC./7893/2021 392 R.BAIL-1	2 SHAMS ALAM @ SHAMS ZAFAR @ MD SHAMS ZAFAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. NARENDRA KUMAR SINGH
93. CR. MISC./7901/2021 341,323,307,379,3 R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	DINESH PRASAD VERMA	A.G. CHANDRA SEN PRASAD SINGH
94. CR. MISC./7903/2021 302,394,34 R.BAIL-1	1 CHHOTU KUMAR @ RAJAN vs THE STATE OF BIHAR	DINESH JHA	A.G. CHANDRA SEN PRASAD SINGH
95. CR. MISC./7904/2021 30A R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G. CHANDRA SEN PRASAD SINGH
96. CR. MISC./7907/2021 354(B) R.BAIL-1	2 DINESH MAHATO vs THE STATE OF BIHAR	SHIVNANDAN BHARTI	A.G. CHANDRA SEN PRASAD SINGH
97. CR. MISC./7912/2021 25(1-B)a,26,35 R.BAIL-1	1 MANNU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. ARUN KUMAR SINGH
98. CR. MISC./7913/2021 272,273 R.BAIL-1	2 CHHOTE SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ARUN KUMAR SINGH
99. CR. MISC./7916/2021 25-1-A-B, 1B, A, R.BAIL- 1	2 BINOD PASWAN @ VINOD PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	A.G. ARUN KUMAR SINGH
100. CR. MISC./7920/2021 30A,41-I-II,47 R.BAIL-1	1 PINTU KUMAR vs THE STATE OF BIHAR	PREM PRAKASH PODDAR	A.G. ARUN KUMAR SINGH
101. CR. MISC./7921/2021 341,323,302,504,3 R.BAIL-1	1 BHASO PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G. NAND KUMAR
102. CR. MISC./7925/2021 413,414, R.BAIL-1	2 MD. ESLAM @ GULAB vs THE STATE OF BIHAR	SANTOSH KUMAR	A.G. NAND KUMAR
103. CR. MISC./7926/2021 341,323,188,498(A R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. VIBHUTI RANJAN SONVADRA NAND KUMAR
104. CR. MISC./7929/2021 392 R.BAIL-1	2 SANOJ KUMAR SAH vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. HUMAYOU AHMAD KHAN
105. CR. MISC./7930/2021 307,147,148,341,3 R.BAIL-1	2 MUNSHI YADAV vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA ARBIND KUMAR SHARMA	A.G. HUMAYOU AHMAD KHAN
106. CR. MISC./7931/2021 30A R.BAIL-1	2 IRFAN @ MD IRFAN vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. HUMAYOU AHMAD KHAN
107. CR. MISC./7934/2021 341,307,504,506,3 R.BAIL-1	1 CHHOTELAL YADAV vs THE STATE OF BIHAR	RAKESH KUMAR JHA	A.G. HUMAYOU AHMAD KHAN
108. CR. MISC./7937/2021 272,273 R.BAIL-1	1 SONU KUMAR @ SONU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. BHARAT BHUSHAN
109. CR. MISC./7942/2021 147,148,149,341,3 R.BAIL-1	1 RAVI KUMAR @ RAVI SHANKER KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY	A.G. BHARAT BHUSHAN
110. CR. MISC./7946/2021 376 R.BAIL-1	1 UMESH DAS @ UMESH KUMAR DAS vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. DASHRATH MEHTA
111. CR. MISC./7947/2021 379,420 R.BAIL-1	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. DASHRATH MEHTA
112. CR. MISC./7948/2021 r.bail R.BAIL-1	1 SABRATU ALIAS HAFIJUDDIN vs THE STATE OF BIHAR	MD. HELAL AHMAD	A.G. DASHRATH MEHTA
113. CR. MISC./7960/2021 25(1-B)A,26,35 R.BAIL-1	2 PIYUSH PRATAP SINGH vs THE STATE OF BIHAR	YASH MATHUR AJAY KUMAR PRAMOD BAHADUR MATHUR	A.G. DASHRATH MEHTA
114. CR. MISC./7961/2021 147,148,149,302,3 R.BAIL-1	1 INDU DEVI vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G. CHOUBEY JAWAHAR
115. CR. MISC./7973/2021 364,302,34, R.BAIL-1	2 MAHESHI YADAV @ RAGHUBANS JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. CHOUBEY JAWAHAR

PATNA HIGH COURT	147	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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116. CR. MISC./7976/2021 Regular bail R.BAIL-1	2 SHANKAR YADAV vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	A.G. CHOUBEY JAWAHAR
117. CR. MISC./7983/2021 302,201,34 R.BAIL-1	2 VINAY DAS vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA DR. KAMAL DEO SHARMA A.G.	A.G. RENU KUMARI
118. CR. MISC./8491/2021 365,302,201, R.BAIL-1 With CR. MISC./6195/2021 R.BAIL-1	3 AMIT RANJAN @ GUDDU vs THE STATE OF BIHAR 2 RAJESH SHARMA @ GUDDU SHARMA vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH PRIYADARSHINI SINHA RANJEET KUMAR SINGH	A.G. RAM SUMIRAN RAI
119. CR. MISC./9377/2021 30(A) R.BAIL-1	1 BALRAM PASWAN vs THE STATE OF BIHAR		A.G. SHYAMESHWAR DAYAL
120. CR. MISC./9392/2021 302,201,34 R.BAIL-1	1 MANISH RAI @ BAJRANGI vs THE STATE OF BIHAR	NILESH SINHA RAJESH KR. SINGH	A.G. SHYAMESHWAR DAYAL
121. CR. MISC./9396/2021 302,120(B),506,34 R.BAIL-1	1 SANJHA DEVI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MITHILESH KUMAR VIDYARTHI MANOJ KUMAR	A.G. SHYAMESHWAR DAYAL
122. CR. MISC./9399/2021 147,148,149,302,2 R.BAIL-1	1 BABLU RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ASHOK KUMAR SANJAY PRASAD RAM NARESH RAY
123. CR. MISC./9407/2021 272,273 R.BAIL-1	1 SURENDRA MAHTO vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G. UMA SHANKAR PRASAD SINGH
124. CR. MISC./9409/2021 341,323,324,307,3 R.BAIL-1	1 BECHAN YADAV @ BECHAN KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	A.G. UMA SHANKAR PRASAD SINGH
125. CR. MISC./9411/2021 376(DA) R.BAIL-1	1 ROHIT KUMAR JHA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. UMA SHANKAR PRASAD SINGH
126. CR. MISC./9414/2021 392,411 R.BAIL-1	1 RAJINDER MISHRA @ RAVINDRA MISHRA @ BABUA MISHRA vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
127. CR. MISC./9418/2021 387,34 R.BAIL-1	1 VIKASH MISHRA vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. UMA SHANKAR PRASAD SINGH
128. CR. MISC./9419/2021 365,364,120(B),34 R.BAIL-1	1 MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. UPENDRA KUMAR
129. CR. MISC./9422/2021 302,34,120(B) R.BAIL-1	1 VIKASH MISHRA vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. HANS LAL KUMAR UPENDRA KUMAR
130. CR. MISC./9426/2021 302,328,34,228,12 R.BAIL-1	1 PANO DEVI vs THE STATE OF BIHAR	RAJ KISHOR PRASAD	A.G. UPENDRA KUMAR
131. CR. MISC./9428/2021 272,273,34 R.BAIL-1	1 RAJA PRASAD YADAV vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G. UPENDRA KUMAR
132. CR. MISC./9434/2021 420,406,467,468,5 R.BAIL-1	1 SUNIL KUMAR GUPTA vs THE STATE OF BIHAR	SURAJ KUMAR PRAMOD MISHRA	A.G. MANISH KUMAR NO2 GAJENDRA KUMAR SINGH RAM NARESH RAY
133. CR. MISC./9436/2021 302,34 R.BAIL-1	1 ANUJA KHATOON @ ANJU vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G. VEENA RANI PRASAD
134. CR. MISC./9440/2021 147,148,149,341,3 R.BAIL-1	1 KRISHNA YADAV vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. VEENA RANI PRASAD
135. CR. MISC./9443/2021 147,148,149,353,4 R.BAIL-1	1 BHIM YADAV @ HARI MOHAN YADAV @ PAHADI FUL @ LULHA vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. VEENA RANI PRASAD
136. CR. MISC./9446/2021 25(1-B)A,26,35 R.BAIL-1	1 AYUBUDDIN vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G. VEENA RANI PRASAD
137. CR. MISC./9447/2021 498(A),34 R.BAIL-1	1 RAJIV KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. VEENA RANI PRASAD

PATNA HIGH COURT	148	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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138. CR. MISC./9448/2021 147,341,323,307,5 R.BAIL-1	1 MD. UJALA FARIDI vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. AJAY KUMAR NO. 2
139. CR. MISC./9451/2021 30(a) R.BAIL-1	1 NAGENDRA ISHWAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	A.G. AJAY KUMAR NO. 2
140. CR. MISC./9452/2021 25(1-B)A,26,35 R.BAIL-1	1 RUSTAM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. AJAY KUMAR NO. 2
141. CR. MISC./9453/2021 414 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G. AJAY KUMAR NO. 2
142. CR. MISC./9455/2021 30(a),41 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. AJAY KUMAR NO. 2
143. CR. MISC./9457/2021 regular bail R.BAIL-1	1 MD. ADIL @ MD. KHAN vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM RAVI SHANKAR SINGH PRIYANKA SINGH	A.G. AMIT KUMAR JHA AJIT KUMAR
144. CR. MISC./9459/2021 366(A) R.BAIL-1	1 NITESH KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G. AJIT KUMAR
145. CR. MISC./9462/2021 363,363(A) R.BAIL-1	1 CHANKI DEVI @ CHANCHAN DEVI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR SURAJ KUMAR	A.G. SABAL KUMAR JHA AJIT KUMAR
146. CR. MISC./9464/2021 395 R.BAIL-1	1 MUKESH KUMAR SINGH @ MUKESH SINGH vs THE STATE OF BIHAR	SUNIL KUMAR	A.G. AJIT KUMAR
147. CR. MISC./9467/2021 147,148,149,341,3 R.BAIL-1	1 MD HALIM @ LEELA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. AJIT KUMAR
148. CR. MISC./9479/2021 420,467,468,471,1 R.BAIL-1	1 RAJAN RAM vs THE STATE OF BIHAR	ALOK KUMAR CHOUDHARY KULANAND JHA	A.G. AKHILESHWAR DAYAL
149. CR. MISC./9480/2021 399,402 R.BAIL-1	1 BHUSHAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. AKHILESHWAR DAYAL
150. CR. MISC./9482/2021 25(1-B)A,26,35 R.BAIL-1	1 DINESH SAH @ DINESH KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. AKHILESHWAR DAYAL
151. CR. MISC./9483/2021 392 R.BAIL-1	1 SARFARAZ ALAM @ SARFRAJ @ NANHE vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. AKHILESHWAR DAYAL
152. CR. MISC./9484/2021 341,323,307,376,5 R.BAIL-1	1 MANOJ KUMAR vs THE STATE OF BIHAR	SUJEET KUMAR GUPTA	A.G. AKHILESHWAR DAYAL
153. CR. MISC./9485/2021 147,148,149,188,3 R.BAIL-1	1 ANUP KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. JEETENDRA NARAYAN AMIT NARAYAN AKSHAY LAL PANDIT
154. CR. MISC./9486/2021 341,307,34 R.BAIL-1	1 SANJAY KUMAR vs THE STATE OF BIHAR	RAM SEWAK PRASAD	A.G. AKSHAY LAL PANDIT
155. CR. MISC./9487/2021 30A R.BAIL-1	1 DEEP SINGH vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	A.G. AKSHAY LAL PANDIT
156. CR. MISC./9488/2021 399,402,411 R.BAIL-1	1 PAWAN PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. AKSHAY LAL PANDIT
157. CR. MISC./9491/2021 307,302,34 R.BAIL-1	1 GOLU KUMAR @ RITESH vs THE STATE OF BIHAR	SHASHANK KUMAR SINGH SUDHIR KUMAR	A.G. ANIL KUMAR
158. CR. MISC./9492/2021 147,149,341,323,3 R.BAIL-1	1 RAMAKANT YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. SUSHIL KUMAR JHA ANIL KUMAR
159. CR. MISC./9494/2021 365,302,201,34 R.BAIL-1	1 PRABHAT KUAMR @ SONU @ LANGRA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ANIL KUMAR
160. CR. MISC./9498/2021 401,414, R.BAIL-1	1 MOHD. ANWAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	A.G. ANIL KUMAR
161. CR. MISC./9499/2021 399,402,411,414 R.BAIL-1	1 NAUSHAD ALAM vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. ANIL KUMAR
162. CR. MISC./9503/2021 409,420,467,468,4 R.BAIL-1	1 ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY	K.N. SINGH, AD SG

PATNA HIGH COURT	149	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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163. CR. MISC./9505/2021 302,120(B) R.BAIL-1	1 GHANTU JHA @ MAKKU vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G. ANUJ KUMAR SHRIVASTAVA
164. CR. MISC./9507/2021 302,34 R.BAIL-1	1 MD ZIAUL HAQUE @ MD ZILLANI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G. CHANDRASEKHAR SHARMA ANUJ KUMAR SHRIVASTAVA
165. CR. MISC./9508/2021 364,120(B),34,302 R.BAIL-1	1 MANISH SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA	A.G. ANUJ KUMAR SHRIVASTAVA
166. CR. MISC./9509/2021 304B,34, R.BAIL-1	1 MINTA DEVI @ MUNTA DEVI vs THE STATE OF BIHAR	PRAVIN KUMAR UDBHAV VAISHNAVI SINGH	A.G. ANUJ KUMAR SHRIVASTAVA
167. CR. MISC./9510/2021 Regular Bail R.BAIL-1	1 MANTU MANDAL vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
168. CR. MISC./9512/2021 399,402 R.BAIL-1	1 NAUSHAD ANSARI @ MD. NAUSHAD ANSARI @ NAUSHAD vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. ARUN KUMAR
169. CR. MISC./9514/2021 30A R.BAIL-1	1 SUDHANAND PASWAN @ SUDIYANAND PASWAN @ SUDAYANAND PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. ARUN KUMAR
170. CR. MISC./9519/2021 30A R.BAIL-1	1 LALLU MEHTA @ SHYAM SUNDAR MEHTA vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SHASHIKANT	A.G. ARUN KUMAR
171. CR. MISC./9520/2021 447,341,323,504,5 R.BAIL-1	1 SONU MAHANTH @ SONU YADAV vs THE STATE OF BIHAR	BISHWESHWAR RAM	A.G. ARUN KUMAR
172. CR. MISC./9525/2021 406,420,365,379,5 R.BAIL-1	1 BHOLA PRASAD SINGH vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	A.G. ARUN KUMAR PANDEY
173. CR. MISC./9526/2021 apprehension of a R.BAIL-1	1 GOLU KUMAR vs THE STATE OF BIHAR	NITYANAND	A.G. ARUN KUMAR PANDEY
174. CR. MISC./9534/2021 365,302,201,34 R.BAIL- 1	1 JALESWAR SINGH @ BINIT MOURYA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ARUN KUMAR PANDEY
175. CR. MISC./9535/2021 307,323,341,504,5 R.BAIL-1	1 CHITRANJAN RAM @ CHITRANJAN vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G. PRASHANT KUMAR ARUN KUMAR PANDEY
176. CR. MISC./9537/2021 363,366,366(A),37 R.BAIL-1	1 NIYAJUDDIN vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G. ARUN KUMAR PANDEY
177. CR. MISC./9538/2021 366(A),34 R.BAIL-1	1 JAMIRUDDIN ANSARI @ JAMIR ANSARI @ JAMARUDDIN @ JAMIRUDDI ANSARI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. ARVIND KUMAR PANDEY
178. CR. MISC./9540/2021 regular bail R.BAIL-1	1 LAL BABU PASWAN vs THE STAT OF BIHAR THROUGH THE VIGILANCE.	ANUJ KUMAR MADHAV RAJ	A.G. ARVIND KUMAR PANDEY
179. CR. MISC./9541/2021 376 R.BAIL-1	1 MD. SADDAM vs THE STATE OF BIHAR	MD. SHAHNAWAZ ALI	A.G. ARVIND KUMAR PANDEY
180. CR. MISC./9543/2021 304B,34 R.BAIL-1	1 RAKESH CHAUHAN vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	A.G. ARVIND KUMAR PANDEY TEJ NARAYAN SINGH PUSHPA KUMARI
181. CR. MISC./9544/2021 30A R.BAIL-1	1 SUDISH KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. ARVIND KUMAR PANDEY
182. CR. MISC./9545/2021 302,201 R.BAIL-1	1 SUMITRA DEVI vs THE STATE OF BIHAR	RAJA RAM MISHRA	A.G. ASHA DEVI
183. CR. MISC./9550/2021 341,323,387,504,3 R.BAIL-1	1 SANTOSH RAVIDAS @ PAPPU RAVIDAS @ SANTOSH DAS @ AGAM JEE vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. ASHA DEVI
184. CR. MISC./9554/2021 bail R.BAIL-1	1 PAWAN KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G. ASHA DEVI

PATNA HIGH COURT	150	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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185. CR. MISC./9555/2021 302,120(B),34 R.BAIL-1	1 KRISHNA MOHAN KUMAR @ RUDAL RAI vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	A.G. ASHA DEVI
186. CR. MISC./9559/2021 30A R.BAIL-1	1 DHARMENDRA KUMAR ALIAS DHARMENDRA ALIAS DHARMEDRA vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. ASHA DEVI
187. CR. MISC./9563/2021 147,148,149,325,3 R.BAIL-1	1 CHHOTU MURMU @ CHHOTELAL MURMU vs THE STATE OF BIHAR	ANSHUMAN JAIPURIYAR PRAWEEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR	A.G. BINOD KUMAR
188. CR. MISC./9565/2021 regular bail R.BAIL-1	1 RAJNISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR PANDEY	A.G. BINOD KUMAR
189. CR. MISC./9567/2021 302,201,363 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR SANTOSH KUMAR	A.G. BINOD KUMAR
190. CR. MISC./9571/2021 25(1-B)A,26,35 R.BAIL-1	1 MD. AZAD vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR MADHU PRASUN	A.G. BINOD KUMAR
191. CR. MISC./9572/2021 R.bail R.BAIL-1	1 MANISH KUMAR @ JHABO vs THE STATE OF BIHAR	VIKRAM SINGH	A.G. RAKESH KUMAR BINOD KUMAR
192. CR. MISC./9575/2021 341,323,324,307,3 R.BAIL-1	1 GORAKH RAM @ VIR KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G. BINOD KUMAR
193. CR. MISC./9577/2021 rejection of bail R.BAIL-1	1 MD. EHSAN @ EHSAN AKHTAR vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY	A.G. BINOD KUMAR
194. CR. MISC./9582/2021 20(b)(ii)(c),22(b R.BAIL-1	1 MADAN UPADHYAY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G. BINOD KUMAR
195. CR. MISC./9591/2021 399,402 R.BAIL-1	1 ADITYAMAL SINGH, vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI	A.G. BRAJ KISHORE PD.(APP)
196. CR. MISC./9595/2021 147,148,149,307,3 R.BAIL-1	1 PREM RAM vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	A.G. BRAJ KISHORE PD.(APP)
197. CR. MISC./9599/2021 379,461,414 R.BAIL-1	1 TRIVENI KUMAR MANDAL vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. BRAJ KISHORE PD.(APP)
198. CR. MISC./9603/2021 302,34 R.BAIL-1	1 PINTU MANJHI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G. BRAJ KISHORE PD.(APP)
199. CR. MISC./9613/2021 302,201,120B,34 R.BAIL-1	1 BANSHI CHAUHAN @ SOKHA @ BANSHI vs THE STATE OF BIHAR	ZAINUL ABEDIN RAMENDRA KUMAR BHARTI	A.G. BRAJ KISHORE PD.(APP)
200. CR. MISC./9628/2021 341,323,376,420,5 R.BAIL-1	1 MUNNA KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR RAJEEV KUMAR SINHA	A.G. BRAJENDRA NATH PANDEY
201. CR. MISC./9632/2021 376,34 R.BAIL-1	1 PINTU KUMAR @ PINTU YADAV vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	A.G. MANOJ KUMAR SINGH BRAJENDRA NATH PANDEY
202. CR. MISC./9641/2021 376 R.BAIL-1	1 BIJOY YADAV @ BIJAY KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. BRAJENDRA NATH PANDEY
203. CR. MISC./9651/2021 30(a) R.BAIL-1	1 KARTIK ROY vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	A.G. BRAJENDRA NATH PANDEY
204. CR. MISC./9652/2021 147,148,149,387,3 R.BAIL-1	1 BAIKUNTH RAI vs THE STATE OF BIHAR	BINOD JEE VERMA JHA VIKRAM	A.G. RAJESH KUMAR SINHA BRAJENDRA NATH PANDEY
205. CR. MISC./9653/2021 392 R.BAIL-1	1 GOLU KAMAT @ GOLOO KAMAT @ GOLU KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	A.G. CHANDRA BHUSHAN PRASAD
206. CR. MISC./9655/2021 304(B),34 R.BAIL-1	1 RASLAL ROY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. SUBHASH KUMAR JHA CHANDRA BHUSHAN PRASAD
207. CR. MISC./9657/2021 30(a) R.BAIL-1	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G. CHANDRA BHUSHAN PRASAD
208. CR. MISC./9658/2021 386,506 R.BAIL-1	1 RAMAN YADAV @ RAMAN KUMAR YADAV vs THE STATE OF BIHAR	KUMARI SHUBHAM JITENDRA KUMAR BHARTI ARUN KUMAR	A.G. CHANDRA BHUSHAN PRASAD

PATNA HIGH COURT	151	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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209. CR. MISC./9662/2021 25(1-b)a,26,35 R.BAIL-1	1	RAKESH KUMAR @ RAKESH KUMAR YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	A.G. CHANDRA BHUSHAN PRASAD
210. CR. MISC./9663/2021 392 R.BAIL-1	1	AMARJIT KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. DAMODAR PRASAD TIWARY
211. CR. MISC./9664/2021 363,365 R.BAIL-1	1	BINOD KUMAR @ BINOD SINGH vs THE STATE OF BIHAR	RAM JIBAN PD. SINGH MADAN PRASAD SINGH NO.2	A.G. DAMODAR PRASAD TIWARY
212. CR. MISC./9667/2021 392,411,414 R.BAIL-1	1	MD. SONU ALAM vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. DAMODAR PRASAD TIWARY
213. CR. MISC./9671/2021 363,366(A),34 R.BAIL-1	1	PAWAN @ CHHOTU KUMAR @ PRABHAT KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. DAMODAR PRASAD TIWARY
214. CR. MISC./9673/2021 30(A) R.BAIL-1	1	TINKU KUMAR vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. DAMODAR PRASAD TIWARY
215. CR. MISC./9674/2021 413,414 R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. DR. AJEET KUMAR
216. CR. MISC./9675/2021 341,302,34 R.BAIL-1	1	SANTOSH YADAV vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G. DR. AJEET KUMAR
217. CR. MISC./10915/2021 419,420,379, R.BAIL-1	2	YADUNATH PANDEY @ BHAIJI vs THE STATE OF BIHAR	DUDH NATH SINGH SOURAV SUMAN RAVI PRAKASH	A.G. RAJENDRA KUMAR DEO NAVIN KUMAR PANDEY
218. CR. MISC./11449/2021 354,354(A),323,34 R.BAIL-1	2	GUDDU SINGH vs THE STATE OF BIHAR	SAKET KUMAR SINGH BHASKAR SHANKAR MITHILESH KUMAR SINGH	UPENDRA KUMAR
219. CR. MISC./11454/2021 302,120(B),34 R.BAIL-1	3	DEVENDRA SINGH vs THE STATE OF BIHAR	ARVIND KUMAR VERMA ANIMESH	A.G. BIJAY PRAKASH SINGH SHAILENDRA KUMAR
220. CR. MISC./11683/2021 302,34 R.BAIL-1	2	PAPPU KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. RAMANATH KUMAR INDRA MOHAN KUMAR ASHOK KUMAR
221. CR. MISC./11801/2021 394 R.BAIL-1	1	MD. PARWEJ vs THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	A.G. SURESH PRASAD SINGH
222. CR. MISC./11803/2021 147,148,149,341,3 R.BAIL-1	1	BHARAT RAJBANSHI vs THE STATE OF BIHAR	ARUN KUMAR	A.G. SURESH PRASAD SINGH
223. CR. MISC./11804/2021 363,365,302,201 R.BAIL-1	1	MD. ANSARUL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. SURESH PRASAD SINGH
224. CR. MISC./11806/2021 REGULAR BAIL R.BAIL-1	1	INDRADEO YADAV vs THE STATE OF BIHAR	PARAS NATH	A.G. SURESH PRASAD SINGH
225. CR. MISC./11809/2021 147,148,149,302,1 R.BAIL-1	1	RAM CHANDRA MAHTO vs THE STATE OF BIHAR	RAJKUMAR RAJESH GIRISH CHANDRA	A.G. RAJIV NAYAN PRITISH KUMAR LAL
226. CR. MISC./11810/2021 302,201,120(B) R.BAIL-1	1	BAIDYANATH RAM @ BAIDY ANATH KEDAR JHA RAM vs THE STATE OF BIHAR		A.G. PARTH GAURAV NEHA RAJIV NAYAN
227. CR. MISC./11815/2021 30(A) R.BAIL-1	1	KAMALESH YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY	A.G. RAJIV NAYAN
228. CR. MISC./11818/2021 272,273,34 R.BAIL-1	1	PAPPU SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN SWATI KUMARI	A.G. RAJIV NAYAN
229. CR. MISC./11823/2021 30(a) R.BAIL-1	1	SUNIL YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	AKHILESHWAR DAYAL
230. CR. MISC./11830/2021 regular bail R.BAIL-1	1	ABHAY KUMAR @ ABHAY KUMAR SINGH vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G. RAJIV NAYAN

PATNA HIGH COURT	152	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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231. CR. MISC./11836/2021 30(a) R.BAIL-1	1 MANISH KUMAR CHAUDHARY vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G. ANIL KUMAR SINGH NO. 1
232. CR. MISC./11837/2021 272,273,34 R.BAIL-1	1 RADHE SHYAM CHAUDHARY @ BABAJEE @ BABOO JEE vs THE STATE OF BIHAR	YOGENDRA KUMAR RAM NARESH RAY	ANAND KISHORE CHOUDHARY
233. CR. MISC./11844/2021 302,34 R.BAIL-1	1 PRAMOD PRASAD @ PRAMOD KUMAR @ PRAMOD KUMAR JAISWAL vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	SATYA NAND SHUKLA
234. CR. MISC./11847/2021 341,323,324,307,3 R.BAIL-1	1 RANJEET PRASAD @ RANJEET KUMAR PRASAD vs THE STATE OF BIHAR	SHIV SAGER SHARMA	A.G.
235. CR. MISC./11851/2021 302,34 R.BAIL-1	1 DASHRATH YADAV vs THE STATE OF BIHAR	MUKUL KUMARI	A.G.
236. CR. MISC./11854/2021 379,341,323,504,5 R.BAIL-1	2 JITENDRA PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	SHAILENDRA KUMAR SINGH
237. CR. MISC./11859/2021 8,20(b)(II)B R.BAIL-1	1 VIKASH SAH vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH SANJAY KUMAR @ S.K.	A.G.
238. CR. MISC./11860/2021 363,366,376,406,4 R.BAIL-1	1 BABLU SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA NIRBHAY PRASHANT	A.G.
239. CR. MISC./11861/2021 petitioner is in R.BAIL-1	1 KISHANDEO SINGH @ KRISHNDEO SINGH vs THE STATE OF BIHAR	NITYANAND	A.G.
240. CR. MISC./11863/2021 Regular bail R.BAIL-1	1 SUJEET RAJ KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G.
241. CR. MISC./11864/2021 30A R.BAIL-1	1 MD EJAJ vs THE STATE OF BIHAR	RAMESH KUMAR SINGH JITENDRA KUMAR GIRI	A.G.
242. CR. MISC./11865/2021 120(B),201,302,37 R.BAIL-1	1 RAUSHAN KUMAR SINGH @ TONU SINGH vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PREETY KUNWAR	A.G.
243. CR. MISC./11867/2021 30(A),41(1) R.BAIL-1	1 SHIVJEE SINGH vs THE STATE OF BIHAR	RINA SINHA	A.G.
244. CR. MISC./11870/2021 30(d),33,36 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	GANESH PRASAD SINGH
245. CR. MISC./11873/2021 304(B),328,34 R.BAIL-1	1 PRADEEP TANTI vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G.
246. CR. MISC./11874/2021 30(A) R.BAIL-1	1 TUN TUN YADAV vs THE STATE OF BIHAR	RAVI KANT KUMAR	A.G.
247. CR. MISC./11876/2021 regular bail R.BAIL-1	1 SANJAY SHARMA vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH	A.G.
248. CR. MISC./11877/2021 363,366(A),379,50 R.BAIL-1	1 RINKU ALAM vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	SHANTANU KUMAR
249. CR. MISC./11879/2021 8,20(b)(ii)B,22,2 R.BAIL- 1	1 ANARUL @ ANWARUL HAQUE @ ANARUL HOQUE vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
250. CR. MISC./11882/2021 147,148,149,341,3 R.BAIL-1	1 VIJAY MALI @ VIJAY BHAGAT vs THE STATE OF BIHAR	RAMESHWAR SINGH	PARMESHWAR MEHTA SANJEEV KUMAR MISHRA
251. CR. MISC./11891/2021 401,413,414 R.BAIL-1	1 AJIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	A.G.
252. CR. MISC./11893/2021 457,380,411 R.BAIL-1	1 MD. SONU @ KASIM vs THE STATE OF BIHAR	ANIL KUMAR	MD. IFTEKHAR MAHMOOD
253. CR. MISC./11895/2021 392,411, R.BAIL-1	1 GOLU YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G.
254. CR. MISC./11897/2021 regular bail R.BAIL-1	1 NAGAR RAI @ NAGA RAI vs THE STATE OF BIHAR	KUMAR GOUTAM	A.G.
255. CR. MISC./11899/2021 8(C),21(A),29 R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SHASHIKANT YADAV SANTOSH KUMAR	A.G.
256. CR. MISC./11901/2021 302,201,34 R.BAIL-1	1 LAKHAN YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.

PATNA HIGH COURT	153	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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257. CR. MISC./11902/2021 504,506,326,307,3 R.BAIL-1	1	KARU YADAV @ RANJEET YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. TILAK SAO RAJESH MOHAN
258. CR. MISC./11904/2021 420,467,468,471,3 R.BAIL-1	1	SAURABH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
259. CR. MISC./11905/2021 302,34 R.BAIL-1	1	RANJIT SINGH vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	A.G. SHEO KUMAR PRASAD
260. CR. MISC./11907/2021 30(a) R.BAIL-1	1	RAM BISHWAS RAI @ RAM WISHWAS RAI vs THE STATE OF BIHAR	SARITA KUMARI VIJAY ANAND	MUKESHWAR DAYAL
261. CR. MISC./11913/2021 30A R.BAIL-1	1	HARI SINGH @ HARI MOHAN SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH	A.G.
262. CR. MISC./11914/2021 30A R.BAIL-1	1	PANKAJ YADAV vs THE STATE OF BIHAR	MANOJ KUMAR JHA	A.G.
263. CR. MISC./11917/2021 414 R.BAIL-1	1	UPENDRA YADAV vs THE STATE OF BIHAR	AKHILESH KUMAR PANDEY BACHAN JEE OJHA BINOD KUMAR PANDEY	SUNIL KUMAR PANDEY
264. CR. MISC./11920/2021 302,120(B),34 R.BAIL-1	1	CHITA NAND DWIVEDI @ CHIDA NAND DEVIVEDI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. RAVI NANDAN
265. CR. MISC./11922/2021 365,34,302,201,12 R.BAIL-1	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
266. CR. MISC./11924/2021 30(a) R.BAIL-1	1	BANTI KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	SHAHEEN BEGUM
267. CR. MISC./11925/2021 147,148,149,447,3 R.BAIL-1	1	NAYEEM ANSARI vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G.
268. CR. MISC./11928/2021 304(B),34 R.BAIL-1	1	SHAMBHU RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G.
269. CR. MISC./11931/2021 392, R.BAIL-1	1	DOULAT PASWAN vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUDHA SINHA SANTOSH KUMAR SINGH	A.G.
270. CR. MISC./11932/2021 395 R.BAIL-1	1	VIKASH KUMAR @ VIKASH MANDAL @ VIKASH vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	A.G.
271. CR. MISC./11935/2021 30A R.BAIL-1	1	KUMARJEE YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR KRITI PANDEY	A.G.
272. CR. MISC./11937/2021 30A R.BAIL-1	1	ANIL KUMAR SHARMA vs THE STATE OF BIHAR	MD FAZLE KARIM	A.G.
273. CR. MISC./11940/2021 392,411 R.BAIL-1	1	RAHUL YADAV vs THE STATE OF BIHAR	ANUPA NAND JHA	A.G.
274. CR. MISC./17566/2021 147,148,149,452,3 R.BAIL-1	2	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA ARJUN PRASAD	RAM SUMIRAN RAI
275. CR. MISC./17766/2021 30A R.BAIL-1	2	TINKU YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G. MURLI DHAR
276. CR. MISC./22261/2021 147,148,149,302 R.BAIL-1	2	CHANDAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. ARUN KUMAR SINGH
277. CR. MISC./25251/2021 366-A,34 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. SURENDRA KUMAR
MATTER -1				
278. CR. REV./255/2021 JUVENILE JUSTICE CR. REV.	1	SUMIT CHAUDHARY @ SUMIT KUMAR vs THE STATE OF BIHAR	ZAINUL ABEDIN	A.G.
279. CR. REV./358/2021 JUVENILE JUSTICE CR. REV.	1	KARAN KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G.
280. CR. REV./419/2021 AGAINST CONVICTIO CR. REV.	1	MOHD. SABBIR vs THE STATE OF BIHAR	KUMAR GOUTAM	SUNIL KUMAR PANDEY

PATNA HIGH COURT	154	Friday 2nd July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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281. CR. WJC/505/2021
226,227, C. Proper
Investig

1 ABHAY KUMAR SHARMA DEEP NISHI
vs THE STATE OF BIHAR THROUGH RAJESH KUMAR
SECRETARY, HOME DEPTT., GOVT. DEEP ANSHUMAN
OF BIHAR, PATNA.

A.G

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PATNA HIGH COURT	155	Friday 2nd July 2021 Hon'ble Mr. Justice Prabhat Kumar Singh
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Prabhat Kumar Singh

The pass over/leftover cases of cause list dated 28.06.2021, 29.06.2021, 30.06.2021 & 01.07.2021 will be taken up by the Hon'ble Court and thereafter the following matters.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
MATTER -1					
1.	CR. REV./171/2021 JUVENILE JUSTICE CR. REV.	1 RITESH KUMAR vs THE STATE OF BIHAR	ASHISH KUMAR TARKESHWAR PD. VERMA	A.G.	
2.	CR. APP (SJ)/2545/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	2 AVINASH PASWAN @ AVINASH PASWANA vs THE STATE OF BIHAR	VIPIN KUMAR	A.G.	
3.	CR. APP (SJ)/2576/2021 U/S-14(A)(2) SC/S SC/ST ACT (RB)	2 SUNIL SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR RAJEEV RANJAN	BINAY KRISHNA	
4.	CR. MISC./8254/2021 302,34 R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G.	
5.	CR. MISC./8257/2021 regular bail R.BAIL-1	2 MD MUSABBIR vs THE STATE OF BIHAR	SHABBIR AHMAD	A.G.	
6.	CR. MISC./9695/2021 379,420 R.BAIL-1	2 MANISH KUMAR ALIAS MANISH KUMAR UPADHAYAYA ALIAS MANISH KUMAR UPADHAYAY vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G.	
7.	CR. MISC./9699/2021 342,338,307,325,3 R.BAIL-1	2 LALAN RAM vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G.	
8.	CR. MISC./9742/2021 392 R.BAIL-1	3 MANCHUN KUMAR @ MUNCHUN KUMAR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G. MADHURA NAND JHA	
9.	CR. MISC./9814/2021 504,506,376 R.BAIL-1	2 PRAMOD KUMAR THAKUR @ PRADUMAN vs THE STATE OF BIHAR	SHASHI SHEKHAR KUMAR PRASAD	A.G.	
10.	CR. MISC./9822/2021 414 R.BAIL-1	2 LALDEEP RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G.	
11.	CR. MISC./9839/2021 20,22 R.BAIL-1	2 ANJAY KUMAR vs THE STATE OF BIHAR	MD. ANJUM AKHTER	A.G.	
12.	CR. MISC./9855/2021 420,489(A),489(B) R.BAIL-1	2 JULFIKAR ALAM@JULFAKAR ALAM vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G.	

PATNA HIGH COURT	156	Friday 2nd July 2021 Hon'ble Mr. Justice Partha Sarthy
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CAUSE LIST OF CASES TO BE TAKEN UP ON 02-07-2021 ONWARDS

Friday the 2nd July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

Mr. Justice Partha Sarthy

The pass over/leftover cases of cause list dated 28.06.2021, 29.06.2021, 30.06.2021 & 01.07.2021 will be taken up by the Hon'ble Court and thereafter the following matters.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u>					
1.	CR. APP (SJ)/4337/2019 U/S 14 (A) SC/ST SC/ST ACT (QSH)	9 PRABHAT SHANKAR @ JHANTI SHARMA vs THE STATE OF BIHAR	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR SHAHI	BINAY KRISHNA	
2.	CR. MISC./37549/2020 121,379,414,120B, R.BAIL-1	9 MD. KHURSHID @ MD. KHURSHID ALAM vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANOJ KUMAR	A.G. SYED EHTESHAMUDDIN	
3.	CR. REV./352/2021 JUVENILE JUSTICE CR. REV.	1 AKASH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.	
4.	CR. MISC./715/2021 363,366A,34, R.BAIL-1	3 SANTOSH YADAV ALIAS SANTOSH KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	A.G. SANJAY KUMAR SHARMA KASHYAP KAUSHAL NAND KUMAR	
5.	CR. APP (SJ)/769/2021 SIMPLE IMPRISONME CR. APP(SJ)	3 GAUTAM URAON vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. ZEYAUH HODA	
6.	CR. APP (SJ)/2121/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	2 MD. IRFAN vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G.	
7.	CR. APP (SJ)/2125/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	2 JITENDRA KUMAR vs THE STATE OF BIHAR	SHIVAM NILESH KUMAR SHASHANK SHEKHAR	A.G.	
8.	CR. APP (SJ)/2128/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	2 LAKSHUMAN YADAV vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHIVAM UDBHAV VAISHNAVI SINGH	A.G.	
9.	CR. MISC./6604/2021 409,420,468,471,1 R.BAIL-1	4 ARUN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. BIPIN KUMAR SINHA RAVI BHUSHAN SHAIKENDRA KUMAR	
10.	CR. MISC./6683/2021 272,273 R.BAIL-1	3 AMIT KUMAR @ KALU MAHATO vs THE STATE OF BIHAR	ABHAY KUMAR	A.G. AJIT KUMAR	
11.	CR. MISC./8450/2021 302,120(B),506,34 R.BAIL-1	2 LAL BABU CHAUDHARY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN MITHILESH KUMAR VIDYARTHI	A.G. MANOJ KUMAR	
12.	CR. MISC./8451/2021 392,395,412 R.BAIL-1	2 SUSHIL KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA	A.G.	
13.	CR. MISC./8454/2021 302,120(B),34 R.BAIL-1	2 DHARAMVIR KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM UDBHAV	A.G. RANJIT KUMAR SANJEEV KUMAR	
14.	CR. MISC./8456/2021 302,201 R.BAIL-1	2 RUNUMA @ SUNUMA KHATUN vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR RANJAN KUMAR SHARMA	A.G.	
15.	CR. MISC./9872/2021 395 R.BAIL-1	2 BADAL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G.	
16.	CR. MISC./9873/2021 394,34 R.BAIL-1	2 ROUSHAN KUMAR vs THE STATE OF BIHAR	SURYA SWETABH	A.G.	
17.	CR. MISC./9875/2021 420,406 R.BAIL-1	2 ABHISHEK KUMAR PODDAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G.	
18.	CR. MISC./9881/2021 379 R.BAIL-1	2 RANJAN YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G.	

PATNA HIGH COURT	157	Friday 2nd July 2021 Hon'ble Mr. Justice Partha Sarthy
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